BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, WESTERN ZONE BENCH, AT PUNE.

APPEAL NO. 157 of 2024.

M/s SHCHEM CORPORATION — Applicant

Versus

GUJARAT POLLUTION CONTROL BOARD — Respondent

AFFIDAVIT IN REPLY ON BEHALF OF THE RESPONDENT- GPCB.

I, Mr. Arunkumar Gulabbhai Patel, Adult, Environment Engineer, Gujarat Pollution Control Board, the authorised signatory of the Respondent, do hereby state on solemn affirmation and make this Affidavit in Reply, as under:

1. At the outset, I say that the Appeal, as filed by the Appellant is not maintainable and deserves to be dismissed with costs.

2. The Appeal, as filed, is based on suppression of material facts from this Hon'ble Tribunal and therefore also, the same is not maintainable and deserves to be dismissed with costs.

3. The Respondent board is not dealing with the contents of the Appeal paragraph wise at this juncture and reserves its right and craves liberty of this Hon'ble Tribunal to file a detailed parawise reply if the need arises in the future. However, it is made amply clear that the contents of the present appeal, Appeal, save and except what is specifically admitted hereunder is not true and is denied, as if the same is specifically set out and traversed seriatim. The unilateral and convenient interpretation of the documents, as sought to be made in the para under reference is not admitted by the Respondent Board and I crave leave of this Hon'ble Tribunal to refer to and rely upon such documents for its true and correct interpretation at the time of hearing.

4. There are certain facts which the Respondent Board would like to state before this Hon'ble Court, as under:

   i. It is submitted that the Appellant Unit, M/s Shchem Corporation has obtained CC&A from the Board for manufacturing products namely:

      (1) Mebendazole IP/BP/USP-2 MT/month

      (2) 3,4 Di Amino Benzophenone- 2 MT/month

      And the same was valid up to 02/06/2023.

ii. It is submitted that on 14.10.2020, the Appellant unit was jointly visited by officials of Board with NCT team member regarding discharge of waste water. During visit brownish colored waste water was observed in GIDC open drain near the boundary wall of the Appellant unit & the stretch of this waste water was found to be @ 80-90 feet. One sample of waste water was collected from this GIDC open drain having brownish color & pH @ 10 on pH strip. During visit, the Appellant unit was found in operation & production of 3, 4 Di amino Benzophenone was going on. ETP was found not in operation but waste water was observed in settling tank. Color of this waste water was observed brownish & pH @ 9-10 on pH strip. One sample of waste water was collected from settling tank. The Appellant Unit is a member of CETP, ETL, Ankleshwar for the disposal of waste water. Characteristics of both the waste water sample i.e. waste water sample collected from GIDC open drain near the boundary wall of the unit & from settling tank of ETP of the unit were found same. Analysis Report of the waste water sample collected from GIDC open drain near the boundary wall of the unit shows parameter pH: 11.4, COD: 43529 mg/l, Ammonical Nitrogen: 294 mg/l, BOD: 10880 mg/l. Fresh soil was observed in open area near ETP to hide the earlier disposed/overflow of waste water in ETP area. During visit daily work (rojkam) was done with NCT member. Further, the housekeeping within premises

& near ETP area was found very poor. Thus, looking to the site situation within premises as well as outside premises, it was observed that unit discharges their waste water into GIDC open storm water drain in odd hours instead of treatment & disposal as per CCA conditions. A copy of the said Visit Report as also the relevant photographs are annexed hereto and are marked as **"ANNEXURE – R1"**(Colly).

iii. Accordingly, the closure Order was issued on 10.11.2020. It is submitted that on 27.11.2020, during routine monitoring of the Ankleshwar GIDC, greenish colored turbid waste water was observed in open GIDC storm water drain passed near pumping station. For the said purpose, by back tracing of upstream area of GIDC drain with NCT team, the Respondent Board reached to the premises of the Appellant Unit. Looking to physical appearance (color & pH), the same colored alkaline waste water was found in GIDC storm water drain outside of the Appellant unit and it was also observed that the upstream GIDC storm water drain of the Appellant unit was having domestic waste water. For further investigation, the Respondent Board entered the premises of the Appellant Unit for inspection and it was observed that all the ETP tanks of the unit were found to have waste water similar to the waste water observed in the Strom water drain (GIDC) outside the unit but with highly concentrated properties. Moreover, around the ETP area and near ETL holding cum discharge tank,

the same waste water Patches were found on the ground. On the back side of the manufacturing plant of the Appellant Unit, huge amount of Mother Liquor/ RM containing drums having intense smell were stored in haphazard manner in open area. The Housekeeping in the unit premises was found to be very poor. It also surfaced that the Appellant Unit has made kachcha drain to carry waste water generated from plant to ETP area which in fact the Appellant unit needs to make acid proof, so that waste water stops flowing into the soil. During such visit, two waste water samples were collected from (1) ETP intermediated tank (2) GIDC storm water drain (outside unit). Copy of closure direction and above mentioned inspection report are annexed hereto and is marked as **"ANNEXURE – R2"** and **"ANNEXURE – R3"** respectively.

iv. Thereafter also, the Unit was inspected on 23.12.2020 and 08.02.2021 for its request for revocation application and Unit was not in operation. It was observed that Unit was in compliance of the Closure Order and the Revocation was approved to be granted to the Appellant on trial basis, on payment of Rs. 4,40,000 (Rs. Four Lac forty thousand) of Interim Environment Damage Compensation to be paid by unit. The same was informed to the Appellant unit on 20.02.2021. However, as the EDC amount was not paid, the Closure Order passed by the Respondent Board was not

revoked. (Copy of the communication done for EDC is annexed hereto and is marked as "**ANNEXURE – R4**"

v. The Respondent states that when the Appellant Unit was inspected on 12.02.2021, for further investigation in the matter with reference to Head Office Email dated. 06.02.2021 regarding NaBr solution sent to M/s. Meet Chemopharma. The unit was found not in operation as unit was under closure direction. During inspection, one Mr. Shri Vijaybhai Sheth - Partner accepted that generated NaBr solution from their unit is sent to M/s. Meet Chemopharma via their trading firm M/s. Organix operating on the same plot. In CCA of the unit, there is no mention of NaBr solution. During inspection, @ 70 nos. of drums(200 litres each) filled with NaBr solution(nomenclature as MB-III ML), approx. 50 nos. of drums(200litres each) filled with NaSH solution, @ 7 nos. of drums(200litres each) filled with caustic lye, 1 drum (200 litres) filled with n-propyl bromide(NPBr), 1 carboy (50 litres) filled with NPBr, @ 40 nos. of drums(200litres each) filled with n-propyl alcohol, 1 drum filled with DMF, etc. were observed to be stored within unit premises. Accordingly, the Appellant Unit was instructed to stop the trading of any hazardous waste and strictly follow the condition of Hazardous waste Management. During inspection, unit had provided invoice of NaBr solution sent to M/s. Meet Chemopharma on dated. 23/12/2020 (invoice no: 2020-21/F/20072). Accordingly,

considering the stock of materials present within unit premises, chances were that the unit may be engaged in manufacturing of non-consented products moreover, in view of the fact that the Unit had also sent hazardous waste to traders without any manifest in violation of the provisions of Hazardous Waste Management Rules 2016 and Amendments thereof. Copy of such inspection report, is annexed hereto and is marked as **"ANNEXURE – R5"**

vi. The Respondent states that on 17.03.2021, the Appellant unit was inspected once again, with reference to a telephonic message received by the Board from the NCT monitoring team regarding the acidic waste water in GIDC storm water. This unit is inspected with reference to telephonic message from NCT monitoring team regarding acidic waste water found in GIDC storm water drain near the unit of M/s. Shchem Corporation. During inspection, the production plant was not found in operation. All the ETP units were found empty as no generation of waste water from the plant. However, during Inspection, Blackish coloured domestic waste water having neutral pH flowing in GIDC storm water drain near the main gate of the unit and upside of the unit was found. One waste water sample was collected from the GIDC storm water at back side of the Appellant unit having Blackish brown colour & pH @ 4 on pH. During Inspection, one Tanker No. GJ 16 X 8412 was observed within the unit premises and the acidic liquid

material filled in the said tanker was being filled into drums. One sample of acidic liquid material was collected from the tanker. Upon inquiry from the concerned person at the Tanker, he did not furnish any documents/records for the said tanker and thus, it appeared to be an activity carried out without permission of GPCB within the Appellant unit premises. During Inspection, 39 MT Stable Bleaching Powder packed in Bags (25 kg cap. each), 21 MT Caustic lye filled in drums (300 kg cap each) was observed to be stored within unit premises and @ 300 nos. drums filled with various materials were observed stored on open land within the unit premises. A copy of such Report is annexed hereto and is marked as **"ANNEXURE – R6".**

vii. The Respondent states that thereafter, on 31.03.2021, the Appellant unit was again inspected by the Board with reference to telephonic message from NCT monitoring team regarding acidic waste water found in GIDC storm water drain near M/s. Shchem Corporation. During inspection acidic waste water stock was found stored @ 2 KL in reaction vessel in plant shed, @ 1 KL in Collection tank of ETP and @ 5 KL in final treated waste water holding cum CTEP disposal tank. Remaining ETP units were found empty. It was further found that the Appellant Unit has provided flexible pipe line with pump from reaction vessel to final treated waste water holding cum CTEP disposal tank, flexible pipe line with pump

in collection tank of ETP and has also provided flexible pipe line with pump in final treated waste water holding cum CETP disposal tank. During Inspection, Blackish coloured domestic waste water having neutral pH flowing in GIDC storm water drain near the main gate of the unit and other places was found. During the inspection, total four nos. of waste water samples were collected (1) from GIDC storm water at back side of the unit having Blackish brown colour & pH @ 2 on pH strip, (2) from Collection tank of ETP having yellow colour & pH @ 2 on pH strip, (3) from final treated waste water holding cum CETP disposal tank having yellow colour & pH @ 2 on pH strip and (4) from reaction vessel in plant shed having yellow colour & pH @ 2 on pH strip. During Inspection, 43 nos. of drums filled with HCl were found stored within factory premises in open land however some of the drums were found open hence acidic fuming was also observed from the open drums. During Inspection, @ 300 nos. drums filled with various materials were observed stored on open land within the unit premises. A copy of such inspection report is annexed hereto and is marked as **"ANNEXURE – R7"**.

viii. The unit was asked to submit the procurement details and source of Hazardous waste found during inspection on 12.02.2021 vide communication dated 03.05.2021, a copy of which is annexed hereto and is marked as **"ANNEUXRE – R8"**.

ix. The Respondent states that in view of such constant and continuous violations committed by the Appellant unit, on 07.04.2021, the Ld. Collector of the District was requested to seal the Appellant Unit Premises. A copy of such communication is annexed hereto and is marked as **"ANNEXURE – R9".**

x. The Respondent Board submits that on 15.04.2022, the Appellant Unit was visited and inspected, with reference to a telephonic message from Mr. Rajesh Patel, from the NCT monitoring team regarding the unauthorized industrial effluent discharge through underground illegal drainage pipe line under RCC flooring at gate no.-2 of the Appellant unit. When the Officials of the Respondent Board were in process for the investigation of underground pipe line and discharge of effluent in storm water drain outside of the unit; It was observed that two workers/persons were present there within the plant shed but as and when the officials of the Respondent Board entered the unit premises, no one was seen in the unit premises during the visit, as the persons/workers were jumped off the wall behind the unit or hid somewhere. During the said visit, single phase power supply was found connected. It was also found that though the water supply valve was sealed by competent authority, water supply was continue and water pump provided water supply connection which was found in operation. During visit, it was observed that though the plant was not in operation, but considering the

conditions of the provided reaction vessels, weighing scale and cooling tower it was evident that the unit was operating in odd hours by using single phase power supply. Over and above the same, huge nos. of drums were found filled with various materials without identification/marking and were found stored within unit premises in open as well as in plant shed in haphazard manner. White coloured chemical contaminated empty open mouth drums were found stored within premises in open and white coloured chemical/waste powder was also observed dumped on open land within premises in haphazard manner. Over and above the same, lot other violations were also observed which have been in detail narrated in the site report prepared and a copy of the same with the relevant photographs, is annexed hereto and is marked as "**ANNEXURE – R10**".

xi. The Respondent Board states that thereafter also, on 02.07.2022, when the Appellant unit was visited for the routine monitoring, the Appellant Unit was surprisingly found in operation and manufacturing process for the production of mebendazole crude in SSR & GLR reactors was going on. During visit provided natural gas fired boiler and cooling tower was also found in operation and thus, it was evident that the unit was not complying with the Closure Order issued by the Board earlier. Illegally, the power supply and water supply was also found to be available. Over and above the same large nos. of drums (200 litter of each) were found filled with

various unknown materials without any identification/marking in open land within premises as well as in plant shed. Lot of other serious violations were observed which have been in detail enumerated in the visit report, a copy of which is annexed hereto as **"ANNEXURE – R11"**.

xii. In view of such conduct of the Appellant Unit in constantly violating the orders passed by the Board, the Respondent Board vide communication dated 22.08.2022, sent a reminder letter to the Ld. District Collector for sealing the premises of the Appellant Unit. On the very same day, a letter was also sent to the concerned Authority, Ankleshwar, to disconnect all water supply of the Appellant unit, as the water supply was found to be active. Copies of both the said communications are annexed hereto and are marked as **"ANNEXURE – R12"** and **"ANNEXURE – R13"**, respectively. Over and above the same, a letter was also sent to the DGVCL, to disconnect the existing power supply of the Appellant Unit and a copy of such letter dated 22.08.2022, is also annexed hereto and is marked as **"ANNEXURE – R14"**.

xiii. In view of the requests made by the Respondent Board to seal the premises of the Appellant, on 11.10.2022, the Appellant unit was visited in presence of the Circle Officer, Dist. Bharuch, and during such visit, it was observed that the production plant of the Appellant Unit has multiple entrances without doors and thus, the sealing of production plant area was not

possible and hence, the main electric panel board, by switching off main electric switch and manhole (material charging hole) of total 6 nos. of reaction vessels provided in production plant area of the unit was sealed by the official in presence of panchas. A copy of such document, is annexed hereto and is marked as **"ANNEXURE – R15"**.

xiv. The Respondent states before this Hon'ble Court that though the Appellant Unit was sealed, the illegal activities of the Appellant Unit did not stop and the same further came to the knowledge of the Respondent Board when the Board inspected the Unit premises of the Appellant on 06.06.2023 during night hours. During night hours monitoring of GIDC Ankleshwar area, alkaline and highly odour containing waste water flow was observed in GIDC storm water drain. Back tracing of this type of waste water flow in this drain it was observed that alkaline and highly odour containing waste water discharge was going on from the outlet of discharge pipe line provided in the Bathroom of M/s. Shchem Corporation. One sample was collected from the discharge pipe line provided in bathroom and analysis report shows parameter pH: 8.30, COD: 19925 mg/l, Ammonical Nitrogen: 655.2 mg/l, BOD: 4779 mg/l. It was mentioned in report that this waste water flow ultimately goes towards Final Pumping Station of NCT (Narmada Clean Tech)/ Amla khadi in case of overflow from the bund wall provided on storm water drain near FPS(Final pumping station). It was also found that the

Appellant Unit was in operation and manufacturing process for the production of 3, 4 di amino benzophenone was going on in one reactor. During the visit, one reactor in plant shed, natural gas fired boiler, cooling tower and other required industrial ancillaries are found in operation and thus, the unit was deliberately and intentionally flouting the directions of the Respondent Board's Closure Order as also the Seal put up by the Office of the Ld. Collector. Under such circumstances, written remarks were issued to the Appellant Plant to give clarifications regarding the violations. There were several other serious violations committed and observed by the Respondent Board which have been in details narrated in the report prepared which shows intentional violation of closure order and discharge of effluent in unauthorised way, which is annexed hereto and is marked as **"ANNEXURE – R16"**, along with the necessary documents.

xv. The Respondent Board states that thereafter, complaints were received by the Board from one Mr. Dharmesh Mistry, regarding the Seepage of waste water from boundary wall of the Appellant unit into the GIDC storm water drain. Thus, the Appellant unit was visited on 10.06.2023 and it was observed that waste water from boundary wall of unit was going in to GIDC storm water drain. During such visit, one waste water sample was collected which was going in to GIDC storm water drain for analysis. Analysis report of the waste water sample collected shows parameter pH: 8.18, COD: 11513 mg/l,

Ammonical Nitrogen: 700 mg/l and BOD: 2762 mg/l. Temperature of waste water found in effluent storage tank was @ 45 degrees centigrade, which indicates unit has started production activity. During the visit, though there was a closure Order, huge waste water ponding was observed within premises leading to GIDC storm water drain. It was further observed during such visit that earlier when the premises was sealed, sealing process of 6 reactors and one main electric panel board was carried out by officials, however, during the said visit, it was observed that out of 6 reactors, only one reactor was having seal and the Appellant Unit had removed seal from 5 reactors. Copy of such inspection report, is annexed hereto and is marked as **"ANNEXURE – R17"**.

xvi. The Respondent Board vide communication dated 19.07.2023, sent reminder letter to DGVCL to disconnect all electricity supply including single phase power supply and a copy of such communication is annexed hereto and is marked as **"ANNEXURE – R18"**.

xvii. The Respondent sates that in view of the blatant violations committed by the Appellant unit continuously, on 28.07.2023, the RO was informed to initiate legal proceedings under the E(P) ACT, 1986 and a copy of such communication is annexed hereto and is marked as **"ANNEXURE – R19"**.

xviii. The Respondent states that based on an anonymous complaint received by the Respondent Board vide mobile no. 6354813935, who provided google location regarding

wastewater discharge in to GIDC Storm water drain (SWD), on 02.08.2023, the Appellant unit was again inspected by Board officials. During such inspection, to great shock and surprise of the Respondent Board, the Unit was found discharging wastewater and it was found that alkaline wastewater was flowing (pH @ 9-10 on pH strip) in to GIDC SWD besides the Appellant unit. During visit, it was observed that on the right side of the material gate of the unit, contaminated water was flowing from the unit which directly went into GIDC Storm Water Drain through boundary wall hole and on checking, it was found that the same was alkaline wastewater (pH @ 9 -10 on pH strip). It was further observed that in the unit premises RCC flooring work was under progress. After entering plant, it was observed that, though previously stamped/seal by the concerned authority, no such stamp and seal was found on the 0.7 KL SS Reactor and 6 KL SS Reactor. Also, the surface of the 0.7 KL reactor was found hot on being touched in and in-process material was also found inside the reactor, indicating that the unit was functioning and was in operation. Nitrogen cylinder was seen connected with 6 KL reactor. MB-III Batch Sheet in the plant, lot no. MB-III/082, dt. 01/08/2023, batch size 685 Kg log sheet was found in the plant area. Visible smoke was seen on the surface of the Electric Hot Oil unit and its surface felt hot on the touch. In addition to that, AOD Pump was found with the Separator Vessel of the unit, the suction was inside the separator and a flexible pipeline was provided

at the discharge point which was going to the collection cum neutralization tank of ETP. Water was seen coming out near the end point at ETP by lifting the pipe from the backside which proves that unit was transferring material by AOD pump. Huge quantity of drums filled with wastewater / intermediate / RM / product / waste material were found haphazardly stored openly in ETP area, near material gate and plant area. Several other violations were also found which have been clearly recorded in the report prepared by the Respondent Board, a copy of which is annexed hereto and is marked as **"ANNEXURE – R20"**.

xix. The Respondent states that initially, the Environment Damage Compensation (EDC) was imposed on the Appellant unit. Unit was preliminary communicated through XGN to pay EDC amount through the Board's website generated link for payment. Thereafter, on 20.05.2024, office order has been communicated to pay the said amount and the said official order communicated by the Respondent Board to the unit has not been challenged till date. It is pertinent to state that on 03.06.2024, the Appellant unit, though having filed this Appeal before this Hon'ble Tribunal, has addressed a communication to the Respondent Board and has requested to issue the revocation order, considering the financial crises faced by it and such other reasons. Copy of the Order dated 20.05.2024 and also the Application made by the Appellant unit dated

03.06.2024, is annexed hereto and is marked as **"ANNEXURE – R21"** and **"ANNEXURE – R22"**, respectively.

5. It is respectfully submitted by the Respondent before this Hon'ble Tribunal that the Appellant, had filed an Appeal, being Appeal No. 32 of 2024, before this Hon'ble Tribunal wherein, the Appellant had suppressed material facts from this Hon'ble Court. The Respondent vide its reply dated 15.06.2024 had narrated all the true and correct facts and had also placed on record the relevant documents. Subsequently, this Hon'ble Tribunal in such proceedings had passed an Order and directed the Appellant to approach the Respondent for hearing with further directions to the Respondent GPCB to pass appropriate orders after giving an opportunity of hearing to the Appellant. Accordingly, after hearing the submissions and the case of the Appellant, the Respondent passed a detailed Order re-examining the EDC amount imposed on the Appellant and vide Order dated 02.09.2024, passed the impugned Order, which is challenged by the Appellant vide the present Appeal. Copy of the Order dated 02.09.2024 passed by Respondent is annexed hereto and is marked as "ANNEXURE – R23".

6. The Respondent submits that if the Order dated 02.09.2024 is perused, it is more than evident that the Appellant has continuously and severely caused damage to the environment and has violated the Environmental Laws and thus, based on the reasoning, as mentioned in the impugned Order, the EDC has been imposed which requires no interferences in the most humble and respectful submission of the

Respondent. The main contention of the Appellant is that there is no calculation or reasoning given for imposing the EDC amount, which is factually incorrect and the same is evident on bare perusal of the impugned Order, which shall be further demonstrated at the time of hearing.

7. Without prejudice to the aforesaid contentions which are without prejudice to each other, the contents of the Appeal, save and except what is admitted by me in this reply, is not true and is denied.

In view of the foregoing facts, it is more than evident that the Appellant unit has blatantly violated the orders passed by the Respondent Board and thus, in such facts, the relief, as prayed for in the present Appeal cannot be granted. The Respondent Board is not filing a paragraph wise and the same may in no manner be termed or interpreted as an admission on part of the Respondent Board to such contentions and all the allegations and averments made and the contentions raised in the Appeal are denied and the Respondent Board craves leave of this Hon'ble Tribunal to file further detailed reply or Affidavit, incase and as and when the need arises. The respondent Board denies the so-called grounds in its totality that have been raised by the Appellant in the Appeal.

What is stated herein above is true and correct.

Solemnly affirmed at Gandhinagar on this 9th day of December, 2024.

Entered
Serial No. 565
C.
19 DEC 2024

Solemnly Affirmed
Before me
19 DEC 2024

Deponent.

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 **Industry Details** **Shchem Corporation**

Outward No: 36420-20/10/2020

Email : shchem@yahoo.com

Telephone : 00000000000

PLOT NO:4001/A-2,GIDC ANKLESWAR,
-, -,
ANKLESHWAR - 393002
DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar

Inspection Id : 581437 (On/For Revocation) **Ro Name : Ankleshwar**

2 **Type / Scale / Sector / Status :** RED / SMALL / Pharmaceuticals / In Operation

3 **Inspection Dt & Time :** 14/10/2020 12:20 / Water **Person Contacted :** Mr. Vijay R. Sheth, Manager

4 **Env Audit Detail : Sch : N.A , , Year : , On Dt :**

Commissioned Dt : 25/01/1985 **Production Start Dt :** 25/01/1985 **Applicability of CRZ Rules :** No

5 **Water Consumption in Kilo Lts Per Day** Ind : 5.000 Dom : 1.000 **Borewells:** 0

6 **Waste Water generation / Discharge (klpd) :** Ind : 5.000 Dom : 1.000 **Tubewells:** 0

7 **Consumer No.(Electric Meter):** **Source of Water Supply:** Tankers

8 **Disposal Mode of Industrial / Domestic :** Zero Discharge / Irrigation

9 **Discharge Pt / Final Receiving Body (Ultimate):** CETP (ETL) Member / No generation of industrial wastewater

10 **Status of water consent Under the Water Act,1974:** AWH-95266-02/06/2023 Last Inward:139361-03/06/2018[GRT]

11 **Effluent Treatement plant (ETP) : Units, if provided and status :**
ETP Details : P-Collection Cum Equalization,P-Collection Tank

12 **Whether Industry is a member of CETP ?** No

13 **Boilers=1 , DG Sets=0 , Flue Gas =1, Process =1 , ETP Cap = 10 , Capacity of All =**

APCM Details : Scrubber
Fuel Used : Natural Gas
Stack Attached to : Boiler

14 **TSDF Name :** B.E.I.L, Ankleshwar [14983]

15 **Lab Charges Pending : Rs. 5440.00** **Water Cess Charges Pending : NIL**

16 **Last Env. Form V : 2017-2018** **Water Cess Return : 2017-2018** **HW Monthly Return : 2018-04**

17 **Last 3 Legal Action :**

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
25/05/2018	REV	21/06/2018	PER,	481903	REV	DIR	458957
28/02/2018	DIR	20/04/2018	33A,IMM,	470815	DIR	ROU	452487
18/07/2016	REV	29/07/2016	PER,	398339	REV	REV	364468

Monthly Patrak Data : Last Return : 201804 **HAZD Waste Disposal : 0.000 (0 Trucks)**

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 3575, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 107	Meter Reading - 0, Kilo Litre - 0

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

One Time Updations				
k	-	**Recycler Registration Valid ??**	Yes	
General Observation				
a	-	R.O File No	ID:26937	
a	-	Is the Industry in Operation ??	Yes	
b	-	**Industry Operating without CCA**	No.	
c	-	**Has Production exceeded (last 3 MTHs) than CCA-Qty**	No.	
d	-	**Any products-NOT in CCA, manufactured-Last 3 MTHs**	No.	
e	-	**Foul Odour/Fugitive Emission/Bye Pass in Premises ??**	No.	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	**Has Regn with CETP or TSDF expired ??**	No.	
h	-	Seperate Energy Meter for A.P.C.M ?	Yes	
h	-	Provision of any STAND-BY Pump ??	No.	
Water Parameter				
b	-	Source of Water Supply	Tankers	
c	-	**W.W.G is EXCEEDING the CCA Limits**	No.	
d	-	**W.W Disposal as per the Consent Conditions ?**	Yes	
e	-	Was the ETP in operation ?	Yes	
f	-	Treatment System ADEQUATE to handle existing effluent	Adequate	
g	-	**Did u observe ANY ILLEGAL Discharge ??**	No.	
h	-	Nos of Samples collected	2	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection , PCB-ID: (26937)

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

• Unit is jointly visited with NCT team member regarding discharge of w/w outside premises by this unit.• This unit was traced out for the reason yellowish colored water observed in natural open khadi within GIDC Ankleshwar. • During visit brownish colored w/w observed in GIDC open drain near the boundary wall of the unit & the stretch of this w/w was found to be @ 80-90 feet. One sample of w/w was collected from this GIDC open drain having brownish color & pH @ 10 on pH strip.• Immediately the unit was inspected. During visit unit is found in operation & production of 3, 4 Di amino Benzophenone is going on.• ETP was found not in operation but w/w is observed in settling tank. Color of this w/w was observed brownish & pH @ 9-10 on pH strip. One sample of w/w was collected from settling tank.• Unit is a member of CETP, ETL, Ankleshwar for the disposal of waste water. • Characteristics of both the w/w sample i.e. w/w sample collected from GIDC open drain near the boundary wall of the unit & from settling tank of ETP of the unit were found same.• Fresh soil was observed in open area near ETP to hide the earlier disposed/overflow of w/w in ETP area. (photo attached). • During visit daily work (rojkam) was done with NCT member & it is attached separately.• Housekeeping within premises & near ETP area was found very poor.• Looking to the site situation within premises as well as outside premises, it was observed that unit discharges their waste water into GIDC open storm water drain in odd hours instead of treatment & disposal as per CCA conditions.• 3 day notice given during visit. • Photographs taken during visit are attached herewith. [4736]-19/10/2020

~ RO Comments/Reply :AR awaited. Strict actions recommended-20/10/2020

W.C Notings:

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

4. આગાઉ આપેલ સૂચનાઓ પૈકી પડતર સૂચનાઓનું Compliance કરવું.

2. ETP તથા Plant Areaનું House Keeping ખુબજ નબળું જોવા અમ્લેલ તો તે અંગેના સુધારાત્મક પગલા લઇ અત્રેની કચેરીને જાણ કરવી.

3. આપના એકમના છેલ્લા ત્રણ માસના production data, water Consumption, waste water generation તથા , Hazardous Waste ના Data Submit કરાવવા.

1. મુલાકાત સમયે આપના એકમમાં આવેલ ETPની Settling Tank માં રહેલ વેસ્ટ વોટર તથા એકમને અડીને આવેલ GIDC Strom waste Drain માં રહેલ વેસ્ટવોટર ના Color Brown તથા PH Alkaline જોવા મળેલ તથા બંને જગ્યા પરના વેસ્ટ વોટરના એક -એક નમુના લેવામાં આવેલ Sample ની Characteristic જોતા આપના દ્વારા Waste water ને Odd hours માં એકમની બહાર છોડવામાં આવે છે. તેવું ફલિત થાય છે. સદર બાબતે ખુલાસો કરવો.

Compliance Observed in this Inspections.

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
૩] આપના એકમનું અંકલેશ્વર GIDC મા આવેલ અન્ડર ગ્રાઉન્ડ વેસ્ટ વોટરનું વહન કરતી લાઈનમાં કોઈ કનેકશન ન હોવા અંગેનું GIDC નં પ્રમાણપત્ર રજુ કરવું .	484248(14/06/18)	Still Pending
૧] આપના એકમમાં આશરે ૨ મેં.ટન જેટલો જુનો સ્લજ સ્ટોર કરેલ જણાયેલ જેનો યોગ્ય નિકાલ કરવો.	484248(14/06/18)	Fully Complied
૨] આપના ETP ની કલેક્શન ટેંકમા સંગ્રહિત વેસ્ટ વોટરને ETL મા મોકલવું .	484248(14/06/18)	Partial Compliance
૧] આપના દ્વારા તા: ૧૧/૦૫/૨૦૧૮ ના રોજ આપવામાં આવેલ અન્ડરટેકિંગનું પાલનકરવું.	481903(25/05/18)	Partial Compliance
(૨)આપના ઉધોગમાં નામદાર સર્વોચ્ચ અદાલતનાં આદેશ મુજબ .Adequate, functional primary ETP જોવા મળેલ નહિ જે તાત્કાલિક બનાવવો તથા તેને કાર્યરત કરવો	470815(28/02/18)	Fully Complied
આપના એકમ ની મુલાકાત દરમ્યાન પર્યાવરણીય કાયદા સંદર્ભે ગભીર પ્રકાર ની ત્રુતિઓ/ક્ષતિઓ જોવા/જાણવા મળેલ છે, જે આધારે પગલા લેતા પહેલા કુદરતી ન્યાય ના સિધ્ધાત મુજબ આપને સાંભળવાની તક પુરી પાડવાના હેતુથી નીચે જણાવેલ મુદાઓ/સુચના પરત્વે આપનો લેખિત ખુલાસો/સ્પષ્ટતા/પુર્તતા અહેવાલ કામકાજ ના દિન-૩ માં બોર્ડ ની વડી કચેરી તથા પ્રાદેશિક કચેરી ને રજુ કરવા આથી નોટીસ આપવામાં આવે છે. (૧) આજ રોજ ઉધોગની મુલાકાત સમયે આપના દ્વારા ZCL chemicals Ltd અંકલેશ્વરનું જોબવર્ક કરવામાં આવતું જણાયેલ છે. તથા વિવિધ કોડેડ પ્રોડક્ટ નું ઉત્પાદન કરવામાં આવતું જોવા મળેલ છે આ કોડેડ પ્રોડક્ટ ના ઉત્પાદન માટે જરુરી તમામ પરવાનગીઓની વિગતવાર સ્પષ્ટતા કરવી.	470815(28/02/18)	Partial Compliance
(૫) મુલાકાત સમયે આપની ડીલીવરી ચલણ ફાઈલ તપાસ માટે લીધેલ છે.	470815(28/02/18)	Partial Compliance
(૩) આપે જણાવ્યા મુજબ આપ સી.ઈ.ટી.પી ETL નાં મેમ્બર છો. તથા આપે છેલ્લા બે વર્ષમાં સી.ઈ.ટી.પી કોઈ વેસ્ટ વોટર મોકલેલ નથી ઉપરોક્ત મુદ્દા ૧ માં દર્શાવેલ ઉત્પાદનમાં ઉદ્ભવતા વેસ્ટ વોટરના નિકાલ અંગે ખુલાસો કરવો પ્રીમાઈસીસ માંથી અયોગ્ય. Odd hours માં વેસ્ટ વોટર નો નિકાલ કરવાનું તાત્કાલિક બંધ કરવું	470815(28/02/18)	Partial Compliance
(૪)અપના ઉધોગના ઉત્પાદનની વિગત April -૨૦૧૭ થી જાન્યુઆરી- ૨૦૧૮ ની Excise ER 1/GST નાં ઓનલાઈન વેરિફિકેશન સહિત દિન-૩ માં રજુ કરવી	470815(28/02/18)	Partial Compliance

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (26937)

A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-13	@ 10 on ph strip / 33	1230-1230	REP	from storm water drain near boundary wall of the unit ~	Brownish
2	W-13	@ 9-10 on ph strip / 33	1240-1240	REP	## final outlet of the etp ~ from settling tank of the etp unit	Brownish

B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	Chloro-Sulphonation	11	reactor m-2	SCR	SO2-40,HCL-15,CHI-9,

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	10	NON IBR BABY BOILER CAP. 0.4 TPH	NO	N.A	Natural Gas	100 SCM/DAY	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Spent Catalyst	I -28.2	0.024-M.T	COL,DSS,STO,TRA,DST
2	Spent Solvents	I -28.6	66.000-M.T	COL,REU,STO
3	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	12.000-M.T	COL,DCO,DSS,REU,STO,TRA
4	Chemical sludge from waste water treatment	I -35.3	1.200-M.T	COL,DSS,STO,TRA,DST

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	3,4 di amino benzophenone	2.000	2.000 - M.T	0.000	
2	medendazole IP/BP/USP	2.000	2.000 - M.T	0.000	

F Raw material :

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 6.000	WWG : 6.000	Water Source	Remark
1	Boiler Feed	0.500	0.100	Tankers	
2	Cooling Water	1.000	0.000	Tankers	
3	Domestic Purpose	1.000	1.000	Tankers	
4	Mnfg Process	3.000	4.400	Tankers	
5	Others	0.500	0.500	Tankers	for APCM

H Solid Waste

Inspection Team : R.B. Makwana, SSA - MS. ALPA AMRUTBHAI VASAVA

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(R.B. Makwana, SSA)

Photographs Taken During Inspection On Dated 14/10/2020

brownish coloured w/w in GIDC open drain near the boundary wall of M/s. Shchem Corporation

ETP of M/s. Shchem Corporation

Photographs Taken During Inspection On Dated 14/10/2020

Fresh soil was observed in open area near ETP to hide the earlier disposed/overflow of w/w in ETP area

settling tank of ETP

Photographs Taken During Inspection On Dated 14/10/2020

Poor housekeeping near ETP Area

Poor housekeeping near ETP Area

GUJARAT POLLUTION CONTROL BOARD

Regional Office - Ankleshwar Cleaner Technology Development Centre Building (ARAIL),
1st Floor, Plot No. 1501, GIDC Estate, Ankleshwar - 393 002.
Dist. Bharuch (Gujarat) Ph. No. : (02646) 222933 Fax : (02646) 222932

તપાસ માટે દાખલ થવાની સૂચના (નોટીસ)

નંબર : 26937 તારીખ : 14/10/2020

પાણી અધિનિયમ 1974ની કલમ-23, હવા અધિનિયમ 1981ની કલમ-24 અને પર્યાવરણ (સુરક્ષા) અધિનિયમ - 1986ની કલમ-10 હેઠળ અમોને મળેલ સત્તાની રૂએ અમો નીચે સહી કરનાર અમોને જરૂરી લાગે તેની સહાય લઈને તમામ સમયે નીચેના હેતુઓ માટે આપની જગ્યામાં દાખલ થવાનો અને તપાસ કરવાનો અધિકાર ધરાવીએ છીએ.

(1) અમોને સોંપેલા રાજ્ય બોર્ડ/કેન્દ્ર સરકારનાં કાર્ય બજાવવાના હેતુ માટે,

(2) આવા કોઈ કાર્યો બજાવવાના છે કે કેમ અને તેમ હોય તો કઈ રીતે તે બજાવવાના છે અથવા આ અધિનિયમ અથવા તે હેઠળ કરેલા નિયમોની અથવા આ અધિનિયમ હેઠળ બજાવેલી કોઈ નોટીસની, કરેલા કોઈ હુકમની, આદેશની અથવા આપેલા કોઈ અધિકારપત્રની કોઈ જોગવાઈનું પાલન કરવામાં આવી રહ્યું છે કે પાલન કરવામાં આવ્યું છે કે કેમ તે નક્કી કરવાના હેતુ માટે,

(3) કોઈ સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુની તપાસ કરવા અને તેની કસોટી કરવાના હેતુ માટે અથવા જે જગામાં તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલા નિયમો મુજબ કોઈ ગુનો કરવામાં આવ્યો છે, અથવા થવાની તૈયારીમાં છે, તેવી કોઈ જગ્યાની ઝડતી લેવા માટે અને તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલ નિયમો હેઠળ શિક્ષાપાત્ર કોઈ ગુનો કર્યાનો પુરાવો, તેવા સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુ કબજે લેવા માટે અમે નીચે જણાવેલ સમયે દાખલ થઈએ છીએ.

ઉદ્યોગ/કારખાનામાં દાખલ થવાનો સમય : સવારના/સાંજના 12:20 hrs તા. 14 / 10 /2020

અમારી સાથે સહાય માટે નીચેની વ્યકિતઓ પણ છે.

1. R.B. Makwana (SSA)
2. —
3. —

પ્રતિ,

M/s. Shchem Corporation
Plot No. 4001/A-2
GIDC - Ankleshwar
Tal. Ankleshwar

નકલ મળેલ છે.

આ સૂચના (નોટીસ) મેળવનારની સહી :-
Mr. Vijay Sheth
(Manager)

સહી :- A A Vasava
અધિકારીનું નામ :- A. A. Vasava
હોદ્દો :- AEE

ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ, પ્રાદેશિક કચેરી, અંકલેશ્વર

નોટીસ

આપના એકમની આજ મુલાકાત દરમ્યાન પર્યાવરણીય કાયદાઓ સંદર્ભે ગંભીર પ્રકારની ત્રુટિઓ/ક્ષતિઓ જોવા/જાણવા મળેલ છે, જે આધારે પગલાં લેતા પહેલા કુદરતી ન્યાયના સિધ્ધાંત મુજબ આપને સાંભળવાની તક પુરી પાડવાના હેતુથી નીચે જણાવેલ મુદ્દાઓ/સુચનાઓ પરત્વે આપનો લેખિત ખુલાસો/પુર્તતા અહેવાલ કામકાજના દિન-૩ માં બોર્ડની વડી કચેરી તથા પ્રાદેશિક કચેરીને રજુ કરવા નોટીસ પાઠવવામાં આવે છે.

(1) [illegible] ETP [illegible] settling tank [illegible] storm waste [illegible] Brown [illegible] pH alkline [illegible] sample [illegible] characteristic [illegible] waste water [illegible] add [illegible] [illegible] [illegible] [illegible] [illegible]

(2) ETP તથા Plant Areaનું House keeping [illegible] [illegible] [illegible] [illegible] [illegible]

(3) [illegible] [illegible] Production [illegible] water [illegible] waste water [illegible] [illegible] waste [illegible] Submit [illegible]

(4) [illegible] [illegible] [illegible] [illegible] [illegible] compliance [illegible]

ગુ.પ્ર.નિ. બોર્ડના નામે અને વતી,

(નોટીસ મેળવનાર)
Mr. Vijay Seth
(Manager)

R.B. Motvana
(SSA)

(નોટીસ આપનાર)
A.A. Vasava
(AEE)

તા - 14/10/2020

આજ રોજ તારીખ 14/10/2020 ના રોજ 12:20 કલાકે GPCB તથા NCT ની ટીમ દ્વારા ~~[illegible]~~ મે. Shchem Corporation નજીકની GIDC open strom water Drain ની ચકાસણી કરતા Brownish colour નું આશરે 10 PH (on PH strip) જોવા મળેલ, સદર વેસ્ટ વોટરનો એક નમુનો પૃથક્કરણ અર્થે લેવામાં આવેલ છે. વધુ તપાસ કરતા GIDC strom water Drain ને લઈને આવેલ મે. Shchem Corporation, Plot No: 4001/A-2, GIDC Ankleshwar ની મુલાકાત કરતાં સદર એકમના ETP ના Settling tank (After Neutralization Tank) ના પાળીમાં પણ Brownish Color નું Waste water જોવા મળેલ, સદર Tank માંથી Waste water નો એક નમુનો લેવામાં આવેલ જેનો Colour Brown તથા PH 9-10 (PH on PH strip) જોવા મળેલ. મુલાકાત સમયે સદર એકમમાંથી live Discharge જોવા મળેલ નથી.

તા. ૨૮/૧૦/૨૦૨૦

એ. એ. વસાવા (મ.પ.ઈ) A Avasava
આર. વી. મકવાણા (SSA)
રજિન વાવડા (NCT-Employ)

શ્રી. પિયુષભાઈ શેઠ
(Manager)
Shchem Corporation
Plot No. 4001/A-2
GIDC Ankleshwar.

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE 237

Sample ID:290893 - Analysis Completion:04/11/2020

Pharmaceuticals / LAB Inward : 42330

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

TEST REPORT

Test Report No. : 42330 **Date: 04/11/2020**

1. Name of the Customer : Shchem Corporation - 26937
2. Address : 4001/A-2,GIDC ANKLESWAR,-,-
   ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : REP-Representative/Grab, (Insp Type : REV-On/For Revocation)
4. Sample Collected By : R.B. Makwana, SSA
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 290893
7. Date & Time of Collection & Inwarding : 14/10/2020 , (1240 to 1240) & 19/10/2020
8. Date of Start & Completion of Analysis : 20/10/2020 & 04/11/2020
9. Sampling Point : ## Final Outlet of the ETP ~ From settling tank of the ETP unit
10. Flow Details (Remarks) : --
11. Mode of Disposal : Into CETP-ETL through tanker
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 33 & pH Range on pH Strip :@ 9-10 on pH strip
14. Carboys Nos for : Barcode & Color & Appearance :Brownish
    : Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000
15. Water Consumption & W.W.G (KLPD) : 13 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	33
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	8.68
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	70
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	6645
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	535
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	101
7	Acidity as Caco3	mg/l	Titration Method. (2310 B APHA Standard Methods 2	1 – 1000 mg/l	BDL
8	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	625
9	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	2991
10	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	4116
11	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	1.6
12	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 – 50 mg/l	BDL
13	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	1050

Laboratory Remarks : Approved By:236-lab_236 Dt.: 04/11/2020

D. N. Vasadia, Lab Head

Note :
1. The results relate only to the items sampled and tested.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

***** END OF TEST REPORT *****

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE 238

Sample ID:290892 - Analysis Completion:04/11/2020

Pharmaceuticals / LAB Inward : 42329

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

TEST REPORT

Test Report No. : 42329 **Date: 04/11/2020**

1. Name of the Customer : Shchem Corporation - 26937
2. Address : 4001/A-2,GIDC ANKLESWAR,-,-
   ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : REP-Representative/Grab, (Insp Type : REV-On/For Revocation)
4. Sample Collected By : R.B. Makwana, SSA
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 290892
7. Date & Time of Collection & Inwarding : 14/10/2020 , (1230 to 1230) & 19/10/2020
8. Date of Start & Completion of Analysis : 20/10/2020 & 04/11/2020
9. Sampling Point : From storm water drain near boundary wall of the unit ~
10. Flow Details (Remarks) : Yes
11. Mode of Disposal : --
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 33 & pH Range on pH Strip :@ 10 on pH strip
14. Carboys Nos for : Barcode & Color & Appearance :Brownish
    : Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000
15. Water Consumption & W.W.G (KLPD) : 13 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	33
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	11.40
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	1000
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	63405
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	555
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	294
7	Acidity as Caco3	mg/l	Titration Method. (2310 B APHA Standard Methods 2	1 – 1000 mg/l	BDL
8	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	18500
9	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	28490
10	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	43529
11	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	1.2
12	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 – 50 mg/l	BDL
13	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	10880

Laboratory Remarks : Approved By:236-lab_236 Dt.: 04/11/2020

D. N. Vasadia, Lab Head

Note :
1. The results relate only to the items sampled and tested.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

***** END OF TEST REPORT *****

Annexure-R2

GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar**-382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

BY R.P.A.D.

CLOSURE DIRECTION UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 [HEREINAFTER REFERRED TO AS THE WATER ACT] AS AMENDED FROM TIME TO TIME

WHEREAS you are having an industrial plant at **Plot No: 4001/A-2, GIDC ANKLESHWAR, DIST.BHARUCH.**

AND WHEREAS Gujarat Pollution Control Board has granted you consent under the provisions of water Act-1974 by its Consent Order No.AWH –95266, valid up to 02/06/2023 for operation of the industrial plant with various conditions mentioned therein.

AND WHEREAS during the inspection of your industrial plant on **14/10/2020** under section-23 of the Water Act by the authorized officer of the Board it has been noticed that:

1. Brownish colored wastewater observed in GIDC open drain near the boundary wall of the unit & the stretch of this wastewater was found to be @ 80-90 feet. Wastewater sample collected from GIDC open drain near the boundary wall of the unit shows pH: 11.4, COD: 43529 mg/l, NH3-N: 294 mg/lit.
2. ETP was found not in operation, however wastewater is observed in settling tank.
3. Color of wastewater observed in Settling tank (final outlet of ETP) of the unit was observed brownish & pH @ 9-10 on pH strip. Wastewater collected from settling tank of ETP shows pH: 8.68, COD: 4116 mg/l, NH3-N: 101 mg/lit.
4. Fresh soil was observed in open area near ETP to hide the earlier disposed/overflow of wastewater in ETP area.
5. Housekeeping within premises & near ETP area was found very poor.
6. Looking to the site situation observed within premises as well as outside premises, it was observed that unit discharges their waste water into GIDC open storm water drain in odd hours instead of treatment & disposal as per CCA conditions.

AND WHEREAS the non-compliance as narrated above, observed in your industry is contributing to the pollution problem in Ankleshwar area.

UNDER THE CIRCUMSTANCES, as directed, I M. P. Solanki, Dy. Environment Engineer, Gujarat Pollution Control board issue the direction under Section 33(A) of the Water Act – 1974 as under:

1. To prohibit the manufacturing activity on **15th day** at Plot No: 4001/A-2, GIDC ANKLESHWAR, DIST.BHARUCH.
2. To stop operation of D.G. set and CPP on 15th day (if any) .
3. To close the operation of your industrial plant on the above mentioned site on 15th day.
4. To direct the concerned authority to stop supply of electricity and water on 15th day.
5. This order will be effective with **15th day**.

IF the above direction is not complied on 15th day, you are liable for prosecution under Section 41(2) of the Water (Prevention and Control of Pollution) Act-1974 which provides punishment with imprisonment for a term not less than one year and six months and may extend to six years and with fine.

This letter is issued with the approval of the competent authority.

For and on behalf of
Gujarat Pollution Control Board

(M.P.Solanki)
Dy. ENVIRONMENT ENGINEER

NO: GPCB/ANK/CCA-977/ID-26937/ Dated: /11/2020

Issued to:

M/s. SHCHEM CORPORATION
PLOT NO: 4001/A-2,
GIDC ANKLESHWAR,
DIST: BHARUCH, GUJARAT.

(P.T.O.)

GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar**-382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

COPY TO:

1. **The Dy. Engineer (O&M)**
   Dakshin Gujarat Vij Company Ltd (DGVCL),
   GIDC Sub-Division, DGVCL,
   Plot No.U/4/2, opp: GIDC Police Station,
   GIDC Ankleshwar, Dist. Bharuch.....
   I am directed to request you to disconnect supply of **ELECTRICITY** (except single phase) with **15th day effect** from the date of issue of this order to the industrial plant of **M/s. SHCHEM CORPORATION,** PLOT NO: 4001/A-2, GIDC ANKLESHWAR, DIST.BHARUCH & intimate to us accordingly.

2. **The Chief Officer**
   Ankleshwar Notified Area
   Plot No.618/619,
   GIDC Ankleshwar,
   Dist: Bharuch .....
   I am directed to request you to disconnect supply of **WATER** with **15th day effect** from the date of issue of this order to the industrial plant of **M/s. SHCHEM CORPORATION,** PLOT NO: 4001/A-2, GIDC ANKLESHWAR, DIST.BHARUCH & intimate to us accordingly.

3. **Regional Officer**
   Gujarat pollution Control Board,
   Regional Office,
   Ankleshwar..... to follow up for compliance of this direction & send IR/AR.

For and on behalf of
Gujarat Pollution Control Board

(M.P.Solanki)
Dy. ENVIRONMENT ENGINEER

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 **Industry Details** **Shchem Corporation**

Outward No: 36655-05/12/2020

Email : shchem@yahoo.com

Telephone : 00000000000

PLOT NO:4001/A-2,GIDC ANKLESWAR,
-, -,
ANKLESHWAR - 393002
DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar

Inspection Id : 585721 (After Direction) **Ro Name : Ankleshwar**

2 **Type / Scale / Sector / Status :** RED / SMALL / Pharmaceuticals / In Operation

3 **Inspection Dt & Time :** 27/11/2020 15:04 / Water **Person Contacted :** Mr. Vijay R. Sheth, partner

4 **Env Audit Detail : Sch : N.A , , Year : , On Dt :**

Commissioned Dt : 25/01/1985 **Production Start Dt :** 25/01/1985 **Applicability of CRZ Rules :** No

5 **Water Consumption in Kilo Lts Per Day** Ind : 5.000 Dom : 1.000 **Borewells:** 0

6 **Waste Water generation / Discharge (klpd) :** Ind : 5.000 Dom : 1.000 **Tubewells:** 0

7 **Consumer No.(Electric Meter):** **Source of Water Supply:** Tankers

8 **Disposal Mode of Industrial / Domestic :** Zero Discharge / Irrigation

9 **Discharge Pt / Final Receiving Body (Ultimate):** CETP (ETL) Member / No generation of industrial wastewater

10 **Status of water consent Under the Water Act,1974:** AWH-95266-02/06/2023 Last Inward:139361-03/06/2018[GRT]

11 **Effluent Treatement plant (ETP) : Units, if provided and status :**
ETP Details : P-Collection Cum Equalization,P-Collection Tank

12 **Whether Industry is a member of CETP ?** No

13 **Boilers=1 , DG Sets=0 , Flue Gas =1, Process =1 , ETP Cap = 10 , Capacity of All =**

APCM Details : Scrubber
Fuel Used : Natural Gas
Stack Attached to : Boiler

14 **TSDF Name :** B.E.I.L, Ankleshwar [14983]

15 **Lab Charges Pending : Rs. 10680.00** **Water Cess Charges Pending : NIL**

16 **Last Env. Form V : 2017-2018** **Water Cess Return : 2017-2018** **HW Monthly Return : 2018-04**

17 **Last 3 Legal Action :**

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
14/10/2020	DIR	10/11/2020	33A,O15,	581437	DIR	REV	572954
25/05/2018	REV	21/06/2018	PER,	481903	REV	DIR	458957
28/02/2018	DIR	20/04/2018	33A,IMM,	470815	DIR	ROU	452487

Monthly Patrak Data : Last Return : 201804 **HAZD Waste Disposal : 0.000 (0 Trucks)**

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 3575, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 107	Meter Reading - 0, Kilo Litre - 0

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

General Observation				
a	-	Is the Industry in Operation ??	No.	under closure by Board
a	-	R.O File No	ID:26937	
b	-	**Industry Operating without CCA**	No.	
c	-	**Has Production exceeded (last 3 MTHs) than CCA-Qty**	No.	Not verified
d	-	**Any products-NOT in CCA, manufactured-Last 3 MTHs**	No.	
e	-	**Foul Odour/Fugitive Emission/Bye Pass in Premises ??**	No.	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	**Has Regn with CETP or TSDF expired ??**	No.	
h	-	Seperate Energy Meter for A.P.C.M ?	No.	
h	-	Provision of any STAND-BY Pump ??	No.	
Water Parameter				
b	-	Source of Water Supply	Tankers	
c	-	**W.W.G is EXCEEDING the CCA Limits**	No.	
d	-	**W.W Disposal as per the Consent Conditions ?**	No.	
e	-	Was the ETP in operation ?	No	
f	-	Treatment System ADEQUATE to handle existing effluent	Repair/Main Reqd	
g	-	**Did u observe ANY ILLEGAL Discharge ??**	Yes	By physical observation as per pH and color
h	-	Nos of Samples collected	2	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection , PCB-ID: (26937)

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

During routine monitoring of Ankleshwar GIDC, greenish colored turbid waste water is observed in open GIDC storm water drain passed near pumping station A. So by back trashing of upstream area of GIDC drain with NCT team, we have reached to this industry. Looking to physical appearance (color & pH), the same colored alkaline waste water is found in GIDC storm water drain outside of this unit. And the upstream GIDC storm water drain of this unit is flowing domestic waste water. For further investigation, we have entered in the premises. During visit, all the ETP tanks of the unit were found to have w/w similar to the w/w in the Strom water drain (GIDC) outside the unit but with highly concentrated. As well as around the ETP area and near ETL holding cum discharge tank, the same waste water Patches were found on the ground. On the back side of the manufacturing plant, huge amount of Mother Liquor/ RM containing drums having intense smell are stored in hap-hazard manner in open area. Housekeeping in the unit premises was found to be very poor. Unit has made kachcha drain to carry waste water generated from plant to ETP area so unit needs to make it acid proof so that w/w stops flowing into the soil. Two waste water sample is collected from (1) ETP intermediated tank (2) GIDC storm water drain (outside unit). This unit is found not in operation and no any manufacturing activity was going on as closure direction is issued by Board on dated 10/11/2020 with 15 day effect. Power connection is also cut off by GEB and presently unit is having single phase of power supply. 3-day notice is issued to the unit. Photographs taken during inspection is attached in pdf document. [677]-02/12/2020

~ RO Comments/Reply :AR of the samples are awaited, Strict actions recommended-05/12/2020

During routine monitoring of Ankleshwar GIDC, greenish colored turbid waste water is observed in open GIDC storm water drain passed near pumping station A. So by back trashing of upstream area of GIDC drain with NCT team, we have reached to this industry. Looking to physical appearance (color & pH), the same colored alkaline waste water is found in GIDC storm water drain outside of this unit. And the upstream GIDC storm water drain of this unit is flowing domestic waste water. For further investigation, we have entered in the premises. During visit, all the ETP tanks of the unit were found to have w/w similar to the w/w in the Strom water drain (GIDC) outside the unit but with highly concentrated. As well as around the ETP area and near ETL holding cum discharge tank, the same waste water Patches were found on the ground. On the back side of the manufacturing plant, huge amount of Mother Liquor/ RM containing drums having intense smell are stored in hap-hazard manner in open area. Housekeeping in the unit premises was found to be very poor. Unit has made kachcha drain to carry waste water generated from plant to ETP area so unit needs to make it acid proof so that w/w stops flowing into the soil. Two waste water sample is collected from (1) ETP intermediated tank (2) GIDC storm water drain (outside unit). This unit is found not in operation and no any manufacturing activity was going on as closure direction is issued by Board on dated 10/11/2020 with 15 day effect. Power connection is also cut off by GEB and presently unit is having single phase of power supply. 3-day notice is issued to the unit. Photographs taken during inspection is attached in pdf document. [677]-02/12/2020~ RO Comments/Reply :AR of the samples are awaited, Strict actions recommended-05/12/202

W.C Notings: ----------[677-DEE]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

Gujarat Pollution Control Board

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

PCB Id: 26937

3. એકમ પરિસરમાં હાઉસકીપીંગ ખુબજ ખરાબ જોવા મળેલ જેને સુધારવું.

1. GIDC અંકલેશ્વર એરિયાની મુલાકાત દરમ્યાન જીઆઈડીસી Pumping Station A પાસેથી પસાર થતી GIDC ખુલ્લી drain માં greenish colour ના turbid w/w નો ફલો જોવા મળેલ. સદર બાબતે drainની upstream માં તપાસ કરવા આપના એકમની બાજુમાં આવેલ GIDC ની drainમાં સદર પ્રકારનું w/w જોવા મળેલ. જ્યારે આપના એકમથી આગળ આવેલ GIDCની drain માં સાદુ w/w જોવા મળેલ. આપના એકમની મુલાકાત દરમ્યાન આપના એકમની ETPની બધીજ ટેન્કોમાં એકમની બહાર આવેલ Strom water drain (GIDC) માં રહેલ w/w જેવુજ સામ્યતા ધરાવતું પરંતુ Highly Concentrated ધરાવતું w/w ભરેલ જોવા મળેલ. તેમજ એકમ વિસ્તારમાં ETP ની આસપાસ તથા ETL, Holding cum discharge tank ની આજુબાજુ w/w ફેલાયેલ હોય તેવા જમીન પર પેચીસ જોવા મળેલ. સદર બાબતે ખુલાસો કરવો. અને generate થયેલ w/w નો મંજુરી મુજબ નિકાલ કરવો.

5. આપને તા. ૧૦/૧૧/૨૦૨૦ના રોજ વડીકચેરી દ્વારા ૧૫ દિવસ ની અસરથી બંધના હુકમો ઉપરોક્ત દર્શાવેલ મુદ્દા નં. ૧ માટે મળેલ આમછતાં હાલમાં પણ એકમ પરિસરની બહાર આવેલ GIDC Strom water drain માં આપના એકમના w/w જેવી સામ્યતા ધરાવતા w/w જોવા મળેલ જેના માટે તાત્કાલિક સુધારાત્મક પગલા લેવા.

2. મુલાકાત સમયે એકમ પરિસરમાં મોટી માત્રામાં Mother Liquor /RM ભરેલા તિવ્રવાસ ધરાવતા ડ્રમ્સો ખુલ્લામાં hap-hazard manner માં જોવા મળેલ જેના માટે Seperate stroge વ્યવસ્થા કરવી તથા નામકરણ કરવું.

4. પ્રોડક્શન પ્લાન્ટમાંથી ઉદભવતા w/w ને ETP સુધી લઇ જવા માટે acid profing પાકી drain બનાવવી જેથી w/w જમીનમાં જતું અટકે.

Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
4. આગાઉ આપેલ સૂચનાઓ પૈકી પડતર સૂચનાઓનું Compliance કરવું.	581437(14/10/20)	Pending !! Reminded AGAIN
2. ETP તથા Plant Areaનું House Keeping ખુબજ નબળું જોવા અમ્લેલ તો તે અંગેના સુધારાત્મક પગલા લઇ અત્રેની કચેરીને જાણ કરવી.	581437(14/10/20)	Pending !! Reminded AGAIN
3. આપના એકમના છેલ્લા ત્રણ માસના production data, water Consumption, waste water generation તથા , Hazardous Waste ના Data Submit કરાવવા.	581437(14/10/20)	Pending !! Reminded AGAIN
1. મુલાકાત સમયે આપના એકમમાં આવેલ ETPની Settling Tank માં રહેલ વેસ્ટ વોટર તથા એકમને અડીને આવેલ GIDC Strom waste Drain માં રહેલ વેસ્ટવોટર ના Color Brown તથા PH Alkaline જોવા મળેલ તથા બંને જગ્યા પરના વેસ્ટ વોટરના એક -એક નમુના લેવામાં આવેલ Sample ની Characteristic જોતા આપના દ્વારા Waste water ને Odd hours માં એકમની બહાર છોડવામાં આવે છે. તેવું ફલિત થાય છે. સદર બાબતે ખુલાસો કરવો.	581437(14/10/20)	Pending !! Reminded AGAIN
૩] આપના એકમનું અંકલેશ્વર GIDC મા આવેલ અન્ડર ગ્રાઉન્ડ વેસ્ટ વોટરનું વહન કરતી લાઈનમાં કોઈ કનેકશન ન હોવા અંગેનું GIDC નં પ્રમાણપત્ર રજુ કરવું .	484248(14/06/18)	Still Pending
૧] આપના એકમમાં આશરે ૨ મેં.ટન જેટલો જુનો સ્લજ સ્ટોર કરેલ જણાયેલ જેનો યોગ્ય નિકાલ કરવો.	484248(14/06/18)	Fully Complied
૨] આપના ETP ની કલેક્શન ટેંકમા સંગ્રહિત વેસ્ટ વોટરને ETL મા મોકલવું .	484248(14/06/18)	Partial Compliance
૧] આપના દ્વારા તા: ૧૧/૦૫/૨૦૧૮ ના રોજ આપવામાં આવેલ અન્ડરટેકિંગનું પાલનકરવું.	481903(25/05/18)	Partial Compliance

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (26937)

A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-12	@ 10 on ph strip / 30	1510-1510	REP	from intermediate holding of etp ~	Brownish-yelllow
2	W-12	@ 8 to 9 / 30	1520-1520	REP	from gidc storm water drain outside premises ~	greenish-black

B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	Chloro-Sulphonation	11	reactor m-2	SCR	SO2-40,HCL-15,CHI-9,

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	10	NON IBR BABY BOILER CAP. 0.4 TPH	NO	N.A	Natural Gas	100 SCM/DAY	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Spent Catalyst	I -28.2	0.024-M.T	COL,DSS,STO,TRA,DST
2	Spent Solvents	I -28.6	66.000-M.T	COL,REU,STO
3	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	12.000-M.T	COL,DCO,DSS,REU,STO,TRA
4	Chemical sludge from waste water treatment	I -35.3	1.200-M.T	COL,DSS,STO,TRA,DST

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	3,4 di amino benzophenone	2.000	2.000 - M.T	0.000	
2	medendazole IP/BP/USP	2.000	2.000 - M.T	0.000	

F Raw material :

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 6.000	WWG : 6.000	Water Source	Remark
1	Boiler Feed	0.500	0.100	Tankers	
2	Cooling Water	1.000	0.000	Tankers	
3	Domestic Purpose	1.000	1.000	Tankers	
4	Mnfg Process	3.000	4.400	Tankers	
5	Others	0.500	0.500	Tankers	for APCM

H Solid Waste

Inspection Team : Bhumika A. Bhuva, AEE - L.U.Katariya, SSA

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(Bhumika A. Bhuva, AEE)

Photographs taken during inspection

M/s. Shchem corporation (PCB ID-26937) **Date of inspection: 27/11/2020**

GIDC storm water drain near PS-A having alkaline pH

GIDC storm water drain outside the premises mix with other streams mostly domestic waste water pH found alkaline

ML/RM containing drums at back side of the manufacturing plant in hap hazard manner

Drain to carry waste water generated from plant to ETP area

Housekeeping of the plant

3-day notice

ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ, પ્રાદેશિક કચેરી, અંકલેશ્વર

નોટીસ

આપના એકમની આજ મુલાકાત દરમ્યાન પર્યાવરણીય કાયદાઓ સંદર્ભે ગંભીર પ્રકારની ત્રુટિઓ/ક્ષતિઓ જોવા/જાણવા મળેલ છે, જે આધારે પગલાં લેતા પહેલા કુદરતી ન્યાયના સિદ્ધાંત મુજબ આપને સાંભળવાની તક પુરી પાડવાના હેતુથી નીચે જણાવેલ મુદ્દાઓ/સુચનાઓ પરત્વે આપનો લેખિત ખુલાસો/પુર્તતા અહેવાલ કામકાજના દિન-૩ માં બોર્ડની વડી કચેરી તથા પ્રાદેશિક કચેરીને રજુ કરવા નોટીસ પાઠવવામાં આવે છે.

(1) GIDC અંકલેશ્વર એરિયાની મુલાકાત દરમ્યાન જુનાઘડીમાં pumping station A પાસેથી પસાર થતી GIDC ખુલ્લી drain માં greenish color નાં turbid પ્રવાહ નો ફ્લો જોવા મળેલ. સદર બાબતે drain ની ઉપસ્થિતિમાં તપાસ કરતાં આપના એકમની બાજુમાં આવેલ GIDC ની drain માં સદર પ્રકારનું પ્રવાહ જોવા મળેલ. જ્યારે આપના એકમની આગળ આવેલ GIDC ની drain ની માં સાદુ પ્રવાહ જોવા મળેલ. આપના એકમની મુલાકાત દરમ્યાન આપના એકમની ETP ની બાજુમાં ચેકીંગમાં એકમની બહાર આવેલ storm water drain (GIDC) માં રહેલ પ્રવાહ જેવુંજ સામ્યતા ધરાવતું પરંતુ Highly concentrated ધરાવતું પ્રવાહ લગેલ જોવા મળેલ. તેમજ એકમે વિસ્તારમાં ETP ની આસ-પાસ તથા ETL, Holding cum discharge tank ની આજુ-બાજુ પ્રવાહ ફેલાયેલ હોય તેવા જમીન પર પેચીસ જોવા મળેલ. સદર બાબતે ખુલાસો કરવો અને generate થયેલ પ્રવાહ નો મંજુરી મુજબનિકાલ કરવો.

(2) મુલાકાત સમયે એકમ પરિસરમાં મોટી માત્રામાં Mother liquor / RM ત્રણેય તીપ્રવાહ ધરાવતા. કચરો ખુલ્લામાં Hap-Hazard manner માં જોવા મળેલ. જેનાં માટે separate storage વ્યવસ્થા કરવી તથા નામકરણ કરવું.

(3) એકમ પરિસરમાં ચારેય કોર્નર ખુલ્લા પ્રવાહ જોવા મળેલ. જેને સુધારવું.

(4) પ્રોડક્શન વિભાગમાંથી ઉદ્ભવતા પ્રવાહ ને ETP સુધી લઈ જવા માટે acid proofing પાકા drain બનાવી જેથી પ્રવાહ જમીનમાં ભળી ન જાય.

(5) આપને તા. 10/11/2020 નાં રોજ વડીકચેરી ખાતે 15-દિવસ ની અંદરમાં લેખિતમાં ઉપરોક્ત દર્શાવેલ મુદ્દાઓ માટે ખુલાસો આપવા ઓફિસ ઓર્ડર એકમ પરિસરની બહાર આવેલ GIDC Storm water drain માં આપના એકમનાં પ્રવાહ જેવી સામ્યતા ધરાવતા પ્રવાહ જોવા મળેલ જેનાં માટે તાત્કાલિક સુધારાત્મક પગલાં લેવાં.

ગુ.પ્ર.નિ. બોર્ડના નામે અને વતી,

Mr. Vijay Sheikh
(નોટીસ મેળવનાર)

L.V. Kataniya
(SSA)

B.H. Bhuva
(નોટીસ આપનાર)
(AEE)

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE 250

Sample ID:293285 - Analysis Completion:19/12/2020

Pharmaceuticals / LAB Inward : 42681

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

TEST REPORT

Test Report No. : 42681 **Date: 19/12/2020**

1. Name of the Customer : Shchem Corporation - 26937
2. Address : 4001/A-2,GIDC ANKLESWAR,-,-
   ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : REP-Representative/Grab, (Insp Type : DIR-After Direction)
4. Sample Collected By : Bhumika A. Bhuva, AEE
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 293285
7. Date & Time of Collection & Inwarding : 27/11/2020 , (1520 to 1520) & 01/12/2020
8. Date of Start & Completion of Analysis : 01/12/2020 & 19/12/2020
9. Sampling Point : From GIDC storm water drain outside premises ~
10. Flow Details (Remarks) : yes
11. Mode of Disposal : In to GIDC storm water drain
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 30 & pH Range on pH Strip :@ 8 to 9
14. Carboys Nos for : Barcode & Color & Appearance :greenish-black
    : Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000
15. Water Consumption & W.W.G (KLPD) : 12 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	8.32
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	3000
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	5028
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	1972
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	63
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	2145
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	244
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	4260
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	73.2
11	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 – 50 mg/l	0.27
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	656

Laboratory Remarks : Approved By:236-lab_236 Dt.: 19/12/2020

D. N. Vasadia, Lab Head

Note :
1. The results relate only to the items sampled and tested.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

***** END OF TEST REPORT *****

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE 251

Sample ID:293284 - Analysis Completion:19/12/2020

Pharmaceuticals / LAB Inward : 42680

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

TEST REPORT

Test Report No. : 42680 **Date: 19/12/2020**

1. Name of the Customer : Shchem Corporation - 26937
2. Address : 4001/A-2,GIDC ANKLESWAR,-,-
   ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : REP-Representative/Grab, (Insp Type : DIR-After Direction)
4. Sample Collected By : Bhumika A. Bhuva, AEE
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 293284
7. Date & Time of Collection & Inwarding : 27/11/2020 , (1510 to 1510) & 01/12/2020
8. Date of Start & Completion of Analysis : 01/12/2020 & 19/12/2020
9. Sampling Point : From intermediate holding of ETP ~
10. Flow Details (Remarks) : ----
11. Mode of Disposal : ----
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 30 & pH Range on pH Strip :@ 10 on pH strip
14. Carboys Nos for : Barcode & Color & Appearance :Brownish-yelllow
    : Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000
15. Water Consumption & W.W.G (KLPD) : 12 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	9.81
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	1500
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	68972
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	76
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	35
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	34150
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	1945
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	43925
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	78.4
11	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 – 50 mg/l	0.17
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	2600

Laboratory Remarks : Approved By:236-lab_236 Dt.: 19/12/2020

Vansadia

D. N. Vasadia, Lab Head

Note :
1. The results relate only to the items sampled and tested.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

***** END OF TEST REPORT *****

Annexure-R4

submit interim EDC

M. P. SOLANKI(GoG-GPCB Dept.) <nuh-gpcb-ankl@gujarat.gov.in>

Sat 20-02-2021 11:40 AM

To:shchem@yahoo.com <shchem@yahoo.com>;

Sir,

With reference to your revocation application, as approved in file, you are required to pay Rs. 4,40,000/- as interim Environmental Damage Compensation through RTGS at the earliest.

Details of GPCB Bank Account is as under:

A

Name Of Payee

GUJARAT POLLUTION CONTROL BOARD

B

Bank Account Number

10325062238

C

Type of Account

CURRENT

D

Bank

STATE BANK OF INDIA

E

Branch

GANDHINAGAR ZONAL BRANCH

F

Branch Address

SECTOR-10/B, IN FRONT OF NEW SACHIVALAYA, GANDHINAGAR-382010

G

IFSC Code

SBIN0001355

Regards,
P.B.Patel,
Dy. Environment Engineer
Unit - Ankleshwar
Gujarat Pollution Control Board

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 **Industry Details** **Shchem Corporation**

Outward No: 37254-17/03/2021

Email : shchem@yahoo.com

Telephone : 00000000000

PLOT NO:4001/A-2,GIDC ANKLESWAR,
-, -,
ANKLESHWAR - 393002
DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar

Inspection Id : 596104 (H.O.Reference) **Ro Name : Ankleshwar**

2 **Type / Scale / Sector / Status :** RED / SMALL / Pharmaceuticals / In Operation

3 **Inspection Dt & Time :** 12/02/2021 15:00 / Water , Hazd **Person Contacted :** Mr. Vijay Sheth (Partner)

4 **Env Audit Detail : Sch : N.A , , Year : , On Dt :**

Commissioned Dt : 25/01/1985 **Production Start Dt :** 25/01/1985 **Applicability of CRZ Rules :** No

5 **Water Consumption in Kilo Lts Per Day** Ind : 5.000 Dom : 1.000 **Borewells:** 0

6 **Waste Water generation / Discharge (klpd) :** Ind : 5.000 Dom : 1.000 **Tubewells:** 0

7 **Consumer No.(Electric Meter):** **Source of Water Supply:** Tankers

8 **Disposal Mode of Industrial / Domestic :** Zero Discharge / Irrigation

9 **Discharge Pt / Final Receiving Body (Ultimate):** CETP (ETL) Member / No generation of industrial wastewater

10 **Status of water consent Under the Water Act,1974:** AWH-95266-02/06/2023 Last Inward:139361-03/06/2018[GRT]

11 **Effluent Treatement plant (ETP) : Units, if provided and status :**
ETP Details : P-Collection Cum Equalization,P-Collection Tank

12 **Whether Industry is a member of CETP ?** No

13 **Boilers=1 , DG Sets=0 , Flue Gas =1, Process =1 , ETP Cap = 10 , Capacity of All =**

APCM Details : Scrubber
Fuel Used : Natural Gas
Stack Attached to : Boiler

14 **TSDF Name :** B.E.I.L, Ankleshwar [14983]

15 **Lab Charges Pending : Rs. 12000.00** **Water Cess Charges Pending : NIL**

16 **Last Env. Form V : 2019-2020** **Water Cess Return : 2017-2018** **HW Monthly Return : 2020-99**

17 **Last 3 Legal Action :**

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
14/10/2020	DIR	10/11/2020	33A,O15,	581437	DIR	REV	572954
25/05/2018	REV	21/06/2018	PER,	481903	REV	DIR	458957
28/02/2018	DIR	20/04/2018	33A,IMM,	470815	DIR	ROU	452487

Monthly Patrak Data : Last Return : 202011 **HAZD Waste Disposal : NO DATA**

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 541, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 15	Meter Reading - 0, Kilo Litre - 0

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

One Time Updations				
k	-	**Recycler Registration Valid ??**	Yes	
General Observation				
a	-	R.O File No	ID:26937	
a	-	Is the Industry in Operation ??	Yes	
b	-	**Industry Operating without CCA**	No.	
c	-	**Has Production exceeded (last 3 MTHs) than CCA-Qty**	No.	
d	-	**Any products-NOT in CCA, manufactured-Last 3 MTHs**	No.	
e	-	**Foul Odour/Fugitive Emission/Bye Pass in Premises ??**	No.	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	**Has Regn with CETP or TSDF expired ??**	No.	
h	-	Seperate Energy Meter for A.P.C.M ?	Yes	
h	-	Provision of any STAND-BY Pump ??	No.	
GEM				
18	-	Where Authorization Under BMW Rules 2016 obtained ? Provide Authorization No. / Date	Yes	
Haz Waste Related				
a	-	**Haz waste Catg confirmitive with CCA**	Yes	
b	-	**H.W generation exceeding CCA limits**	No.	
c	-	**Collection, Storage, Treatmnt, Disposal Facility Adequate ??**	Yes	
d	-	Reusing or Recycling of Haz Waste by Industry ?	By SELF	
e	-	LogBook / XGN Manifests / Disposal Records TALLYING ??	Fully	
f	-	Stock of Haz-Waste @ premises/Whether EXCESS ?	----	
g	-	**Recycler/ Actual user has valid Authorization under rules 6 or 9 of HOWR-2016?**	Yes	
h	-	**Installed capacity of the plane based on machinery installed (Capacity of Machine,No. of Batch/Day,Annual Capacity)**	----	
i	-	**Technical capability and equipment complying with the SOP/Guideline?**	Yes	
j	-	**Is unit complying the conditions gives in SOP/Guidelines?**	Yes	
k	-	**Facility is adequate for the applied process**	Yes	
l	-	**Passbook is maintained?**	Yes	
m	-	**Details of PLI, if applicable**	--	
n	-	**Details of safety spects provieded by the facility**	---	
o	-	**Seprate storage area for Haz. Waste for the utilization or generation from the process is provided?**	Yes	
p	-	**Quantity of Hazardous waste procured as per CCA?**	Yes	
Water Parameter				
b	-	Source of Water Supply	Tankers	
c	-	**W.W.G is EXCEEDING the CCA Limits**	No.	
d	-	**W.W Disposal as per the Consent Conditions ?**	Yes	
e	-	Was the ETP in operation ?	Yes	
f	-	Treatment System ADEQUATE to handle existing effluent	Adequate	
g	-	**Did u observe ANY ILLEGAL Discharge ??**	No.	
h	-	Nos of Samples collected	0	

Gujarat Pollution Control Board

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

PCB Id: 26937

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection , PCB-ID: (26937)

Inspection of this unit is carried out for further investigation in the matter with reference to H.O. mail dtd. 06.02.2021 regarding verifying the trading units M/s. Remi Fine Chem, T-17 gems plaza square, GIDC Ankleshwar and M/s. Shreenathji Chemical block No. B-205, Plot No. 3137, Tulsivan Residency, Opp. White House, New ESIC road, Sardar Park, GIDC Ankleshwar, which are selling sodium Bromide solution/HBr to M/s Raj Chem industries, Plot No: 12, B-65, Someshwar Industrial Park, Village: Tundali, District: Mehsana. Detail inspection report with requisite documents is uploaded herewith. Inspection report with all the documents is also sent to HO through e-mail dtd. 03.03.2021. [692]-03/03/2021

~ RO Comments/Reply :Recommended for strict actions-17/03/2021

I recommend : g. Recommend Strict Action

W.C Notings: ------[4736-DEE]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

1. આજરોજ આપના એકમની મુલાકાત Meet Chemopharma Trader ને મોકલવામાં આવેલ Sodium Bromide Solution બાબતેનાં Specific reference માટે લેવામાં આવેલ. સદર બાબતે આપના જાણાવ્યા અનુંસાર આપના એકમમાંથી ઉદભવતા Sodium Bromide Solution ને આપના દ્વારા Meet Chemopharma trader ખાતે નીકાલ કરવામાં આવેલ. આપની હયાત CCA માં સદર Sodium Bromide Solution નો ઉલ્લેખ નથી. તથા મુલાકાત સમયે એકમમાં આશરે ૭૦ નંગ ડ્રમ્સ Sodium Bromide Solution આપના જાણાવ્યા મુજબ (with nomenclechare as MB-III ML), આશરે ૫૦ ડ્રમ્સ NaSH Solution, @ 7 drums Causitc lye, 1 drum n- Propyl bromide (NPBr) - al above drums 200 Lit each, 1 Carboy (50 Lit) NPBr, @ ૪૦ નંગ N- Propyl Alchohol (200 Lit each), 1 drum DMF (200 Lit Cap.) વગેરે જોવા મળેલ જે raw material list માં અમુક material દર્શાવેલ નથી જે બાબતે ખુલાસો કરવો તથા સદર Chemicals ના ઉપયોગ, generated Sodium Bromide Solution ના નીકાલ બાબતેની કોઈ દસ્તાવેહી પુરાવા રજુ કરેલ નથી તો આધાર સહ રજુ કરવા.
2. આપના દ્વારા Meet Chemopharma trader ને મોકલવામાં આવેલ Sodium Bromide Solution ના અંતીમ નીકાલ અંગે ખુલાસો કરવો.
3. મુલાકાત સમયે ઉત્પાદનની વિગતો, Sodium Bromide Solution generation- disposal data રજુ કરેલ નથી તો આ બાબતે ખુલાસો કરવો તથા છેલ્લા છ મહિનાના ઉત્પાદનની વિગતો આધાર પુરાવા સાથે રજુ કરવું.
4. આપના દ્વારા જણાવ્યા અનુસાર Organix નામે સદર Plot પર જ trading activity કરો છો તો તેની જરૂરી મંજુરી માટેના દસ્તાવેજો રજુ કરેલ નથી જે જમા કરાવવા તથા Hazardous waste નું trading કરવું નહિ તથા Hazardous waste Managenemt Rules ની તમામ શરતોનું ચુસ્તપણે પાલન કરવું.

Compliance Observed in this Inspections.

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
૧) આપના એકમને આપવામાં આવેલ Closure Direction ની તમામ શરતોનું ચુસ્તપણે પાલન કરવું.	595418(08/02/21)	Partial Compliance
3. મુલાકાત સમયે એકમના આવેલ Boiler નીબાજુના વિસ્તારમાં Housekeeping poor જોવા મળેલજેને Improve કરવું.	589094(23/12/20)	Partial Compliance
6. મુલાકાત સમયે એક રીએક્ટર Replace કરવાની Activity ધ્યાને આવેલ સદર બાબતે ખુલાસો કરવો.	589094(23/12/20)	Partial Compliance
5. એકમના ET માં Flow meter લગાવવું તથા તેનાં Operation સંબધીત Record નિભાવવા.	589094(23/12/20)	Partial Compliance
1. Production Plant માંથી effluent ETP સૂધીલાવવા માટે Pipeline laying કાર્ય પ્રગતીમાં જોવામળેલ જે સત્વરેપૂર્ણ કરીઆધારસહ જાણ કરવી.	589094(23/12/20)	Partial Compliance
2. મુલાકાત સમયે એકમમાં Shed નીબહાર ખુલ્લામાં પડેલ ડ્રમ્સ અંદાજે ૧૨૦ Nos filled with Raw Material/ intermediate ML સ્ટોર થયેલ ધ્યાને આવેલ જે બાબતે સ્પષ્ટતા કરવી તેમજ તેને Shed માં store કરવા.	589094(23/12/20)	Fully Complied
7. એકમની PLI Policy નીનકલરજુકરવીતથા MSIHC Rules - 1989 અંતર્ગત Site notification કરાવવાબાબતેસ્પષ્ટતાકરવી.	589094(23/12/20)	Partial Compliance
4. એકમના મુખ્ય પ્રવેશ દ્વાર પર Public display board લગાવવું.	589094(23/12/20)	Fully Complied
3. એકમ પરિસરમાં હાઉસકીપીંગ ખુબજ ખરાબ જોવા મળેલ જેને સુધારવું.	585721(27/11/20)	Still Pending
1. GIDC અંકલેશ્વર એરિયાની મુલાકાત દરમ્યાન જીઆઈડીસી Pumping Station A પાસેથી પસાર થતી GIDC ખુલ્લી drain માં greenish colour ના turbid w/w નો ફલો જોવા મળેલ. સદર બાબતે drainની upstream માં તપાસ કરવા આપના એકમની બાજુમાં આવેલ GIDC ની drainમાં સદર પ્રકારનું w/w જોવા મળેલ. જ્યારે આપના એકમથી આગળ આવેલ GIDCની drain માં સાદુ w/w જોવા મળેલ. આપના એકમની મુલાકાત દરમ્યાન આપના એકમની ETPની બધીજ ટેન્કોમાં એકમની બહાર આવેલ Strom water drain (GIDC) માં રહેલ w/w જેવુજ સામ્યતા ધરાવતું પરંતુ Highly Concentrated ધરાવતું w/w ભરેલ જોવા મળેલ. તેમજ એકમ વિસ્તારમાં ETP ની આસપાસ તથા ETL, Holding cum discharge tank ની આજુબાજુ w/w ફેલાયેલ હોય તેવા જમીન પર પેચીસ જોવા મળેલ. સદર બાબતે ખુલાસો કરવો. અને generate થયેલ w/w નો મંજુરી મુજબ નિકાલ કરવો.	585721(27/11/20)	Partial Compliance
5. આપને તા. ૧૦/૧૧/૨૦૨૦ના રોજ વડીકચેરી દ્વારા ૧૫ દિવસ ની અસરથી બંધના હુકમો ઉપરોક્ત દર્શાવેલ મુદ્દા નં. ૧ માટે મળેલ આમછતાં હાલમાં પણ એકમ પરિસરની બહાર આવેલ GIDC Strom water drain માં આપના એકમના w/w જેવી સામ્યતા ધરાવતા w/w જોવા મળેલ જેના માટે તાત્કાલિક સુધારાત્મક પગલા લેવા.	585721(27/11/20)	Partial Compliance
2. મુલાકાત સમયે એકમ પરિસરમાં મોટી માત્રામાં Mother Liquor /RM ભરેલા તિવ્રવાસ ધરાવતા ડ્રમ્સો ખુલ્લામાં hap-hazard manner માં જોવા મળેલ જેના માટે Seperate stroge વ્યવસ્થા કરવી તથા નામકરણ કરવું.	585721(27/11/20)	Still Pending
4. પ્રોડક્શન પ્લાન્ટમાંથી ઉદભવતા w/w ને ETP સુધી લઇ જવા માટે acid profing પાકી drain બનાવવી જેથી w/w જમીનમાં જતું અટકે.	585721(27/11/20)	Still Pending

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (26937)

A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-5	@ 10 on ph strip / 29	1505-1505	REP	sample collected from drum of sodium bromide solution stored within premises. ~	Reddish Brown

B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	Chloro-Sulphonation	11	reactor m-2	SCR	SO2-40,HCL-15,CHI-9,

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	10	NON IBR BABY BOILER CAP. 0.4 TPH	NO	N.A	Natural Gas	100 SCM/DAY	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Spent Catalyst	I -28.2	0.024-M.T	COL,DSS,STO,TRA,DST
2	Spent Solvents	I -28.6	66.000-M.T	COL,REU,STO
3	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	12.000-M.T	COL,DCO,DSS,REU,STO,TRA
4	Chemical sludge from waste water treatment	I -35.3	1.200-M.T	COL,DSS,STO,TRA,DST

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	3,4 di amino benzophenone	2.000	2.000 - M.T	0.000	
2	medendazole IP/BP/USP	2.000	2.000 - M.T	0.000	

F Raw material :

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 6.000	WWG : 6.000	Water Source	Remark
1	Boiler Feed	0.500	0.100	Tankers	
2	Cooling Water	1.000	0.000	Tankers	
3	Domestic Purpose	1.000	1.000	Tankers	
4	Mnfg Process	3.000	4.400	Tankers	
5	Others	0.500	0.500	Tankers	for APCM

H Solid Waste

Inspection Team : MS. ALPA AMRUTBHAI VASAVA - Mr rana ravirajsinh p

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(MS. ALPA AMRUTBHAI VASAVA)

Inspection Report

The following units are inspected with reference to H.O. mail dtd. 06.02.2021 regarding verifying the trading units M/s. Remi Fine Chem, T-17 gems plaza square, GIDC Ankleshwar and M/s. Shreenathji Chemical block No. B-205, Plot No. 3137, Tulsivan Residency, Opp. White House, New ESIC road, Sardar Park, GIDC Ankleshwar, which are selling sodium Bromide solution/HBr to M/s Raj Chem industries, Plot No: 12, B-65, Someshwar Industrial Park, Village: Tundali, District: Mehsana.

Observations:

Inspection of M/s. Shreenathji Chemical

Date of Inspection: 08/02/2021
Inspection team: A.A.Vasava, N.M.Tholiya
Address: Block No. B-205, Plot No. 3137, Tulsivan Residency, Opp. White House, New ESIC road, Sardar Park, GIDC Ankleshwar

The inspection is carried out in view of above mentioned reference. During inspection, it is observed that this is a residential area address. The door of above mentioned address is found locked. On inquiring the nearby neighbours, they told that Mr. Nirajbhai Mesiya named person is living at this address (Block No. 205) and has went to their native place one week ago.

Date of Inspection: 12/02/2021
Inspection team: R.P.Rana, A.A.Vasava

The address is again inspected on 12.02.2021. The door of above mentioned address is found locked. On inquiring the nearby neighbours, they told that Mr. Nirajbhai Mesiya living at this address (Block No. 205) has returned back from his native but is presently not at the house.

Date of Inspection: 16/02/2021
Inspection team: R.J.Acharya, A.A.Vasava

The inspection is again carried out on this address on 16.02.2021. During inspection, the unit at above mentioned address is found locked. On inquiring to the neighbours one of them gave contact number of Mr. Nirajbhai Mesiya as he is not at home. By telephonic contacting, Mr. Nirajbhai Mesiya he told that M/s.Shreenathji Chemical belongs to Mr. Vijaybhai Vachhani and is located at block no: 305 and not at block no 205. Mr. Nirajbhai Mesiya also gave the mobile number of Vijaybhai. We then telephonically contacted Mr. Vijaybhai as block no. 305

is also locked during inspection. We then informed Vijaybahi to come at office with all the requisite documents.

As per the telephonic discussion Mr. Vijaybhai Vachhani came at RO office with the documents on 18.02.2021. Upon inquiring he told that at Block No-B-305, Plot No-3137, Tulsivan residancy opp White House New Esic Road, Sardar Park, GIDC, Ankleshwar-393002 he is operating the trading firm M/s. Shreenathji Chemical. He furnished details of purchasing spent HBr from M/s. Virupaksha Organics Limited (Unit-1), survey No. 10, gaddapotharam, Vill: Jinnaram Mandal, Dist. Sangareddy, Telangana-502319 on dated. 20/01/2021 (invoice no: VOL/DOM/1631). M/s. Shreenathji Chemical has sent spent HBr to M/s Raj chem industry, Mehsana on dated 21/01/2021 (Invoice No. 49/2020-21). Unit has submitted the written statement that they have not sent any other material to Rajchem Industry. Unit is engaged in trading of spent HBr as per various bills of last three months submitted. Copies of bills furnished and statement of Mr. Vijaybhai are attached herewith as Annexure 1.

Conclusion: This trading firm is operating on residential address Block No. B-305, Plot No. 3137, Tulsivan Residency, Opp. White House, New ESIC road, Sardar Park, GIDC Ankleshwar. Unit is engaged in trading of hazardous waste as per bills submitted, which is in violation of the provisions of Hazardous Waste Management Rules 2016 and Amendments thereof.

Inspection of M/s. Remi Fine Chem

Date of inspection: 08/02/2021
Inspection team: A.A.Vasava, N.M.Tholiya
Address: T-17 gems plaza square, GIDC Ankleshwar

The inspection is carried out in view of above mentioned reference. This is a trading unit operated in the commercial complex. During inspection, on inquiring regarding trading of sodium bromide/HBr solution contacted person verbally informed that sodium bromide solution is purchased from RFC industries, Plot No: 830/18,19 GIDC Jhagadia and these solutions were sold to other units through their trading firm.

During inspection, the unit has provided Invoice and e-way bill dtd. 23.12.2020 of sodium bromide solution sent to M/s Raj Chem industries, District: Mehsana. Contacted person informed that above mentioned Sodium Bromide solution sent by e-way bill dtd. 23.12.2020 was rejected by the M/s. Raj Chem industries, Dist: Mehsana due to less purity of NaBr solution and returned back to M/s Remi fine Chem, Ankleshwar through e-way bill no. 6212 5496 6692. During Inspection, Unit has not provided other selling bills of NaBr solution/HBr to M/s Raj Chem industries. Hence, other details could not be verified. During inspection, 3-day notice issued to the unit.

During visit following mentioned bill/invoice of M/s. Remi Fine Chem were verified:

1. Invoice of sodium bromide solution sent to M/s Raj Chem industries, Dist: Mehsana, Invoice No:17 dated 23/12/2020 and e-way bill No. 6512 4956 3676 dated 23/12/2020.
2. Debit Note. DB001 and E-way bill No.6212 5496 6692 dated 08/01/2021 of Sodium Bromide solution (returned Sodium Bromide solution) from M/s. Raj Chem industries, Dist: Mehsana to M/s. Remi Fine Chem, Ankleshwar.

Contacted person has not furnished any other documentary details pertaining to the procurement of the NaBr/HBr solution during inspection. However, this office has received letter from M/s Remi fine chem regarding the reply of inspection dated. 08/02/2021. In this letter, unit has informed that sodium bromide is purchased by them from M/s Meet Chemo Pharma on dated. 23/12/2020 (Bill No :-43/20-21 and Eway Bill No:-6212 4953 6330). This same NaBr solution is sold to M/s Raj Chem industry on dated. 23/12/2020 (Bill no:- 17 and E-way Bill No: . 6512 4956 3676). Sodium Bromide solution was rejected by the M/s. Raj Chem industries, Dist: Mehsana due to less Purity of NaBr solution so they have sent the solution back on dated. 08/01/2019 (E-way bill no. 6212 5496 6692 and Debit Note. DB001). The received returned NaBr solution was resend to M/s Meet Chemo Pharma on Dated.09/02/2021 (Debit Note: 01 and E-way:6712 5510 6289). Unit has also claimed in the letter dtd. 11.02.2021 that except this consignment they have not done any business with M/s. Rajchem Industries. 3-day notice issued to the unit and reply letter submitted by the unit is attached herewith as Annexure -2.

Conclusion: This trading firm is operating in commercial complex at T-17 gems plaza square, GIDC Ankleshwar. Unit is engaged in trading of hazardous waste as per bills submitted, which is in violation of the provisions of Hazardous Waste Management Rules 2016 and Amendments thereof.

Inspection of M/s. Meet Chemopharma

Date of Inspection: 12/02/2021
Inspection team: R.P.Rana, A.A.Vasava
Address: 202, Surya Complex, opp. sports complex, GIDC Ankleshwar

This address is inspected for further investigation regarding the letter received from M/s Remi Fine Chem on dated. 11/02/2019. During inspection no any specific trading godown, dedicated area is observed and trading activity is carried out from this residential address. Upon inquiring contacted person at this address, Mr. Hiteshbhai Shah informed that trading activity is carried out in the name M/s Meet Chemo Pharma, 202, Surya complex, opp. sports complex, GIDC Ankleshwar. During inspection, unit has not furnished necessary permission for trading activity or any other relevant documents and unit is instructed to furnish the same.

On inquiring regarding the trading activities of NaBr/HBr solution contacted person informed that NaBr solution which is sent by M/s. Meet Chemopharma to M/s. Remi fine chem was purchased from M/s Shchem Corporation (Organix), Plot No-A-2/4001, GIDC Ankleshwar (Copy of bill furnished is attached herewith). Unit is instructed to clarify regarding the same and to stop the trading of any type of hazardous waste and strictly follow the conditions of Hazardous Waste Management Rules. Unit has not provided any documents regarding disposal of received returned solution of NaBr from M/s Remi fine chem, GIDC Ankleshwar. Unit has not furnished detail of purchasing NaBr solution from other units and chemical trading. Hence unit is instructed to submit these details with documentary proofs. During inspection, 3-day notice issued to the unit. 3-day notice issued to the unit, copy of above mentioned bill furnished and reply letter of the unit are attached herewith as Annexure – 3.

Conclusion: This trading firm is operating on residential address 202, Surya Complex, opp. sports complex, GIDC Ankleshwar. Unit is engaged in trading of hazardous waste as per bills submitted, which is in violation of the provisions of Hazardous Waste Management Rules 2016 and Amendments thereof.

Inspection of M/s. Shchem Corporation

Date of inspection: 12/02/2021
Inspection team: R.P.Rana, A.A.Vasava
Address: Plot No-A-2/4001, GIDC Ankleshwar

This unit is inspected with reference to NaBr solution sent to M/s. Meet Chemopharma. Unit has obtained CCA for manufacturing of products mentioned therein valid up to 02.06.2023. During inspection unit is found not in operation as unit is under closure direction. During inspection, contacted person Shri Vijaybhai Sheth - Partner accepted that generated NaBr solution from their unit is sent to M/s. Meet Chemopharma via their trading firm M/s. Organix operating on the same plot. In CCA of this unit, there is no mention of NaBr solution. During inspection, @ 70 nos. of drums (200 litres each) filled with NaBr solution (nomenclature as MB-III ML), approx. 50 nos of drums (200 litres each) filled with NaSH solution, @ 7 nos. of drums (200 litres each) filled with caustic lye, 1 drum (200 litres) filled with n-propyl bromide (NPBr), 1 carboy (50 litres) filled with NPBr, @ 40 nos. of drums (200 litres each) filled with n-propyl alcohol, 1 drum filled with DMF, etc. is observed stored within unit premises. Some of the above materials are not reflected in the raw material list and unit is instructed to clarify regarding the same. During inspection, unit has not provided details of use of these chemicals, regarding generated NaBr solution and its disposal and unit is instructed to submit these details with documentary evidences. During inspection, unit has not furnished details pertaining to production & regarding generation of NaBr solution and its disposal. Contacted person informed that trading activity is carried out by them in the name of Organix on the same plot, but he has not furnished the necessary permission documents for trading. Unit is

instructed to stop the trading of any hazardous waste and strictly follow the condition of Hazardous waste management. During inspection, unit has provided invoice of NaBr solution sent to M/s. Meet Chemopharma on dated. 23/12/2020 (invoice no: 2020-21/F/20072). Unit is instructed to clarify regarding the end disposal of the sodium bromide solution that is sent to M/s. Meet Chemo Pharma. During inspection contacted person has submitted a letter in this regards which is uploaded herewith. Later on unit has submitted reply that the sodium bromide solution was rejected and returned back to them by M/s. Meet Chemo Pharma on 09.01.2020. 3-day notice issued to the unit, photographs taken during inspection, above mentioned letter submitted during inspection, reply submitted by the unit are attached herewith as Annexure – 4.

Conclusion: Looking to the stock of materials present within unit premises, chances that the unit may be engaged in manufacturing of non-consented products cannot be ruled out. Unit has also sent hazardous waste to traders without any manifest in violation of the provisions of Hazardous Waste Management Rules 2016 and Amendments thereof.

Inspection of M/s RFC industries, GIDC Jhagadia

Date of Inspection: 12/02/2021
Inspection team: R.P.Rana, A.A.Vasava
Address: Plot no. 830/18 & 19, GIDC Jhagadiya

This unit is inspected with reference to verbal information received from M/s. Remi Fine Chem regarding NaBr solution trading done by this unit with M/s Remi Fine Chem. Upon inquiring regarding the same contacted person informed that they are using NaBr solution as raw material and they have not sent any NaBr/ HBr solution to M/s. Remi Fine Chem. Unit is instructed to clarify regarding any trading activity is done by the unit or not.

During inspection, within premises of the unit @ 20 KL NaBr solution (raw material), @ 2 KL HBr solution (raw material) are found stored. Unit has not provided procurement detail of NaBr/ HBr, necessary permission for procurement of the same, Copy of MOUs, rule-9 permission, production detail, raw material procurement detail, hazardous waste generation, disposal, etc., hence unit is instructed to submit these details with documentary evidences. During inspection, civil work is observed going on in unit premises and unit is instructed to clarify regarding the same. One GLR, scrubber, 1 HDPE reactor are observed kept on ground within unit premises and unit is instructed to clarify regarding the same. Unit is instructed to strictly follow the specific conditions of CCA.

As per details submitted by the unit later on vide letter dtd. 15.02.2021, unit is procuring the raw material NaBr and HBr solution from various units as hazardous waste through manifest system. Unit has been given specific condition in CCA no. AWH-110811 that – Unit shall use

fresh raw material only. Manifests submitted by the unit are attached herewith. MOUs done with various units and details regarding Rule 9 application is uploaded by the unit in 00.pdf and MOU tag. Unit has also later submitted an undertaking that M/s. RFC industries have never done any trading activity with M/s. Remi Fine chem & has submitted CA letter that M/s. RFC Industries has not made any sale to M/s. Remi Fine Chem, which are uploaded by the unit in 00.pdf. 3-day notice issued to the unit, copies of manifests submitted by unit are attached herewith as Annexure – 5.

Conclusion: Unit is procuring the NaBr and HBr solution from various units as hazardous waste through manifest system as their raw material in violation to the specific condition given to the unit i.e. – "Unit shall use fresh raw material only" in CCA order - CCA Amendment No: AWH-110811 dtd. 03.02.2021.

-sd-	-sd-		R.P. Rana
N.M.Toholiya	**A.A.Vasava**	**R.J.Acharya**	**R.P.Rana**
A.P.E.	**A.E.E.**	**A.E.E.**	**A.E.E.**

SureeNathji Chemicals

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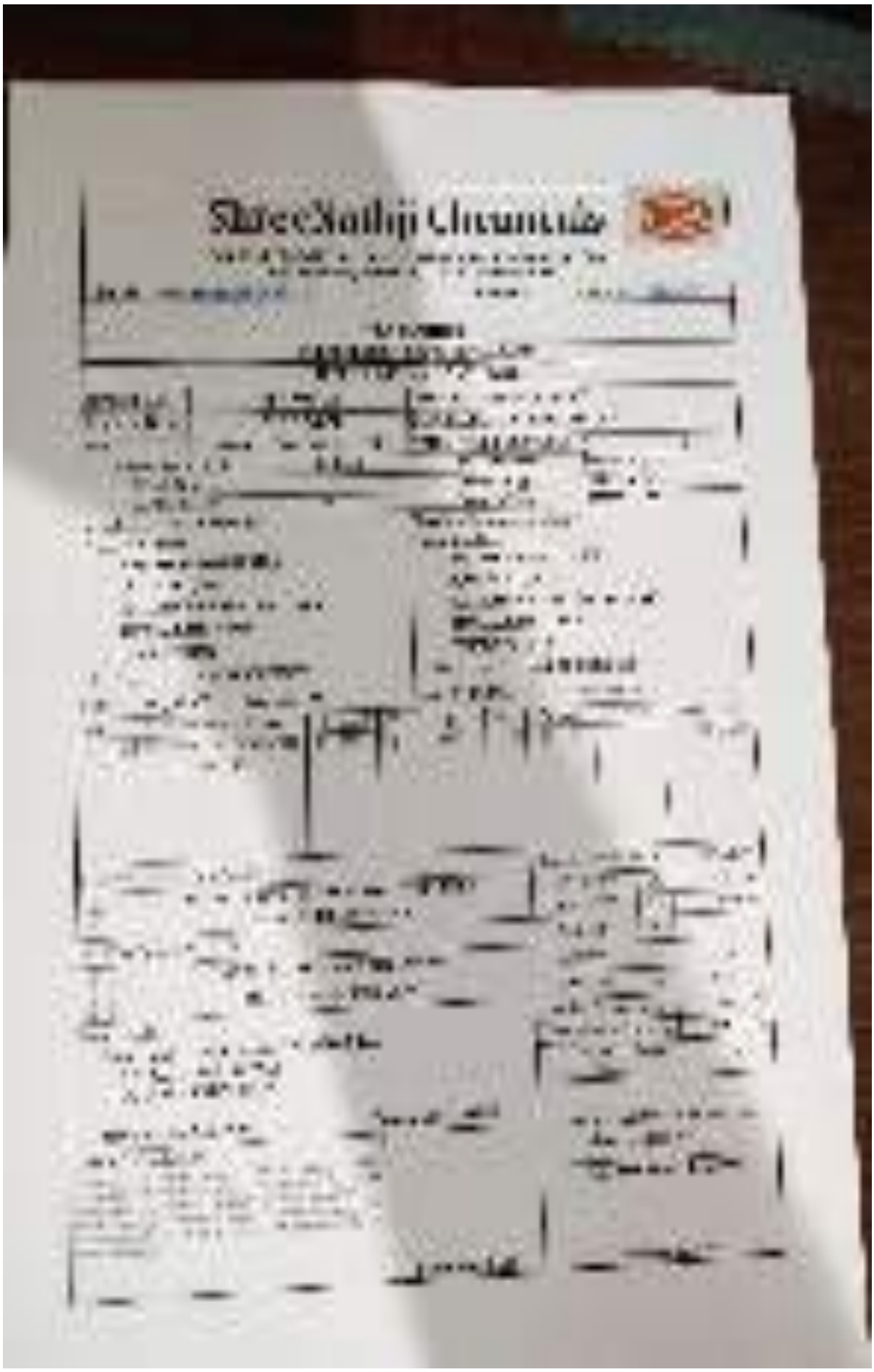
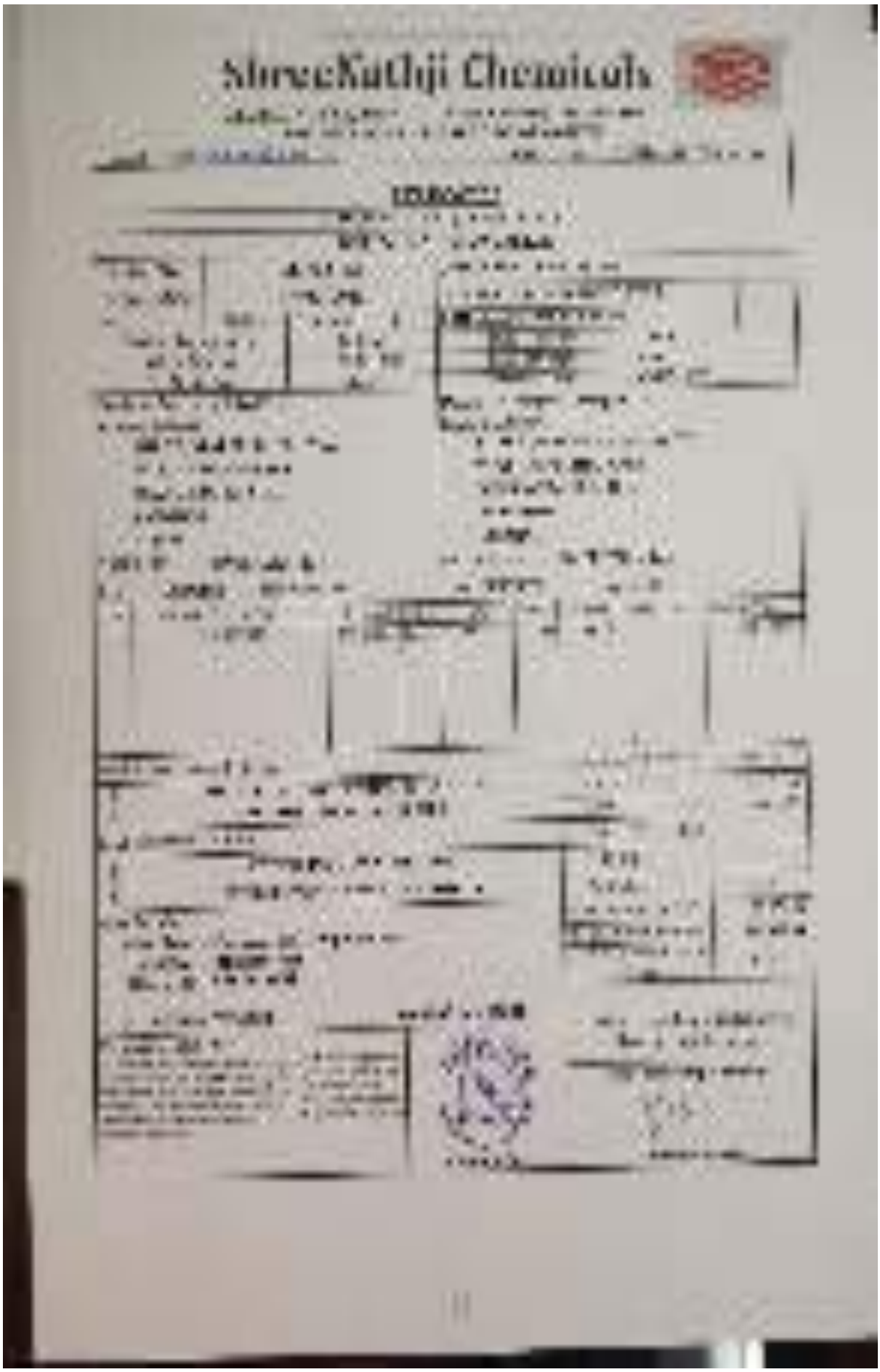


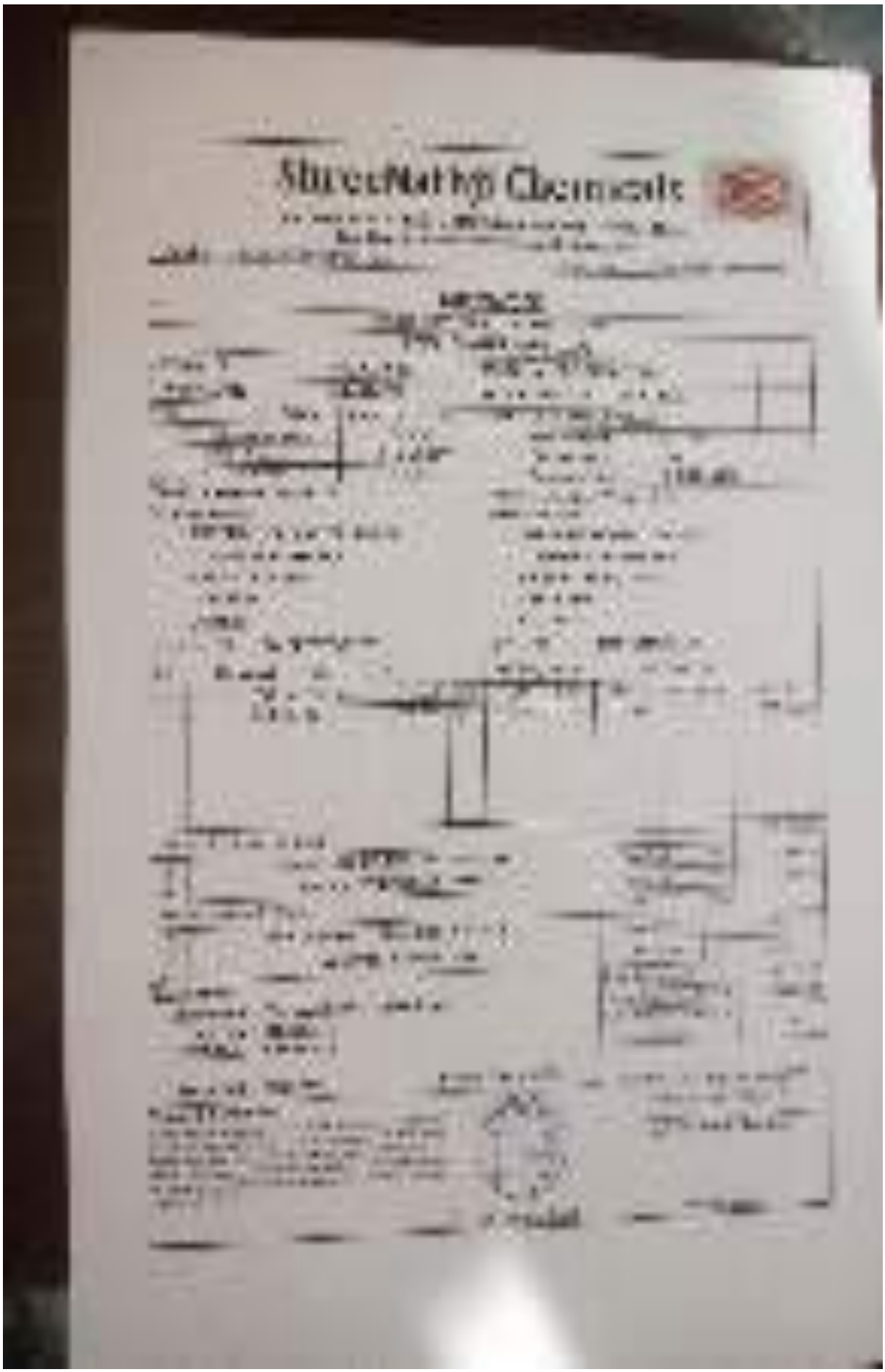
M S INDUSTRIES

SHREENATHJI CHEMICALS


SIDDHESWARI CHEMICALS

ShreeKuthji Chemicals






SHYAM


SHYAM


SHRI EVARAI UDYOG LTD

GUJARAT POLLUTION CONTROL BOARD

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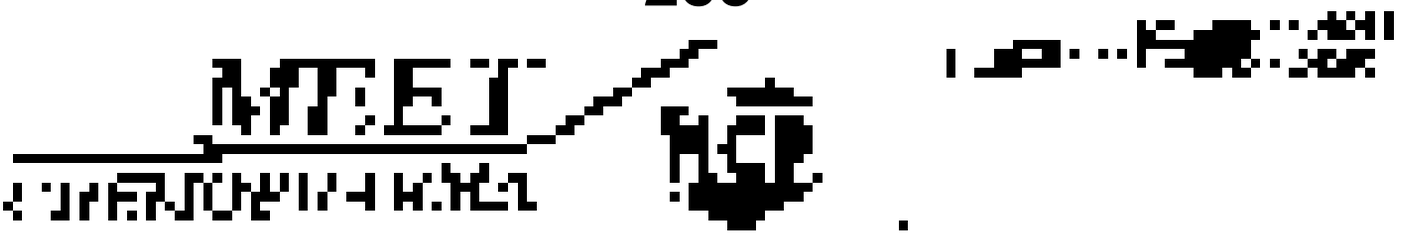

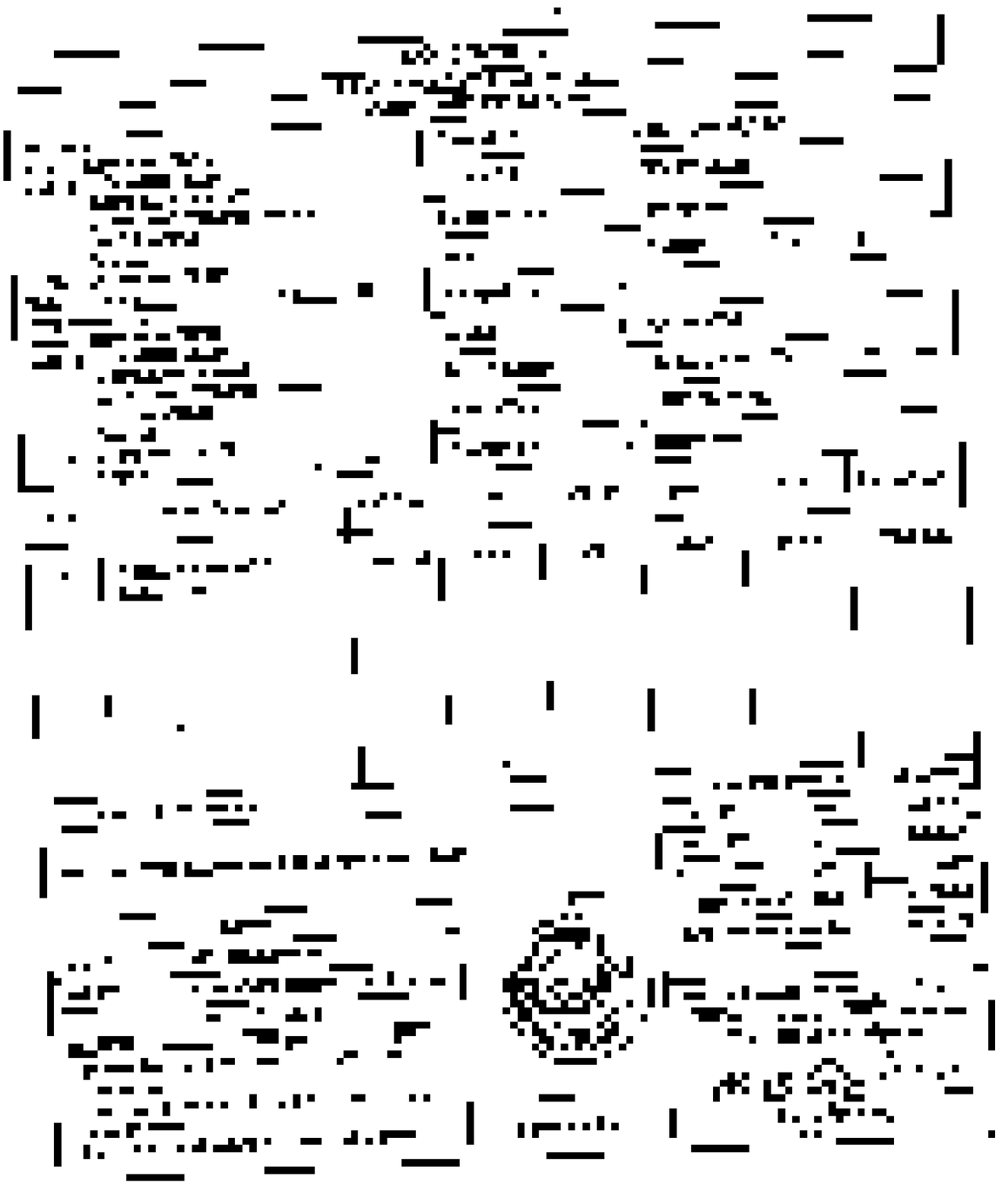

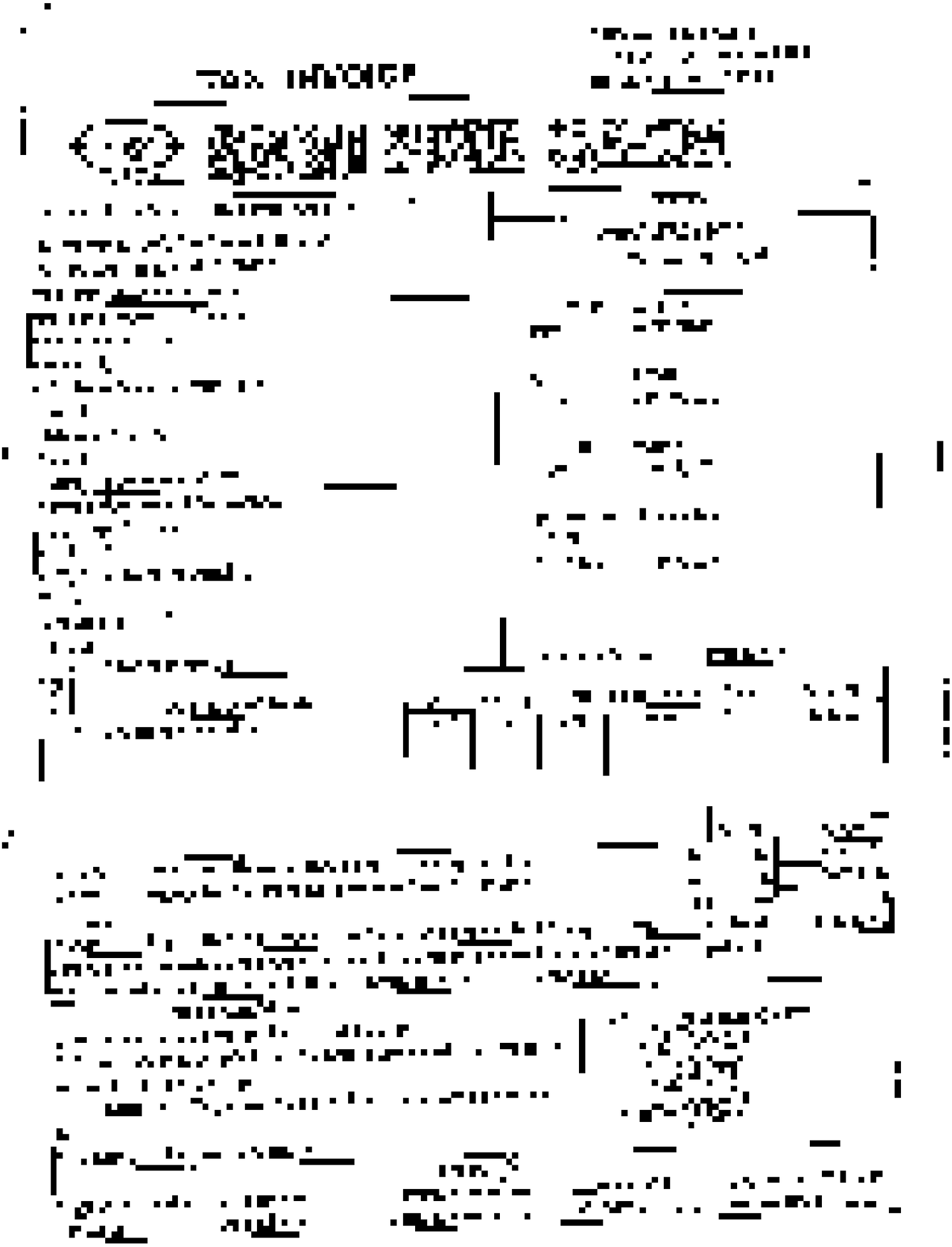

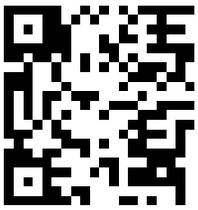

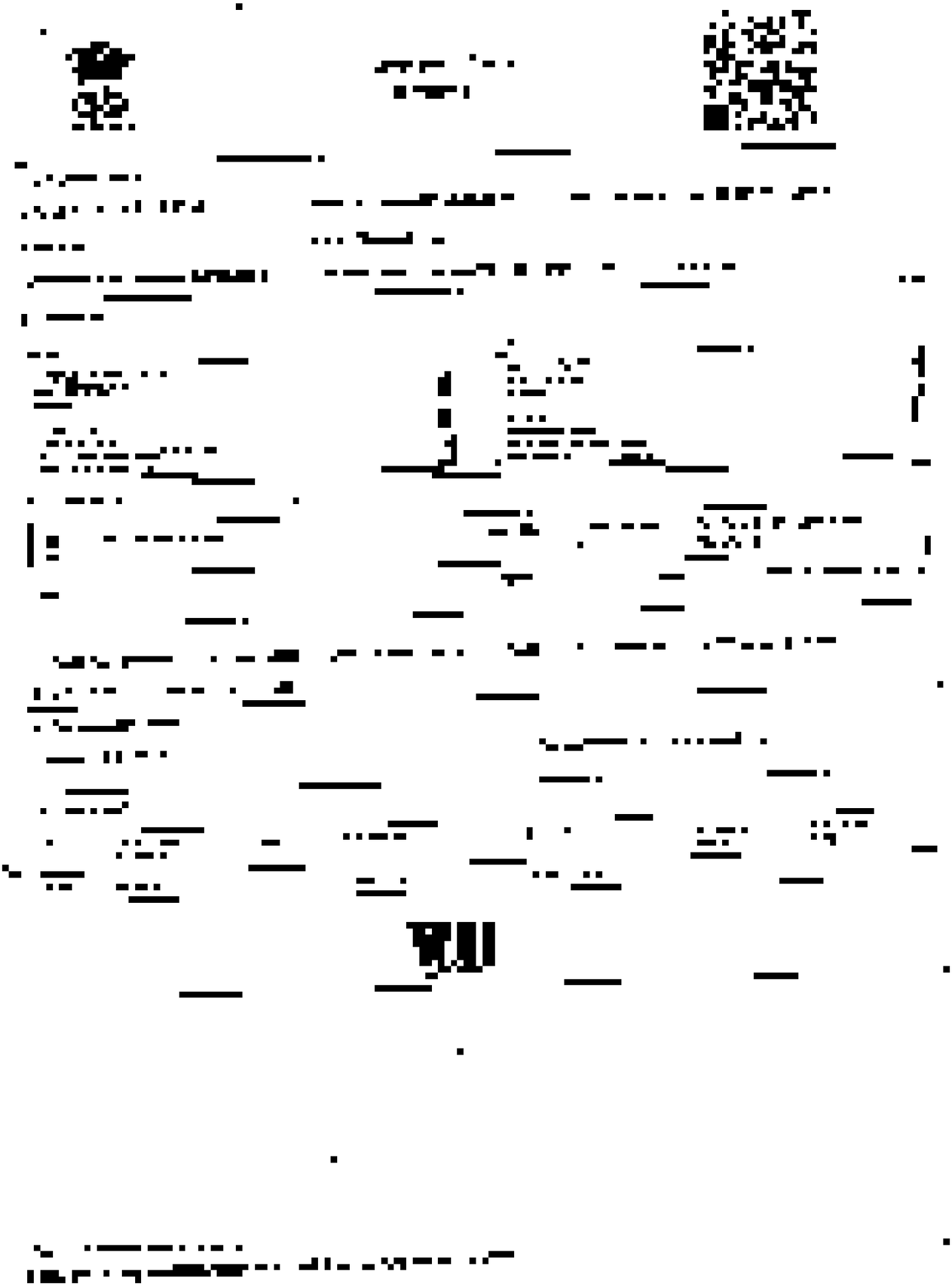

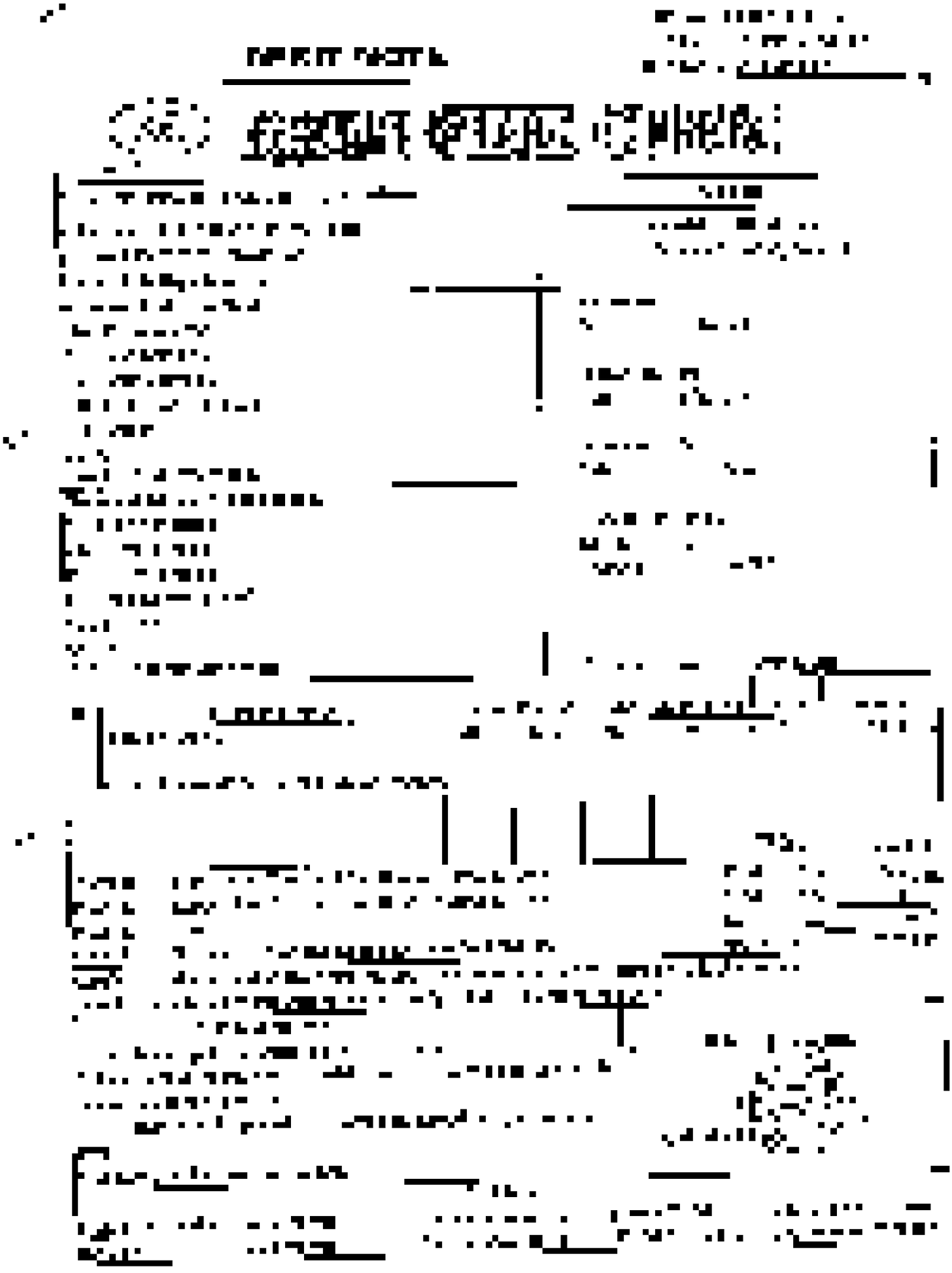

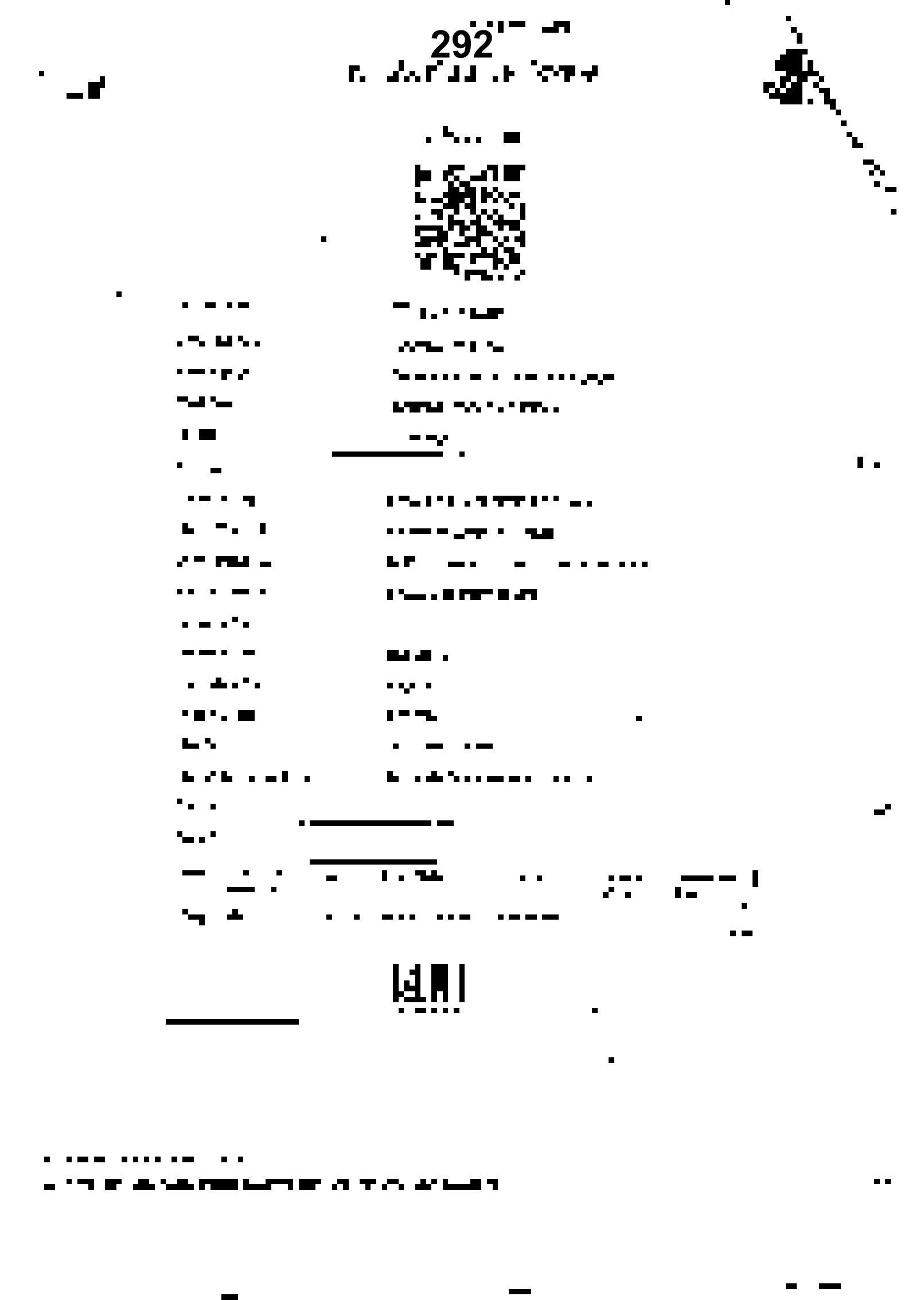

GUJARAT POLLUTION CONTROL BOARD

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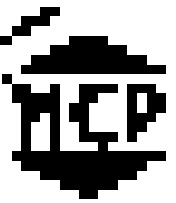

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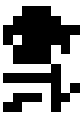

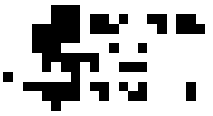

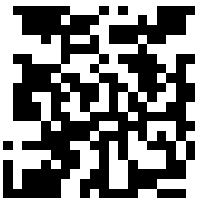

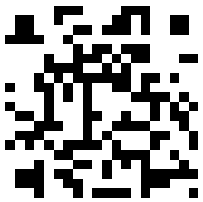

Point Line Bend

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GUJARAT POLLUTION CONTROL BOARD

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SHCHEM CORPORATION

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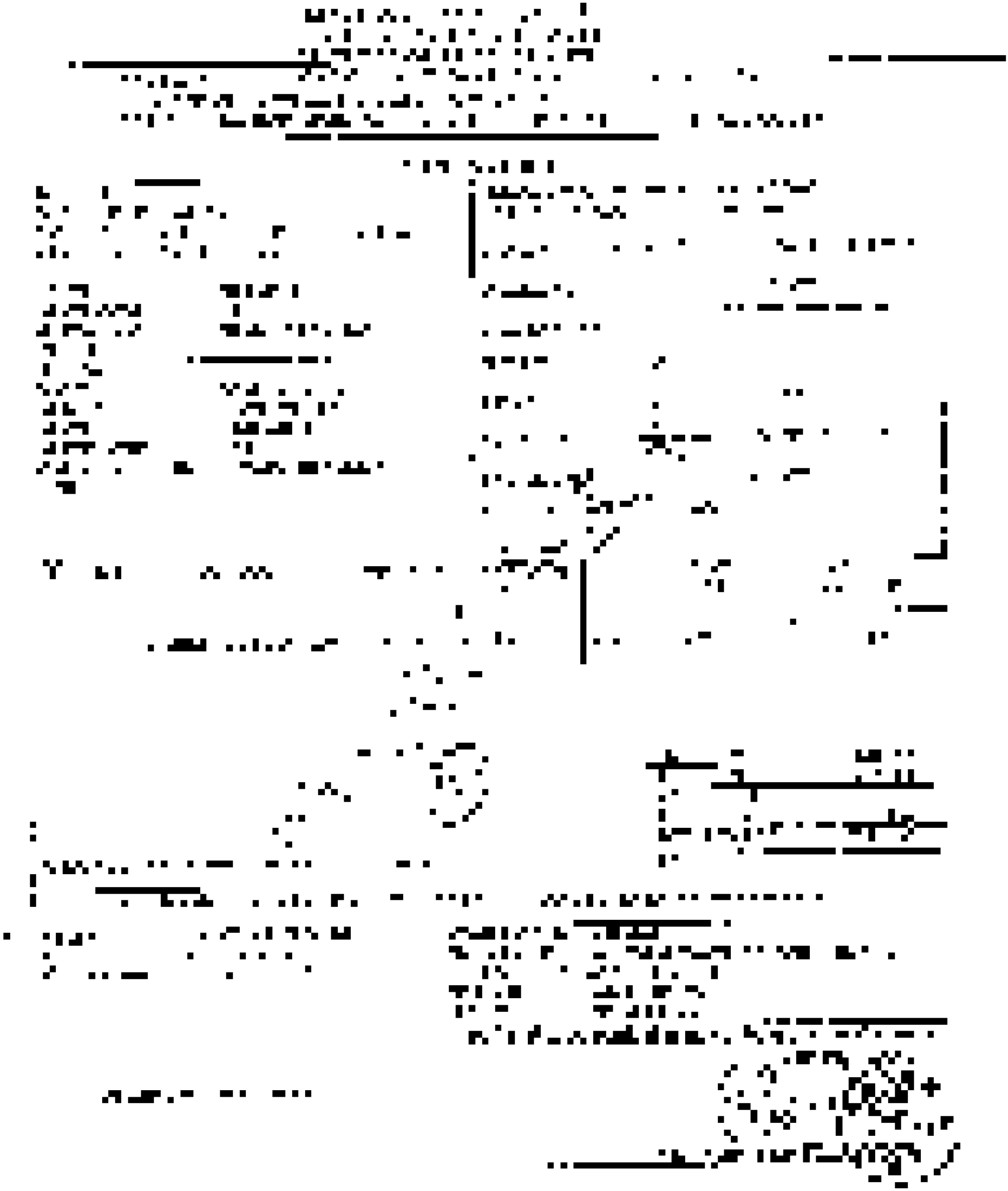
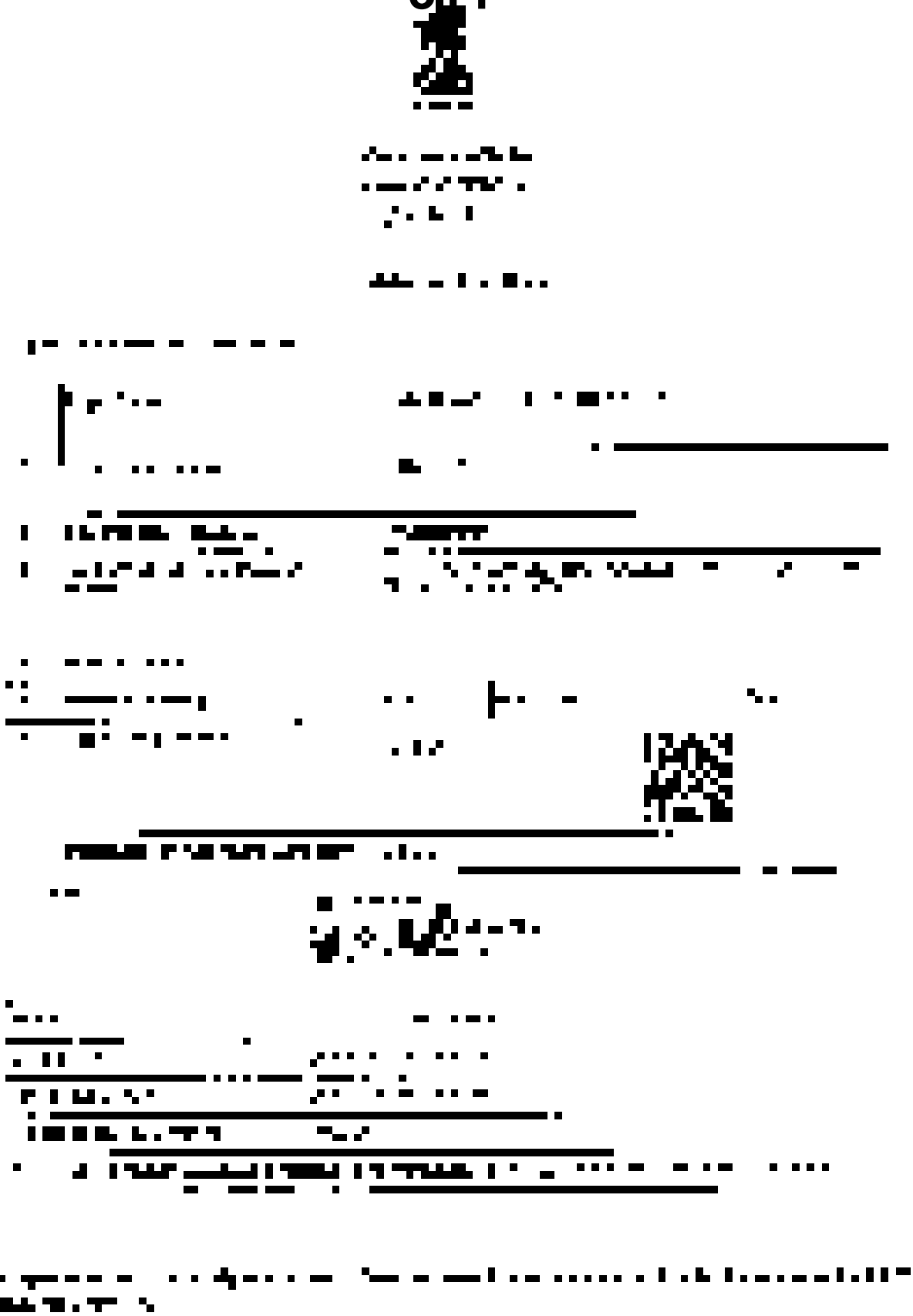
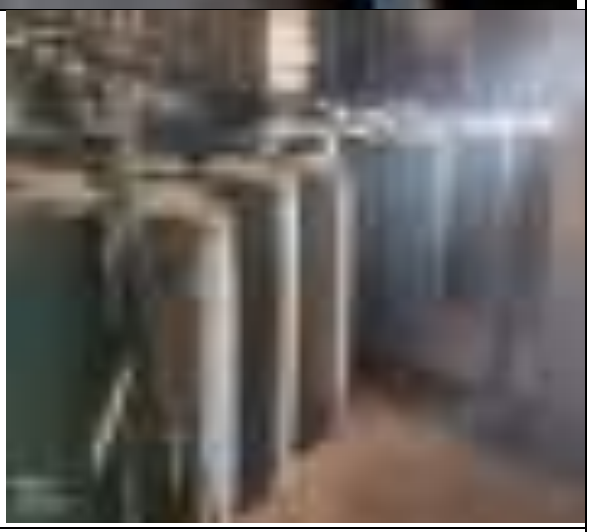




Photographs taken during inspection at M/s. Shchem Corporation



@ 70 nos. of drums (200 litres each) filled with NaBr solution (nomenclature as MB-III ML)

Approx. 50 nos of drums (200 litres each) filled with NaSH solution

Photographs taken during inspection at M/s. Shchem Corporation

@ 7 nos. of drums (200 litres each) filled with caustic lye

@ 40 nos. of drums (200 litres each) filled with n-propyl alcohol

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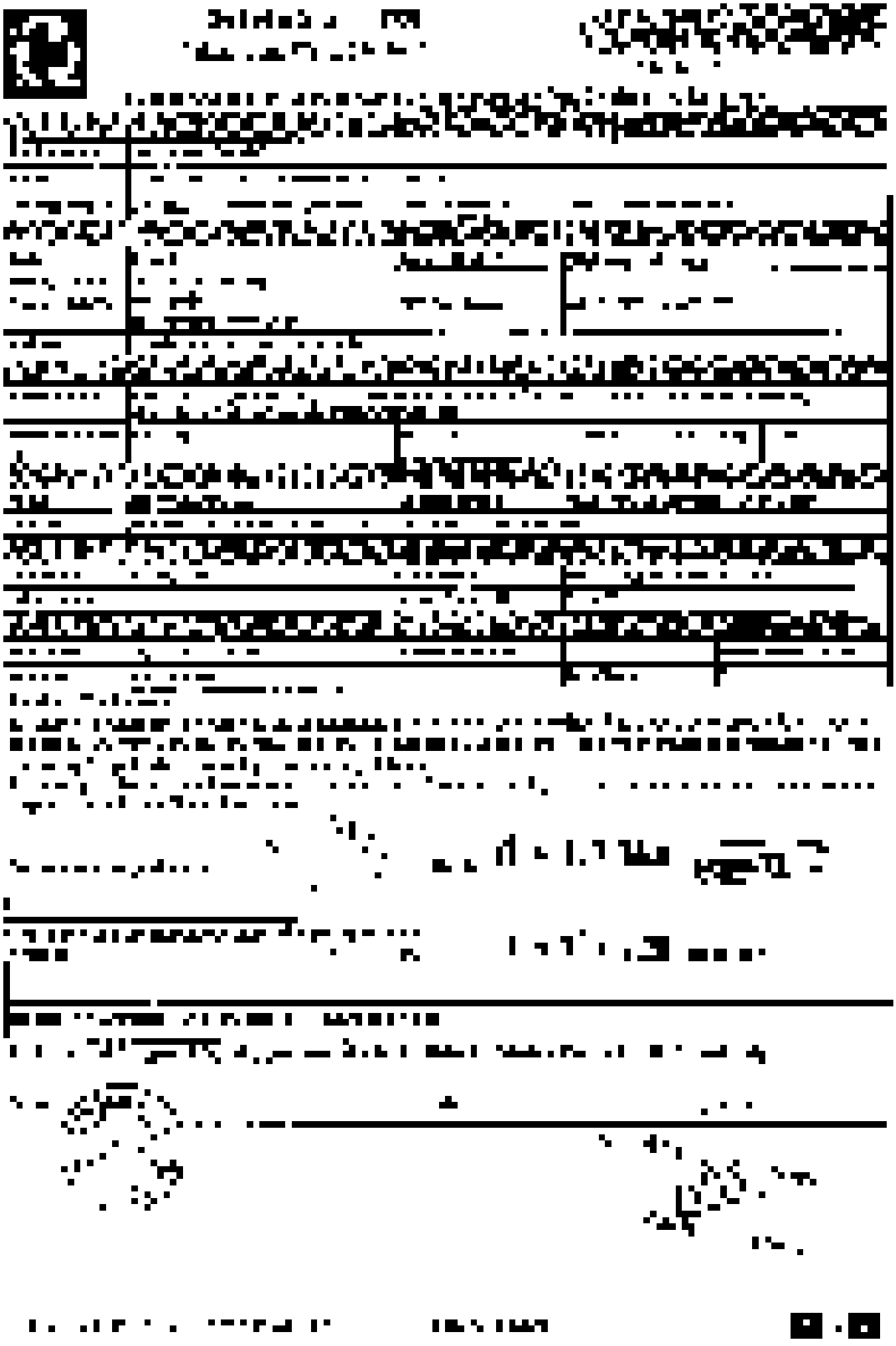

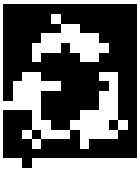

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE 323

Sample ID:299291 - Analysis Completion:04/03/2021

Pharmaceuticals / LAB Inward : 43411

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

TEST REPORT

Test Report No. : 43411 **Date: 06/03/2021**

1. Name of the Customer	**: Shchem Corporation - 26937**
2. Address	**: 4001/A-2,GIDC ANKLESWAR,-,-**
	ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample	**: REP-Representative/Grab, (Insp Type : HOR-H.O.Reference)**
4. Sample Collected By	**: MS. ALPA AMRUTBHAI VASAVA**
5. Quantity of Sample Received	**: 5 lit**
6. Code No. of the Sample	**: 299291**
7. Date & Time of Collection & Inwarding	**: 12/02/2021 , (1505 to 1505) & 18/02/2021**
8. Date of Start & Completion of Analysis	**: 18/02/2021 & 04/03/2021**
9. Sampling Point	**: Sample collected from Drum of Sodium Bromide Solution stored within**
10. Flow Details (Remarks)	**premises. ~**
11. Mode of Disposal	**: --**
12. Ultimate Receiving Body	**: --**
13. Temperature on Collection	**: No generation of industrial wastewater**
14. Carboys Nos for	**: 29 & pH Range on pH Strip :@ 10 on pH strip**
	: Barcode & Color & Appearance :Reddish Brown
15. Water Consumption & W.W.G (KLPD)	**: Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000**

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	29
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	10.13
3	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	406130
4	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	2772
5	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	lysed (due to i

Laboratory Remarks : Approved By:236-lab_236 Dt.: 06/03/2021

Vansadia

D. N. Vasadia, Lab Head

Note :
1. The results relate only to the items sampled and tested.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

***** END OF TEST REPORT *****

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 **Industry Details** **Shchem Corporation**

Outward No: 37301-18/03/2021

Email : shchem@yahoo.com

Telephone : 00000000000

PLOT NO:4001/A-2,GIDC ANKLESWAR,
-, -,
ANKLESHWAR - 393002
DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar

Inspection Id : 600023 (Others/Higher Authority) **Ro Name : Ankleshwar**

2 **Type / Scale / Sector / Status :** RED / SMALL / Pharmaceuticals / In Operation

3 **Inspection Dt & Time :** 17/03/2021 10:30 / Water **Person Contacted :** Mr. Vijay R. Sheth, Partner

4 **Env Audit Detail : Sch : N.A , , Year : , On Dt :**

Commissioned Dt : 25/01/1985 **Production Start Dt :** 25/01/1985 **Applicability of CRZ Rules :** No

5 **Water Consumption in Kilo Lts Per Day** Ind : 5.000 Dom : 1.000 **Borewells:** 0

6 **Waste Water generation / Discharge (klpd) :** Ind : 5.000 Dom : 1.000 **Tubewells:** 0

7 **Consumer No.(Electric Meter):** **Source of Water Supply:** Tankers

8 **Disposal Mode of Industrial / Domestic :** Zero Discharge / Irrigation

9 **Discharge Pt / Final Receiving Body (Ultimate):** CETP (ETL) Member / No generation of industrial wastewater

10 **Status of water consent Under the Water Act,1974:** AWH-95266-02/06/2023 Last Inward:139361-03/06/2018[GRT]

11 **Effluent Treatement plant (ETP) : Units, if provided and status :**
ETP Details : P-Collection Cum Equalization,P-Collection Tank

12 **Whether Industry is a member of CETP ?** No

13 **Boilers=1 , DG Sets=0 , Flue Gas =1, Process =1 , ETP Cap = 10 , Capacity of All =**

APCM Details : Scrubber
Fuel Used : Natural Gas
Stack Attached to : Boiler

14 **TSDF Name :** B.E.I.L, Ankleshwar [14983]

15 **Lab Charges Pending : Rs. 14940.00** **Water Cess Charges Pending : NIL**

16 **Last Env. Form V : 2019-2020** **Water Cess Return : 2017-2018** **HW Monthly Return : 2020-99**

17 **Last 3 Legal Action :**

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
14/10/2020	DIR	10/11/2020	33A,O15,	581437	DIR	REV	572954
25/05/2018	REV	21/06/2018	PER,	481903	REV	DIR	458957
28/02/2018	DIR	20/04/2018	33A,IMM,	470815	DIR	ROU	452487

Monthly Patrak Data : Last Return : 202011 **HAZD Waste Disposal : NO DATA**

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 541, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 15	Meter Reading - 0, Kilo Litre - 0

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

One Time Updations				
0	-	Air - Water - Hazd ACTs Applicability ?	Air, Water, Haz	
e	-	Electric Company Name (Power Supply)	DGVCL	
p	-	On East Direction of the location of the Company	within GIDC	
p	-	On North Direction of the location of the Company	within GIDC	
p	-	On South Direction of the location of the Company	within GIDC	
p	-	On West Direction of the location of the Company	within GIDC	
o	-	Production since (Date) or Proposed	25/01/1985	
k	-	**Recycler Registration Valid ??**	N.A	
m	-	W.W.G Treatment thru Pri / Sec / Tertiary / N.A :	Primary	
n	-	Nos of Flow-Meters - W.C / W.W.G / ETP =	0, 0, 0	
d	-	Is Industry ZERO DISCHARGE Catg (If Yes, HOW ?)	Yes	
General Observation				
a	-	Is the Industry in Operation ??	No.	as closure direction
a	-	R.O File No	ID:26937	
b	-	**Industry Operating without CCA**	No.	
c	-	**Has Production exceeded (last 3 MTHs) than CCA-Qty**	No.	
d	-	**Any products-NOT in CCA, manufactured-Last 3 MTHs**	No.	
e	-	**Foul Odour/Fugitive Emission/Bye Pass in Premises ??**	No.	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	**Has Regn with CETP or TSDF expired ??**	No.	
h	-	Seperate Energy Meter for A.P.C.M ?	No.	
h	-	Provision of any STAND-BY Pump ??	No.	
Water Parameter				
b	-	Source of Water Supply	Tankers	
c	-	**W.W.G is EXCEEDING the CCA Limits**	No.	
d	-	**W.W Disposal as per the Consent Conditions ?**	Yes	
e	-	Was the ETP in operation ?	No	
f	-	Treatment System ADEQUATE to handle existing effluent	Adequate	
g	-	**Did u observe ANY ILLEGAL Discharge ??**	No.	
h	-	Nos of Samples collected	2	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection , PCB-ID: (26937)

Gujarat Pollution Control Board

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

PCB Id: 26937

This unit is inspected with reference to telephonic message from NCT monitoring team regarding acidic w/w found in GIDC storm water drain near the M/s. Shchem Corporation. During inspection production plant is not found in operation. All the ETP units are found empty as no generation of w/w from the plant.During Inspection, Blackish coloured domestic w/w having neutral pH flowing in GIDC storm water drain near the main gate of the unit and upside of the unit however blackish brown coloured acidic w/w into GIDC storm water at back side near the boundary wall of the unit is observed. One w/w sample is collected from the GIDC storm water at back side of the unit having Blackish brown colour & pH @ 4 on pH strip as mentioned in sample detail. During Inspection, one Tanker No. GJ 16 X 8412 is observed within the unit premises and the acidic liquid material filled in tanker is being filling into drums from the same tanker. One sample of acidic liquid material is collected from the tanker as mentioned in sample detail. Upon asking for the tanker contacted person has not furnished any documents/records for the same tanker hence they are instructed to clarify regarding for same with proof and do not carried out this type of activity without permission of GPCB within unit premises. During Inspection, 39 MT Stable Bleaching Powder packed in Bags (25 kg cap. each), 21 MT Caustic lye filled in drums (300 kg cap each) is observed stored within unit premises. Hence, Unit is instructed to clarify regarding for the same with proof.During Inspection, @ 300 nos. drums filled with various materials are observed stored on open land within the unit premises hence, unit is instructed to clarify regarding the materials filled in drums with proof and to keep the drums in secured storage area with demarcation on it.Acidic w/w is frequently seen in the GIDC storm water drain passing near by the unit hence, unit is instructed to arrange CCTV camera in such a way that the GIDC storm water drain appears. 3-day notice issued to the unit with written instructions and photographs are uploaded here with as document. [4736]-18/03/2021

~ RO Comments/Reply :Further Strict actions recommended as the unit is already issued closure order-18/03/2021

I recommend : g. Recommend Strict Action

W.C Notings: ----------[4736-DEE]~----------[4736-DEE]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

1. આપના એકમની બહાર આવેલ સ્ટ્રોમ વોટર ડ્રેઈનની upstreamમાં Blackish Colourનું domestic w/w netural જોવા મળેલ જ્યારે આપના એકમના પાછળની બાજુએ આવેલ દરવાજા પાસેથી સદર ડ્રેઈનમાં Acidic w/w થઇ જતું જોવા મળેલ સદર બાબતે સ્પષ્ટતા કરવી સદર ડ્રેઈનમાંથી w/wનો નમુનો પુથ્થકરણ અર્થે અકેત્ર કરેલ છે.

2. મુલાકાત સમયે આપના એકમમાં ટેન્કરનં. GJ16X8412 માંથી Acidic Liquide material એકમમાં રહેલા Drumમાં ખાલી કરતા જોવા મળેલ. સદર બાબતે આધાર પુરાવા સાથે ખુલાસો કરવો. તેમજ GPCBની પરવાનગી વગર આવા પ્રકારની કોઈ પણ કામગીરી આ પ્રીમાઈસીસમાં કરવી નહિ.

4. મુલાકાત સમયે આપના એકમ વિસ્તારમાં ખુલ્લી જગ્યા પર @ ૩૦૦ જેટલા Drums વિવિધ મટીરીયલ ભરેલા જોવા મળે સદર Drumsમાં રાખેલ મટીરીયલ ની વિગતવાર માહિતી આધાર પુરાવા સહ રજુ કરવી અને Drums ને Secured storage Areaમાં રાખવા.

3. મુલાકાત સમયે આપના એકમ વિસ્તારમાં 39 MT સ્ટેબલ બ્લીચીંગ પાઉડરની બેગો (25 kg cap) તેમજ 21 MT જેટલો costic soda lye Drums માં (300kg cap) ભરેલો જોવા મળેલ સદર મટીરીયલ બાબતે જરૂરી આધાર પુરાવા સાથે શા માટે લાવવામાં આવે છે તેની સ્પષ્ટતા કરવી.

5. આપના એકમની આગળ થી પસાર થતી સદર ડ્રેઈનમાં અવારનવાર Acidic w/w જોવા મળે છે સદર બાબતે ચકાસણી કરવા માટે સદર ડ્રેઈન દેખાઈ તે રીતે CCTV Cemera ની વ્યવસ્થા કરવી.

Compliance Observed in this Inspections.

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
1. આજરોજ આપના એકમની મુલાકાત Meet Chemopharma Trader ને મોકલવામાં આવેલ Sodium Bromide Solution બાબતેનાં Specific reference માટે લેવામાં આવેલ. સદર બાબતે આપના જાણાવ્યા અનુંસાર આપના એકમમાંથી ઉદભવતા Sodium Bromide Solution ને આપના દ્વારા Meet Chemopharma trader ખાતે નીકાલ કરવામાં આવેલ. આપની હયાત CCA માં સદર Sodium Bromide Solution નો ઉલ્લેખ નથી. તથા મુલાકાત સમયે એકમમાં આશરે ૭૦ નંગ ડ્રમ્સ Sodium Bromide Solution આપના જાણાવ્યા મુજબ (with nomenclechare as MB-III ML), આશરે ૫૦ ડ્રમ્સ NaSH Solution, @ 7 drums Causitc lye, 1 drum n- Propyl bromide (NPBr) - al above drums 200 Lit each, 1 Carboy (50 Lit) NPBr, @ ૪૦ નંગ N- Propyl Alchohol (200 Lit each), 1 drum DMF (200 Lit Cap.) વગેરે જોવા મળેલ જે raw material list માં અમુક material દર્શાવેલ નથી જે બાબતે ખુલાસો કરવો તથા સદર Chemicals ના ઉપયોગ, generated Sodium Bromide Solution ના નીકાલ બાબતેની કોઈ દસ્તાવેહી પુરાવા રજુ કરેલ નથી તો આધાર સહ રજુ કરવા.	596104(12/02/21)	Still Pending
2. આપના દ્વારા Meet Chemopharma trader ને મોકલવામાં આવેલ Sodium Bromide Solution ના અંતીમ નીકાલ અંગે ખુલાસો કરવો.	596104(12/02/21)	Partial Compliance
3. મુલાકાત સમયે ઉત્પાદનની વિગતો, Sodium Bromide Solution generation-disposal data રજુ કરેલ નથી તો આ બાબતે ખુલાસો કરવો તથા છેલ્લા છ મહિનાના ઉત્પાદનની વિગતો આધાર પુરાવા સાથે રજુ કરવું.	596104(12/02/21)	Partial Compliance
4. આપના દ્વારા જણાવ્યા અનુસાર Organix નામે સદર Plot પર જ trading activity કરો છો તો તેની જરૂરી મંજુરી માટેના દસ્તાવેજો રજુ કરેલ નથી જે જમા કરાવવા તથા Hazardous waste નું trading કરવું નહિ તથા Hazardous waste Managenemt Rules ની તમામ શરતોનું ચુસ્તપણે પાલન કરવું.	596104(12/02/21)	Partial Compliance
૧) આપના એકમને આપવામાં આવેલ Closure Direction ની તમામ શરતોનું ચુસ્તપણે પાલન કરવું.	595418(08/02/21)	Partial Compliance
3. મુલાકાત સમયે એકમના આવેલ Boiler નીબાજુના વિસ્તારમાં Housekeeping poor જોવા મળેલજેને Improve કરવું.	589094(23/12/20)	Partial Compliance
6. મુલાકાત સમયે એક રીએક્ટર Replace કરવાની Activity ધ્યાને આવેલ સદર બાબતે ખુલાસો કરવો.	589094(23/12/20)	Partial Compliance
5. એકમના ET માં Flow meter લગાવવું તથા તેનાં Operation સંબધીત Record નિભાવવા.	589094(23/12/20)	Partial Compliance
1. Production Plant માંથી effluent ETP સૂધીલાવવા માટે Pipeline laying કાર્ય પ્રગતીમાં જોવામળેલ જે સત્વરેપૂર્ણ કરીઆધારસહ જાણ કરવી.	589094(23/12/20)	Partial Compliance
2. મુલાકાત સમયે એકમમાં Shed નીબહાર ખુલ્લામાં પડેલ ડ્રમ્સ અંદાજે ૧૨૦ Nos filled with Raw Material/ intermediate ML સ્ટોર થયેલ ધ્યાને આવેલ જે બાબતે સ્પષ્ટતા કરવી તેમજ તેને Shed માં store કરવા.	589094(23/12/20)	Fully Complied
7. એકમની PLI Policy નીનકલરજુકરવીતથા MSIHC Rules - 1989 અંતર્ગત Site notification કરાવવાબાબતેસ્પષ્ટતાકરવી.	589094(23/12/20)	Partial Compliance
4. એકમના મુખ્ય પ્રવેશ દ્વાર પર Public display board લગાવવું.	589094(23/12/20)	Fully Complied

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (26937)

A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-8	@ 4 on ph strip / 30	1015-1015	REP	from gidc storm water drain outside premises ~ --	Blackish Brown
2	W-8	@ 2 on ph strip / 30	1040-1040	REP	from tanker no.gj-16, x8412, within factory premises ~	yellow

B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	Chloro-Sulphonation	11	reactor m-2	SCR	SO2-40,HCL-15,CHI-9,

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	10	NON IBR BABY BOILER CAP. 0.4 TPH	NO	N.A	Natural Gas	100 SCM/DAY	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Spent Catalyst	I -28.2	0.024-M.T	COL,DSS,STO,TRA,DST
2	Spent Solvents	I -28.6	66.000-M.T	COL,REU,STO
3	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	12.000-M.T	COL,DCO,DSS,REU,STO,TRA
4	Chemical sludge from waste water treatment	I -35.3	1.200-M.T	COL,DSS,STO,TRA,DST

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	3,4 di amino benzophenone	2.000	2.000 - M.T	0.000	
2	medendazole IP/BP/USP	2.000	2.000 - M.T	0.000	

F Raw material :

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 6.000	WWG : 6.000	Water Source	Remark
1	Boiler Feed	0.500	0.100	Tankers	
2	Cooling Water	1.000	0.000	Tankers	
3	Domestic Purpose	1.000	1.000	Tankers	
4	Mnfg Process	3.000	4.400	Tankers	
5	Others	0.500	0.500	Tankers	for APCM

H Solid Waste

Inspection Team : MS. ALPA AMRUTBHAI VASAVA - L.U.Katariya, SSA

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(MS. ALPA AMRUTBHAI VASAVA)

Shchem Corporation (26937):

Storm water drain is found full with blackish brown coloured acidic waste water

Tanker No. GJ 16 X 8412 is observed within the unit premises which is found full with acidic liquid material & the acidic liquid material filled in tanker is being filling into drums from the same tanker.

39 MT Stable Bleaching Powder packed in Bags (25 kg cap. each) is found stored within premises.

21 MT Caustic lye filled in drums (300 kg cap each) is observed stored within unit premises

@ 300 nos. drums filled with various materials are observed stored on open land within the unit premises

GUJARAT POLLUTION CONTROL BOARD

Regional Office - Ankleshwar Cleaner Technology Development Centre Building (ARAIL),
1st Floor, Plot No. 1501, GIDC Estate, Ankleshwar - 393 002.
Dist. Bharuch (Gujarat) Ph. No. : (02646) 222933 Fax : (02646) 222932

તપાસ માટે દાખલ થવાની સૂચના (નોટીસ)

નંબર : 26937 તારીખ : 17/03/2021

પાણી અધિનિયમ 1974ની કલમ-23, હવા અધિનિયમ 1981ની કલમ-24 અને પર્યાવરણ (સુરક્ષા) અધિનિયમ - 1986ની કલમ-10 હેઠળ અમોને મળેલ સત્તાની રૂએ અમો નીચે સહી કરનાર અમોને જરુરી લાગે તેની સહાય લઈને તમામ સમયે નીચેના હેતુઓ માટે આપની જગ્યામાં દાખલ થવાનો અને તપાસ કરવાનો અધિકાર ધરાવીએ છીએ.

(1) અમોને સોંપેલા રાજ્ય બોર્ડ/કેન્દ્ર સરકારનાં કાર્ય બજાવવાના હેતુ માટે,

(2) આવા કોઈ કાર્યો બજાવવાના છે કે કેમ અને તેમ હોય તો કઈ રીતે તે બજાવવાના છે અથવા આ અધિનિયમ અથવા તે હેઠળ કરેલા નિયમોની અથવા આ અધિનિયમ હેઠળ બજાવેલી કોઈ નોટીસની, કરેલા કોઈ હુકમની, આદેશની અથવા આપેલા કોઈ અધિકારપત્રની કોઈ જોગવાઈનું પાલન કરવામાં આવી રહ્યું છે કે પાલન કરવામાં આવ્યું છે કે કેમ તે નક્કી કરવાના હેતુ માટે,

(3) કોઈ સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુની તપાસ કરવા અને તેની ચકાસણી કરવાના હેતુ માટે અથવા જે જગામાં તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલા નિયમો મુજબ કોઈ ગુનો કરવામાં આવ્યો છે, અથવા થવાની તૈયારીમાં છે, તેવી કોઈ જગ્યાની ઝડતી લેવા માટે અને તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલ નિયમો હેઠળ શિક્ષાપાત્ર કોઈ ગુનો કર્યાનો પુરાવો, તેવા સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુ કબજે લેવા માટે અમે નીચે જણાવેલ સમયે દાખલ થઈએ છીએ.

ઉદ્યોગ/કારખાનામાં દાખલ થવાનો સમય : સવારના/સાંજના 10:30 તા. 17 / 03 /2021

અમારી સાથે સહાય માટે નીચેની વ્યકિતઓ પણ છે.

1. L. U. Katariya (SSA)
2.
3.

પ્રતિ,

M/s. Shchem Corporation
Plot No: 4001/A-2
G.I.D.C. ANKLESHWAR
Tal: Ankleshwar, Dist: Bharuch

નકલ મળેલ છે.

આ સૂચના (નોટીસ) મેળવનારની સહી :-
Mr. Vijaybhai Sheth
(Partner)

સહી :- A.A. Vasava

અધિકારીનું નામ :- A.A. Vasava

હોદ્દો :- AEE

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, પ્રાદેશિક કચેરી, અંકલેશ્વર

નોટીસ

આપના એકમની આજ મુલાકાત દરમ્યાન પર્યાવરણીય કાયદાઓ સંદર્ભે ગંભીર પ્રકારની ત્રુટિઓ/ક્ષતિઓ જોવા/જાણવા મળેલ છે, જે આધારે પગલાં લેતા પહેલા કુદરતી ન્યાયના સિધ્ધાંત મુજબ આપને સાંભળવાની તક પુરી પાડવાના હેતુથી નીચે જણાવેલ મુદ્દાઓ/સુચનાઓ પરત્વે આપનો લેખિત ખુલાસો/પુર્તતા અહેવાલ કામકાજના દિન-૩ માં બોર્ડની વડી કચેરી તથા પ્રાદેશિક કચેરીને રજુ કરવા નોટીસ પાઠવવામાં આવે છે.

(1) આપના એકમની બહાર આવેલ સ્ટોમ વોટર ડ્રેઇનની upstream માં ~~Blackish~~ Blackish colour નું domestic W/W Neutral જોવા મળેલ જ્યારે આપના એકમના પાછળની બાજુ એ આવેલ ઇટવાળા પ્લેટફોર્મ અંદર ડ્રેઇનમાં Acidic W/W પડી રહ્યુ જોવા મળેલ, અંદર બાબતે સ્પષ્ટતા કરવી. અંદર ડ્રેઇન માંથી W/W ના નમુનો પ્રયોગશાળા ખાતે એકત્ર કરેલ છે.

(2) મુલાકાત સમયે આપના એકમમાં 20 કિલો ના GJ 16 X 8412 માંથી Acidic liquide material ~~Dm~~ એકમમાં રહેલા Drum માં ખાલી કરતા જોવા મળેલ. અંદર બાબતે આધારપુરાવા સાથે ખુલાસો કરવો તેમજ GPCB ની પરવાનગી વગર આવા પ્રકારની કોઈ પણ કામગીરી આ પ્રિમાઈસીસમાં કરવી નહી.

(3) મુલાકાત સમયે આપના એકમ વિસ્તારમાં 39 MT કેમિકલ સ્પેશીફીક પાઉડરની બેગો (25 Kg each) તેમજ ~~24 MT કોસ્ટીક સોડા~~ 'પુર' Drums માં (300 Kg each) ભરેલો જોવા મળેલ અંદર મટીરીયલ બાબતે જરૂરી આધાર પુરાવા સાથે શા માટે લાવવામાં આવે છે તેનો સ્પષ્ટતા કરવી.

(4) મુલાકાત સમયે આપના એકમ વિસ્તારમાં ખુલ્લી જગ્યા પર @ 300 જેટલા Drums વિવિધ મટીરીયલ ભરેલા જોવા મળેલ અંદર Drums માં રાખેલ મટીરીયલની વિગતવાર માહીતી આધારપુરાવા સાથે રજુ કરવી તેમ Drums ને secured storage Area માં રાખવા.

(5) આપના એકમની આગળની પ્રસાર થતી અંદર ડ્રેઇનમાં અવારનવાર Acidic W/W જોવા મળે છે. અંદર બાબતે ચકાસણી કરવા માટે અંદર ડ્રેઇન ઉપરાંત ન રહે CCTV camera ની લગાવવા કરવી.

Mr. Vijaybhai Sheth
(નોટીસ મેળવનાર)
(Partner)

L.U. Katoriya
(SSA)

ગુ.પ્ર.નિ. બોર્ડના નામે અને વતી,

A.A. Vasava
(નોટીસ આપનાર)
AEE

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE 333

Sample ID:301301 - Analysis Completion:01/04/2021

Pharmaceuticals / LAB Inward : 43649

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

TEST REPORT

Test Report No. : 43649 **Date: 01/04/2021**

1. Name of the Customer	:	**Shchem Corporation - 26937**
2. Address	:	**4001/A-2,GIDC ANKLESWAR,-,-**
		ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample	:	**REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)**
4. Sample Collected By	:	**MS. ALPA AMRUTBHAI VASAVA**
5. Quantity of Sample Received	:	**2.5 lit**
6. Code No. of the Sample	:	**301301**
7. Date & Time of Collection & Inwarding	:	**17/03/2021 , (1040 to 1040) & 18/03/2021**
8. Date of Start & Completion of Analysis	:	**18/03/2021 & 01/04/2021**
9. Sampling Point	:	**from tanker no.GJ-16, X8412, within factory premises ~**
10. Flow Details (Remarks)	:	**No**
11. Mode of Disposal	:	**--**
12. Ultimate Receiving Body	:	**No generation of industrial wastewater**
13. Temperature on Collection	:	**30 & pH Range on pH Strip :@ 2 on pH strip**
14. Carboys Nos for	:	**Barcode & Color & Appearance :yellow**
	:	**Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000**
15. Water Consumption & W.W.G (KLPD)	:	**8 ,Cap No & Weight : --**

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	<1
3	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	N.A
4	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	2.8
5	Acidity as Caco3	mg/l	Titration Method. (2310 B APHA Standard Methods 2	1 – 1000 mg/l	497000
6	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	2194
7	% OF ACID as HCL (w/v)	%	-	-	26.83
8	% ACIDITY	MG/L	-	-	Not Analysed

Laboratory Remarks : Approved By:236-lab_236 Dt.: 01/04/2021

D. N. Vasadia, Lab Head

Note :
1. The results relate only to the items sampled and tested.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

***** END OF TEST REPORT *****

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE 334

Sample ID:301300 - Analysis Completion:01/04/2021

Pharmaceuticals / LAB Inward : 43648

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

TEST REPORT

Test Report No. : 43648 **Date: 01/04/2021**

1. Name of the Customer : **Shchem Corporation - 26937**
2. Address : **4001/A-2,GIDC ANKLESWAR,-,-**
ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : **REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)**
4. Sample Collected By : **MS. ALPA AMRUTBHAI VASAVA**
5. Quantity of Sample Received : **5 lit**
6. Code No. of the Sample : **301300**
7. Date & Time of Collection & Inwarding : **17/03/2021 , (1015 to 1015) & 18/03/2021**
8. Date of Start & Completion of Analysis : **18/03/2021 & 01/04/2021**
9. Sampling Point : **From GIDC storm water drain outside premises ~ --**
10. Flow Details (Remarks) : **yes**
11. Mode of Disposal : **natural drain**
12. Ultimate Receiving Body : **No generation of industrial wastewater**
13. Temperature on Collection : **30 & pH Range on pH Strip :@ 4 on pH strip**
14. Carboys Nos for : **Barcode & Color & Appearance :Blackish Brown**
: **Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000**
15. Water Consumption & W.W.G (KLPD) : **8 ,Cap No & Weight : --**

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	3.29
3	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	3086
4	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	70
5	Acidity as Caco3	mg/l	Titration Method. (2310 B APHA Standard Methods 2	1 – 1000 mg/l	510
6	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	775
7	% OF ACID as HCL (w/v)	%	-	-	0.164
8	% ACIDITY	MG/L	-	-	Not Analysed

Laboratory Remarks : Approved By:236-lab_236 Dt.: 01/04/2021

D. N. Vasadia, Lab Head

Note :
1. The results relate only to the items sampled and tested.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

***** END OF TEST REPORT *****

Gujarat Pollution Control Board

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

PCB Id: 26937

1 **Industry Details** **Shchem Corporation**

Outward No: 37415-15/04/2021

Email : shchem@yahoo.com

Telephone : 00000000000

PLOT NO:4001/A-2,GIDC ANKLESWAR,
-, -,
ANKLESHWAR - 393002
DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar

Inspection Id : 601845 (Routine Visit) **Ro Name : Ankleshwar**

2 **Type / Scale / Sector / Status :** RED / SMALL / Pharmaceuticals / In Operation

3 **Inspection Dt & Time :** 31/03/2021 3:00 / Water **Person Contacted :** Mr. Vijay R. Sheth

4 **Env Audit Detail : Sch : N.A , , Year : , On Dt :**

Commissioned Dt : 25/01/1985 **Production Start Dt :** 25/01/1985 **Applicability of CRZ Rules :** No

5 **Water Consumption in Kilo Lts Per Day** Ind : 5.000 Dom : 1.000 **Borewells:** 0

6 **Waste Water generation / Discharge (klpd) :** Ind : 5.000 Dom : 1.000 **Tubewells:** 0

7 **Consumer No.(Electric Meter):** **Source of Water Supply:** Tankers

8 **Disposal Mode of Industrial / Domestic :** Zero Discharge / Irrigation

9 **Discharge Pt / Final Receiving Body (Ultimate):** CETP (ETL) Member / No generation of industrial wastewater

10 **Status of water consent Under the Water Act,1974:** AWH-95266-02/06/2023 Last Inward:139361-03/06/2018[GRT]

11 **Effluent Treatement plant (ETP) : Units, if provided and status :**
ETP Details : P-Collection Cum Equalization,P-Collection Tank

12 **Whether Industry is a member of CETP ?** No

13 **Boilers=1 , DG Sets=0 , Flue Gas =1, Process =1 , ETP Cap = 10 , Capacity of All =**

APCM Details : Scrubber
Fuel Used : Natural Gas
Stack Attached to : Boiler

14 **TSDF Name :** B.E.I.L, Ankleshwar [14983]

15 **Lab Charges Pending : Rs. 20120.00** **Water Cess Charges Pending : NIL**

16 **Last Env. Form V : 2019-2020** **Water Cess Return : 2017-2018** **HW Monthly Return : 2020-99**

17 **Last 3 Legal Action :**

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
14/10/2020	DIR	10/11/2020	33A,O15,	581437	DIR	REV	572954
25/05/2018	REV	21/06/2018	PER,	481903	REV	DIR	458957
28/02/2018	DIR	20/04/2018	33A,IMM,	470815	DIR	ROU	452487

Monthly Patrak Data : Last Return : 202011 **HAZD Waste Disposal : NO DATA**

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 541, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 15	Meter Reading - 0, Kilo Litre - 0

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

General Observation				
a	-	Is the Industry in Operation ??	No.	During inspection unit is not found in operation.
a	-	R.O File No	ID:26937	
b	-	**Industry Operating without CCA**	No.	
c	-	**Has Production exceeded (last 3 MTHs) than CCA-Qty**	No.	
d	-	**Any products-NOT in CCA, manufactured-Last 3 MTHs**	No.	
e	-	**Foul Odour/Fugitive Emission/Bye Pass in Premises ??**	No.	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	**Has Regn with CETP or TSDF expired ??**	No.	
h	-	Seperate Energy Meter for A.P.C.M ?	No.	
h	-	Provision of any STAND-BY Pump ??	No.	
Water Parameter				
b	-	Source of Water Supply	Tankers	
c	-	**W.W.G is EXCEEDING the CCA Limits**	Yes	
d	-	**W.W Disposal as per the Consent Conditions ?**	Yes	
e	-	Was the ETP in operation ?	No	
f	-	Treatment System ADEQUATE to handle existing effluent	Repair/Main Reqd	
g	-	**Did u observe ANY ILLEGAL Discharge ??**	No.	
h	-	Nos of Samples collected	04	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection , PCB-ID: (26937)

Gujarat Pollution Control Board

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

PCB Id: 26937

This unit is inspected with reference to telephonic message from NCT monitoring team regarding acidic w/w found in GIDC storm water drain near the M/s. Shchem Corporation. During inspection production plant is not found in operation however acidic waste water stock is found stored @ 2 Kl in reaction vessel in plant shed, @ 1 Kl in Collection tank of ETP and @ 5 Kl in final treated w/w holding cum CTEP disposal tank. Remaining ETP units are found empty. Unit has provided flexible pipe line with pump from reaction vessel to final treated w/w holding cum CTEP disposal tank, flexible pipe line with pump in collection tank of ETP and has also provided flexible pipe line with pump in final treated w/w holding cum CETP disposal tank hence they are instructed to clarify the same. During Inspection, Blackish coloured domestic w/w having neutral pH flowing in GIDC storm water drain near the main gate of the unit and upside of the unit however blackish coloured acidic w/w into GIDC storm water at back side near the boundary wall of the unit is observed. Total four nos. of w/w samples are collected (1) from GIDC storm water at back side of the unit having Blackish brown colour & pH @ 2 on pH strip, (2) from Collection tank of ETP having yellow colour & pH @ 2 on pH strip, (3) from final treated w/w holding cum CETP disposal tank having yellow colour & pH @ 2 on pH strip and (4) from reaction vessel in plant shed having yellow colour & pH @ 2 on pH strip as mentioned in sample detail. During Inspection, 43 nos. of drums filled with HCL are found stored within factory premises in open land however some of the drums are found open hence acidic fuming is observed from the open drums hence they are instructed to control acidic fuming from the drums. During Inspection, 15 nos. of drums (200 liter each) are found filled with n-propile alcohol, 21 MT Caustic lye filled in drums (300 kg cap each) is observed stored within unit premises. During Inspection, @ 300 nos. drums filled with various materials are observed stored on open land within the unit premises. Acidic w/w is frequently seen in the GIDC storm water drain passing near by the unit hence, unit was previously instructed to arrange CCTV camera in such a way that the GIDC storm water drain appears although till date they have not provided CCTV camera. During inspection discharge of w/w is not observed but looking to the stock of acidic w/w in various tanks of unit and flexible pipe line with pump they may dispose the same during odd hours. 3-day notice issued to the unit with written instructions and photographs are uploaded here with as document. [402]-07/04/2021

~ RO Comments/Reply :Recommended for strict actions-15/04/2021

I recommend : g. Recommend Strict Action

W.C Notings: As per xgn data[402-DEE]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

Gujarat Pollution Control Board

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

PCB Id: 26937

૩. મુલાકાત સમયે એકમમાં HCLથી ભરેલા 43 nos. of drums સ્ટોર કરેલા જોવા મળેલ જેમાંથી અમુક ડ્રમ્સ ઉપરથી ખુલ્લા હોવાથી એસિડિક ફ્યુમ્સ તેમાંથી બહાર નુકળતી જોવા મળેલ જેને તાત્કાલિક અટકાવવા માટે જરુરી કાર્યવાહી કરવા જણાવેલ.

૪.મુલાકાત સમયે final treated w/w holding cum CETP disposal tank સાથે flexible pipe line with pump લગાવેલ જોવા મળેલ સદર બાબતે ખુલાસો કરવો.

૫. એકમને પાઠવવામાં આવેલ Direction orderનું પાલન કરવું.

૧. આપના એકમની બહાર પસાર થતી GIDC storm water drainનાં upside of the unitમાં Blackish coloured domestic w/w having neutral pH જોવા મળેલ જ્યારે આપના એકમની પાછળની બાજુએ આવેલ દરવાજા પાસેથી storm water drainમાં acidic w/w થઇ જતું જોવા મળેલ. એકમની અંદર તપાસ કરતા plant shed માં આવેલ reaction vessel (3 KL capacity)માં, ETP ની Collection tankમાં અને final treated w/w holding cum CETP disposal tankમાં acidic w/w જોવા તેમજ flexible pipe line with pump from reaction vessel to final treated w/w holding cum CTEP disposal tank અને ETP ની Collection tankમાં લગાવેલ જોવા મળેલ ઉપરોક્ત તમામ બાબતે ખુલાસો કરવો.

૨. મુલાકાત સમયે ઉપરોક્ત જણાવેલ વિવિધ જગ્યાએથી w/wનાં નમૂનાઓ પૃથ્થકરણ અર્થે એકત્ર કરેલ છે.

Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
1. આપના એકમની બહાર આવેલ સ્ટ્રોમ વોટર ડ્રેઈનની upstreamમાં Blackish Colourનું domestic w/w netural જોવા મળેલ જ્યારે આપના એકમના પાછળની બાજુએ આવેલ દરવાજા પાસેથી સદર ડ્રેઈનમાં Acidic w/w થઇ જતું જોવા મળેલ સદર બાબતે સ્પષ્ટતા કરવી સદર ડ્રેઈનમાંથી w/wનો નમુનો પુથ્થકરણ અર્થે અકેત્ર કરેલ છે.	600023(17/03/21)	Still Pending
2. મુલાકાત સમયે આપના એકમમાં ટેન્કરનં. GJ16X8412 માંથી Acidic Liquide material એકમમાં રહેલા Drumમાં ખાલી કરતા જોવા મળેલ. સદર બાબતે આધાર પુરાવા સાથે ખુલાસો કરવો. તેમજ GPCBની પરવાનગી વગર આવા પ્રકારની કોઈ પણ કામગીરી આ પ્રીમાઈસીસમાં કરવી નહિ.	600023(17/03/21)	Still Pending
4. મુલાકાત સમયે આપના એકમ વિસ્તારમાં ખુલ્લી જગ્યા પર @ ૩૦૦ જેટલા Drums વિવિધ મટીરીયલ ભરેલા જોવા મળે સદર Drumsમાં રાખેલ મટીરીયલ ની વિગતવાર માહિતી આધાર પુરાવા સહ રજુ કરવી અને Drums ને Secured storage Areaમાં રાખવા.	600023(17/03/21)	Still Pending
3. મુલાકાત સમયે આપના એકમ વિસ્તારમાં 39 MT સ્ટેબલ બ્લીચીંગ પાઉડરની બેગો (25 kg cap) તેમજ 21 MT જેટલો costic soda lye Drums માં (300kg cap) ભરેલો જોવા મળેલ સદર મટીરીયલ બાબતે જરૂરી આધાર પુરાવા સાથે શા માટે લાવવામાં આવે છે તેની સ્પષ્ટતા કરવી.	600023(17/03/21)	Still Pending
5. આપના એકમની આગળ થી પસાર થતી સદર ડ્રેઈનમાં અવારનવાર Acidic w/w જોવા મળે છે સદર બાબતે ચકાસણી કરવા માટે સદર ડ્રેઈન દેખાઈ તે રીતે CCTV Cemera ની વ્યવસ્થા કરવી.	600023(17/03/21)	Still Pending

Gujarat Pollution Control Board

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(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1. આજરોજ આપના એકમની મુલાકાત Meet Chemopharma Trader ને મોકલવામાં આવેલ Sodium Bromide Solution બાબતેનાં Specific reference માટે લેવામાં આવેલ. સદર બાબતે આપના જાણાવ્યા અનુંસાર આપના એકમમાંથી ઉદભવતા Sodium Bromide Solution ને આપના દ્વારા Meet Chemopharma trader ખાતે નીકાલ કરવામાં આવેલ. આપની હયાત CCA માં સદર Sodium Bromide Solution નો ઉલ્લેખ નથી. તથા મુલાકાત સમયે એકમમાં આશરે ૭૦ નંગ ડ્રમ્સ Sodium Bromide Solution આપના જાણાવ્યા મુજબ (with nomenclechare as MB-III ML), આશરે ૫૦ ડ્રમ્સ NaSH Solution, @ 7 drums Causitc lye, 1 drum n- Propyl bromide (NPBr) - al above drums 200 Lit each, 1 Carboy (50 Lit) NPBr, @ ૪૦ નંગ N- Propyl Alchohol (200 Lit each), 1 drum DMF (200 Lit Cap.) વગેરે જોવા મળેલ જે raw material list માં અમુક material દર્શાવેલ નથી જે બાબતે ખુલાસો કરવો તથા સદર Chemicals ના ઉપયોગ, generated Sodium Bromide Solution ના નીકાલ બાબતેની કોઈ દસ્તાવેહી પુરાવા રજુ કરેલ નથી તો આધાર સહ રજુ કરવા.	596104(12/02/21)	Still Pending
2. આપના દ્વારા Meet Chemopharma trader ને મોકલવામાં આવેલ Sodium Bromide Solution ના અંતીમ નીકાલ અંગે ખુલાસો કરવો.	596104(12/02/21)	Partial Compliance
3. મુલાકાત સમયે ઉત્પાદનની વિગતો, Sodium Bromide Solution generation-disposal data રજુ કરેલ નથી તો આ બાબતે ખુલાસો કરવો તથા છેલ્લા છ મહિનાના ઉત્પાદનની વિગતો આધાર પુરાવા સાથે રજુ કરવું.	596104(12/02/21)	Partial Compliance
4. આપના દ્વારા જણાવ્યા અનુસાર Organix નામે સદર Plot પર જ trading activity કરો છો તો તેની જરૂરી મંજુરી માટેના દસ્તાવેજો રજુ કરેલ નથી જે જમા કરાવવા તથા Hazardous waste નું trading કરવું નહિ તથા Hazardous waste Managenemt Rules ની તમામ શરતોનું ચુસ્તપણે પાલન કરવું.	596104(12/02/21)	Partial Compliance
૧) આપના એકમને આપવામાં આવેલ Closure Direction ની તમામ શરતોનું ચુસ્તપણે પાલન કરવું.	595418(08/02/21)	Partial Compliance

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(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (26937)

A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-7	@ 2 on ph strip / 30	0250-0250	REP	from storm water drain near boundary wall of the unit ~ --	Blackish
2	W-7	@ 2 on ph strip / 30	0305-0305	REP	from collection tank of etp ~	Yellow
3	W-7	@ 2 on ph strip / 30	0310-0310	REP	from final treated w/w holding tank. ~	Yellow
4	W-7	@ 2 on ph strip / 30	0315-0315	REP	w/w collected from 3 kl hdpe reactor. ~	Yellow

B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	Chloro-Sulphonation	11	reactor m-2	SCR	SO2-40,HCL-15,CHI-9,

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	10	NON IBR BABY BOILER CAP. 0.4 TPH	NO	N.A	Natural Gas	100 SCM/DAY	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Spent Catalyst	I -28.2	0.024-M.T	COL,DSS,STO,TRA,DST
2	Spent Solvents	I -28.6	66.000-M.T	COL,REU,STO
3	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	12.000-M.T	COL,DCO,DSS,REU,STO,TRA
4	Chemical sludge from waste water treatment	I -35.3	1.200-M.T	COL,DSS,STO,TRA,DST

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	3,4 di amino benzophenone	2.000	2.000 - M.T	0.000	
2	medendazole IP/BP/USP	2.000	2.000 - M.T	0.000	

F Raw material :

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 6.000	WWG : 6.000	Water Source	Remark
1	Boiler Feed	0.500	0.100	Tankers	
2	Cooling Water	1.000	0.000	Tankers	
3	Domestic Purpose	1.000	1.000	Tankers	
4	Mnfg Process	3.000	4.400	Tankers	
5	Others	0.500	0.500	Tankers	for APCM

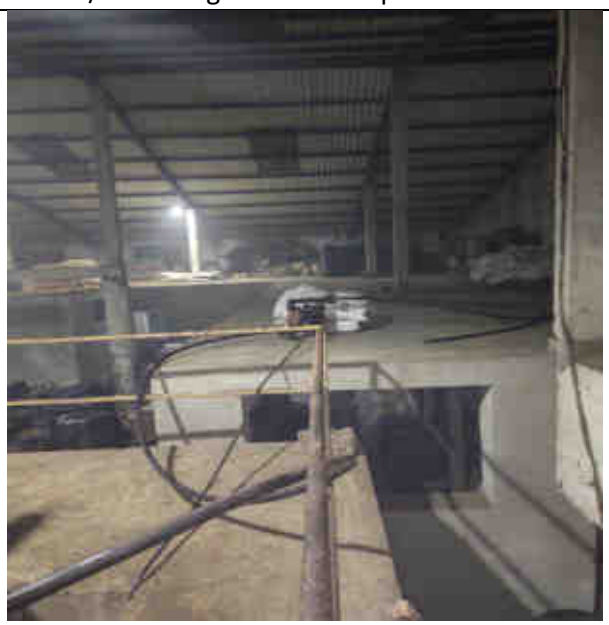
H Solid Waste

Inspection Team : Acharya Ravikumar j, AEE - L.U.Katariya, SSA

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(Acharya Ravikumar j, AEE)

Flexible pipe line is coming from reaction vessel to final treated w/w holding cum CTEP disposal tank and Flexible pipe line with pump is provided in the bottom of both final treated w/w holding cum CTEP disposal tank.



Flexible pipe line with pump from reaction vessel to final treated w/w holding cum CTEP disposal tank

43 nos. of drums filled with HCL are found stored within factory premises in open land however some of the drums are found open hence acidic fuming is observed from the open drums.

GUJARAT POLLUTION CONTROL BOARD

Regional Office - Ankleshwar Cleaner Technology Development Centre Building (ARAIL),
1st Floor, Plot No. 1501, GIDC Estate, Ankleshwar - 393 002.
Dist. Bharuch (Gujarat) Ph. No. : (02646) 222933 Fax : (02646) 222932

તપાસ માટે દાખલ થવાની સૂચના (નોટીસ)

નંબર : 26937 તારીખ : 31/03/2021

પાણી અધિનિયમ 1974ની કલમ-23, હવા અધિનિયમ 1981ની કલમ-24 અને પર્યાવરણ (સુરક્ષા) અધિનિયમ - 1986ની કલમ-10 હેઠળ અમોને મળેલ સત્તાની રૂએ અમો નીચે સહી કરનાર અમોને જરુરી લાગે તેની સહાય લઈને તમામ સમયે નીચેના હેતુઓ માટે આપની જગ્યામાં દાખલ થવાનો અને તપાસ કરવાનો અધિકાર ધરાવીએ છીએ.

(1) અમોને સોંપેલા રાજ્ય બોર્ડ/કેન્દ્ર સરકારનાં કાર્ય બજાવવાના હેતુ માટે,

(2) આવા કોઈ કાર્યો બજાવવાના છે કે કેમ અને તેમ હોય તો કઈ રીતે તે બજાવવાના છે અથવા આ અધિનિયમ અથવા તે હેઠળ કરેલા નિયમોની અથવા આ અધિનિયમ હેઠળ બજાવેલી કોઈ નોટીસની, કરેલા કોઈ હુકમની, આદેશની અથવા આપેલા કોઈ અધિકારપત્રની કોઈ જોગવાઈનું પાલન કરવામાં આવી રહ્યું છે કે પાલન કરવામાં આવ્યું છે કે કેમ તે નક્કી કરવાના હેતુ માટે,

(3) કોઈ સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુની તપાસ કરવા અને તેની કસોટી કરવાના હેતુ માટે અથવા જે જગામાં તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલા નિયમો મુજબ કોઈ ગુનો કરવામાં આવ્યો છે, અથવા થવાની તૈયારીમાં છે, તેવી કોઈ જગ્યાની ઝડતી લેવા માટે અને તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલ નિયમો હેઠળ શિક્ષાપાત્ર કોઈ ગુનો કર્યાનો પુરાવો, તેવા સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુ કબજે લેવા માટે અમે નીચે જણાવેલ સમયે દાખલ થઈએ છીએ.

ઉદ્યોગ/કારખાનામાં દાખલ થવાનો સમય : સવારના/સાંજના 03:00 hrs તા. 31/03/2021

અમારી સાથે સહાય માટે નીચેની વ્યકિતઓ પણ છે.

1. L.U Katariya - SSA
2. /
3.

પ્રતિ,

M/S Shchem Corporation
Plot No- 4021/A-2
GIDC Ankleshwar
Dist- Bharuch

નકલ મળેલ છે.

આ સૂચના (નોટીસ) મેળવનારની સહી :- (Mr Vijay Setu) Partner

સહી :-

અધિકારીનું નામ :- R. J Acharya

હોદ્દો :- AEE

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, પ્રાદેશિક કચેરી, અંકલેશ્વર

નોટીસ

આપના એકમની આજ મુલાકાત દરમ્યાન પર્યાવરણીય કાયદાઓ સંદર્ભે ગંભીર પ્રકારની ત્રુટિઓ/ક્ષતિઓ જોવા/જાણવા મળેલ છે, જે આધારે પગલાં લેતા પહેલા કુદરતી ન્યાયના સિધ્ધાંત મુજબ આપને સાંભળવાની તક પુરી પાડવાના હેતુથી નીચે જણાવેલ મુદ્દાઓ/સુચનાઓ પરત્વે આપનો લેખિત ખુલાસો/પુર્તતા અહેવાલ કામકાજના દિન-૩ માં બોર્ડની વડી કચેરી તથા પ્રાદેશિક કચેરીને રજુ કરવા નોટીસ પાઠવવામાં આવે છે.

(1) આપના એકમની બહાર પસાર થતી Storm water drain ના upstream માં Blackish colour with neutral pH જોવા મળેલ બાબે આપના એકમના પાછળની તરફ આવેલ ફેલાયેલી પાઈપમાંથી Storm water drain માં Acidic colour વાળી જણાતાં મળેલ, એકમની સાઈટ તપાસ કરતા treated colour collection tank માં Acidic colour જોવા મળેલ. સાઈટ પર ના એક Reactor માંથી flexible pipe દ્વારા જોવા મળેલ, એકમના ETP ના collection cum neutralization tank માં pump with flexible lines જોવા મળેલ અને સાઈટ tank માં Acidic colour જોવા મળેલ, એકમના એક Reactor (3KL) માં પણ Acidic colour જોવા મળેલ આમ ઉપરોક્ત તમામ બાબતે ખુલાસો કરવો.

(2) મુલાકાત સમયે ઉપરોક્ત મુજબના પિયત જણાવતાં મુજબની અસરો તપાસ સંદર્ભે.

(3) મુલાકાત સમયે એકમના એરિયા ૩ drums HCl ના ફ્રિજ જોવા મળેલ જેના એક ફ્રિજ નજીક સિવાયની Acidic fumes જણાતી જોવા મળેલ અને તાત્કાલીક અટકાવવા ચલાવતાં.

(4) મુલાકાત સમયે final treated colour tanks એકે એક pump with flexible pipeline જોવા મળેલ સાઈટ ચાલતાં મુલાકાત કરવી.

(5) એકમને ચાલવાના Direction order નું પાલન કરવું.

(Mr. Vijay Seth)
(નોટીસ મેળવનાર)
Partner

(L.U. Katariya)
SSA

ગુ.પ્ર.નિ. બોર્ડના નામે અને વતી,
(R.J. Acharya)
(નોટીસ આપનાર)
AEE

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE 344

Sample ID:301932 - Analysis Completion:09/04/2021

Pharmaceuticals / LAB Inward : 43730

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

TEST REPORT

Test Report No. : 43730 **Date: 09/04/2021**

1. Name of the Customer	**: Shchem Corporation - 26937**
2. Address	**: 4001/A-2,GIDC ANKLESWAR,-,-**
	ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample	**: REP-Representative/Grab, (Insp Type : ROU-Routine Visit)**
4. Sample Collected By	**: Acharya Ravikumar j, AEE**
5. Quantity of Sample Received	**: 2.5 lit**
6. Code No. of the Sample	**: 301932**
7. Date & Time of Collection & Inwarding	**: 31/03/2021 , (0315 to 0315) & 31/03/2021**
8. Date of Start & Completion of Analysis	**: 31/03/2021 & 09/04/2021**
9. Sampling Point	**: w/w collected from 3 KL HDPE reactor. ~**
10. Flow Details (Remarks)	**: --**
11. Mode of Disposal	**: --**
12. Ultimate Receiving Body	**: No generation of industrial wastewater**
13. Temperature on Collection	**: 30 & pH Range on pH Strip :@ 2 on pH strip**
14. Carboys Nos for	**: Barcode & Color & Appearance :Yellow**
	: Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000
15. Water Consumption & W.W.G (KLPD)	**: 7 ,Cap No & Weight :**

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	1.03
3	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	39318
4	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	2332.4
5	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	1332
6	% OF ACID as HCL (w/v)	%	-	-	2.57
7	% ACIDITY	MG/L	-	-	1.4

Laboratory Remarks : Approved By:236-lab_236 Dt.: 09/04/2021

Vansadia

D. N. Vasadia, Lab Head

Note :
1. The results relate only to the items sampled and tested.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

***** END OF TEST REPORT *****

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE 345

Sample ID:301931 - Analysis Completion:09/04/2021

Pharmaceuticals / LAB Inward : 43729

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

TEST REPORT

Test Report No. : 43729 **Date: 09/04/2021**

1. Name of the Customer	**: Shchem Corporation - 26937**
2. Address	**: 4001/A-2,GIDC ANKLESWAR,-,-**
	ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample	**: REP-Representative/Grab, (Insp Type : ROU-Routine Visit)**
4. Sample Collected By	**: Acharya Ravikumar j, AEE**
5. Quantity of Sample Received	**: 2.5 lit**
6. Code No. of the Sample	**: 301931**
7. Date & Time of Collection & Inwarding	**: 31/03/2021 , (0310 to 0310) & 31/03/2021**
8. Date of Start & Completion of Analysis	**: 31/03/2021 & 09/04/2021**
9. Sampling Point	**: From final treated w/w holding tank. ~**
10. Flow Details (Remarks)	**: --**
11. Mode of Disposal	**: --**
12. Ultimate Receiving Body	**: No generation of industrial wastewater**
13. Temperature on Collection	**: 30 & pH Range on pH Strip :@ 2 on pH strip**
14. Carboys Nos for	**: Barcode & Color & Appearance :Yellow**
	: Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000
15. Water Consumption & W.W.G (KLPD)	**: 7 ,Cap No & Weight :**

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	<1
3	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	149164
4	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	1097.6
5	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	7714
6	% OF ACID as HCL (w/v)	%	-	-	8.87
7	% ACIDITY	MG/L	-	-	14

Laboratory Remarks : Approved By:236-lab_236 Dt.: 09/04/2021

Vansadia

D. N. Vasadia, Lab Head

Note :
1. The results relate only to the items sampled and tested.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

***** END OF TEST REPORT *****

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE 346

Sample ID:301930 - Analysis Completion:09/04/2021

Pharmaceuticals / LAB Inward : 43728

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

TEST REPORT

Test Report No. : 43728 **Date: 09/04/2021**

1. Name of the Customer : Shchem Corporation - 26937
2. Address : 4001/A-2,GIDC ANKLESWAR,-,-
   ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)
4. Sample Collected By : Acharya Ravikumar j, AEE
5. Quantity of Sample Received : 2.5 lit
6. Code No. of the Sample : 301930
7. Date & Time of Collection & Inwarding : 31/03/2021 , (0305 to 0305) & 31/03/2021
8. Date of Start & Completion of Analysis : 31/03/2021 & 09/04/2021
9. Sampling Point : From collection tank of ETP ~
10. Flow Details (Remarks) : --
11. Mode of Disposal : --
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 30 & pH Range on pH Strip :@ 2 on pH strip
14. Carboys Nos for : Barcode & Color & Appearance :Yellow
    : Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000
15. Water Consumption & W.W.G (KLPD) : 7 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	<1
3	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	190736
4	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	2074.8
5	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	17638
6	% OF ACID as HCL (w/v)	%	-	-	13.66
7	% ACIDITY	MG/L	-	-	24.33

Laboratory Remarks : Approved By:236-lab_236 Dt.: 09/04/2021

Vansadia

D. N. Vasadia, Lab Head

Note :
1. The results relate only to the items sampled and tested.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

***** END OF TEST REPORT *****

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE 347

Sample ID:301929 - Analysis Completion:09/04/2021

Pharmaceuticals / LAB Inward : 43727

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

TEST REPORT

Test Report No. : 43727 **Date: 09/04/2021**

1. Name of the Customer : Shchem Corporation - 26937
2. Address : 4001/A-2,GIDC ANKLESWAR,-,-
   ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)
4. Sample Collected By : Acharya Ravikumar j, AEE
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 301929
7. Date & Time of Collection & Inwarding : 31/03/2021 , (0250 to 0250) & 31/03/2021
8. Date of Start & Completion of Analysis : 31/03/2021 & 09/04/2021
9. Sampling Point : From storm water drain near boundary wall of the unit ~ --
10. Flow Details (Remarks) : Yes
11. Mode of Disposal : GIDC storm drain
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 30 & pH Range on pH Strip :@ 2 on pH strip
14. Carboys Nos for : Barcode & Color & Appearance :Blackish
    : Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000
15. Water Consumption & W.W.G (KLPD) : 7 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	1.68
3	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	3728
4	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	44.8
5	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	484
6	% OF ACID as HCL (w/v)	%	-	-	0.76
7	% ACIDITY	MG/L	-	-	0.73

Laboratory Remarks : Approved By:236-lab_236 Dt.: 09/04/2021

Vansadia

D. N. Vasadia, Lab Head

Note :
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3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

***** END OF TEST REPORT *****

Annexure-R8

GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar**-382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

નં.જીપીસીબી/એએનકે/સીસીએ-૯૭૭(૨)/આઈડી-૨૬૯૩૭/ તા. /૦૫/૨૦૨૧

પ્રતિ,
મેસર્સ સ્કેમ કોર્પોરેશન,
પ્લોટ નં.-૪૦૦૧/એ-૨,
જી. આઈ.ડી.સી. અંકલેશ્વર,
જી. ભરૂચ

વિષયઃ- આપના એકમની તા.૧૨/૦૨/૨૦૨૧ ની બોર્ડના અધિકારીઓ દ્વારા લેવામાં આવેલ મુલાકાત સંદર્ભે.

મહોદયશ્રી,

આપના એકમની બોર્ડના અધિકારીઓ દ્વારા તા.૧૨/૦૨/૨૦૨૧ ના રોજ મુલાકાત લેવામાં આવેલ. મુલાકાત દરમ્યાન આપના એકમમાં કેમીકલ્સનો જથ્થો જોવા મળેલ જેમાં (૧) ૭૦ નંગ (કેપેસીટી ૨૦૦ લીટર) NaBr સોલ્યુશનથી ભરેલા ડ્રમ, (૨) ૫૦ નંગ (કેપેસીટી ૨૦૦ લીટર) NaSH સોલ્યુશનથી ભરેલા ડ્રમ (૩) ૭ નંગ (કેપેસીટી ૨૦૦ લીટર) Caustic Lye ભરેલા ડ્રમ (૪) ૧ નંગ N-પ્રોપાઈઝ બ્રોમાઈડથી ભરેલા ડ્રમ (૫) ૪૦ નંગ (કેપેસીટી ૨૦૦ લીટર) N- પ્રોપાઈઝ આલ્કોહોલથી ભરેલા ડ્રમ (૬) ૧ ડ્રમ – DMF થી ભરેલ વિગેરે.

ઉપરોક્ત હેઝાર્ડસ કેમીકલ્સ આપના દ્વારા કયા એકમમાંથી લાવવામાં આવેલ છે. તે એકમનું નામ, સ્થળ સરનામાંની તેમજ લીધેલ હેઝાર્ડસ કેમીકલ્સની આધાર પૂરાવા સાથેની માહિતી આ બોર્ડને દિન-૧૦ માં રજુ કરવા જણાવવામાં આવે છે.

ઉપરોક્ત માહિતી નિયત સમયમર્યાદામાં જો આપવામાં નહિ આવે તો આપની સામે જરૂરી કાયદાકીય પગલા લેવામાં આવશે.

ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડના નામે અને વતી,

(એમ.પી.સોલંકી)
ના.પ.ઈ.

Annexure-R9

GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar**-382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

નં:જીપીસીબી/એએનકે/સીસીએ-૯૭૭(૨)/આઇડી-૨૬૯૩૭/ તા. /૦૪/૨૦૨૧

પ્રતિ,
કલેકટરશ્રી,
જીલ્લા સેવા સદન,
ભરૂચ.

વિષયઃ મેસર્સ સ્કેમ કોર્પોરેશન, પ્લોટ નંબરઃ ૪૦૦૧/એ-૨, જી.આઇ.ડી.સી. અંકલેશ્વર, જી.ભરૂચ ને તાત્કાલિક સીલ કરવા બાબત.

માનનીય સાહેબશ્રી,

ઉપર્યુકત વિષય અન્વયે સવિનય જણાવવાનું કે, મેસર્સ સ્કેમ કોર્પોરેશનને પાણી અધિનિયમ-૧૯૭૪ ની કલમ-૩૩ અ હેઠળ તા.૧૦/૧૧/૨૦૨૦ના રોજ ઉદ્યોગને બંધ કરવાનો હુકમ પાઠવેલ છે. જેના સંદર્ભે એકમનો વીજ જોડાણ કપાયેલ છે. તા.૧૨/૦૨/૨૦૨૧ની મુલાકાત દરમ્યાન સદર એકમ કોઇ પણ જાતની પુર્વ મંજુરી વગર અનઅધિકૃત રીતે હેઝાર્ડસ વેસ્ટની હેર-ફેરમાં સંકળાયેલ હોય તેમ જણાય છે. આથી, એકમને પર્યાવરણ સુરક્ષા અધિનિયમ-૧૯૮૬ હેઠળ તાત્કાલીક સીલ કરવા તેમજ તે બાબતની જાણ અત્રેની કચેરીને કરવા વિનંતી.

આભાર સહ,

ઉપરોકત પત્ર સક્ષમ અધિકારીશ્રીની મંજુરી મેળવ્યા બાદ પાઠવવામાં આવે છે.

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડના નામે અને વતી,

(એમ.પી.સોલંકી)
નાયબ પર્યાવરણ ઇજનેર

નકલ રવાનાઃ-

1. પ્રાદેશિક અધિકારીશ્રી, અંકલેશ્વર... ઉપરોકત બાબતે કલેકટરશ્રી, સાથે સંકલન કરી ઉપરોકત એકમને તાત્કાલિક સીલ કરાવવા બાબત

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 **Industry Details** **Shchem Corporation**

Outward No: 39126-17/04/2022

Email : shchem@yahoo.com

Telephone : 00000000000

PLOT NO:4001/A-2,GIDC ANKLESWAR,
-, -,
ANKLESHWAR - 393002
DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar

Inspection Id : 667398 (Others/Higher Authority) **Ro Name : Ankleshwar**

2 **Type / Scale / Sector / Status :** RED / SMALL / Pharmaceuticals / In Operation

3 **Inspection Dt & Time :** 15/04/2022 2:00 / Water **Person Contacted :** No person available at premises

4 **Env Audit Detail : Sch : N.A , , Year : , On Dt :**

Commissioned Dt : 25/01/1985 **Production Start Dt :** 25/01/1985 **Applicability of CRZ Rules :** No

5 **Water Consumption in Kilo Lts Per Day** Ind : 5.000 Dom : 1.000 **Borewells:** 0

6 **Waste Water generation / Discharge (klpd) :** Ind : 5.000 Dom : 1.000 **Tubewells:** 0

7 **Consumer No.(Electric Meter):** **Source of Water Supply:** Tankers

8 **Disposal Mode of Industrial / Domestic :** Zero Discharge / Irrigation

9 **Discharge Pt / Final Receiving Body (Ultimate):** CETP (ETL) Member / No generation of industrial wastewater

10 **Status of water consent Under the Water Act,1974:** AWH-95266-02/06/2023 Last Inward:139361-03/06/2018[GRT]

11 **Effluent Treatement plant (ETP) : Units, if provided and status :**
ETP Details : P-Collection Cum Equalization,P-Collection Tank

12 **Whether Industry is a member of CETP ?** No

13 **Boilers=1 , DG Sets=0 , Flue Gas =1, Process =1 , ETP Cap = 10 , Capacity of All =**

APCM Details : Scrubber
Fuel Used : Natural Gas
Stack Attached to : Boiler

14 **TSDF Name :** B.E.I.L, Ankleshwar [14983]

15 **Lab Charges Pending : Rs. 20120.00** **Water Cess Charges Pending : NIL**

16 **Last Env. Form V : 2019-2020** **Water Cess Return : 2017-2018** **HW Monthly Return : 2020-99**

17 **Last 3 Legal Action :**

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
14/10/2020	DIR	10/11/2020	33A,O15,	581437	DIR	REV	572954
25/05/2018	REV	21/06/2018	PER,	481903	REV	DIR	458957
28/02/2018	DIR	20/04/2018	33A,IMM,	470815	DIR	ROU	452487

Monthly Patrak Data : Last Return : 202011 **HAZD Waste Disposal : NO DATA**

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 541, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 15	Meter Reading - 0, Kilo Litre - 0

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General Observation				
a	-	Is the Industry in Operation ??	Yes	Instead of closer direction unit is found in operational condition.
a	-	R.O File No	ID:26937	
b	-	**Industry Operating without CCA**	No.	Having valid CCA of the Board
c	-	**Has Production exceeded (last 3 MTHs) than CCA-Qty**	No.	
d	-	**Any products-NOT in CCA, manufactured-Last 3 MTHs**	No.	
e	-	**Foul Odour/Fugitive Emission/Bye Pass in Premises ??**	No.	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	**Has Regn with CETP or TSDF expired ??**	No.	
h	-	Seperate Energy Meter for A.P.C.M ?	No.	
h	-	Provision of any STAND-BY Pump ??	No.	
Water Parameter				
b	-	Source of Water Supply	Tankers	
c	-	**W.W.G is EXCEEDING the CCA Limits**	Yes	
d	-	**W.W Disposal as per the Consent Conditions ?**	No.	
e	-	Was the ETP in operation ?	No	
f	-	Treatment System ADEQUATE to handle existing effluent	Repair/Main Reqd	
g	-	**Did u observe ANY ILLEGAL Discharge ??**	Yes	
h	-	Nos of Samples collected	0	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection , PCB-ID: (26937)

Gujarat Pollution Control Board

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PCB Id: 26937

This unit is visited with reference to telephonic message from Mr. Rajesh Patel, NCT monitoring team regarding unauthorized industrial effluent discharge through provided underground illegal drainage pipe line under RCC flooring at gate no.-2 of the unit. During visit discharge of w/w is not observed and provided illegal drainage pipe line is under the RCC flooring hence it is also not verified. We were in process for the investigation of underground pipe line and discharge of effluent in storm water drain outside of the unit; we had seen two workers/persons are within the plant shed but as and when we entered the unit premises no one was seen in the unit premises during the visit, as the persons/workers were jumped off the wall behind the unit or hidden somewhere. Board has issued closer directions under section 33-A of water Act vide letter no. GPCB/ANK/CCA-977/ID-26937/572954, dated-10/11/2022, which is till date not revoked. During visit single phase power supply is found connected as provided lightings and weighing scale system is found in operation in unit and it is also observed that water supply valve is sealed by competent authority however water supply is continue and water pump provided on water supply connection is also found in operation. During visit production plant is not found in operation but looking to the conditions of the provided reaction vessels, weighing scale and cooling tower it seems that unit is operates in odd hours by using single phase power supply.Unit is having primary ETP consisting of collection cum neutralization tank, nutch filter, treated w/w holding tank. During visit provided all the tanks of ETP are found full with generated w/w. During visit discharge of w/w is not observed hence w/w sample could not be collected. Unit has provided N.G. fired one boiler which is not found in operation. Huge nos. of drums is found filled with various materials without identification/marking are found stored within unit premises in open as well as in plant shed also in haphazard manner. White coloured chemical contaminated empty open mouth drums are found stored within premises in open and white coloured chemical/waste powder is also observed dumped on open land within premises in haphazard manner. Due to the night hour monitoring and no any person available at premises other detail observation could not be carried out and NEI is also could not be served. NCT team has collected one sample of w/w from the storm water drain when discharge of w/w from the underground illegal drainage pipe line under RCC flooring at gate no.-2 of the unit is going on. Photographs taken during visit and sampling memo prepared by NCT team and analysis report of sample collected by NCT team is uploaded here with as document. [402]-15/04/2022

~ RO Comments/Reply :Dist collector may be requested to seal the unit, & GEB to d/c single phase p/s also. Besides, we may jointly with NCT investigate further by digging for possibility of ghost connection, if any.-17/04/2022

I recommend : g. Recommend Strict Action

W.C Notings: As per xgn data.[402-DEE]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
૩. મુલાકાત સમયે એકમમાં HCLથી ભરેલા 43 nos. of drums સ્ટોર કરેલા જોવા મળેલ જેમાંથી અમુક ડ્રમ્સ ઉપરથી ખુલ્લા હોવાથી એસિડિક ફ્યુમ્સ તેમાંથી બહાર નુકળતી જોવા મળેલ જેને તાત્કાલિક અટકાવવા માટે જરુરી કાર્યવાહી કરવા જણાવેલ.	601845(31/03/21)	Still Pending
૪.મુલાકાત સમયે final treated w/w holding cum CETP disposal tank સાથે flexible pipe line with pump લગાવેલ જોવા મળેલ સદર બાબતે ખુલાસો કરવો.	601845(31/03/21)	Still Pending
૫. એકમને પાઠવવામાં આવેલ Direction orderનું પાલન કરવું.	601845(31/03/21)	Still Pending

૧. આપના એકમની બહાર પસાર થતી GIDC storm water drainનાં upside of the unitમાં Blackish coloured domestic w/w having neutral pH જોવા મળેલ જ્યારે આપના એકમની પાછળની બાજુએ આવેલ દરવાજા પાસેથી storm water drainમાં acidic w/w થઇ જતું જોવા મળેલ. એકમની અંદર તપાસ કરતા plant shed માં આવેલ reaction vessel (3 KL capacity)માં, ETP ની Collection tankમાં અને final treated w/w holding cum CETP disposal tankમાં acidic w/w જોવા તેમજ flexible pipe line with pump from reaction vessel to final treated w/w holding cum CTEP disposal tank અને ETP ની Collection tankમાં લગાવેલ જોવા મળેલ ઉપરોક્ત તમામ બાબતે ખુલાસો કરવો.	601845(31/03/21)	Still Pending
૨. મુલાકાત સમયે ઉપરોક્ત જણાવેલ વિવિધ જગ્યાએથી w/wનાં નમૂનાઓ પૃથ્થકરણ અર્થે એકત્ર કરેલ છે.	601845(31/03/21)	Still Pending
1. આપના એકમની બહાર આવેલ સ્ટ્રોમ વોટર ડ્રેઈનની upstreamમાં Blackish Colourનું domestic w/w netural જોવા મળેલ જ્યારે આપના એકમના પાછળની બાજુએ આવેલ દરવાજા પાસેથી સદર ડ્રેઈનમાં Acidic w/w થઇ જતું જોવા મળેલ સદર બાબતે સ્પષ્ટતા કરવી સદર ડ્રેઈનમાંથી w/wનો નમુનો પુથ્થ્કરણ અર્થે અકેત્ર કરેલ છે.	600023(17/03/21)	Pending !! Reminded AGAIN
2. મુલાકાત સમયે આપના એકમમાં ટેન્કરનં. GJ16X8412 માંથી Acidic Liquide material એકમમાં રહેલા Drumમાં ખાલી કરતા જોવા મળેલ. સદર બાબતે આધાર પુરાવા સાથે ખુલાસો કરવો. તેમજ GPCBની પરવાનગી વગર આવા પ્રકારની કોઈ પણ કામગીરી આ પ્રીમાઈસીસમાં કરવી નહિ.	600023(17/03/21)	Pending !! Reminded AGAIN
4. મુલાકાત સમયે આપના એકમ વિસ્તારમાં ખુલ્લી જગ્યા પર @ ૩૦૦ જેટલા Drums વિવિધ મટીરીયલ ભરેલા જોવા મળે સદર Drumsમાં રાખેલ મટીરીયલ ની વિગતવાર માહિતી આધાર પુરાવા સહ રજુ કરવી અને Drums ને Secured storage Areaમાં રાખવા.	600023(17/03/21)	Pending !! Reminded AGAIN
3. મુલાકાત સમયે આપના એકમ વિસ્તારમાં 39 MT સ્ટેબલ બ્લીચીંગ પાઉડરની બેગો (25 kg cap) તેમજ 21 MT જેટલો costic soda lye Drums માં (300kg cap) ભરેલો જોવા મળેલ સદર મટીરીયલ બાબતે જરૂરી આધાર પુરાવા સાથે શા માટે લાવવામાં આવે છે તેની સ્પષ્ટતા કરવી.	600023(17/03/21)	Pending !! Reminded AGAIN
5. આપના એકમની આગળ થી પસાર થતી સદર ડ્રેઈનમાં અવારનવાર Acidic w/w જોવા મળે છે સદર બાબતે ચકાસણી કરવા માટે સદર ડ્રેઈન દેખાઈ તે રીતે CCTV Cemera ની વ્યવસ્થા કરવી.	600023(17/03/21)	Pending !! Reminded AGAIN
1. આજરોજ આપના એકમની મુલાકાત Meet Chemopharma Trader ને મોકલવામાં આવેલ Sodium Bromide Solution બાબતેનાં Specific reference માટે લેવામાં આવેલ. સદર બાબતે આપના જાણાવ્યા અનુંસાર આપના એકમમાંથી ઉદભવતા Sodium Bromide Solution ને આપના દ્વારા Meet Chemopharma trader ખાતે નીકાલ કરવામાં આવેલ. આપની હયાત CCA માં સદર Sodium Bromide Solution નો ઉલ્લેખ નથી. તથા મુલાકાત સમયે એકમમાં આશરે ૭૦ નંગ ડ્રમ્સ Sodium Bromide Solution આપના જાણાવ્યા મુજબ (with nomenclechare as MB-III ML), આશરે ૫૦ ડ્રમ્સ NaSH Solution, @ 7 drums Causitc lye, 1 drum n- Propyl bromide (NPBr) - al above drums 200 Lit each, 1 Carboy (50 Lit) NPBr, @ ૪૦ નંગ N- Propyl Alchohol (200 Lit each), 1 drum DMF (200 Lit Cap.) વગેરે જોવા મળેલ જે raw material list માં અમુક material દર્શાવેલ નથી જે બાબતે ખુલાસો કરવો તથા સદર Chemicals ના ઉપયોગ, generated Sodium Bromide Solution ના નીકાલ બાબતેની કોઈ દસ્તાવેહી પુરાવા રજુ કરેલ નથી તો આધાર સહ રજુ કરવા.	596104(12/02/21)	Pending !! Reminded AGAIN

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2. આપના દ્વારા Meet Chemopharma trader ને મોકલવામાં આવેલ Sodium Bromide Solution ના અંતીમ નીકાલ અંગે ખુલાસો કરવો.	596104(12/02/21)	Partial Compliance
3. મુલાકાત સમયે ઉત્પાદનની વિગતો, Sodium Bromide Solution generation-disposal data રજુ કરેલ નથી તો આ બાબતે ખુલાસો કરવો તથા છેલ્લા છ મહિનાના ઉત્પાદનની વિગતો આધાર પુરાવા સાથે રજુ કરવું.	596104(12/02/21)	Partial Compliance
4. આપના દ્વારા જણાવ્યા અનુસાર Organix નામે સદર Plot પર જ trading activity કરો છો તો તેની જરૂરી મંજુરી માટેના દસ્તાવેજો રજુ કરેલ નથી જે જમા કરાવવા તથા Hazardous waste નું trading કરવું નહિ તથા Hazardous waste Managenemt Rules ની તમામ શરતોનું ચુસ્તપણે પાલન કરવું.	596104(12/02/21)	Partial Compliance

Gujarat Pollution Control Board

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Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (26937)

A Sample Details

B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	Chloro-Sulphonation	11	reactor m-2	SCR	SO2-40,HCL-15,CHI-9,

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	10	NON IBR BABY BOILER CAP. 0.4 TPH	NO	N.A	Natural Gas	100 SCM/DAY	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Spent Catalyst	I -28.2	0.024-M.T	COL,DSS,STO,TRA,DST
2	Spent Solvents	I -28.6	66.000-M.T	COL,REU,STO
3	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	12.000-M.T	COL,DCO,DSS,REU,STO,TRA
4	Chemical sludge from waste water treatment	I -35.3	1.200-M.T	COL,DSS,STO,TRA,DST

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	3,4 di amino benzophenone	2.000	2.000 - M.T	0.000	
2	medendazole IP/BP/USP	2.000	2.000 - M.T	0.000	

F Raw material :

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 6.000	WWG : 6.000	Water Source	Remark
1	Boiler Feed	0.500	0.100	Tankers	
2	Cooling Water	1.000	0.000	Tankers	
3	Domestic Purpose	1.000	1.000	Tankers	
4	Mnfg Process	3.000	4.400	Tankers	
5	Others	0.500	0.500	Tankers	for APCM

H Solid Waste

Inspection Team : L.U.Katariya, SSA

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(L.U.Katariya, SSA)

NARMADA CLEAN TECH

(A subsidiary of GIDC)

Surti Bhagor, Nr. Gujarat Gas Office, Umarwada Road, Ankleshwar - 393 001
Tele : (02646) 645285, 645635, E-mail : info@nctc.co.in

SAMPLING MEMO

COMPANY'S NAME & ADDRESS : SHchem corporation
Plot No:- A-2/4001
GIDC Ank

DATE OF SAMPLING : 15/04/2022

TIME OF SAMPLING : 02:38

PERSON CONTACTED :

OBSERVATION

1) HOLDING TANK MAN HOLE OPEN : ~~YES~~ ~~NO~~
2) WHETHER DRAIN VALVE OF SAMPLING BOTTLE WAS OPEN PREVIOUSLY : ~~YES~~ ~~NO~~
3) SAMPLE TAKEN FROM SAMPLING BOTTLE IN PRESENCE OF CO'S REPRESENTATIVE : ~~YES~~ ~~NO~~
4) ANY MIS OPERATION (S) OBSERVED WITH HOLDING TANK : ✓ ~~YES~~ NO
5) BUCKET WASHED BEFORE SAMPLING ✓ ~~YES~~ NO
6) PRESERVATIVE ADDED AND pH CHECKED TO COD & NH3-N BOTTLE (BOTTLE NO. 008344 01/4/22 ✓ ~~YES~~ NO
7) NO PRESERVATIVE ADDED IN "pH" BOTTLE (BOTTLE NO. 006343 01/4/22 ✓ ~~YES~~ NO

REMARKS : Unauthorised discharge into storm water line માળિયરીંગ દરમ્યાન અમને SHchem corporation માં સુનિટમાં ગેટ પાસે પાઇપ દ્વારા સ્ટ્રોમ વોટર લાઇનમાં આવતુ જળાશુ ફેલુ. જેનુ સેમ્પલ અમારાથી વિડિયોગ્રાફી કરી લેવામાં છે. કંપનીના રીપ્રેઝન્ટેટીવને જાણકારી અમને એમ કહ્યુ કે હુ આજ સવારિયાની પાળીમાં આવુ છું એમ કહીને તે મળવા નહી રહેતા અમને કોઈ પણ કંપની રીપ્રેઝન્ટેટીવ આવ્યુ ન હતુ. વધારમાં G.P.C.B ના સાહેબ આવવાના કંપનીની વિઝીટ કરતા કંપનીમાં એક પણ માણસ જવા મળેલ ન હતા. અને ~~[illegible]~~ વધારમાં દરમીયાન મેમો અને ફોટા Rupal ને તા. ના જમા કરાવેલ છે.

SIGN. OF COMPANY'S REPRESENTATIVE :
NAME :

SIGN. OF NCT REPRESENTATIVE : mahendra
NAME : Rupesh Patel

MEMO NO. : 87

NARMADA CLEAN TECH

(A subsidiary of GIDC)

NCT/MIAR/2022/APR/N- 328

Date: 16-Apr-22

To,
Schem Corporation
Plot No.: A-2/4001,G.I.D.C Estate
Ankleshwar 393002

Sub: Analytical Report

Kindly find here with the Analytical Report.

Date & Time of the sampling :- 15-Apr-22 Time 02:38
Sampling location :- Unauthorized discharge into storm water line.
Sampling done by :- NCT

ANALYTICAL REPORT

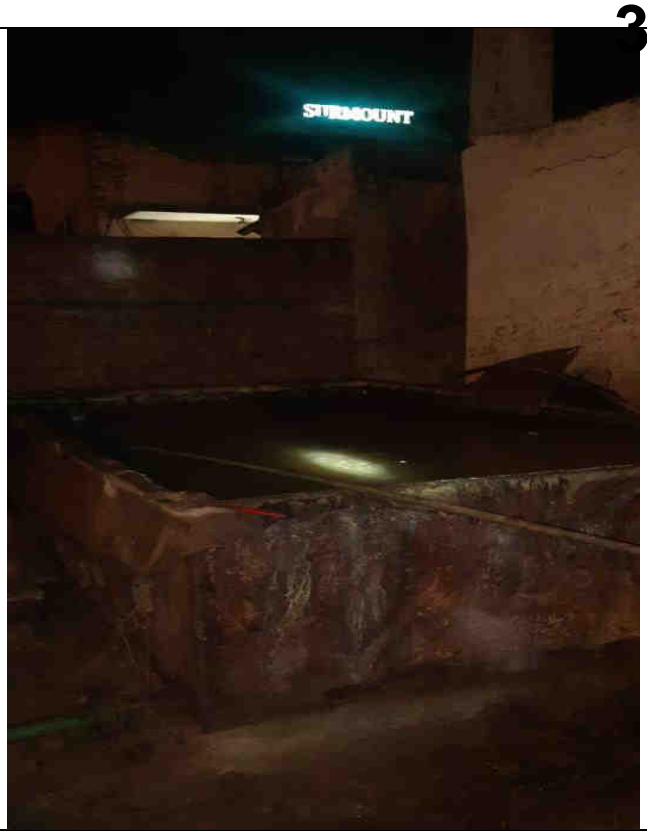
Sr. No.	Parameter	Results
1	Physical Appearance	Almost colourless turbid liquid and strong odour.
2	pH at Room Temperature	8.32
3	Chemical Oxygen Demand mg/lit.	36400
4	Total Dissolved Solid mg/lit.	25100
5	Suspended Solid mg/lit.	4700
6	Total Solid mg/lit	29800
7	Ammonical Nitrogen mg/lit.	265

Remarks:

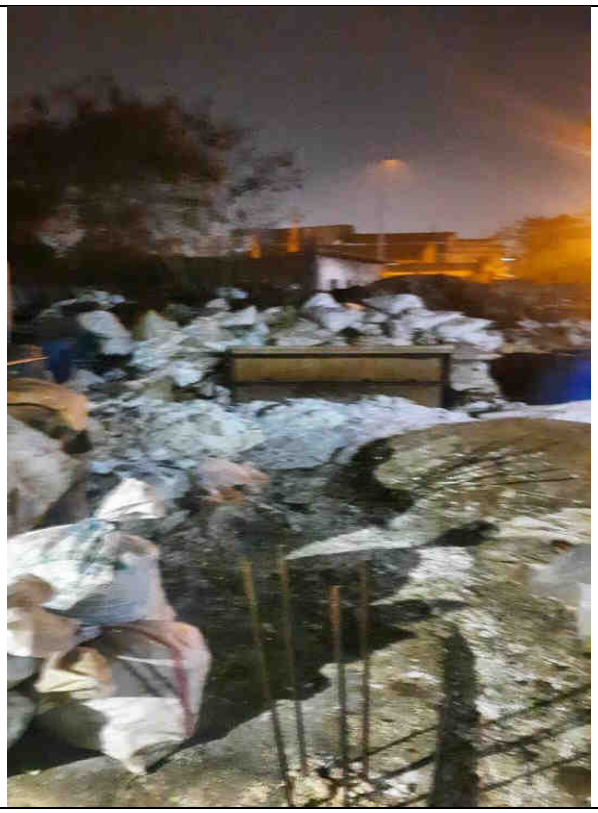
For Narmada Clean Tech.

Dipali Mehta
Sr.Executive-QCD

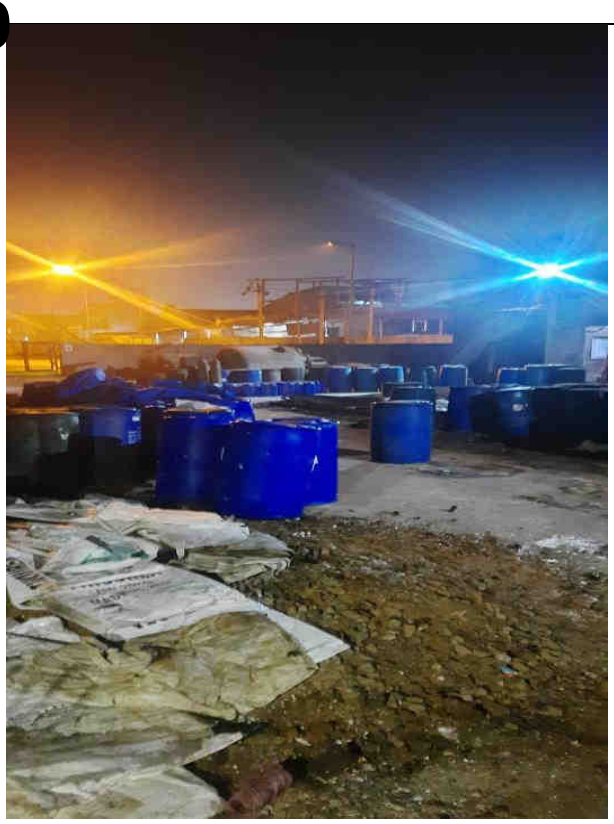
Note: Joint analysis will be entertained within 15 days from the date of sampling

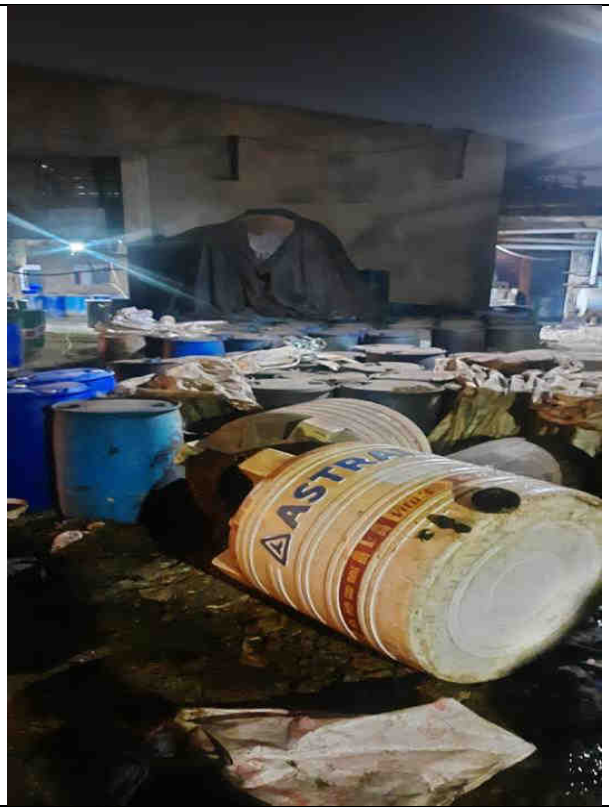


Both tanks of ETP are found full generated industrial effluent.



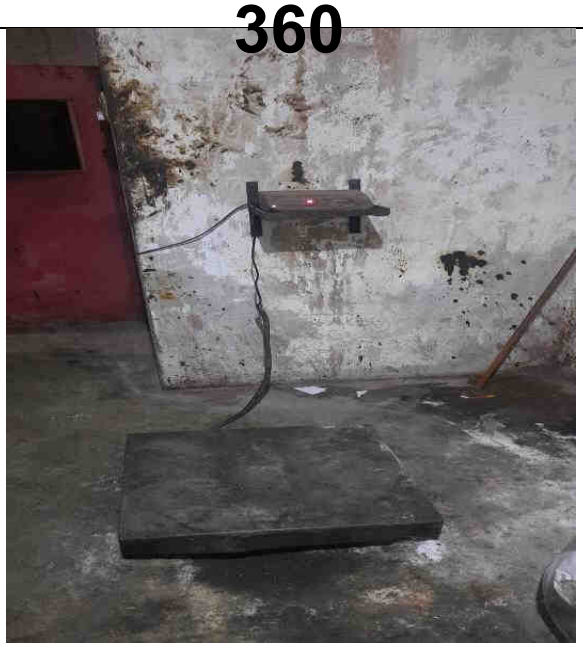
White coloured chemical contaminated empty open mouth drums are found stored within premises in open and white coloured chemical/waste powder is also observed dumped on open land within premises in haphazard manner.





Huge nos. of drums is found filled with various materials without identification/marking are found stored within unit premises in open as well as in plant shed in haphazard manner.

360



Provided weighing scale system is found in operation.

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 **Industry Details** **Shchem Corporation**

Outward No: 39393-12/07/2022

Email : shchem@yahoo.com

Telephone : 00000000000

PLOT NO:4001/A-2,GIDC ANKLESWAR,
-, -,
ANKLESHWAR - 393002
DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar

Inspection Id : 676499 (Routine Visit) **Ro Name : Ankleshwar**

2 **Type / Scale / Sector / Status :** RED / SMALL / Pharmaceuticals / In Operation

3 **Inspection Dt & Time :** 02/07/2022 16:15 / Air , Water , Hazd **Person Contacted :** Mr. Devesh Desai, Accountant

4 **Env Audit Detail : Sch : N.A , , Year : , On Dt :**

Commissioned Dt : 25/01/1985 **Production Start Dt :** 25/01/1985 **Applicability of CRZ Rules :** No

5 **Water Consumption in Kilo Lts Per Day** Ind : 5.000 Dom : 1.000 **Borewells:** 0

6 **Waste Water generation / Discharge (klpd) :** Ind : 5.000 Dom : 1.000 **Tubewells:** 0

7 **Consumer No.(Electric Meter):** **Source of Water Supply:** Tankers

8 **Disposal Mode of Industrial / Domestic :** Zero Discharge / Irrigation

9 **Discharge Pt / Final Receiving Body (Ultimate):** CETP (ETL) Member / No generation of industrial wastewater

10 **Status of water consent Under the Water Act,1974:** AWH-95266-02/06/2023 Last Inward:139361-03/06/2018[GRT]

11 **Effluent Treatement plant (ETP) : Units, if provided and status :**
ETP Details : P-Collection Cum Equalization,P-Collection Tank

12 **Whether Industry is a member of CETP ?** No

13 **Boilers=1 , DG Sets=0 , Flue Gas =1, Process =1 , ETP Cap = 10 , Capacity of All =**

APCM Details : Scrubber
Fuel Used : Natural Gas
Stack Attached to : Boiler

14 **TSDF Name :** B.E.I.L, Ankleshwar [14983]

15 **Lab Charges Pending : Rs. 42535.00** **Water Cess Charges Pending : NIL**

16 **Last Env. Form V : 2019-2020** **Water Cess Return : 2017-2018** **HW Monthly Return : 2020-99**

17 **Last 3 Legal Action :**

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
14/10/2020	DIR	10/11/2020	33A,O15,	581437	DIR	REV	572954
25/05/2018	REV	21/06/2018	PER,	481903	REV	DIR	458957
28/02/2018	DIR	20/04/2018	33A,IMM,	470815	DIR	ROU	452487

Monthly Patrak Data : Last Return : 202011 **HAZD Waste Disposal : NO DATA**

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 541, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 15	Meter Reading - 0, Kilo Litre - 0

Gujarat Pollution Control Board

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(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

General Observation				
a	-	Is the Industry in Operation ??	Yes	
a	-	R.O File No	ID:26937	
b	-	**Industry Operating without CCA**	No.	Having valid CCA of the Board
c	-	**Has Production exceeded (last 3 MTHs) than CCA-Qty**	No.	
d	-	**Any products-NOT in CCA, manufactured-Last 3 MTHs**	No.	
e	-	**Foul Odour/Fugitive Emission/Bye Pass in Premises ??**	No.	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	**Has Regn with CETP or TSDF expired ??**	No.	
h	-	Seperate Energy Meter for A.P.C.M ?	No.	
h	-	Provision of any STAND-BY Pump ??	No.	
Air Related				
a	-	**Fuel Type confirmitive with CCA ?**	Yes	
b	-	**Av. Fuel Consumption EXCEEDING CCA limits**	No.	
c	-	**APC Measures confirmitive with CCA conditions ??**	No.	
d	-	ALL APCMs are in operation	No.	
e	-	SMF availability	Inadequate	
f	-	**Thick Smoke observed in Flue Gas/Processes ??**	No.	
g	-	**ph of Scrubbing Media as per requirement ??**	Yes	
h	-	Ultimate Disposal of Scrubbing Media	N.A	
i	-	Nos of Samples : Stack & Ambient	0, 0	
GEM				
18	-	Where Authorization Under BMW Rules 2016 obtained ? Provide Authorization No. / Date	No.	
Haz Waste Related				
a	-	**Haz waste Catg confirmitive with CCA**	No.	
b	-	**H.W generation exceeding CCA limits**	Yes	
c	-	**Collection, Storage, Treatmnt, Disposal Facility Adequate ??**	No.	
d	-	Reusing or Recycling of Haz Waste by Industry ?	No	
e	-	LogBook / XGN Manifests / Disposal Records TALLYING ??	Not At All	
f	-	Stock of Haz-Waste @ premises/Whether EXCESS ?	As per crux.	
g	-	**Recycler/ Actual user has valid Authorization under rules 6 or 9 of HOWR-2016?**	No.	
h	-	**Installed capacity of the plane based on machinery installed (Capacity of Machine,No. of Batch/Day,Annual Capacity)**	-	
i	-	**Technical capability and equipment complying with the SOP/Guideline?**	No.	
j	-	**Is unit complying the conditions gives in SOP/Guidelines?**	No.	
k	-	**Facility is adequate for the applied process**	No.	
l	-	**Passbook is maintained?**	No.	
m	-	**Details of PLI, if applicable**	-	
n	-	**Details of safety spects provieded by the facility**	-	
o	-	**Seprate storage area for Haz. Waste for the utilization or generation from the process is provided?**	No.	
p	-	**Quantity of Hazardous waste procured as per CCA?**	No.	
Water Parameter				
b	-	Source of Water Supply	Tankers	
c	-	**W.W.G is EXCEEDING the CCA Limits**	Yes	
d	-	**W.W Disposal as per the Consent Conditions ?**	No.	
e	-	Was the ETP in operation ?	No	

Gujarat Pollution Control Board

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

PCB Id: 26937

f	-	Treatment System ADEQUATE to handle existing effluent	Repair/Main Reqd	
g	-	**Did u observe ANY ILLEGAL Discharge ??**	Yes	
h	-	Nos of Samples collected	04	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection , PCB-ID: (26937)

This unit is visited with reference to periodically routine monitoring programme. Unit has obtained CC&A (AWH-95266) of the Board and is valid up to 02/06/2023 for the manufacturing of products mentioned there in CCA order. Board has issued closer directions under section 33-A of water Act vide letter no. GPCB/ANK/CCA-977/ID-26937/572954, dated-10/11/2020, which is till date not revoked. Detail visit report along with photographs and 3-day notice is uploaded here with as document file. [402]-04/07/2022
~ RO Comments/Reply :Strict Action recommended.-12/07/2022

I recommend : g. Recommend Strict Action

W.C Notings: ----------[402-DEE]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

8. મુલાકાત સમયે એકમમાં પાણી સપ્લાય તથા પાવર સપ્લાય કપાયો હોય તેવું જોવા મળેલ નથી સદર બાબતે ખુલાસો કરવો.

12. મુલાકાત દરમ્યાન કુલ ચાર નંગ w/w સેમ્પલ્સ તથા એક હેઝાર્ડ વેસ્ટનું સેમ્પલ એકત્ર કરેલ છે.

11. એકમ વિસ્તારમા હાઉસકિપીંગ ખુબ જ નબળુ હોય તથા ખુલ્લી જમીન પર કચરાના ઢગલાઓ જોવા મળેલ. સદર બાબતે એકમ વિસ્તારમા હાઉસકિપીંગ સુધારવુ.

7. મુલાકાત સમયે એકમ વિસ્તારમા ૨૨૦ નંગ બેગ્સ (25 kg each) Thiourea, ૧૮૦ નંગ બેગ્સ (50 kg each) soda ash HDPE તથા ૨૦ નંગ drums (200 litter each) Benzyl chloride ભરીની સંગ્રહ ધ્યાને આવેલ સદર બાબતે ખુલાસો કરવો.

10. મુલાકાત સમયે એકમ વિસ્તારની બાજુમાં ઈટીપી વિસ્તાર તરફે ૨૦ નંગ HDPE drums (200 litter each) આલકલાઈન પીએચ ધરાવતા w/w ભરેલા જોવા મળેલ જે ઉપરથી ખુલ્લા મોઢાના હોવાથી હાલની વરસાદની ઋતુને લીધે તેમાથી w/w ઓવરફ્લો થઈને જમીન ઉપર ઢોળાયેલ જોવા મળેલ અને જે અંતે એકમ વિસ્તારની બહાર આવેલ GIDC storm water drainમાં જાય છે. સદર બાબતે ડ્રમ્સને covered storage વિતારમાં સંગ્રહ કરવા જેથી કંટામીનેટેડ w/w એકમની બહાર જતું અટકે.

9. મુલાકાત સમયે છેલ્લા ત્રણ મહિનાના પ્રોડક્શન, Fuel Consumption, પાણી વપરાશ,વેસ્ટ વોટર જનરેશન/નિકાલ, હેઝાર્ડસ વેસ્ટ જનરેશન/સ્ટોક/નિકાલ વગેરેની વિગતો રજુ કરેલ નથી જે આધારસહ રજુ કરવી.

Gujarat Pollution Control Board

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

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6. મુલાકાત સમયે એકમ વિસ્તારની બધી જ જગ્યાએ alkaline w/wના પોન્ડીંગ તથા patches જોવા મળેલ જે બાબતે સુધારો કરવો.

5. એકમમાં ઉદભવતા ઔ. ગંદા પાણીને કોઇપણ જાતની ટ્રીટમેંટ કર્યા વગર flexible pipe line મારફતે એકમની બહાર નિકાલ થાય છે તે તાત્કાલીક બંધ કરવો અને તેનો નિયમાનુસાર નિકાલ કરવો.

4. મુલાકાત સમયે એકમાં આવેલ ઈટીપીની કલેક્શન ટેંકમાં alkaline pH (@10 on pH strip) ધરાવતુંઔ. ગંદુ પાણી ભરેલુ જોવા મળેલ જ્યારે ઈટીપીના બાકીના એકમો સાથે કોઇપણ પ્રકારના પાઈપ લાઈન કનેકશન જોવા મળેલ નથી અને સદર એકમો બંધ હાલતમા idle conditionમાં જોવા મળેલ. વધુમા સદર કલેક્શન ટેંકમાં ઇલેક્ટ્રીક મોટર પમ્પ સાથે HDPE flexible pipe line લગાવેલ જે એકમના પાછળના ભાગમા આવેલ ખુલ્લા વિસ્તારમાં પડેલા Haz. Wasteની નીચેથી પસાર કરીને એકમની બહાર w/w નો નિકાલ થાય તેવી વ્યવસ્થા કરેલી જોવા મળેલ અને મુલાકાત સમયે એકમની બાઉન્ડ્રી વોલમાં બનાવેલ Hole (કાણા) મારફતે સદર alkaline pH (@10 on pH strip) w/w એકમની બહાર કાઢેલું હોવાથી એકમની બહાર પણ alkaline w/wનું પોન્ડીંગ જોવા મળેલ જે અંતે એકમની બાજુમાથી પસાર થતી GIDC storm water drainમાં જાય છે.

3. એકમ વિસ્તારની પાછળના ભાગે બોઇલર હાઉસની બાજુમાં સફેદ રંગ અને આલ્કલાઈન પીએચ માત્રા ધરાવતો Haz. Waste loose conditionમાં અને ખુલ્લી જમીન પર સંગ્રહ કરેલો જોવા મળેલ અને હાલની વરસાદની ઋતુને લીધે તેમાથી leach out થઈને કંટામીનેટેડ વેસ્ટ વોટરનુ પોન્ડીંગ ભરાયેલું જોવા મળેલ. આમ સદર Haz. Waste કઈ કેટેગરીનો છે તે બાબતની જાણ આધારસહ કરવી અને સદર Haz. Wasteને dedicated covered storage વિતારમાં સંગ્રહ કરી તેનો નિયમાનુસાર નિકાલ કરવો.

2. મુલાકાત સમયે એકમા વિસ્તારમાં ઘણી બધી માત્રામાં વિવિધ પ્રકારના મટીરીયલ્સ ભરેલા ડ્રમ્સ ખુલ્લામાં તેમજ પ્લાંટ શેડમાં કોઇપણ જાતના identification/record વગર રાખેલા જોવા મળેલ. સદર બાબતે ડ્રમ્સમાં ક્યા ક્યા મટીરીયલ્સ ભરેલા છે અને તેનો કેટલો સ્ટોક છે તે બાબતનો રેકોર્ડ આધારસહ રજુ કરવો.

1. મુલાકાત સમયે એકમમાં વિવિધ reactors (૫ નંગ રીએક્ટર્સ) પૈકી એક SSR તથા એક GLR reactorમાં medendazole crude નું ઉત્પાદન થતુ જોવા મળેલ તેમજ એકમમાં આવેલ cooling tower તથા boiler કાર્યરત જોવા મળેલ. આમ આપના એકમને બોર્ડ દ્વારા આપવામા આવેલ closer directions ઓર્ડરનું ઉલ્લંઘન કરીને ઉત્પાદન કાર્ય કરવામા આવે છે. સદર બાબતે ઉત્પાદન કાર્ય તાત્કાલીક બંધ કરવું અને closer directions નું ચુસ્તપણે પાલન કરવું.

Compliance Observed in this Inspections.

Gujarat Pollution Control Board

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

PCB Id: 26937

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
૩. મુલાકાત સમયે એકમમાં HCLથી ભરેલા 43 nos. of drums સ્ટોર કરેલા જોવા મળેલ જેમાંથી અમુક ડ્રમ્સ ઉપરથી ખુલ્લા હોવાથી એસિડિક ફ્યુમ્સ તેમાંથી બહાર નુકળતી જોવા મળેલ જેને તાત્કાલિક અટકાવવા માટે જરુરી કાર્યવાહી કરવા જણાવેલ.	601845(31/03/21)	Still Pending
૪.મુલાકાત સમયે final treated w/w holding cum CETP disposal tank સાથે flexible pipe line with pump લગાવેલ જોવા મળેલ સદર બાબતે ખુલાસો કરવો.	601845(31/03/21)	Still Pending
૫. એકમને પાઠવવામાં આવેલ Direction orderનું પાલન કરવું.	601845(31/03/21)	Still Pending
૧. આપના એકમની બહાર પસાર થતી GIDC storm water drainનાં upside of the unitમાં Blackish coloured domestic w/w having neutral pH જોવા મળેલ જ્યારે આપના એકમની પાછળની બાજુએ આવેલ દરવાજા પાસેથી storm water drainમાં acidic w/w થઇ જતું જોવા મળેલ. એકમની અંદર તપાસ કરતા plant shed માં આવેલ reaction vessel (3 KL capacity)માં, ETP ની Collection tankમાં અને final treated w/w holding cum CETP disposal tankમાં acidic w/w જોવા તેમજ flexible pipe line with pump from reaction vessel to final treated w/w holding cum CTEP disposal tank અને ETP ની Collection tankમાં લગાવેલ જોવા મળેલ ઉપરોક્ત તમામ બાબતે ખુલાસો કરવો.	601845(31/03/21)	Still Pending
૨. મુલાકાત સમયે ઉપરોક્ત જણાવેલ વિવિધ જગ્યાએથી w/wનાં નમૂનાઓ પૃથ્થકરણ અર્થે એકત્ર કરેલ છે.	601845(31/03/21)	Still Pending
1. આપના એકમની બહાર આવેલ સ્ટ્રોમ વોટર ડ્રેઈનની upstreamમાં Blackish Colourનું domestic w/w netural જોવા મળેલ જ્યારે આપના એકમના પાછળની બાજુએ આવેલ દરવાજા પાસેથી સદર ડ્રેઈનમાં Acidic w/w થઇ જતું જોવા મળેલ સદર બાબતે સ્પષ્ટતા કરવી સદર ડ્રેઈનમાંથી w/wનો નમુનો પુથ્થ્કરણ અર્થે અકેત્ર કરેલ છે.	600023(17/03/21)	Pending !! Reminded AGAIN
2. મુલાકાત સમયે આપના એકમમાં ટેન્કરનં. GJ16X8412 માંથી Acidic Liquide material એકમમાં રહેલા Drumમાં ખાલી કરતા જોવા મળેલ. સદર બાબતે આધાર પુરાવા સાથે ખુલાસો કરવો. તેમજ GPCBની પરવાનગી વગર આવા પ્રકારની કોઈ પણ કામગીરી આ પ્રીમાઈસીસમાં કરવી નહિ.	600023(17/03/21)	Pending !! Reminded AGAIN
4. મુલાકાત સમયે આપના એકમ વિસ્તારમાં ખુલ્લી જગ્યા પર @ ૩૦૦ જેટલા Drums વિવિધ મટીરીયલ ભરેલા જોવા મળે સદર Drumsમાં રાખેલ મટીરીયલ ની વિગતવાર માહિતી આધાર પુરાવા સહ રજુ કરવી અને Drums ને Secured storage Areaમાં રાખવા.	600023(17/03/21)	Pending !! Reminded AGAIN
3. મુલાકાત સમયે આપના એકમ વિસ્તારમાં 39 MT સ્ટેબલ બ્લીચીંગ પાઉડરની બેગો (25 kg cap) તેમજ 21 MT જેટલો costic soda lye Drums માં (300kg cap) ભરેલો જોવા મળેલ સદર મટીરીયલ બાબતે જરૂરી આધાર પુરાવા સાથે શા માટે લાવવામાં આવે છે તેની સ્પષ્ટતા કરવી.	600023(17/03/21)	Pending !! Reminded AGAIN
5. આપના એકમની આગળ થી પસાર થતી સદર ડ્રેઈનમાં અવારનવાર Acidic w/w જોવા મળે છે સદર બાબતે ચકાસણી કરવા માટે સદર ડ્રેઈન દેખાઈ તે રીતે CCTV Cemera ની વ્યવસ્થા કરવી.	600023(17/03/21)	Pending !! Reminded AGAIN

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (26937)

A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-12	@ 10 on ph strip / 31	1620-1620	REP	w/w sample collected from ponding of alkaline w/w outside of the unit premises near boundary wall ~	Brown
2	W-12	@ 10 on ph strip / 31	1630-1630	REP	w/w sample collected from ponding of alkaline w/w within the unit premises. ~	Brown
3	W-12	@ 10 on ph strip / 31	1635-1635	REP	untreated w/w sample collected from the collection tank of etp. ~	Yellow
4	W-12	@ 10 on ph strip / 31	1645-1645	REP	w/w sample collected from alkaline w/w ponding created due to leach out from stored haz. waste ~	Whit-turbid
5	H-7	-- / --	1650-1650	REP	haz. waste sample collected from the heap of haz. waste stored on open land within unit premises. ~	-

B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	Chloro-Sulphonation	11	reactor m-2	SCR	SO2-40,HCL-15,CHI-9,

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	10	NON IBR BABY BOILER CAP. 0.4 TPH	NO	N.A	Natural Gas	100 SCM/DAY	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Spent Catalyst	I -28.2	0.024-M.T	COL,DSS,STO,TRA,DST
2	Spent Solvents	I -28.6	66.000-M.T	COL,REU,STO
3	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	12.000-M.T	COL,DCO,DSS,REU,STO,TRA
4	Chemical sludge from waste water treatment	I -35.3	1.200-M.T	COL,DSS,STO,TRA,DST

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	3,4 di amino benzophenone	2.000	2.000 - M.T	0.000	
2	medendazole IP/BP/USP	2.000	2.000 - M.T	0.000	

F Raw material :

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 6.000	WWG : 6.000	Water Source	Remark
1	Boiler Feed	0.500	0.100	Tankers	
2	Cooling Water	1.000	0.000	Tankers	
3	Domestic Purpose	1.000	1.000	Tankers	
4	Mnfg Process	3.000	4.400	Tankers	
5	Others	0.500	0.500	Tankers	for APCM

H Solid Waste

Inspection Team : MS. ALPA AMRUTBHAI VASAVA - L.U.Katariya, SSA

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(MS. ALPA AMRUTBHAI VASAVA)

Visit report

Name & address of unit	Shchem Corporation (PCB ID-26937) 4001/A-2,GIDC ANKLESWAR Tal. Ankleshwar Dist. Bharuch.
Date & Time of Inspection	02/07/2022, 16:15 hrs.
Person contacted	Mr. Devesh Desai, Accountant
Name & Designation of Inspection officer	A.A.Vasava (AEE) L.U.Katariya (SSA)

Observation & relevant information:

This unit is visited with reference to periodically routine monitoring programme. Unit has obtained CC&A (AWH-95266) of the Board and is valid up to 02/06/2023 for the manufacturing of products mentioned there in CCA order. Board has issued closer directions under section 33-A of water Act vide letter no. GPCB/ANK/CCA-977/ID-26937/572954, dated-10/11/2020, which is till date not revoked.

During visit production plant is found in operation and manufacturing process for the production of medendazole crude in provided SSR & GLR reactors are going on. During visit provided natural gas fired boiler and cooling tower is also found in operation and thus unit is not comply the above mentioned closer order and hence they are instructed to comply the closer order immediately. Power supply and water supply is also found continue hence they are instructed to clarify for the same. Provided scrubber system attached with process vent of reaction vessels are found corroded and not in operational condition.

Huge nos. of drums (200 litter of each) are found filled with various unknown materials without any identification/marking in open land within premises as well as in plant shed also hence they are instructed to mark all the drum and submit record of the same material filled in drums.

Huge quantity of white colloured loose Haz. Waste (process waste) heaps as well as packed in bags are found stored on open kuchcha land and alkaline (@ 10 pH on pH strip) containing w/w is being leach out from the stock of Haz. Waste and hence one ponding of alkaline w/w is created on kuchcha land within premises. Hence unit is instructed to provide dedicated covered Haz. Waste storage area for the storage of Haz. Waste, store the Haz. Waste in it and dispose the same as per permission of the Board.

Unit has provided primary ETP consisting of collection cum neutralization u/g tank, filter nutch and final treated w/w holding u/g tank for the treatment of generated industrial w/w. During visit except collection tank other units of ETP is found not connected with effluent conveying pipe lines and are found non working condition. During visit collection tank of ETP is found ½ filled with alkaline (@10 pH on pH strip) w/w. They have provided one electric motor pump with flexible pipe line up to the open land at backside of the unit as disposal facility for untreated w/w disposal at the backside of unit which is ultimately goes outside of the unit premises through provided hole in boundary wall. Pondings of alkaline w/w is observed outside of the unit premises near boundary wall as well as within the unit premises which is finally goes in to GIDC storm water drain leading to Amlakhadi. Hence they are instructed to stop the disposal of alkaline w/w outside the unit premises and dispose the same as per permission of the Board.

All over the unit premises is found with alkaline waste water or patches of disposal of alkaline w/w. hence they are instructed to improve housekeeping within unit premises. Open mouth 20 nos. of drums (200 litter each) are found filled with alkaline w/w and is found spilled on the ground due to the overflows from the drums which is finally goes outside of the unit premises as runoff water hence they are instructed to store the drums in a covered area.

During visit 220 nos. of bags (25 kg each) of Thiourea, 180 nos. of bags (50 kg each) of soda ash and 20 nos. of drum (200 litter each) of benzyl chloride is found stored within premises hence they are instructed to clarify for the same.

Four nos. of w/w samples are collected from (1) W/w sample collected from ponding of alkaline w/w outside of the unit premises near boundary wall, (2) W/w sample collected from ponding of alkaline w/w within the unit premises, (3) w/w sample collected from the collection tank

of ETP and (4) W/w sample collected from alkaline w/w ponding created due to leach out from stored Haz. Waste. One Haz. Waste sample is collected from the heap of Haz. Waste stored on open land within unit premises for analysis purpose as motioned in sample detail.

Unit has not furnished detail for the production, water consumption, waste water generation/disposal, Haz. Waste generation/disposal for the last three months and present stock of Haz. Waste hence they are instructed to submit the same detail. 3-day notice is issued to contacted person with written instructions. 3-day notice, photographs taken during visit is attached here with.

L.U.Katariya SSA	A.A.Vasava AEE

Photographs

	
One Hole provided in boundary wall for disposal of w/w and Alkaline w/w ponding is observed outside of the unit premises.	Alkaline w/w ponding is observed within the unit premises.
	
White colloured loose Haz. Waste heaps as well as packed in bags are found stored on open kuchcha land	Alkaline (@ 10 pH on pH strip) containing w/w is being leach out from the stock of Haz. Waste and hence ponding of alkaline w/w is created on kuchcha land within premises.

Collection tank of ETP with Electric motor pump with flexible pipe line up to the open land at backside of the unit as disposal facility for untreated w/w disposal

Heaps of other waste found stored on open land within unit premises

Provided cooling tower is found in operation

Huge nos. of drums (200 litter of each) are found filled with various unknown materials without any identification/marking in open land within premises as well as in plant shed also.

During visit 220 nos. of bags (25 kg each) of Thiourea, 180 nos. of bags (50 kg each) of soda ash and 20 nos. of drum (200 litter each) of benzyl chloride is found stored within premises.

	
Open mouth 20 nos. of drums (200 litter each) are found filled with alkaline w/w and is found spilled on the ground due to the overflows from the drums.	Digital thermometers attached with operational GLR & SSR reactors are found in operation

GUJARAT POLLUTION CONTROL BOARD
Regional Office - Ankleshwar Cleaner Technology Development Centre Building (APAIL),
1st Floor, Plot No. 1501, GIDC Estate, Ankleshwar - 393 002. Dist. Bharuch (Gujarat)
Ph. No. : (02646) 222933 E-mail Id : ro-gpcb-ankl@gujarat.gov.in

તપાસ માટે દાખલ થવાની સૂચના (નોટીસ)

નંબર : 26937

તારીખ : 02/07/2022

પાણી અધિનિયમ 1974ની કલમ-23, હવા અધિનિયમ 1981ની કલમ-24 અને પર્યાવરણ (સુરક્ષા) અધિનિયમ - 1986ની કલમ-10 હેઠળ અમોને મળેલ સત્તાની રૂએ અમો નીચે સહી કરનાર અમોને જરૂરી લાગે તેની સહાય લઈને તમામ સમયે નીચેના હેતુઓ માટે આપની જગ્યામાં દાખલ થવાનો અને તપાસ કરવાનો અધિકાર ધરાવીએ છીએ.

(1) અમોને સોંપેલા રાજ્ય બોર્ડ/કેન્દ્ર સરકારનાં કાર્ય બજાવવાના હેતુ માટે,

(2) આવા કોઈ કાર્યો બજાવવાના છે કે કેમ અને તેમ હોય તો કઈ રીતે તે બજાવવાના છે અથવા આ અધિનિયમ અથવા તે હેઠળ કરેલા નિયમોની અથવા આ અધિનિયમ હેઠળ બજાવેલી કોઈ નોટીસની, કરેલા કોઈ હુકમની, આદેશની અથવા આપેલા કોઈ અધિકારપત્રની કોઈ જોગવાઈનું પાલન કરવામાં આવી રહ્યું છે કે પાલન કરવામાં આવ્યું છે કે કેમ તે નક્કી કરવાના હેતુ માટે,

(3) કોઈ સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુની તપાસ કરવા અને તેની કસોટી કરવાના હેતુ માટે અથવા જે જગ્યામાં તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલા નિયમો મુજબ કોઈ ગુનો કરવામાં આવ્યો છે, અથવા થવાની તૈયારીમાં છે, તેવી કોઈ જગ્યાની ઝડતી લેવા માટે અને તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલ નિયમો હેઠળ શિક્ષાપાત્ર કોઈ ગુનો કર્યાનો પુરાવો, તેવા સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુ કબજે લેવા માટે અમે નીચે જણાવેલ સમયે દાખલ થઈએ છીએ.

ઉદ્યોગ/કારખાનામાં દાખલ થવાનો સમય : સવારના/સાંજના 16:15 તા. 02 / 07 /2022

અમારી સાથે સહાય માટે નીચેની વ્યકિતઓ પણ છે.

1. L.U. Katariya (SSA)
2.
3.

પ્રતિ,

M/s. Shcham Corporation
Plot No: A-001/A-2
G.I.D.C. Ankleshwar
Dist: Bharuch

સહી :- A.A. Vasava

નકલ મળેલ છે.

અધિકારીનું નામ :- A.A. Vasava

આ સૂચના (નોટીસ) મેળવનારની સહી :-

હોદ્દો :- AEE

Mr. Devesh Desai
(Accountant)

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, પ્રાદેશિક કચેરી, અંકલેશ્વર

નોટીસ

અમોના ધ્યાનમાં આવ્યું મુજબ આપ પર્યાવરણીય કાયદાઓ અંતર્ગત નીચે મુજબની ત્રુટિઓ/ઉલ્લંઘનો ધરાવો/ભોગવો છો. જે અંગેની પગલાં ઉઠાવી પડેલા ઉલ્લંઘનો નિવારવા મુજબ આપને સૂચવવામાં આવે છે. પુરી પાડવામાં હેતુથી નીચે જણાવેલ મુદ્દાઓ/મુદ્દાઓની પરત્વે આપની ઉપેક્ષિત ખુલાસો/ખુલાસા અઠવાડિયા દિવસ ૭ માં ઓફિસની વડી કચેરી તથા પ્રાદેશિક કચેરીને રજુ કરવા નોટીસ બજાવવામાં આવે છે.

(1) મુલાકાત અંગે નિરીક્ષણ દરમ્યાન Reactors ખાતે (કુલ ૦૬ Reactors) તેમજ SSA અને 1 GLR માં Metronidazole Crude નું Process થતું હોવા અંગે તેમજ નિરીક્ષણ દરમ્યાન Cooling Tower, Boiler વગેરેના ફોટા અંગે આપના નિરીક્ષણે ધ્યાને લઈ આપવામાં આવેલ Clower Direction ઉપરાંત Gujarat તરફ Gujarat તરફ રજૂઆત કરેલ છે. આમ Gujarat તરફ તાત્કાલિક ધોરણે તેમજ તમે Clower Order નું અનુપાલન કરવા રજુ

(2) મુલાકાત અંગે, નિરીક્ષણ દરમ્યાન Raw Material મૂકીવામાં આવેલા Drums પ્રકારના plant shed માં પણ Identification સાથેનું તેમજ ઉપરાંત stock કે તે અંગેના જરૂરી દસ્તાવેજ રજુ કરવા.

(3) નિરીક્ષણ દરમ્યાન પ્રોસેસના માટે Boiler House ની બાજુમાં ઢગલા Alkline pH ધરાવતો Haz Waste Loose Condition માં તથા ખુલી જગ્યામાં Store કરેલો જોવા મળેલ તેમજ ખાલી બેરલો તેમજ Contaminated W/W નું Ponding થયેલું જોવા મળેલ તથા Haz Waste ની Cat. નો D. બેરલોની જગ્યા અંગેના સ્થળ તથા Haz Waste Dedicated Covered Storage Facility ખાતે કરી તેનો નિકાલ કરવા રજુઆત કરવી.

(4) મુલાકાત અંગે નિરીક્ષણ દરમ્યાન ETP ની Collection Tank માં Alkline pH (@ 10.5 on pH Strip) ધરાવતું સંગ્રહાયેલું જોવા મળેલ તથા ETP ના બાકીના એકમો અંગે કોઈ પણ પ્રકારના Pipeline Connection જોવા મળેલ નથી તેમજ Haz Waste ના Acid Conditions માં Collection Tank માં Electric Motor Pump તથા HDPE Flexible Pipeline મારફતે નિકાલ કરવામાં આવતો હોવાનું જણાવેલ પરંતુ નિરીક્ષણ દરમ્યાન Haz. Waste ની તપાસ કરતાં નિકાલની Line બંધ નિકાલ થઈ રહેલ જોવા મળેલ તથા મુલાકાત દરમ્યાન Alkline W/W નિકાલની Line કાઢેલું જોવાથી નિકાલની લાઈન પણ Alkline પ્રવાહ Ponding થયેલ જોવા મળેલ કે જે Finally નજીકની ગુ.પ્ર.બો. ખાડીમાં તથા પછી GIDC Storm Water Drain માં જાય છે.

Devash Desai

Mr. Devash Desai
(નોટીસ મેળવનાર)
(Accountant)

L.U. Kaduriya
(SSA)

A.A. Vasava
(AEE)
(નોટીસ આપનાર)

(ક્રમાંક 2 ઉપર જુઓ)

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, પ્રાદેશિક કચેરી, અંકલેશ્વર

નોટીસ

આપના એકમની આજ મુલાકાત દરમ્યાન પર્યાવરણીય કાયદાઓ સંદર્ભે ગંભીર પ્રકારની ત્રુટિઓ/ક્ષતિઓ જોવા/જાણવા મળેલ છે, જે આધારે પગલાં લેતા પહેલા કુદરતી ન્યાયના સિદ્ધાંત મુજબ આપને સાંભળવાની તક પુરી પાડવાના હેતુથી નીચે જણાવેલ મુદ્દાઓ/સૂચનાઓ પરત્વે આપનો લેખિત ખુલાસો/પુર્તતા અહેવાલ કામકાજના દિન-૩ માં બોર્ડની વડી કચેરી તથા પ્રાદેશિક કચેરીને રજુ કરવા નોટીસ પાઠવવામાં આવે છે.

(5) એકમમાંથી Generate થતાં કંડિ પાણીના કોઈ પણ જગ્યાએ Treatement કર્યા વગર જ Flexible Pipeline મારફતે એકમની બહાર નિકાલ થઈ રહ્યો છે. તે તાત્કાલિક બંધ કરવો અને તેનો નિયમાનુસાર નિકાલ કરવો.

(6) મુલાકાત સમયે એકમ વિસ્તારની બહાર જગ્યાએ પર Alkline પાણીનાં Ponding તથા Patches જોવા મળેલ જે બાબતે ખુલાસો કરવો.

(7) મુલાકાત સમયે એકમાં 220 નંગ Bags (25 kg Each) Thiourea તથા 150 નંગ Bags (50 kg Each) Soda Ash તથા 20 નંગ HDPE Drums (200 Lt. Each) Benzyle chloride નો જોવા મળેલ. જેની બાબતે ખુલાસો કરવો.

(8) મુલાકાત સમયે, આપના એકમમાં પાણી સપ્લાય તથા Power Supply કાપેલો જોવા મળેલ જેની બાબતે સાચાસર ખુલાસો કરવો.

(9) મુલાકાત સમયે, કેટલા જથ્થા માલનાં ઉત્પાદન, પાણી વપરાશ, વેસ્ટવોટર જનરેશન તથા કેમિકલ, Haz. waste generation/disposal/ present stock અંગેની માહિતી રજુ કરેલ નથી જે આધાર સહ રજુ કરવી.

(10) મુલાકાત સમયે, એકમ વિસ્તારની બાજુમાં ETP વિસ્તાર તરફ 20 નંગ HDPE Drums Alkline pH ધરાવતા વેસ્ટવોટરની ભરેલા જોવા મળેલ જે ઢાંકણ ખુલ્લા રાખીને. જે વધુ પડતી વરસાદની ઋતુમાં ક્યાંક overflow થઈને જમીન પર ઢોળાયેલ જોવા મળેલ. અને જે final એકમવિસ્તારની બહાર આવેલ open storm water ડ્રેનેજમાં જાય છે. આમ. સદર Drums ને Covered storage shedમાં સમાવેશ કરવી. Contaminated W/W એકમ વિસ્તારની બહાર રજુ કરવાની રહેશે.

(11) એકમ વિસ્તારનું House keeping યોગ્ય રીતે કરવું તથા ખુલ્લી જમીન પર કચરાનાં ઢગલા જોવા મળેલ. સદર બાબતે એકમનું House keeping સુધારવું.

(12) મુલાકાત સમયે કુલ 4 નંગ W/W નાં નમુના લઈ મોકલી આપેલ છે. તથા એક Haz. Wasteનો નમુનો એકત્ર કરેલ છે.

Received on 21/2 દેસાઈ

Mr. Devesh Desai
(નોટીસ મેળવનાર)
(Accountant)

L. U. Katariya
(SSO)

ગુ.પ્ર.નિ. બોર્ડના નામે અને વતી,
A.A. Vasava
(નોટીસ આપનાર)
(AEE)

ANALYSIS REPORT FOR Hazardous
WATSE TYPE : SOL

Sample ID:353703 - Analysis Completion 18/07/2022

Pharmaceuticals / LAB Inward : 48114

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

1. Name & : **Shchem Corporation - 26937**
2. Address of the Unit : **4001/A-2,GIDC ANKLESWAR,-,-**
ANKLESHWAR - 393002 , Taluka : Ankleshwar, District : Ankleshwar, GIDC : Ankleshw
3. Nature of Sample : **REP-Representative/Grab , (Insp Type : ROU-Routine Visit)**
4. Sample Collected By : **MS. ALPA AMRUTBHAI VASAVA**
5. Date & Time of Collection & Receipt : **02-Jul-2022, (1650 to 1650)**
6. Date of Start & Completion of Analysis : **05/07/2022 16:18:42 & 18/07/2022**
7. Sampling Point : **Haz. Waste sample collected from the heap of Haz. Waste stored on open land within unit p**
8. Physical State : **Solid**
9. Disposal Mode : **On open land within unit premises.**
10. Waste Category : **-**
11. Temperature on Collection : **--** **& Color & Appearance : Whitish**
12. Hazardous Sampled (SPM-M3) : **--** **& Carboys Marks : Barcode**

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	pH	Unit	4500 B APHA Std.Methods 22nd edi.-2012	1 – 14	8.73
2	Total Acidity as Caco3 *	gm/kg	Titration Method. (2310 B APHA Standard Methods	1 – 1000 mg/l	BDL
3	Total Alkalinity as Caco3 *	gm/kg	Titration method. (2320 B APHA Standard Methods	1 – 5000 mg/l	53.8
4	Total Inorganic Solids (TIS)	gm/kg	2540 G APHA Standard Methods 22nd edi-2012	1-1000 gm/kg	168
5	Ammonical Nitrogen	gm/kg	1).Titrimetric method 2).Nesslerization method. (45	. 0.5 - 5000 mg/l.	0.168
6	Chemical Oxygen Demand	gm/kg	APHA (23rd Edition)- 5220 B Open Reflux Method-	5.0- 50000 &	8.89
7	Oil & oil emulsions *	gm/kg	Liquid – Liquid Partition Gravimetric method. (5520	01 – 1000	BDL

Laboratory Remarks : Approved By:399-lab_399 Dt.: 19/07/2022

R.C.VASAVA,S.O

Field Observation : --

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE 376

Sample ID:353702 - Analysis Completion:12/07/2022

Pharmaceuticals / LAB Inward : 48090

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

TEST REPORT

Test Report No. : 48090 **Date: 13/07/2022**

1. Name of the Customer : **Shchem Corporation - 26937**
2. Address : **4001/A-2,GIDC ANKLESWAR,-,-**
ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : **REP-Representative/Grab, (Insp Type : ROU-Routine Visit)**
4. Sample Collected By : **MS. ALPA AMRUTBHAI VASAVA**
5. Quantity of Sample Received : **5 lit**
6. Code No. of the Sample : **353702**
7. Date & Time of Collection & Inwarding : **02/07/2022 , (1645 to 1645) & 05/07/2022**
8. Date of Start & Completion of Analysis : **05/07/2022 & 12/07/2022**
9. Sampling Point : **W/w sample collected from alkaline w/w ponding created due to leach**
10. Flow Details (Remarks) **out from stored Haz. Waste ~**
11. Mode of Disposal : **No**
12. Ultimate Receiving Body : **On open land within unit premises for percolation/evaporation.**
13. Temperature on Collection : **No generation of industrial wastewater**
14. Carboys Nos for : **31 & pH Range on pH Strip :@ 10 on pH strip**
: **Barcode & Color & Appearance :Whit-turbid**
15. Water Consumption & W.W.G (KLPD) : **Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000**

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	31
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	9.01
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	30
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	126492
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	204
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	352.8
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	64175
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	208
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	9973
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
11	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 – 50 mg/l	0.71
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	2390

Laboratory Remarks : Approved By:399-lab_399 Dt.: 13/07/2022

R.C.VASAVA,S.O

Note :
1. The results relate only to the items sampled and tested.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

***** END OF TEST REPORT *****

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE 377

Sample ID:353701 - Analysis Completion:12/07/2022

Pharmaceuticals / LAB Inward : 48089

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

TEST REPORT

Test Report No. : 48089 **Date: 13/07/2022**

1. Name of the Customer : **Shchem Corporation - 26937**
2. Address : **4001/A-2,GIDC ANKLESWAR,-,-**
ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : **REP-Representative/Grab, (Insp Type : ROU-Routine Visit)**
4. Sample Collected By : **MS. ALPA AMRUTBHAI VASAVA**
5. Quantity of Sample Received : **5 lit**
6. Code No. of the Sample : **353701**
7. Date & Time of Collection & Inwarding : **02/07/2022 , (1635 to 1635) & 05/07/2022**
8. Date of Start & Completion of Analysis : **05/07/2022 & 12/07/2022**
9. Sampling Point : **Untreated w/w sample collected from the collection tank of ETP. ~**
10. Flow Details (Remarks) : **No**
11. Mode of Disposal : **On open land through provided pump and flexible pipe line**
12. Ultimate Receiving Body : **No generation of industrial wastewater**
13. Temperature on Collection : **31 & pH Range on pH Strip :@ 10 on pH strip**
14. Carboys Nos for : **Barcode & Color & Appearance :Yellow**
: **Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000**
15. Water Consumption & W.W.G (KLPD) : **12 ,Cap No & Weight : ---**

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	31
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	9.33
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	50
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	27428
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	560
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	313.04
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	15300
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	683
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	9452
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	17.2
11	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 – 50 mg/l	2.86
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	2270

Laboratory Remarks : Approved By:399-lab_399 Dt.: 13/07/2022

R.C.VASAVA,S.O

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3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

***** END OF TEST REPORT *****

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE 378

Sample ID:353700 - Analysis Completion:12/07/2022

Pharmaceuticals / LAB Inward : 48088

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

TEST REPORT

Test Report No. : 48088 **Date: 13/07/2022**

1. Name of the Customer : **Shchem Corporation - 26937**
2. Address : **4001/A-2,GIDC ANKLESWAR,-,-**
ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : **REP-Representative/Grab, (Insp Type : ROU-Routine Visit)**
4. Sample Collected By : **MS. ALPA AMRUTBHAI VASAVA**
5. Quantity of Sample Received : **5 lit**
6. Code No. of the Sample : **353700**
7. Date & Time of Collection & Inwarding : **02/07/2022 , (1630 to 1630) & 05/07/2022**
8. Date of Start & Completion of Analysis : **05/07/2022 & 12/07/2022**
9. Sampling Point : **W/w sample collected from ponding of alkaline w/w within the unit**
10. Flow Details (Remarks) **premises. ~**
11. Mode of Disposal : **yes minor flow observed from the hole in boundary wall**
12. Ultimate Receiving Body : **In to GIDC storm water drain outside of the factory premises .**
13. Temperature on Collection : **No generation of industrial wastewater**
14. Carboys Nos for : **31 & pH Range on pH Strip :@ 10 on pH strip**
: **Barcode & Color & Appearance :Brown**
15. Water Consumption & W.W.G (KLPD) : **Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000**

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	31
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	9.05
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	2000
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	26410
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	132
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	229.6
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	14225
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	554
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	5546
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	0.8
11	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 – 50 mg/l	0.18
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	1328

Laboratory Remarks : Approved By:399-lab_399 Dt.: 13/07/2022

R.C.VASAVA,S.O

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4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

***** END OF TEST REPORT *****

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE 379

Sample ID:353699 - Analysis Completion:12/07/2022

Pharmaceuticals / LAB Inward : 48087

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

TEST REPORT

Test Report No. : 48087 **Date: 13/07/2022**

1. Name of the Customer : **Shchem Corporation - 26937**
2. Address : **4001/A-2,GIDC ANKLESWAR,-,-**
ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : **REP-Representative/Grab, (Insp Type : ROU-Routine Visit)**
4. Sample Collected By : **MS. ALPA AMRUTBHAI VASAVA**
5. Quantity of Sample Received : **5 lit**
6. Code No. of the Sample : **353699**
7. Date & Time of Collection & Inwarding : **02/07/2022 , (1620 to 1620) & 05/07/2022**
8. Date of Start & Completion of Analysis : **05/07/2022 & 12/07/2022**
9. Sampling Point : **w/w sample collected from ponding of alkaline w/w outside of the unit**
10. Flow Details (Remarks) **premises near boundary wall ~**
11. Mode of Disposal : **Minor flow observed.**
12. Ultimate Receiving Body : **In to GIDC storm water drain outside of the factory premises .**
13. Temperature on Collection : **No generation of industrial wastewater**
14. Carboys Nos for : **31 & pH Range on pH Strip :@ 10 on pH strip**
: **Barcode & Color & Appearance :Brown**
15. Water Consumption & W.W.G (KLPD) : **Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000**

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	31
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	8.88
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	2000
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	106798
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	28
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	436.8
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	61400
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	1365
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	7721
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	1.6
11	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 – 50 mg/l	0.13
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	1850

Laboratory Remarks : Approved By:399-lab_399 Dt.: 13/07/2022

R.C.VASAVA,S.O

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6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

***** END OF TEST REPORT *****

GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

નં:જીપીસીબી/એએનકે/સીસીએ-૯૭૭(૨)/આઇડી-૨૬૯૩૭/ તા.૨૨/૦૮/૨૦૨૨

પ્રતિ,

કલેકટરશ્રી,

જીલ્લા સેવા સદન,

ભરૂચ.

સ્મૃતિપત્ર-૧

વિષયઃ M/s Scheme Corporation, પ્લોટ નંબરઃ ૪૦૦૧/એ-૨, જી.આઇ.ડી.સી. અંકલેશ્વર, જી.ભરૂચ ને તાત્કાલિક સીલ કરવા બાબત.

સંદર્ભઃ (૧) અત્રેની કચેરીનો તા. ૦૭/૦૪/૨૦૨૧ નો પત્ર

માનનીય સાહેબશ્રી,

ઉપર્યુકત વિષય અન્વયે સવિનય જણાવવાનું કે, **M/s Scheme Corporation**ને પાણી અધિનિયમ-૧૯૭૪ ની કલમ-૩૩ અ હેઠળ તા.૧૦/૧૧/૨૦૨૦ના રોજ ઉદ્યોગને બંધ કરવાનો હુકમ પાઠવેલ છે. જેના સંદર્ભે એકમનો વીજ જોડાણ કપાયેલ છે. તા.૧૨/૦૨/૨૦૨૧ની મુલાકાત દરમ્યાન સદર એકમ કોઇ પણ જાતની પુર્વ મંજુરી વગર અનઅધિકૃત રીતે હેઝાર્ડસ વેસ્ટની હેર-ફેરમાં સંકળાયેલ હોય તેમ જણાયેલ આથી, એકમને પર્યાવરણ સુરક્ષા અધિનિયમ-૧૯૮૬ હેઠળ તાત્કાલીક સીલ કરવા આપશ્રીને સંદર્ભ (૧) વાળા પત્રથી જાણ કરેલ તેમ છતા તા. ૧૫/૦૪/૨૦૨૨ તેમજ તા. ૦૨/૦૭/૨૦૨૨ ની મુલાકાત દરમ્યાન એકમ સીલ થયેલ જણાયેલ નથી તેમજ બોર્ડ દ્વારા ઉદ્યોગને પાઠવવામા આવેલ બંધ કરવાના હુકમનો ભંગ થતુ હોવાનુ જણાય છે. આથી આપશ્રીને પર્યાવરણ સુરક્ષા અધિનિયમ-૧૯૮૬ હેઠળ સદર ઉદ્યોગને તાત્કાલીક સીલ કરવા તેમજ તે બાબતની જાણ અત્રેની કચેરીને કરવા વિનંતી.

ઉપરોકત પત્ર સક્ષમ અધિકારીશ્રીની મંજુરી મેળવ્યા બાદ પાઠવવામાં આવે છે.

આભાર સહ,

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડના નામે અને વતી,

(અરૂણ જી. પટેલ)
પર્યાવરણ ઇજનેર

બીડાણઃ સંદર્ભ અનુસાર

નકલ રવાનાઃ- પ્રાદેશિક અધિકારીશ્રી, ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, પ્રાદેશિક કચેરી અંકલેશ્વર, પ્લોટ નં ૫૦૦૯/૪, જીઆઇડીસી અંકલેશ્વર-૩૯૩૦૦૨, જી. ભરૂચ..... ઉપરોકત બાબતે કલેકટરશ્રી, સાથે રૂબરૂ સંકલન કરી ઉપરોકત એકમને તાત્કાલિક સીલ કરાવી અત્રે જાણ કરવા સારૂ તેમજ સદર એકમની પ્રવૃત્તિપર નજર રાખવા સારૂ. (To keep Vigilant watch)

GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar**-382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

નં:જીપીસીબી/એએનકે/સીસીએ-૯૭૭(૨)/આઇડી-૨૬૯૩૭/ તા. /૦૪/૨૦૨૧

પ્રતિ,
કલેકટરશ્રી,
જીલ્લા સેવા સદન,
ભરૂચ.

વિષયઃ મેસર્સ સ્કેમ કોર્પોરેશન, પ્લોટ નંબરઃ ૪૦૦૧/એ-૨, જી.આઇ.ડી.સી. અંકલેશ્વર, જી.ભરૂચ ને તાત્કાલિક સીલ કરવા બાબત.

માનનીય સાહેબશ્રી,

ઉપર્યુકત વિષય અન્વયે સવિનય જણાવવાનું કે, મેસર્સ સ્કેમ કોર્પોરેશનને પાણી અધિનિયમ-૧૯૭૪ ની કલમ-૩૩ અ હેઠળ તા.૧૦/૧૧/૨૦૨૦ના રોજ ઉદ્યોગને બંધ કરવાનો હુકમ પાઠવેલ છે. જેના સંદર્ભે એકમનો વીજ જોડાણ કપાયેલ છે. તા.૧૨/૦૨/૨૦૨૧ની મુલાકાત દરમ્યાન સદર એકમ કોઇ પણ જાતની પુર્વ મંજુરી વગર અનઅધિકૃત રીતે હેઝાર્ડસ વેસ્ટની હેર-ફેરમાં સંકળાયેલ હોય તેમ જણાય છે. આથી, એકમને પર્યાવરણ સુરક્ષા અધિનિયમ-૧૯૮૬ હેઠળ તાત્કાલીક સીલ કરવા તેમજ તે બાબતની જાણ અત્રેની કચેરીને કરવા વિનંતી.

આભાર સહ,

ઉપરોકત પત્ર સક્ષમ અધિકારીશ્રીની મંજુરી મેળવ્યા બાદ પાઠવવામાં આવે છે.

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડના નામે અને વતી,

(એમ.પી.સોલંકી)
નાયબ પર્યાવરણ ઇજનેર

નકલ રવાનાઃ-

1. પ્રાદેશિક અધિકારીશ્રી, અંકલેશ્વર... ઉપરોકત બાબતે કલેકટરશ્રી, સાથે સંકલન કરી ઉપરોકત એકમને તાત્કાલિક સીલ કરાવવા બાબત

GUJARAT POLLUTION CONTROL BOARD

GPCB
PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

નં:જીપીસીબી/એએનકે/સીસીએ-૯૭૭(૨)/આઇડી-૨૬૯૩૭/ તા.૨૨/૦૮/૨૦૨૨

પ્રતિ,
ચીફ ઓફિસરશ્રી,
અંકલેશ્વર નોટીફાઈડ એરિયા ઓથોરીટી,
પ્લોટ નં 618/619, જીઆઈડીસી અંકલેશ્વર
જિ: ભરૂચ

વિષય: M/s Scheme Corporation, પ્લોટ નંબરઃ ૪૦૦૧/એ-૨, જી.આઇ.ડી.સી. અંકલેશ્વર, જી.ભરૂચ તમામ પાણી પૂરવઠા કાપવા બાબત
સંદર્ભ: એકમને પાઠવેલ બંધ કરવાનો હુકમ, તા. ૧૦/૧૧/૨૦૨૦

સાહેબશ્રી,

ઉપરોક્ત વિષય અન્વયે જણાવવાનું કે, **M/s Scheme Corporation**ને પાણી અધિનિયમ-૧૯૭૪ ની કલમ-૩૩(અ) હેઠળ તા.૧૦/૧૧/૨૦૨૦ના રોજ ઉદ્યોગને બંધ કરવાનો હુકમ પાઠવેલ છે. તેમ છતા તા. ૧૫/૦૪/૨૦૨૨ તેમજ તા. ૦૨/૦૭/૨૦૨૨ની મુલાકાત દરમ્યાન એકમ કાર્યરત જણાય છે તેમજ એકમમા પાણીનો સપ્લાય ચાલુ હોય તેમ જણાય છે અને ઉદ્યોગને બંધ કરવાના હુકમનો ભંગ કરતુ હોવાનુ જણાય છે, જેને ધ્યાને લેતા એકમનો તમામ પાણી પૂરવઠો તાત્કાલિક અસરથી કાપવા તેમજ તે બાબતની જાણ અત્રેની કચેરીને કરવા આપશ્રીને જણાવવામા આવે છે.

ઉપરોકત પત્ર સક્ષમ અધિકારીશ્રીની મંજુરી મેળવ્યા બાદ પાઠવવામાં આવે છે.

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડના નામે અને વતી,

(અરૂણ જી. પટેલ)
પર્યાવરણ ઇજનેર

નકલ રવાના:-
પ્રાદેશિક અધિકારીશ્રી, ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, પ્રાદેશિક કચેરી અંકલેશ્વર, પ્લોટ નં ૫૦૦૯/૪, જીઆઈડીસી અંકલેશ્વર-૩૯૩૦૦૨, જી. ભરૂચ..... ઉપરોકત બાબતે NAA-Ankleshwar ના અધિકારીશ્રી સાથે સંકલન કરી પત્રમા જણાવેલ સૂચનાઓનુ પાલન કરાવવા બાબત.

Annexure-R14

GUJARAT POLLUTION CONTROL BOARD

GPCB

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

નં:જીપીસીબી/એએનકે/સીસીએ-૯૭૭(૨)/આઇડી-૨૬૯૩૭/ તા.૨૨/૦૮/૨૦૨૨

પ્રતિ,
ડેપ્યુટી ઈજનેરશ્રી (O&M)
GIDC Sub-Division, DGVCL,
પ્લોટ નં U/4/2, જીઆઈડીસી પોલીસ સ્ટેશનની સામે, જીઆઈડીસી અંકલેશ્વર
જિ: ભરૂચ

વિષય: M/s Scheme Corporation, પ્લોટ નંબરઃ ૪૦૦૧/એ-૨, જી.આઇ.ડી.સી. અંકલેશ્વર, જી.ભરૂચ ના તમામ વીજ પૂરવઠા કાપવા બાબત

સંદર્ભ: આ બોર્ડ દ્વારા એકમને પાઠવેલ ઉદ્યોગ બંધ કરવાનો હુકમ, તા. ૧૦/૧૧/૨૦૨૦

સાહેબશ્રી,

ઉપરોક્ત વિષય અન્વયે જણાવવાનું કે, **M/s Scheme Corporation**ને પાણી અધિનિયમ-૧૯૭૪ ની કલમ-૩૩(અ) હેઠળ તા.૧૦/૧૧/૨૦૨૦ના રોજ ઉદ્યોગને બંધ કરવાનો હુકમ પાઠવેલ છે. જેના સંદર્ભે એકમનો વીજ જોડાણ કપાયેલ છે, તેમ છતા તા. ૧૫/૦૪/૨૦૨૨ તેમજ તા. ૦૨/૦૭/૨૦૨૨ની મુલાકાત દરમ્યાન એકમ કાર્યરત જણાય છે તેમજ એકમ ઉદ્યોગને બંધ કરવાનો હુકમનુ પાલન ન કરતુ હોવાનુ જણાય છે. જેને ધ્યાને લેતા એકમના તમામ વીજ પૂરવઠા (Electricity Supply Including Single Phase) તાત્કાલિક અસરથી કાપવા તેમજ તે બાબતની જાણ અત્રેની કચેરીને કરવા આપશ્રીને જણાવવામા આવે છે.

ઉપરોકત પત્ર સક્ષમ અધિકારીશ્રીની મંજુરી મેળવ્યા બાદ પાઠવવામાં આવે છે.

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડના નામે અને વતી,

(અરૂણ જી. પટેલ)
પર્યાવરણ ઇજનેર

નકલ રવાના:-

પ્રાદેશિક અધિકારીશ્રી, ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, પ્રાદેશિક કચેરી અંકલેશ્વર, પ્લોટ નં ૫૦૦૯/૪, જીઆઈડીસી અંકલેશ્વર-૩૯૩૦૦૨, જી. ભરૂચ..... ઉપરોકત બાબતે DGVCL ના અધિકારીશ્રી સાથે સંકલન કરી પત્રમા જણાવેલ સૂચનાઓનુ પાલન કરાવવા બાબત.

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 **Industry Details** **Shchem Corporation**

Outward No: 39891-19/10/2022

Email : shchem@yahoo.com

Telephone : 00000000000

PLOT NO:4001/A-2,GIDC ANKLESWAR,
-, -,
ANKLESHWAR - 393002
DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar

Inspection Id : 690097 (H.O.Reference) **Ro Name : Ankleshwar**

2 **Type / Scale / Sector / Status :** RED / SMALL / Pharmaceuticals / In Operation

3 **Inspection Dt & Time :** 11/10/2022 12:45 / Water **Person Contacted :** Mr. Vijay R. Sheth, Partner

4 **Env Audit Detail : Sch : N.A , , Year : , On Dt :**

Commissioned Dt : 25/01/1985 **Production Start Dt :** 25/01/1985 **Applicability of CRZ Rules :** No

5 **Water Consumption in Kilo Lts Per Day** Ind : 5.000 Dom : 1.000 **Borewells:** 0

6 **Waste Water generation / Discharge (klpd) :** Ind : 5.000 Dom : 1.000 **Tubewells:** 0

7 **Consumer No.(Electric Meter):** **Source of Water Supply:** Tankers

8 **Disposal Mode of Industrial / Domestic :** Zero Discharge / Irrigation

9 **Discharge Pt / Final Receiving Body (Ultimate):** CETP (ETL) Member / No generation of industrial wastewater

10 **Status of water consent Under the Water Act,1974:** AWH-95266-02/06/2023 Last Inward:139361-03/06/2018[GRT]

11 **Effluent Treatement plant (ETP) : Units, if provided and status :**
ETP Details : P-Collection Cum Equalization,P-Collection Tank

12 **Whether Industry is a member of CETP ?** No

13 **Boilers=1 , DG Sets=0 , Flue Gas =1, Process =1 , ETP Cap = 10 , Capacity of All =**

APCM Details : Scrubber
Fuel Used : Natural Gas
Stack Attached to : Boiler

14 **TSDF Name :** B.E.I.L, Ankleshwar [14983]

15 **Lab Charges Pending : Rs. 42535.00** **Water Cess Charges Pending : NIL**

16 **Last Env. Form V : 2021-2022** **Water Cess Return : 2017-2018** **HW Monthly Return : 2022-99**

17 **Last 3 Legal Action :**

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
14/10/2020	DIR	10/11/2020	33A,O15,	581437	DIR	REV	572954
25/05/2018	REV	21/06/2018	PER,	481903	REV	DIR	458957
28/02/2018	DIR	20/04/2018	33A,IMM,	470815	DIR	ROU	452487

Monthly Patrak Data : Last Return : 202011 **HAZD Waste Disposal : NO DATA**

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 541, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 15	Meter Reading - 0, Kilo Litre - 0

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

General Observation				
a	-	Is the Industry in Operation ??	No.	
a	-	R.O File No	ID:26937	
b	-	**Industry Operating without CCA**	No.	
c	-	**Has Production exceeded (last 3 MTHs) than CCA-Qty**	No.	
d	-	**Any products-NOT in CCA, manufactured-Last 3 MTHs**	No.	
e	-	**Foul Odour/Fugitive Emission/Bye Pass in Premises ??**	No.	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	**Has Regn with CETP or TSDF expired ??**	No.	
h	-	Seperate Energy Meter for A.P.C.M ?	No.	
h	-	Provision of any STAND-BY Pump ??	No.	
Water Parameter				
b	-	Source of Water Supply	Tankers	
c	-	**W.W.G is EXCEEDING the CCA Limits**	No.	
d	-	**W.W Disposal as per the Consent Conditions ?**	Yes	
e	-	Was the ETP in operation ?	No	
f	-	Treatment System ADEQUATE to handle existing effluent	Repair/Main Reqd	
g	-	**Did u observe ANY ILLEGAL Discharge ??**	No.	
h	-	Nos of Samples collected	0	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection , PCB-ID: (26937)

This unit is visited with reference to sealing process of the unit by Krupaben M. Patel, circle Officer, Ankleshwar City, Ankleshwar, Dist. Bharuch with reference to a closer directions under section 33-A of water Act-1974 vide letter no. GPCB/ANK/CCA-977/ID-26937/572954, dated-10/11/2020 issued by the Board and the same order was not complied by the unit. During visit production plant is not found in operation and any production activity is not observed within unit premises. During visit it is observed that the production plant has multiple entrances without doors hence sealing of production plant area is not possible hence the main electric panel board by switching off main electric switch and manhole (material charging hole) of total 6 nos. of reaction vessels provided in production plant area of the units are sealed by the official in presence of panchos. (Photographs are uploaded here with as document.) During visit Panch-rojkam was carried out with signature of sealing officials, GPCB representatives, present panchos and partner of the unit which is uploaded here with as document. Written instruction is given to contacted person during inspection. [402]-11/10/2022

~ RO Query to Staff: Pl discuss [509]-19/10/2022~As discussed [4736]-19/10/2022

~ RO Comments/Reply :As per instruction of HO unit has been sealed.-19/10/2022

I recommend : a. Keep on Records + Notings

W.C Notings: ----------[402-DEE]~

Gujarat Pollution Control Board

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

PCB Id: 26937

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

2. ઉપરોક્ત જણાવેલ ક્લોઝર ઓર્ડરનું ચુસ્તપણે પાલન કરવું તથા ઓર્ડરમાં જણાવેલ દરેક શરતોનું compliance કરવું.

1. આપના એકમને તા. 10/11/2020થી પાણી અધિનિયમ-૧૯૭૪ની કલમ ૩૩-અ હેઠળ ઉદ્યોગને બંધ કરવાના હુકમના સંદર્ભમાં એકમ દ્વારા સદર હુકમનું પાલન ન થયેલ હોવાથી કૃપાબેન એમ. પટેલ, સર્કલ ઓફિસર, અંકલેશ્વર સિટી દ્વારા જીપીસીબીનાં અધિકારીઓની હાજરીમાં એકમમાં આવેલ મુખ્ય ઇલેક્ટ્રિક પેનલ બોર્ડ તથા કુલ છ નંગ રીએક્શન વેસલ્સને સીલ કરેલ છે. જેના માટે આપના એકમની મુલાકાત લેવામાં આવેલ છે.

Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
8. મુલાકાત સમયે એકમમાં પાણી સપ્લાય તથા પાવર સપ્લાય કપાયો હોય તેવું જોવા મળેલ નથી સદર બાબતે ખુલાસો કરવો.	676499(02/07/22)	Still Pending
12. મુલાકાત દરમ્યાન કુલ ચાર નંગ w/w સેમ્પલ્સ તથા એક હેઝાર્ડ વેસ્ટનું સેમ્પલ એકત્ર કરેલ છે.	676499(02/07/22)	Still Pending
11. એકમ વિસ્તારમા હાઉસકિપીંગ ખુબ જ નબળુ હોય તથા ખુલ્લી જમીન પર કચરાના ઢગલાઓ જોવા મળેલ. સદર બાબતે એકમ વિસ્તારમા હાઉસકિપીંગ સુધારવુ.	676499(02/07/22)	Still Pending
7. મુલાકાત સમયે એકમ વિસ્તારમા ૨૨૦ નંગ બેગ્સ (25 kg each) Thiourea, ૧૮૦ નંગ બેગ્સ (50 kg each) soda ash HDPE તથા ૨૦ નંગ drums (200 litter each) Benzyl chloride ભરીની સંગ્રહ ધ્યાને આવેલ સદર બાબતે ખુલાસો કરવો.	676499(02/07/22)	Still Pending
10. મુલાકાત સમયે એકમ વિસ્તારની બાજુમાં ઈટીપી વિસ્તાર તરફે ૨૦ નંગ HDPE drums (200 litter each) આલકલાઈન પીએચ ધરાવતા w/w ભરેલા જોવા મળેલ જે ઉપરથી ખુલ્લા મોઢાના હોવાથી હાલની વરસાદની ઋતુને લીધે તેમાથી w/w ઓવરફ્લો થઈને જમીન ઉપર ઢોળાયેલ જોવા મળેલ અને જે અંતે એકમ વિસ્તારની બહાર આવેલ GIDC storm water drainમાં જાય છે. સદર બાબતે ડ્રમ્સને covered storage વિતારમાં સંગ્રહ કરવા જેથી કંટામીનેટેડ w/w એકમની બહાર જતું અટકે.	676499(02/07/22)	Still Pending
9. મુલાકાત સમયે છેલ્લા ત્રણ મહિનાના પ્રોડક્શન, Fuel Consumption, પાણી વપરાશ,વેસ્ટ વોટર જનરેશન/નિકાલ, હેઝાર્ડસ વેસ્ટ જનરેશન/સ્ટોક/નિકાલ વગેરેની વિગતો રજુ કરેલ નથી જે આધારસહ રજુ કરવી.	676499(02/07/22)	Still Pending
6. મુલાકાત સમયે એકમ વિસ્તારની બધી જ જગ્યાએ alkaline w/wના પોન્ડીંગ તથા patches જોવા મળેલ જે બાબતે સુધારો કરવો.	676499(02/07/22)	Still Pending
5. એકમમાં ઉદભવતા ઔ. ગંદા પાણીને કોઇપણ જાતની ટ્રીટમેંટ કર્યા વગર flexible pipe line મારફતે એકમની બહાર નિકાલ થાય છે તે તાત્કાલીક બંધ કરવો અને તેનો નિયમાનુસાર નિકાલ કરવો.	676499(02/07/22)	Still Pending

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4. મુલાકાત સમયે એકમાં આવેલ ઈટીપીની કલેક્શન ટેંકમાં alkaline pH (@10 on pH strip) ધરાવતુંઔ. ગંદુ પાણી ભરેલુ જોવા મળેલ જ્યારે ઈટીપીના બાકીના એકમો સાથે કોઇપણ પ્રકારના પાઈપ લાઈન કનેકશન જોવા મળેલ નથી અને સદર એકમો બંધ હાલતમા idle conditionમાં જોવા મળેલ. વધુમા સદર કલેક્શન ટેંકમાં ઇલેક્ટ્રીક મોટર પમ્પ સાથે HDPE flexible pipe line લગાવેલ જે એકમના પાછળના ભાગમા આવેલ ખુલ્લા વિસ્તારમાં પડેલા Haz. Wasteની નીચેથી પસાર કરીને એકમની બહાર w/w નો નિકાલ થાય તેવી વ્યવસ્થા કરેલી જોવા મળેલ અને મુલાકાત સમયે એકમની બાઉન્ડ્રી વોલમાં બનાવેલ Hole (કાણા) મારફતે સદર alkaline pH (@10 on pH strip) w/w એકમની બહાર કાઢેલું હોવાથી એકમની બહાર પણ alkaline w/wનું પોન્ડીંગ જોવા મળેલ જે અંતે એકમની બાજુમાથી પસાર થતી GIDC storm water drainમાં જાય છે.	676499(02/07/22)	Still Pending
3. એકમ વિસ્તારની પાછળના ભાગે બોઇલર હાઉસની બાજુમાં સફેદ રંગ અને આલ્કલાઈન પીએચ માત્રા ધરાવતો Haz. Waste loose conditionમાં અને ખુલ્લી જમીન પર સંગ્રહ કરેલો જોવા મળેલ અને હાલની વરસાદની ઋતુને લીધે તેમાથી leach out થઈને કંટામીનેટેડ વેસ્ટ વોટરનુ પોન્ડીંગ ભરાયેલું જોવા મળેલ. આમ સદર Haz. Waste કઈ કેટેગરીનો છે તે બાબતની જાણ આધારસહ કરવી અને સદર Haz. Wasteને dedicated covered storage વિતારમાં સંગ્રહ કરી તેનો નિયમાનુસાર નિકાલ કરવો.	676499(02/07/22)	Still Pending
2. મુલાકાત સમયે એકમા વિસ્તારમાં ઘણી બધી માત્રામાં વિવિધ પ્રકારના મટીરીયલ્સ ભરેલા ડ્રમ્સ ખુલ્લામાં તેમજ પ્લાંટ શેડમાં કોઇપણ જાતના identification/record વગર રાખેલા જોવા મળેલ. સદર બાબતે ડ્રમ્સમાં ક્યા ક્યા મટીરીયલ્સ ભરેલા છે અને તેનો કેટલો સ્ટોક છે તે બાબતનો રેકોર્ડ આધારસહ રજુ કરવો.	676499(02/07/22)	Still Pending
1. મુલાકાત સમયે એકમમાં વિવિધ reactors (૫ નંગ રીએક્ટર્સ) પૈકી એક SSR તથા એક GLR reactorમાં medendazole crude નું ઉત્પાદન થતુ જોવા મળેલ તેમજ એકમમાં આવેલ cooling tower તથા boiler કાર્યરત જોવા મળેલ. આમ આપના એકમને બોર્ડ દ્વારા આપવામા આવેલ closer directions ઓર્ડરનું ઉલ્લંઘન કરીને ઉત્પાદન કાર્ય કરવામા આવે છે. સદર બાબતે ઉત્પાદન કાર્ય તાત્કાલીક બંધ કરવું અને closer directions નું ચુસ્તપણે પાલન કરવું.	676499(02/07/22)	Still Pending
૩. મુલાકાત સમયે એકમમાં HCLથી ભરેલા 43 nos. of drums સ્ટોર કરેલા જોવા મળેલ જેમાંથી અમુક ડ્રમ્સ ઉપરથી ખુલ્લા હોવાથી એસિડિક ફ્યુમ્સ તેમાંથી બહાર નુકળતી જોવા મળેલ જેને તાત્કાલિક અટકાવવા માટે જરુરી કાર્યવાહી કરવા જણાવેલ.	601845(31/03/21)	Pending !! Reminded AGAIN
૪.મુલાકાત સમયે final treated w/w holding cum CETP disposal tank સાથે flexible pipe line with pump લગાવેલ જોવા મળેલ સદર બાબતે ખુલાસો કરવો.	601845(31/03/21)	Pending !! Reminded AGAIN
૫. એકમને પાઠવવામાં આવેલ Direction orderનું પાલન કરવું.	601845(31/03/21)	Pending !! Reminded AGAIN

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૧. આપના એકમની બહાર પસાર થતી GIDC storm water drainનાં upside of the unitમાં Blackish coloured domestic w/w having neutral pH જોવા મળેલ જ્યારે આપના એકમની પાછળની બાજુએ આવેલ દરવાજા પાસેથી storm water drainમાં acidic w/w થઇ જતું જોવા મળેલ. એકમની અંદર તપાસ કરતા plant shed માં આવેલ reaction vessel (3 KL capacity)માં, ETP ની Collection tankમાં અને final treated w/w holding cum CETP disposal tankમાં acidic w/w જોવા તેમજ flexible pipe line with pump from reaction vessel to final treated w/w holding cum CTEP disposal tank અને ETP ની Collection tankમાં લગાવેલ જોવા મળેલ ઉપરોક્ત તમામ બાબતે ખુલાસો કરવો.	601845(31/03/21)	Pending !! Reminded AGAIN
૨. મુલાકાત સમયે ઉપરોક્ત જણાવેલ વિવિધ જગ્યાએથી w/wનાં નમૂનાઓ પૃથ્થકરણ અર્થે એકત્ર કરેલ છે.	601845(31/03/21)	Pending !! Reminded AGAIN

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Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (26937)

A Sample Details

B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	Chloro-Sulphonation	11	reactor m-2	SCR	SO2-40,HCL-15,CHI-9,

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	10	NON IBR BABY BOILER CAP. 0.4 TPH	NO	N.A	Natural Gas	100 SCM/DAY	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Spent Catalyst	I -28.2	0.024-M.T	COL,DSS,STO,TRA,DST
2	Spent Solvents	I -28.6	66.000-M.T	COL,REU,STO
3	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	12.000-M.T	COL,DCO,DSS,REU,STO,TRA
4	Chemical sludge from waste water treatment	I -35.3	1.200-M.T	COL,DSS,STO,TRA,DST

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	3,4 di amino benzophenone	2.000	2.000 - M.T	0.000	
2	medendazole IP/BP/USP	2.000	2.000 - M.T	0.000	

F Raw material :

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 6.000	WWG : 6.000	Water Source	Remark
1	Boiler Feed	0.500	0.100	Tankers	
2	Cooling Water	1.000	0.000	Tankers	
3	Domestic Purpose	1.000	1.000	Tankers	
4	Mnfg Process	3.000	4.400	Tankers	
5	Others	0.500	0.500	Tankers	for APCM

H Solid Waste

Inspection Team : MS. ALPA AMRUTBHAI VASAVA - L.U.Katariya, SSA

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(MS. ALPA AMRUTBHAI VASAVA)

પંચનામું

આજરોજ અમો ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, પ્રાદેશિક કચેરી, અંકલેશ્વર તથા અહીંના સોલ્યુશનથી અંકલેશ્વર એકમ મેસર્સ. સ્કેમ કોર્પોરેશન, પ્લોટ નં - ૨૦૦૧/A-2, જીઆઈડીસી અંકલેશ્વર, જી. ભરૂચને તાત્કાલીક મીલ કરવાના હેતુસર અમો પંચોને વણકાર કરેલ છે. જે હાલને અહી મજકુર પંચો તરીકે રોપા કામત હીરેન. જે હાલને અમો જણાવીએ છીએ કે મે. સ્કેમ કોર્પોરેશન ને ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ - ગાંધીનગરના તા. ૨૦/૧૧/૨૦૨૮ની પાણી અધિનિયમ-૧૯૭૪ના કલમ-૩૩એ હેઠળ ઉદ્યોગને બંધ કરવાનો હુકમ થયેલ છે. અરજદાર એકમના ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, અંકલેશ્વરના અધિકારીઓએ દ્વારા આકસ્મીત મુલાકાત સમયે ઉદ્યોગ હુકમનું પાલન થયેલ નહતુ જોવી તેઓને કારણ પૂછી નહે. કલેક્ટર સાહેબ હજુર કચેરી તરફથી અરજદાર એકમને મીલ કરવાના કાર્યવાહી કરવા અને જરૂરી સારૂ કરવા લખવી કરેલ છે. જે અન્વયે અરજદાર એકમનો મુખ્ય ધંધો મશીનની સ્પીંડલ બંધ કરીને તેના પેનલ બોર્ડ તથા એકમમાં ઉત્પાદન માટે વપરાતા વિવિધ મીકેનીકલ પેકેજ (મુખ્ય ઉદ્યોગ) ને આજ રોજ પંચોની તથા કચનેદારની રિજય કમેશચંદ્ર શેઠના હાજરીમાં મીલ કરવામાં આવેલ છે. અરજદાર મીલ કરવા દરમ્યાન પંચોને તથા કચનેદારને કોઈપણ પ્રકારના દાબ કે દબાણ વિના મીલ કરેલ છે. અરજદાર એકમના નાણાવટીએ લીધેલ હુકમ બજાવ ત્યાં સુધી મીલની બજાવણી કરવા કચનેદાર શ્રી રિજય કમેશચંદ્ર શેઠની જવાબદારી રહેશે.

(ચાલુ જુઓ)

પાના નં. ૨.

ઉપરોક્ત ઉપાયોને પંચનામું સમજાવતા મુજબનું દરાવર અને પડું છે. જે અમોને ચોખી, સમજ, વિચારીને અમારી મરજીથી કરેલ છે. જે અમોને કબુલ મંજુર છે.

નામ

સહી

for SHCHEM CORPORATION

Partner

(૧) શ્રી વિજય રમેશચંદ્ર શેઠ
ડાયરેક્ટર/મેનેજીંગ ડાયરેક્ટર
મે. શ્કેમ કોર્પોરેશન
સંમતિદાર

(૨) દેવેશ વિનોદચંદ્ર દેસાઈ
પ્લોટ નં.-૨, મહાત્મા સો.
મેપલ્સ રોડ, ભુજ

Dr. Desai

(૩) મુકુંદરાય ભગવતીશંકર ત્રાંબડિયા
૧૬, મોહન હોમ્સ
કાપોદ્રા ચારીયા, સંમતિદાર

MU MOA

(૪) મનોજકુમાર મંડલ
લક્કડિયા બાગ સંમતિદાર

ભુજ.

(૧) કૃપાલીન મેમ, પટેલ
મહેતા મોટિમ, સંમતિદાર

Kupatel
C.O. Auk
City

(૨) મે. મે. પરમાર
મહેતાના પર્યાવરણ એન્જીનીયર
એપીમીલી સંમતિદાર

Advaxoru

(૩) મે. યુ. કાલરીયા
કિ. વે. મહેતાના
યુ.યુ.કિ. ઓર્ડ સંમતિદાર

Kalariya

Main electric panel board by switching off main electric switch is sealed

Manhole (material charging hole) of total 6 nos. of reaction vessels provided in production plant area of the units are sealed

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 **Industry Details** **Shchem Corporation**

Outward No: 41077-29/06/2023

Email : shchem@yahoo.com

Telephone : 00000000000

PLOT NO:4001/A-2,GIDC ANKLESWAR,
-, -,
ANKLESHWAR - 393002
DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar

Inspection Id : 739930 (Routine Visit) **Ro Name : Ankleshwar**

2 **Type / Scale / Sector / Status :** RED / SMALL / Pharmaceuticals / In Operation

3 **Inspection Dt & Time :** 06/06/2023 23:15 / Water **Person Contacted :** Mr. Vijay R. Sheth, Partner

4 **Env Audit Detail : Sch : N.A , , Year : , On Dt :**

Commissioned Dt : 25/01/1985 **Production Start Dt :** 25/01/1985 **Applicability of CRZ Rules :** No

5 **Water Consumption in Kilo Lts Per Day** Ind : 5.000 Dom : 1.000 **Borewells:** 0

6 **Waste Water generation / Discharge (klpd) :** Ind : 5.000 Dom : 1.000 **Tubewells:** 0

7 **Consumer No.(Electric Meter):** **Source of Water Supply:** Tankers

8 **Disposal Mode of Industrial / Domestic :** Zero Discharge / Irrigation

9 **Discharge Pt / Final Receiving Body (Ultimate):** CETP (ETL) Member / No generation of industrial wastewater

10 **Status of water consent Under the Water Act,1974:** AWH-95266-02/06/2023 Last Inward:280690-15/05/2023[ONL]

11 **Effluent Treatement plant (ETP) : Units, if provided and status :**
ETP Details : P-Collection Cum Equalization,P-Collection Tank

12 **Whether Industry is a member of CETP ?** No

13 **Boilers=1 , DG Sets=0 , Flue Gas =1, Process =1 , ETP Cap = 10 , Capacity of All =**

APCM Details : Scrubber
Fuel Used : Natural Gas
Stack Attached to : Boiler

14 **TSDF Name :** B.E.I.L, Ankleshwar [14983]

15 **Lab Charges Pending : Rs. 22865.00** **Water Cess Charges Pending : NIL**

16 **Last Env. Form V : 2022-2023** **Water Cess Return : 2017-2018** **HW Monthly Return : 2023-04**

17 **Last 3 Legal Action :**

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
14/10/2020	DIR	10/11/2020	33A,O15,	581437	DIR	REV	572954
25/05/2018	REV	21/06/2018	PER,	481903	REV	DIR	458957
28/02/2018	DIR	20/04/2018	33A,IMM,	470815	DIR	ROU	452487

Monthly Patrak Data : Last Return : 202304 **HAZD Waste Disposal : 0.000 (0 Trucks)**

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 1358, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 0	Meter Reading - 0, Kilo Litre - 0

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General Observation				
a	-	Is the Industry in Operation ??	Yes	
a	-	R.O File No	ID:26937	
b	-	**Industry Operating without CCA**	Yes	Having no valid CCA of the Board
c	-	**Has Production exceeded (last 3 MTHs) than CCA-Qty**	No.	
e	-	**Foul Odour/Fugitive Emission/Bye Pass in Premises ??**	Yes	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	**Has Regn with CETP or TSDF expired ??**	No.	
h	-	Seperate Energy Meter for A.P.C.M ?	No.	
h	-	Provision of any STAND-BY Pump ??	No.	
Water Parameter				
b	-	Source of Water Supply	Tankers	
c	-	**W.W.G is EXCEEDING the CCA Limits**	Yes	
d	-	**W.W Disposal as per the Consent Conditions ?**	No.	
e	-	Was the ETP in operation ?	No	
f	-	Treatment System ADEQUATE to handle existing effluent	Repair/Main Reqd	
g	-	**Did u observe ANY ILLEGAL Discharge ??**	Yes	
h	-	Nos of Samples collected	02	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection , PCB-ID: (26937)

During night hours routine monitoring of GIDC Ankleshwar area, alkaline and highly odor containing w/w flow is observed in GIDC storm water drain near CETP-ETL. Back tracing of this type of w/w flow in this drain it is observed that alkaline and highly odor containing w/w discharge is going on from the outlet of discharge pipe line provided in the Bathroom of M/s. Shchem Corporation. One sample of alkaline (@ 9 to 10 pH on pH strip) and odor containing w/w is collected from the discharge pipe line provided in bathroom. This w/w flow is ultimately goes towards Final Pumping Station of NCT/ Amlakhadi If overflow from the bund wall provided on storm water drain near FPS. With this regard unit is visited. Detail visit report with NEI, 3-Day notice and photographs are uploaded here with as document file. [402]-08/06/2023

~ RO Comments/Reply :Strict action may be taken.-29/06/2023

I recommend : g. Recommend Strict Action

W.C Notings: ----------[402-DEE]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

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5. સદર સ્ટોરેજ ટેન્કના બોટમ વાલ્વ માંથી મોટર પમ્પ દ્વારા, ઔદ્યોગિક ગંદુ પાણી ત્રીજા નમ્બર ની સ્ટોરેજ ટેંક (૧૦ KL) માં ટ્રાન્સફર થતું જોવા મળેલ.

4. ઔદ્યોગિક ઉત્પાદનો દરમ્યાન જનરેટ થતા ઔદ્યોગિક ગંદા પાણીની ટ્રીટમેન્ટ માટે બનાવેલ પ્રાઈમરી ETP એકમોમાંથી ઔદ્યોગિક ગંદુ પાણી સિમ્પલી પાસ કરીને એકમની પાછળના ભાગમાં રાખેલ સ્ટોરેજ ટેન્કો (૨ નંગ ૧૦ KL ક્ષમતા વાળી) માં એકત્ર કરવામાં આવતું જોવા મળેલ.

3. મુલાકાત સમયે એકમમાં ઔદ્યોગિક ઉત્પાદનને લગતી કામગીરીઓ થતી જોવા મળેલ.

8. મુલાકાત દરમ્યાન ETP કલેક્શન ટેન્કરમાંથી આલ્કલાઇન (@૯ થી ૧૦ PH માત્રા PH strip) ઔદ્યોગિક ગંદા પાણીનો નમુનો એકત્ર કરેલ છે.

7. આમ ઉપયુક્ત તમામ બાબતો જોતા જણાય છે કે એકમમાં ઔદ્યોગિક ઉત્પાદન દરમ્યાન જનરેટ થતું ઔદ્યોગિક ગંદુ પાણી કોયપણ જાતની ટ્રીટમેન્ટ કર્યા વગર એકમની બહાર જીઆઇડીસી ની વરસાદી પાણીની ડ્રેઈન માં રાત્રી દરમ્યાન કરવામાં આવે છે. આમ બિન અધિકૃત કામગીરી કરવી નહિ અને ઔદ્યોગિક ગંદા પાણીનો નિકાલ નિયમોનુસાર કરવો.

6. સદર ત્રીજા નંબરની સ્ટોરેજ ટેન્કની બોટમ માં આવેલ વાલ્વ સાથે આશરે ૫૦ થી ૬૦ મીટર જેટલી ફ્લેક્ષિબલ પાઈપ લગાવીને એકમની આગળના દરવાજાની બાજુમાં આવેલ બાથરૂમ સુધી લંબાવીને સદર ટેન્કમાંથી ઔદ્યોગિક ગંદા પાણીનો નિકાલ બાથરૂમમાં લગાવેલ પાઈપ મારફતે એકમની બહાર થતો જોવા મળેલ.

1. આજરોજ નાઈટ મોનિટરીંગ દરમ્યાન આપના એકમની મુલાકાતની બાજુએ આવેલા ભાથરૂમ માંથી પાણીના નિકાલ કરવાની પાઈપ લાઈન માંથી આલ્કલાઇન (@૯ થી ૧૦ PH માત્રા PH strip પર) વાસવાળા ઔદ્યોગિક ગંદા પાણીનો નિકાલ એકમની બાજુમાંથી પાસ થતી જીઆઈડીસી ની વરસાદી પાણીની ડ્રેઈન માં થતો જોવા મળેલ જે ગંદા પાણીનો એક નમુનો એકત્ર કરેલ છે.

2. ઉપરોક્ત મુદ્દા અન્વયે આપના એકમની મુલાકાત લેતા નીચે જણાવ્યા મુજબના અવલોકનો ધ્યાને આવેલ.

Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
1. મુલાકાત સમયે એકમની મુખ્ય ઈલેક્ટ્રીક પેનલ તથા Reaction vessels (6 nos.) સીલ થયેલ ધ્યાને આવેલ. સદર સીલ ની જાળવણી કરવી.	692833(07/11/22)	Still Pending
2. આપના એકમને પાઠવવામાં આવેલ closure direction Dated 10/11/2020 ની તમામ શરતોનું ચુસ્તપણે પાલન કરવું.	692833(07/11/22)	Still Pending
2. ઉપરોક્ત જણાવેલ ક્લોઝર ઓર્ડરનું ચુસ્તપણે પાલન કરવું તથા ઓર્ડરમાં જણાવેલ દરેક શરતોનું compliance કરવું.	690097(11/10/22)	Still Pending

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1. આપના એકમને તા. 10/11/2020થી પાણી અધિનિયમ-૧૯૭૪ની કલમ ૩૩-અ હેઠળ ઉદ્યોગને બંધ કરવાના હુકમના સંદર્ભમાં એકમ દ્વારા સદર હુકમનું પાલન ન થયેલ હોવાથી કૃપાબેન એમ. પટેલ, સર્કલ ઓફિસર, અંકલેશ્વર સિટી દ્વારા જીપીસીબીનાં અધિકારીઓની હાજરીમાં એકમમાં આવેલ મુખ્ય ઇલેક્ટ્રિક પેનલ બોર્ડ તથા કુલ છ નંગ રીએક્શન વેસલ્સને સીલ કરેલ છે. જેના માટે આપના એકમની મુલાકાત લેવામાં આવેલ છે.	690097(11/10/22)	Still Pending
8. મુલાકાત સમયે એકમમાં પાણી સપ્લાય તથા પાવર સપ્લાય કપાયો હોય તેવું જોવા મળેલ નથી સદર બાબતે ખુલાસો કરવો. ; Dear Sir, Detailed Reply uploaded in Extra Document Tag. (01/11/2022)	676499(02/07/22)	Still Pending
12. મુલાકાત દરમ્યાન કુલ ચાર નંગ w/w સેમ્પલ્સ તથા એક હેઝાર્ડ વેસ્ટનું સેમ્પલ એકત્ર કરેલ છે. ; Dear Sir, Detailed Reply uploaded in Extra Document Tag. (01/11/2022)	676499(02/07/22)	Still Pending
11. એકમ વિસ્તારમા હાઉસકિપીંગ ખુબ જ નબળુ હોય તથા ખુલ્લી જમીન પર કચરાના ઢગલાઓ જોવા મળેલ. સદર બાબતે એકમ વિસ્તારમા હાઉસકિપીંગ સુધારવુ. ; Dear Sir, Detailed Reply uploaded in Extra Document Tag. (01/11/2022)	676499(02/07/22)	Still Pending
7. મુલાકાત સમયે એકમ વિસ્તારમા ૨૨૦ નંગ બેગ્સ (25 kg each) Thiourea, ૧૮૦ નંગ બેગ્સ (50 kg each) soda ash HDPE તથા ૨૦ નંગ drums (200 litter each) Benzyl chloride ભરીની સંગ્રહ ધ્યાને આવેલ સદર બાબતે ખુલાસો કરવો. ; Dear Sir, Detailed Reply uploaded in Extra Document Tag. (01/11/2022)	676499(02/07/22)	Still Pending
10. મુલાકાત સમયે એકમ વિસ્તારની બાજુમાં ઈટીપી વિસ્તાર તરફે ૨૦ નંગ HDPE drums (200 litter each) આલકલાઈન પીએચ ધરાવતા w/w ભરેલા જોવા મળેલ જે ઉપરથી ખુલ્લા મોઢાના હોવાથી હાલની વરસાદની ઋતુને લીધે તેમાથી w/w ઓવરફ્લો થઈને જમીન ઉપર ઢોળાયેલ જોવા મળેલ અને જે અંતે એકમ વિસ્તારની બહાર આવેલ GIDC storm water drainમાં જાય છે. સદર બાબતે ડ્રમ્સને covered storage વિતારમાં સંગ્રહ કરવા જેથી કંટામીનેટેડ w/w એકમની બહાર જતું અટકે. ; Dear Sir, Detailed Reply uploaded in Extra Document Tag. (01/11/2022)	676499(02/07/22)	Still Pending
9. મુલાકાત સમયે છેલ્લા ત્રણ મહિનાના પ્રોડક્શન, Fuel Consumption, પાણી વપરાશ,વેસ્ટ વોટર જનરેશન/નિકાલ, હેઝાર્ડસ વેસ્ટ જનરેશન/સ્ટોક/નિકાલ વગેરેની વિગતો રજુ કરેલ નથી જે આધારસહ રજુ કરવી. ; Dear Sir, Detailed Reply uploaded in Extra Document Tag. (01/11/2022)	676499(02/07/22)	Still Pending
6. મુલાકાત સમયે એકમ વિસ્તારની બધી જ જગ્યાએ alkaline w/wના પોન્ડીંગ તથા patches જોવા મળેલ જે બાબતે સુધારો કરવો. ; Dear Sir, Detailed Reply uploaded in Extra Document Tag. (01/11/2022)	676499(02/07/22)	Still Pending
5. એકમમાં ઉદભવતા ઔ. ગંદા પાણીને કોઇપણ જાતની ટ્રીટમેંટ કર્યા વગર flexible pipe line મારફતે એકમની બહાર નિકાલ થાય છે તે તાત્કાલીક બંધ કરવો અને તેનો નિયમાનુસાર નિકાલ કરવો. ; Dear Sir, Detailed Reply uploaded in Extra Document Tag. (01/11/2022)	676499(02/07/22)	Still Pending

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(Inspection Report) - Air,Water,Hazardous

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4. મુલાકાત સમયે એકમાં આવેલ ઈટીપીની કલેક્શન ટેંકમાં alkaline pH (@10 on pH strip) ધરાવતુંઔ. ગંદુ પાણી ભરેલુ જોવા મળેલ જ્યારે ઈટીપીના બાકીના એકમો સાથે કોઇપણ પ્રકારના પાઈપ લાઈન કનેકશન જોવા મળેલ નથી અને સદર એકમો બંધ હાલતમા idle conditionમાં જોવા મળેલ. વધુમા સદર કલેક્શન ટેંકમાં ઇલેક્ટ્રીક મોટર પમ્પ સાથે HDPE flexible pipe line લગાવેલ જે એકમના પાછળના ભાગમા આવેલ ખુલ્લા વિસ્તારમાં પડેલા Haz. Wasteની નીચેથી પસાર કરીને એકમની બહાર w/w નો નિકાલ થાય તેવી વ્યવસ્થા કરેલી જોવા મળેલ અને મુલાકાત સમયે એકમની બાઉન્ડ્રી વોલમાં બનાવેલ Hole (કાણા) મારફતે સદર alkaline pH (@10 on pH strip) w/w એકમની બહાર કાઢેલું હોવાથી એકમની બહાર પણ alkaline w/wનું પોન્ડીંગ જોવા મળેલ જે અંતે એકમની બાજુમાથી પસાર થતી GIDC storm water drainમાં જાય છે. ; Dear Sir, Detailed Reply uploaded in Extra Document Tag. (01/11/2022)	676499(02/07/22)	Still Pending
3. એકમ વિસ્તારની પાછળના ભાગે બોઇલર હાઉસની બાજુમાં સફેદ રંગ અને આલ્કલાઈન પીએચ માત્રા ધરાવતો Haz. Waste loose conditionમાં અને ખુલ્લી જમીન પર સંગ્રહ કરેલો જોવા મળેલ અને હાલની વરસાદની ઋતુને લીધે તેમાથી leach out થઈને કંટામીનેટેડ વેસ્ટ વોટરનુ પોન્ડીંગ ભરાયેલું જોવા મળેલ. આમ સદર Haz. Waste કઈ કેટેગરીનો છે તે બાબતની જાણ આધારસહ કરવી અને સદર Haz. Wasteને dedicated covered storage વિતારમાં સંગ્રહ કરી તેનો નિયમાનુસાર નિકાલ કરવો. ; Dear Sir, Detailed Reply uploaded in Extra Document Tag. (01/11/2022)	676499(02/07/22)	Still Pending
2. મુલાકાત સમયે એકમા વિસ્તારમાં ઘણી બધી માત્રામાં વિવિધ પ્રકારના મટીરીયલ્સ ભરેલા ડ્રમ્સ ખુલ્લામાં તેમજ પ્લાંટ શેડમાં કોઇપણ જાતના identification/record વગર રાખેલા જોવા મળેલ. સદર બાબતે ડ્રમ્સમાં ક્યા ક્યા મટીરીયલ્સ ભરેલા છે અને તેનો કેટલો સ્ટોક છે તે બાબતનો રેકોર્ડ આધારસહ રજુ કરવો. ; Dear Sir, Detailed Reply uploaded in Extra Document Tag. (01/11/2022)	676499(02/07/22)	Still Pending
1. મુલાકાત સમયે એકમમાં વિવિધ reactors (૫ નંગ રીએક્ટર્સ) પૈકી એક SSR તથા એક GLR reactorમાં medendazole crude નું ઉત્પાદન થતુ જોવા મળેલ તેમજ એકમમાં આવેલ cooling tower તથા boiler કાર્યરત જોવા મળેલ. આમ આપના એકમને બોર્ડ દ્વારા આપવામા આવેલ closer directions ઓર્ડરનું ઉલ્લંઘન કરીને ઉત્પાદન કાર્ય કરવામા આવે છે. સદર બાબતે ઉત્પાદન કાર્ય તાત્કાલીક બંધ કરવું અને closer directions નું ચુસ્તપણે પાલન કરવું. ; Dear Sir, Detailed Reply uploaded in Extra Document Tag. (01/11/2022)	676499(02/07/22)	Still Pending

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (26937)

A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-12	@ 9 - 10 on ph strip / 55	2330-2330	REP	from collection tank of etp ~ ---	Whitish
2	W-12	@ 9 - 10 on ph strip / 50	2315-2315	REP	from w/w discharge pipe line provided in bathroom at front side of the unit. ~	Whitish

B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	Chloro-Sulphonation	11	reactor m-2	SCR	SO2-40,HCL-15,CHI-9,

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	10	NON IBR BABY BOILER CAP. 0.4 TPH	NO	N.A	Natural Gas	100 SCM/DAY	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Spent Catalyst	I -28.2	0.024-M.T	COL,DSS,STO,TRA,DST
2	Spent Solvents	I -28.6	66.000-M.T	COL,REU,STO
3	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	12.000-M.T	COL,DCO,DSS,REU,STO,TRA
4	Chemical sludge from waste water treatment	I -35.3	1.200-M.T	COL,DSS,STO,TRA,DST

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	3,4 di amino benzophenone	2.000	2.000 - M.T	0.000	
2	medendazole IP/BP/USP	2.000	2.000 - M.T	0.000	

F Raw material :

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 6.000	WWG : 6.000	Water Source	Remark
1	Boiler Feed	0.500	0.100	Tankers	
2	Cooling Water	1.000	0.000	Tankers	
3	Domestic Purpose	1.000	1.000	Tankers	
4	Mnfg Process	3.000	4.400	Tankers	
5	Others	0.500	0.500	Tankers	for APCM

H Solid Waste

Inspection Team : L.U.Katariya, SSA

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(L.U.Katariya, SSA)

Name & address of unit	Shchem Corporation PCB ID-26937) 4001/A-2,GIDC ANKLESWAR Tal. Ankleshwar Dist. Bharuch.
Date & Time of Inspection	06/06/2023, 23:15 hrs.
Person contacted	Shri Vijaybhai Sheth, Partner
Name & Designation of Inspection officer	L.U.Katariya, (SSA)

Observation & relevant information:

During night hours routine monitoring of GIDC Ankleshwar area, alkaline and highly odor containing w/w flow is observed in GIDC storm water drain near CETP-ETL. Back tracing of this type of w/w flow in this drain it is observed that alkaline and highly odor containing w/w discharge is going on from the outlet of discharge pipe line provided in the Bathroom of M/s. Shchem Corporation. One sample of alkaline (@ 9 to 10 pH on pH strip) and odor containing w/w is collected from the discharge pipe line provided in bathroom. This w/w flow is ultimately goes towards Final Pumping Station of NCT/ Amlakhadi If overflow from the bund wall provided on storm water drain near FPS. With this regard unit is visited and during visit following observation are carried out.

- Unit had obtained CC&A (AWH-95266) of the Board and was expired on dated-02/06/2023 for the manufacturing of products mentioned there in CCA order. Board has issued closer directions under section 33-A of water Act vide letter no. GPCB/ANK/CCA-977/ID-26937/572954, dated-10/11/2020, which is till date not revoked and with this reference main electric panel board by switching off main electric switch and manhole (material charging hole) of total 6 nos. of reaction vessels provided in production plant area of the units were sealed by Krupaben M. Patel, Circle Officer, Ankleshwar in presence of panchos on dated-11/10/2022. Due to night hour monitoring and safety point of view sealing is not verified.
- During visit unit is found in operation and manufacturing process for the production of 3, 4 di amino benzophenone is going on in provided one reactor.
- According to contacted person they have provided systems for operation of reactor, boiler, cooling tower and other required industrial ancillaries by using single phage power supply. During visit provided one reactor in plant shed, natural gas fired boiler, cooling tower and other required industrial ancillaries are found in operation and thus unit is not comply the above mentioned closer order. Hence online query issued to the unit, you are operating production plant without valid CCA and even though Board has issued closer direction so clarify for the same.
- Huge nos. of drums (200 litter of each) is found filled with various unknown materials without any identification/marking in open land within premises as well as in plant shed also.
- Unit has provided primary ETP consisting of collection cum neutralization u/g tank, filter nutch and three nos. of HDPE tanks (10 KL each) for storage/holding of final treated w/w. During visit provided ETP is found not found in operation. Generated w/w from the manufacturing process is been simply passing through ETP and the same is been transfer to final treated w/w holding tanks through provided fixed pipe line system.
- Unit has provided three nos. of final treated w/w holding tanks at the back side of the production plant shed near boiler house area. Provided two w/w holding tanks are found connected at bottom level with common fixed pipe line and one electric motor pump system for transfer of w/w from these two tanks to third nos. of w/w holding tank. They have provided outlet pie line with valve system at the bottom of third holding tank which is connected with @ 50 to 60 meter length of flexible pipe line. The flexible pipe line is found lying from third holding tank to bathroom near main gate at front side of the unit premises.
- During visit provided pump at collection tank of ETP is found in operation and transfer of

untreated w/w is going on from collection tank to holding tank. Transfer of untreated w/w from two holding tanks to third nos. of holding tank and discharge of untreated w/w from the third tank to GIDC storm water drain outside of the unit premises through provided flexible pipe line via bathroom is also going on. Hence they are instructed to stop the disposal of alkaline w/w outside of the unit premises and dispose the same as per permission of the Board.

- Two nos. of w/w samples (@ 9 to 10 pH on pH strip) are collected from (1) from outlet of w/w disposal pipe line provided in bathroom and (2) from the collection tank of ETP for analysis purpose as motioned in sample detail.

Due to night time monitoring other detail monitoring and observations could not be carried out and contacted person has not furnished any related documents for the revocation of the unit. 3-day notice is issued to contacted person with written instructions. 3-day notice, photographs taken during visit is attached here with as document file.

Date-06/06/2023

L.U.Katariya
SSA

NEI & 3- day notice

GUJARAT POLLUTION CONTROL BOARD

Regional Office - 5009/4,GIDC Estate, Ankleshwar - 393 002. Dist. Bharuch (Gujarat)
Ph. No. : (02646) 222 933 E-mail Id : ro-gpcb-ankl@gujarat.gov.in

તપાસ માટે દાખલ થવાની સૂચના (નોટીસ)

નંબર : 26997 તારીખ : 05/06/2023

પાણી અધિનિયમ 1974ની કલમ-23, હવા અધિનિયમ 1981ની કલમ-24 અને પર્યાવરણ (સુરક્ષા) અધિનિયમ - 1986ની કલમ-10 હેઠળ અમોને મળેલ સત્તાની રૂએ અમો નીચે સહી કરનાર અમોને જરુરી લાગે તેની સહાય લઈને તમામ સમયે નીચેના હેતુઓ માટે આપની જગ્યામાં દાખલ થવાનો અને તપાસ કરવાનો અધિકાર ધરાવીએ છીએ.

(1) અમોને સોંપેલા રાજ્ય બોર્ડ/કેન્દ્ર સરકારનાં કાર્ય બજાવવાના હેતુ માટે,

(2) આવા કોઈ કાર્યો બજાવવાના છે કે કેમ અને તેમ હોય તો કઈ રીતે તે બજાવવાના છે અથવા આ અધિનિયમ અથવા તે હેઠળ કરેલા નિયમોની અથવા આ અધિનિયમ હેઠળ બજાવેલી કોઈ નોટીસની, કરેલા કોઈ હુકમની, આદેશની અથવા આપેલા કોઈ અધિકારપત્રની કોઈ જોગવાઈનું પાલન કરવામાં આવી રહ્યું છે કે પાલન કરવામાં આવ્યું છે કે કેમ તે નક્કી કરવાના હેતુ માટે,

(3) કોઈ સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુની તપાસ કરવા અને તેની કસોટી કરવાના હેતુ માટે અથવા જે જગામાં તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલા નિયમો મુજબ કોઈ ગુનો કરવામાં આવ્યો છે, અથવા થવાની તૈયારીમાં છે, તેવી કોઈ જગ્યાની ઝડતી લેવા માટે અને તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલ નિયમો હેઠળ શિક્ષાપાત્ર કોઈ ગુનો કર્યાનો પુરાવો, તેવા સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુ કબજે લેવા માટે અમે નીચે જણાવેલ સમયે દાખલ થઈએ છીએ.

ઉદ્યોગ/કારખાનામાં દાખલ થવાનો સમય : સવારના/સાંજના 23:59 તા. 05/06/2023

અમારી સાથે સહાય માટે નીચેની વ્યકિતઓ પણ છે.

1.
2.
3.

પ્રતિ,
મેસર્સ કેમોલેક્સ
પ્લોટ નં. ૨૦૦૧/A-2
અંકલેશ્વર
જિ. ભરૂચ

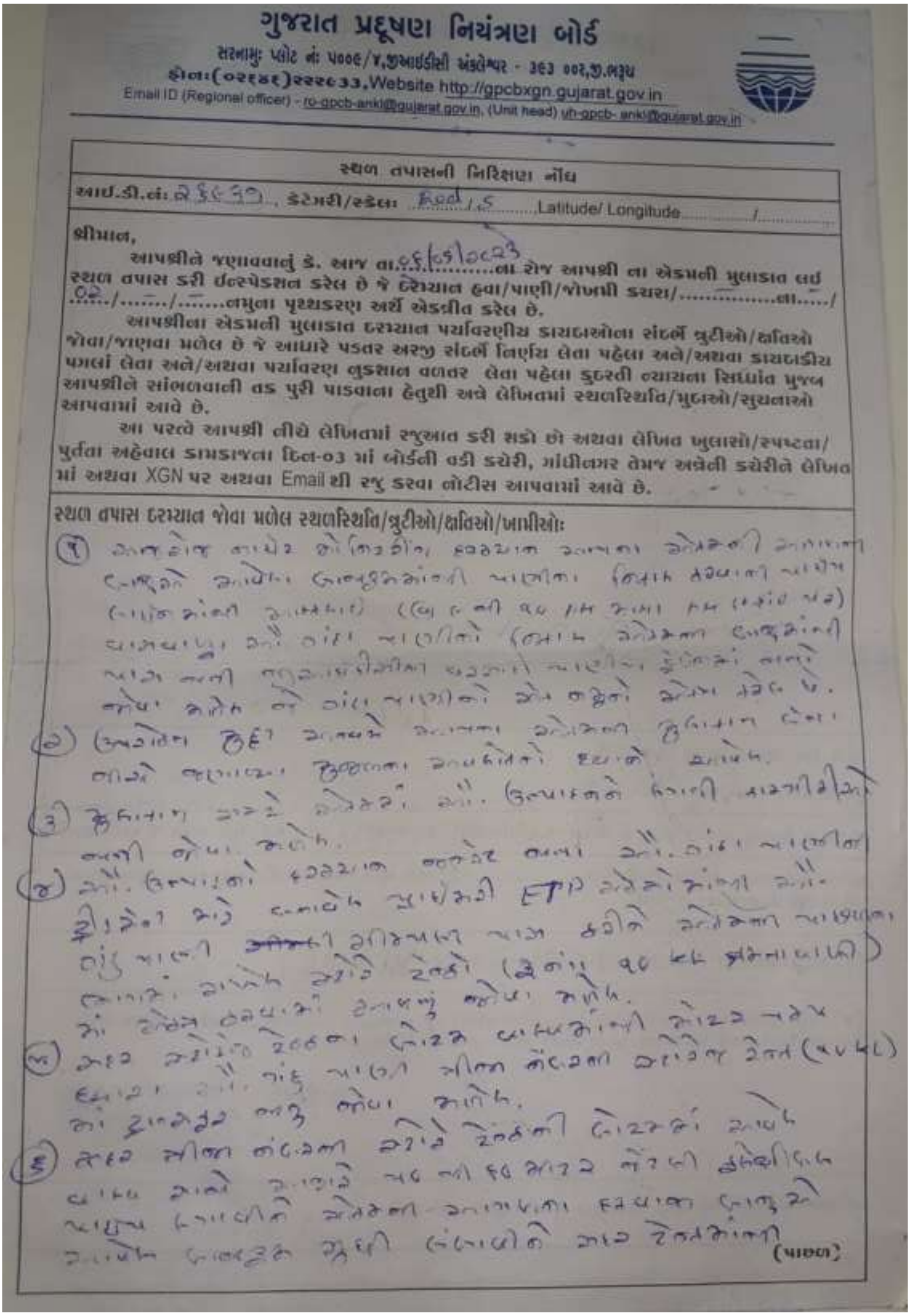
For SHCHEM CORPORATION
Proprietor

નકલ મળેલ છે.

આ સૂચના (નોટીસ) મેળવનારની સહી :

સહી :-
અધિકારીનું નામ :- એસ.યુ. કામરીયા
હોદ્દો :- સિનિયર કેમિસ્ટ

શ્રી વિજયભાઈ પટેલ (પાર્ટનર)



ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ
સરનામુ: પ્લોટ નં: ૫૦૦૯/४,જીઆઈડીસી અંકલેશ્વર - ૩૯૩ ००२,જી.ભરૂચ
ફોન:(०२६४६)२२२८33,Website http://gpcbxgn.gujarat.gov.in
Email ID (Regional officer) - ro-gpcb-ankl@gujarat.gov.in, (Unit head) uh-gpcb- ankl@gujarat.gov.in

સ્થળ તપાસની નિરિક્ષણ નોંધ

આઈ.ડી.નં: ૨૬૯૩૭, કેટેગરી/સ્કેલ: Red / L.S ....Latitude/ Longitude............/..............

શ્રીમાન,

આપશ્રીને જણાવવાનું કે, આજ તા.૦૬/૦૬/૨૦૨૩..........ના રોજ આપશ્રી ના એકમની મુલાકાત લઈ સ્થળ તપાસ કરી ઈન્સ્પેકશન કરેલ છે જે દરમ્યાન હવા/પાણી/જોખમી કચરા/..............ના....../ 02 /......./.......નમુના પૃથ્થકરણ અર્થે એકત્રીત કરેલ છે.

આપશ્રીના એકમની મુલાકાત દરમ્યાન પર્યાવરણીય કાયદાઓના સંદર્ભે ત્રુટીઓ/ક્ષતિઓ જોવા/જાણવા મળેલ છે જે આધારે પડતર અરજી સંદર્ભે નિર્ણય લેતા પહેલા અને/અથવા કાયદાકીય પગલાં લેતા અને/અથવા પર્યાવરણ નુકશાન વળતર લેતા પહેલા કુદરતી ન્યાયના સિધ્ધાંત મુજબ આપશ્રીને સાંભળવાની તક પુરી પાડવાના હેતુથી અત્રે લેખિતમાં સ્થળસ્થિતિ/મુદ્દાઓ/સુચનાઓ આપવામાં આવે છે.

આ પરત્વે આપશ્રી નીચે લેખિતમાં રજુઆત કરી શકો છો અથવા લેખિત ખુલાસો/સ્પષ્ટતા/પુર્તતા અહેવાલ કામકાજના દિન-૦૩ માં બોર્ડની વડી કચેરી, ગાંધીનગર તેમજ અત્રેની કચેરીને લેખિતમાં અથવા XGN પર અથવા Email થી રજુ કરવા નોટીસ આપવામાં આવે છે.

સ્થળ તપાસ દરમ્યાન જોવા મળેલ સ્થળસ્થિતિ/ત્રુટીઓ/ક્ષતિઓ/ખામીઓ:

(૧) [illegible]

(૨) [illegible]

(૩) [illegible]

(૪) [illegible] ETP [illegible]

(૫) [illegible]

(૬) [illegible]

(પાછળ)

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ

સરનામુઃ પ્લોટ નંઃ ૫૦૦૯/૪,જીઆઈડીસી અંકલેશ્વર - ૩૯૩ ૦૦૨,જી.ભરૂચ
ફોનઃ(૦૨૬૪૬)૨૨૨૯૩૩,Website http://gpcbxgn.gujarat.gov.in
Email ID (Regional officer) - ro-gpcb-ankl@gujarat.gov.in, (Unit head) uh-gpcb- ankl@gujarat.gov.in

ગ્રી. ગંદા પાણીનો નિકાલ પાઈપલાઈનમાં કરવામાં આવતો નથી પરંતુ ખેતરમાં ઉપયોગ કરતો જોવા મળેલ છે.

(૭) આમ ઉત્પત્તિના સ્થળે ઘન કચરાનો નિકાલ જણાય છે તે ખેતરમાં ગ્રી. ઉત્પાદન દરમ્યાન બહાર નીકળતા ગંદા પાણી ફીલ્ટરમાં ભળતા ફીલ્ટરમાંથી નીકળતા કચરાનો ખેતરમાં ઉપયોગ કરવામાં આવે છે. આમ આવી વિગત અધિકૃત સામગ્રીની કરવી નહી અને ગ્રી. ગંદા પાણીનો નિકાલ નિયમાનુસાર કરવો.

(૮) મુખ્યમાં દરમ્યાન ETPની કલેક્શન ટેન્કમાંની સાફસફાઈ (લગભગ 7 - 10 દિવસ બાદ કરાતી) ગ્રી. ગંદા પાણીનો બહારનો ખેતરમાં ઉપયોગ કરે છે.

ગુ.પ્ર.નિ.બોર્ડના નામે અને વતી,
(અધિકારીઓના નામ,હોદ્દો,સહી): જે.પ્ર. તાવડીયા સિનિયર એન્જીનીયર

મુલાકાત લેવામાં આવેલ હોય તે એકમના પ્રતિનિધીની રજુઆતઃ (જે લાગુ પડે તેની સામે જ સહી કરવી)

મુલાકાત દરમ્યાન અધિકારીશ્રીઓએ.....મુદ્દાઓ માટે સ્થળસ્થિતિ/સુચનાઓ/સુધારાત્મક પગલાં ભરવા જણાવેલ છે જેમા,

(૧) આ સ્થળસ્થિતિ/સુચનાઓ સાથે હું નીચે સહી કરનાર સંપૂર્ણ સહમત છું .	હા

(૨) જેમા દર્શાવેલ સ્થળસ્થિતિ/સુચનાઓમાંથી મુદ્દા નં.....સાથે હું નીચે સહી કરનાર અસહમત છું. જેના માટે મારી નીચે પ્રમાણેની રજુઆત છે.

For SHCHEM CORPORATION
Proprietor

એકમના પ્રતિનિધી/આ નોંધ મેળવનાર નું નામ,હોદ્દો અને સહીઃ શ્રી વિજયભાઈ રાઠોડ (પાર્ટનર)

તા.: ૦૬/૦૬/૨૦૨૩

Photographs

Alkaline and highly odor containing w/w discharge is going on from the outlet of discharge pipe line provided in the Bathroom of M/s. Shchem Corporation.

Unit has provided outlet pie line with valve system at the bottom of third holding tank which is connected with @ 50 to 60 meter length of flexible pipe line up to the bathroom.

Generated w/w from the manufacturing process is been simply passing through ETP and the same is been transfer to final treated w/w holding tanks through provided fixed pipe line system.

Provided two w/w holding tanks are found connected at bottom level with common fixed pipe line and one electric motor pump system for transfer of w/w from these two tanks to third nos. of w/w holding tank.

During visit provided reactor in plant shed, natural gas fired boiler, cooling tower and other required industrial ancillaries are found in operation.

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPL 406

Sample ID:388756 - Analysis Completion:17/06/2023

Pharmaceuticals / LAB Inward : 51143

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

TEST REPORT

Test Report No. : 51143 **Date: 19/06/2023**

1. Name of the Customer : Shchem Corporation - 26937
2. Address : 4001/A-2,GIDC ANKLESWAR,-,-
   ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : REP-Representative/Grab, (Insp Type : ROU-Routine Visit)
4. Sample Collected By : L.U.Katariya, SSA
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 388756
7. Date & Time of Collection & Inwarding : 06/06/2023 , (2330 to 2330) & 07/06/2023
8. Date of Start & Completion of Analysis : 07/06/2023 & 17/06/2023
9. Sampling Point : From collection tank of ETP ~ ---
10. Flow Details (Remarks) : Yes
11. Mode of Disposal : into GIDC storm drain though flexible pipe line via holding tanks.
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 55 & pH Range on pH Strip :@ 9 - 10 on pH strip
14. Carboys Nos for : barcode & Color & Appearance :Whitish
    : Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000
15. Water Consumption & W.W.G (KLPD) : 12 ,Cap No & Weight : --

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	55
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	8.66
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	40
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	213946
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	2048
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	1036
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	ence- at the er
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	nce- On addir
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	20566
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	75.2
11	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 – 50 mg/l	BDL
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	5137

Laboratory Remarks : Approved By:399-lab_399 Dt.: 19/06/2023

R.C.VASAVA,S.O

Note :
1. The results relate only to the items sampled and tested.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

***** END OF TEST REPORT *****

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPL 407

Sample ID:388755 - Analysis Completion:17/06/2023

Pharmaceuticals / LAB Inward : 51142

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

TEST REPORT

Test Report No. : 51142 **Date: 19/06/2023**

1. Name of the Customer : **Shchem Corporation - 26937**
2. Address : **4001/A-2,GIDC ANKLESWAR,-,-**
ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : **REP-Representative/Grab, (Insp Type : ROU-Routine Visit)**
4. Sample Collected By : **L.U.Katariya, SSA**
5. Quantity of Sample Received : **5 lit**
6. Code No. of the Sample : **388755**
7. Date & Time of Collection & Inwarding : **06/06/2023 , (2315 to 2315) & 07/06/2023**
8. Date of Start & Completion of Analysis : **07/06/2023 & 17/06/2023**
9. Sampling Point : **From w/w discharge pipe line provided in bathroom at front side of the**
10. Flow Details (Remarks) **unit. ~**
11. Mode of Disposal : **Yes**
12. Ultimate Receiving Body : **In to GIDC storm water drain outside of the unit premises.**
13. Temperature on Collection : **No generation of industrial wastewater**
14. Carboys Nos for : **50 & pH Range on pH Strip :@ 9 - 10 on pH strip**
: **barcode & Color & Appearance :Whitish**
15. Water Consumption & W.W.G (KLPD) : **Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000**

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	50
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	8.30
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	35
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	184204
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	1868
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	655.2
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	ence- at the er
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	nce- On addir
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	19925
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	24
11	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 – 50 mg/l	BDL
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	4779

Laboratory Remarks : Approved By:399-lab_399 Dt.: 19/06/2023

R.C.VASAVA,S.O

Note :
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5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

***** END OF TEST REPORT *****

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 **Industry Details** **shchem corporation**

Outward No: 41119-11/07/2023

Email : shchem@yahoo.com

Telephone : 00000000000

PLOT NO:4001/A-2,GIDC ANKLESWAR,
-, -,
ANKLESHWAR - 393002
DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar

Inspection Id : 740512 (On Complaint) **Ro Name : Ankleshwar**

2 **Type / Scale / Sector / Status :** RED / SMALL / Pharmaceuticals / In Operation

3 **Inspection Dt & Time :** 10/06/2023 18:00 / Water **Person Contacted :** Mr. Devesh Desai

4 **Env Audit Detail : Sch : N.A , , Year : , On Dt :**

Commissioned Dt : 25/01/1985 **Production Start Dt :** 25/01/1985 **Applicability of CRZ Rules :** No

5 **Water Consumption in Kilo Lts Per Day** Ind : 5.000 Dom : 1.000 **Borewells:** 0

6 **Waste Water generation / Discharge (klpd) :** Ind : 5.000 Dom : 1.000 **Tubewells:** 0

7 **Consumer No.(Electric Meter):** **Source of Water Supply:** Tankers

8 **Disposal Mode of Industrial / Domestic :** Zero Discharge / Irrigation

9 **Discharge Pt / Final Receiving Body (Ultimate):** CETP (ETL) Member / No generation of industrial wastewater

10 **Status of water consent Under the Water Act,1974:** AWH-95266-02/06/2023 Last Inward:280690-15/05/2023[ONL]

11 **Effluent Treatement plant (ETP) : Units, if provided and status :**
ETP Details : P-Collection Cum Equalization,P-Collection Tank

12 **Whether Industry is a member of CETP ?** No

13 **Boilers=1 , DG Sets=0 , Flue Gas =1, Process =1 , ETP Cap = 10 , Capacity of All =**

APCM Details : Scrubber
Fuel Used : Natural Gas
Stack Attached to : Boiler

14 **TSDF Name :** B.E.I.L, Ankleshwar [14983]

15 **Lab Charges Pending : Rs. 22865.00** **Water Cess Charges Pending : NIL**

16 **Last Env. Form V : 2022-2023** **Water Cess Return : 2017-2018** **HW Monthly Return : 2023-04**

17 **Last 3 Legal Action :**

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
14/10/2020	DIR	10/11/2020	33A,O15,	581437	DIR	REV	572954
25/05/2018	REV	21/06/2018	PER,	481903	REV	DIR	458957
28/02/2018	DIR	20/04/2018	33A,IMM,	470815	DIR	ROU	452487

Monthly Patrak Data : Last Return : 202304 **HAZD Waste Disposal : 0.000 (0 Trucks)**

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 1358, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 0	Meter Reading - 0, Kilo Litre - 0

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

General Observation				
a	-	Is the Industry in Operation ??	No.	
a	-	R.O File No	ID:26937	
b	-	**Industry Operating without CCA**	Yes	
c	-	**Has Production exceeded (last 3 MTHs) than CCA-Qty**	No.	
d	-	**Any products-NOT in CCA, manufactured-Last 3 MTHs**	No.	
e	-	**Foul Odour/Fugitive Emission/Bye Pass in Premises ??**	No.	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	**Has Regn with CETP or TSDF expired ??**	No.	
h	-	Seperate Energy Meter for A.P.C.M ?	No.	
h	-	Provision of any STAND-BY Pump ??	No.	
Water Parameter				
b	-	Source of Water Supply	Tankers	
c	-	**W.W.G is EXCEEDING the CCA Limits**	No.	
d	-	**W.W Disposal as per the Consent Conditions ?**	No.	as per crux
e	-	Was the ETP in operation ?	Yes	as per crux
f	-	Treatment System ADEQUATE to handle existing effluent	Repair/Main Reqd	
g	-	**Did u observe ANY ILLEGAL Discharge ??**	Yes	
h	-	Nos of Samples collected	3	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection , PCB-ID: (26937)

Detail IR along with photographs and 3 day notice is uploaded as PDF [453]-17/06/2023
~ RO Comments/Reply :Strict action may be taken.-11/07/2023

I recommend : g. Recommend Strict Action

W.C Notings: ----------[453-DEE]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

4. @150 drums having unknown material are kept near ETP area. please clarify regarding the content and disposal scheme.
3. During inspection only two seals, one on electric box and another on one reactor, other seals on other reactor are not observed at site. please clarify.
5. Submit letter from DGVCL regarding your disconnection status.
1. Your unit is visited with refernce to complain regarding seepage of waste water from your unit to GIDC strom water drain.
2. You are directed to stop seepage of w/w from your unit to GIDC strom water drain and collect all the effluent back in ETP.

Compliance Observed in this Inspections.

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
5. સદર સ્ટોરેજ ટેન્કના બોટમ વાલ્વ માંથી મોટર પમ્પ દ્વારા, ઔદ્યોગિક ગંદુ પાણી ત્રીજા નમ્બર ની સ્ટોરેજ ટેંક (૧૦ KL) માં ટ્રાન્સફર થતું જોવા મળેલ.	739930(06/06/23)	Still Pending
4. ઔદ્યોગિક ઉત્પાદનો દરમ્યાન જનરેટ થતા ઔદ્યોગિક ગંદા પાણીની ટ્રીટમેન્ટ માટે બનાવેલ પ્રાઈમરી ETP એકમોમાંથી ઔદ્યોગિક ગંદુ પાણી સિમ્પલી પાસ કરીને એકમની પાછળના ભાગમાં રાખેલ સ્ટોરેજ ટેન્કો (૨ નંગ ૧૦ KL ક્ષમતા વાળી) માં એકત્ર કરવામાં આવતું જોવા મળેલ.	739930(06/06/23)	Still Pending
3. મુલાકાત સમયે એકમમાં ઔદ્યોગિક ઉત્પાદનને લગતી કામગીરીઓ થતી જોવા મળેલ.	739930(06/06/23)	Still Pending
8. મુલાકાત દરમ્યાન ETP કલેક્શન ટેન્કરમાંથી આલ્કલાઇન (@૯ થી ૧૦ PH માત્રા PH strip) ઔદ્યોગિક ગંદા પાણીનો નમુનો એકત્ર કરેલ છે.	739930(06/06/23)	Still Pending
7. આમ ઉપયુક્ત તમામ બાબતો જોતા જણાય છે કે એકમમાં ઔદ્યોગિક ઉત્પાદન દરમ્યાન જનરેટ થતું ઔદ્યોગિક ગંદુ પાણી કોયપણ જાતની ટ્રીટમેન્ટ કર્યા વગર એકમની બહાર જીઆઇડીસી ની વરસાદી પાણીની ડ્રેઈન માં રાત્રી દરમ્યાન કરવામાં આવે છે. આમ બિન અધિકૃત કામગીરી કરવી નહિ અને ઔદ્યોગિક ગંદા પાણીનો નિકાલ નિયમોનુસાર કરવો.	739930(06/06/23)	Still Pending
6. સદર ત્રીજા નંબરની સ્ટોરેજ ટેન્કની બોટમ માં આવેલ વાલ્વ સાથે આશરે ૫૦ થી ૬૦ મીટર જેટલી ફ્લેક્ષિબલ પાઈપ લગાવીને એકમની આગળના દરવાજાની બાજુમાં આવેલ બાથરૂમ સુધી લંબાવીને સદર ટેન્કમાંથી ઔદ્યોગિક ગંદા પાણીનો નિકાલ બાથરૂમમાં લગાવેલ પાઈપ મારફતે એકમની બહાર થતો જોવા મળેલ.	739930(06/06/23)	Still Pending
1. આજરોજ નાઈટ મોનિટરીંગ દરમ્યાન આપના એકમની મુલાકાતની બાજુએ આવેલા ભાથરૂમ માંથી પાણીના નિકાલ કરવાની પાઈપ લાઈન માંથી આલ્કલાઇન (@૯ થી ૧૦ PH માત્રા PH strip પર) વાસવાળા ઔદ્યોગિક ગંદા પાણીનો નિકાલ એકમની બાજુમાંથી પાસ થતી જીઆઈડીસી ની વરસાદી પાણીની ડ્રેઈન માં થતો જોવા મળેલ જે ગંદા પાણીનો એક નમુનો એકત્ર કરેલ છે.	739930(06/06/23)	Still Pending
2. ઉપરોક્ત મુદ્દા અન્વયે આપના એકમની મુલાકાત લેતા નીચે જણાવ્યા મુજબના અવલોકનો ધ્યાને આવેલ.	739930(06/06/23)	Still Pending
1. મુલાકાત સમયે એકમની મુખ્ય ઈલેક્ટ્રીક પેનલ તથા Reaction vessels (6 nos.) સીલ થયેલ ધ્યાને આવેલ. સદર સીલ ની જાળવણી કરવી.	692833(07/11/22)	Still Pending
2. આપના એકમને પાઠવવામાં આવેલ closure direction Dated 10/11/2020 ની તમામ શરતોનું ચુસ્તપણે પાલન કરવું.	692833(07/11/22)	Still Pending
2. ઉપરોક્ત જણાવેલ ક્લોઝર ઓર્ડરનું ચુસ્તપણે પાલન કરવું તથા ઓર્ડરમાં જણાવેલ દરેક શરતોનું compliance કરવું.	690097(11/10/22)	Still Pending

1. આપના એકમને તા. 10/11/2020થી પાણી અધિનિયમ-૧૯૭૪ની કલમ ૩૩-અ હેઠળ ઉદ્યોગને બંધ કરવાના હુકમના સંદર્ભમાં એકમ દ્વારા સદર હુકમનું પાલન ન થયેલ હોવાથી કૃપાબેન એમ. પટેલ, સર્કલ ઓફિસર, અંકલેશ્વર સિટી દ્વારા જીપીસીબીનાં અધિકારીઓની હાજરીમાં એકમમાં આવેલ મુખ્ય ઇલેક્ટ્રિક પેનલ બોર્ડ તથા કુલ છ નંગ રીએક્શન વેસલ્સને સીલ કરેલ છે. જેના માટે આપના એકમની મુલાકાત લેવામાં આવેલ છે.	690097(11/10/22)	Still Pending

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (26937)

A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-12	9-10 on ph strip / 45	1815-1815	REP	w/w sample collected from leakage point of effluent collection storage tank. ~	Milky
2	W-12	9-10 on ph strip / 35	1805-1805	REP	w/w sample collected from ponding near boundary wall within premises ~	Brown
3	W-12	9-10 on ph strip / 35	1755-1755	REP	w/w sample collected from seepage from boundary wall of unit ~	brown

B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	Chloro-Sulphonation	11	reactor m-2	SCR	SO2-40,HCL-15,CHI-9,

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	10	NON IBR BABY BOILER CAP. 0.4 TPH	NO	N.A	Natural Gas	100 SCM/DAY	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Spent Catalyst	I -28.2	0.024-M.T	COL,DSS,STO,TRA,DST
2	Spent Solvents	I -28.6	66.000-M.T	COL,REU,STO
3	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	12.000-M.T	COL,DCO,DSS,REU,STO,TRA
4	Chemical sludge from waste water treatment	I -35.3	1.200-M.T	COL,DSS,STO,TRA,DST

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	3,4 di amino benzophenone	2.000	2.000 - M.T	0.000	
2	medendazole IP/BP/USP	2.000	2.000 - M.T	0.000	

F Raw material :

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 6.000	WWG : 6.000	Water Source	Remark
1	Boiler Feed	0.500	0.100	Tankers	
2	Cooling Water	1.000	0.000	Tankers	
3	Domestic Purpose	1.000	1.000	Tankers	
4	Mnfg Process	3.000	4.400	Tankers	
5	Others	0.500	0.500	Tankers	for APCM

H Solid Waste

Inspection Team : N H PARMAR,SSA

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(N H PARMAR,SSA)

Inspection report of Shchem Corporation, plot no 4001/A-2, GIDC Ankleshwar.

This unit is visited with reference to complaint from Dharmesh Mistry regarding seepage of w/w from boundary wall of unit into GIDC strom water drain. With reference to this site is visited. It is observed that alkaline w/w from boundary wall of unit is going in to GIDC strom water drain. One w/w sample is collected which is going in to GIDC strom water drain for analysis. Then unit is visited and huge w/w ponding is observed within premises leading to GIDC strom water drain. One w/w sample is collected from this ponding. Person contacted informed that ponding is created due to leakage from drums which were being shifted to pucca flooring within premises and from 10 KL raw effluent storage tank. Bottom valve of raw effluent storage tank had broken and effluent was going to open land within premises leading to GIDC strom water drain. One w/w sample is also collected from leakage point of effluent storage tank. It is observed that unit has taken no preventive steps to stop the w/w going in to GIDC strom water drain. No measures were taken to control the flow of effluent from storage tank. Temperature of w/w from effluent storage tank was @ 45 degrees centigrade. During inspection production activity is found not going on, in ETP neutralization activity is found going on. So looking to the plant condition, ETP operation and temperature of raw effluent it seems that unit has started production activity. Unit has been issued closure direction by board. Unit is also sealed by circle officer-Ankleshwar. (as per IR dated 11/10/2022). During sealing process 6 reactors and one main electric panel board was sealed by officials. During inspection it is observed that out of 6 reactors only one reactor is having seal. Unit has removed seal from 5 reactors. Seal is observed in main electric panel board. During inspection @ 150 drums of unknown material is found stored within premises. 3 day notice given during inspection.

Photographs

	
w/w seepage from boundary wall	w/w ponding within premises

	
w/w ponding near boundary wall within premises	Leakage in bottom valve of effluent storage tank
	
w/w ponding within premises	Drums containing unknown material
	
Neutralization tank of ETP	Sealed electric box

Reactor without seal

Reactor without seal

Reactor without seal

Reactor without seal

Reactor without seal

Reactor with seal

GUJARAT POLLUTION CONTROL BOARD

Regional Office - 5009/4,GIDC Estate, Ankleshwar - 393 002. Dist. Bharuch (Gujarat)
Ph. No. : (02646) 222 933 E-mail Id : ro-gpcb-ankl@gujarat.gov.in

તપાસ માટે દાખલ થવાની સૂચના (નોટીસ)

નંબર : 26937 તારીખ : 10/6/2023

પાણી અધિનિયમ 1974ની કલમ-23, હવા અધિનિયમ 1981ની કલમ-24 અને પર્યાવરણ (સુરક્ષા) અધિનિયમ - 1986ની કલમ-10 હેઠળ અમોને મળેલ સત્તાની રૂએ અમો નીચે સહી કરનાર અમોને જરુરી લાગે તેની સહાય લઈને તમામ સમયે નીચેના હેતુઓ માટે આપની જગ્યામાં દાખલ થવાનો અને તપાસ કરવાનો અધિકાર ધરાવીએ છીએ.

(1) અમોને સોંપેલા રાજ્ય બોર્ડ/કેન્દ્ર સરકારનાં કાર્ય બજાવવાના હેતુ માટે,

(2) આવા કોઈ કાર્યો બજાવવાના છે કે કેમ અને તેમ હોય તો કઈ રીતે તે બજાવવાના છે અથવા આ અધિનિયમ અથવા તે હેઠળ કરેલા નિયમોની અથવા આ અધિનિયમ હેઠળ બજાવેલી કોઈ નોટીસની, કરેલા કોઈ હુકમની, આદેશની અથવા આપેલા કોઈ અધિકારપત્રની કોઈ જોગવાઈનું પાલન કરવામાં આવી રહ્યું છે કે પાલન કરવામાં આવ્યું છે કે કેમ તે નક્કી કરવાના હેતુ માટે,

(3) કોઈ સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુની તપાસ કરવા અને તેની કસોટી કરવાના હેતુ માટે અથવા જે જગામાં તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલા નિયમો મુજબ કોઈ ગુનો કરવામાં આવ્યો છે, અથવા થવાની તૈયારીમાં છે, તેવી કોઈ જગ્યાની ઝડતી લેવા માટે અને તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલ નિયમો હેઠળ શિક્ષાપાત્ર કોઈ ગુનો કર્યાનો પુરાવો, તેવા સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુ કબજે લેવા માટે અમે નીચે જણાવેલ સમયે દાખલ થઈએ છીએ.

ઉદ્યોગ/કારખાનામાં દાખલ થવાનો સમય : સવારના/સાંજના 13.00 તા. 13/06/2023

અમારી સાથે સહાય માટે નીચેની વ્યકિતઓ પણ છે.

1.
2.
3.

પ્રતિ,
Shchem Corporation
4001/A-2
GIDC Ankleshwar

.....

નકલ મળેલ છે.

આ સૂચના (નોટીસ) મેળવનારની સહી :-

Devesh Desai
Acct & Store I/c.

સહી :-

અધિકારીનું નામ :- N.H. Parmar

હોદ્દો :- J.O

D.V. Desai 10.6.23

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, પ્રાદેશિક કચેરી, અંકલેશ્વર

સ્થળ તપાસ દરમ્યાન આપવામાં આવેલ લેખિત સૂચના

આપના એકમની આજ રોજ મુલાકાત દરમ્યાન પર્યાવરણીય કાયદાઓ સંદર્ભે ધ્યાને આવેલ વિસંગતતાઓ/ત્રુટિઓ તેમજ સ્થળ ઉપર માંગવામાં આવેલ વિગતો પૂરી પાડવા અંગેની નીચે મુજબની સૂચના આપને આપવામાં આવે છે. જે અંગેનો ખુલાસો/રજુઆત/પૂર્તતા દિન-૩ માં અત્રેની કચેરીએ તેમજ ગાંધીનગર ખાતેની વડી કચેરીએ જાણ કરવા જણાવવામાં આવે છે. સદર વિગતો બોર્ડના ઓનલાઈન XGN પોર્ટલ ઉપર પણ અપલોડ કરવું.

ગુ.પ્ર.નિ. બોર્ડના નામે અને વતી,

(નોટીસ મેળવનાર) (નોટીસ આપનાર)

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ

સરનામુ: પ્લોટ નં: ૫૦૦૯/૪,જીઆઈડીસી અંકલેશ્વર - ૩૯૩ ૦૦૨,જી.ભરૂચ

ફોન:(૦૨૬૪૬)૨૨૨૯૩૩,Website http://gpcbxgn.gujarat.gov.in

Email ID (Regional officer) - ro-gpcb-ankl@gujarat.gov.in, (Unit head) uh-gpcb- ankl@gujarat.gov.in

સ્થળ તપાસની નિરિક્ષણ નોંધ

આઈ.ડી.નં:..26537.., કેટેગરી/સ્કેલ: ...Red/...3....,Latitude/ Longitude...../.....

શ્રીમાન,

આપશ્રીને જણાવવાનું કે. આજ તા..15/6/23..ના રોજ આપશ્રી ના એકમની મુલાકાત લઈ સ્થળ તપાસ કરી ઈન્સ્પેકશન કરેલ છે જે દરમ્યાન હવા/પાણી/જોખમી કચરા/.....ના.....7 ..3./...../.....નમુના પૃથ્થકરણ અર્થે એકત્રીત કરેલ છે.

આપશ્રીના એકમની મુલાકાત દરમ્યાન પર્યાવરણીય કાયદાઓના સંદર્ભે ત્રુટીઓ/ક્ષતિઓ જોવા/જાણવા મળેલ છે જે આધારે પડતર અરજી સંદર્ભે નિર્ણય લેતા પહેલા અને/અથવા કાયદાકીય પગલાં લેતા અને/અથવા પર્યાવરણ નુકશાન વળતર લેતા પહેલા કુદરતી ન્યાયના સિધ્ધાંત મુજબ આપશ્રીને સાંભળવાની તક પુરી પાડવાના હેતુથી અત્રે લેખિતમાં સ્થળસ્થિતિ/મુદ્દાઓ/સુચનાઓ આપવામાં આવે છે.

આ પરત્વે આપશ્રી નીચે લેખિતમાં રજુઆત કરી શકો છો અથવા લેખિત ખુલાસો/સ્પષ્ટતા/પુર્તતા અહેવાલ કામકાજના દિન-03 માં બોર્ડની વડી કચેરી, ગાંધીનગર તેમજ અત્રેની કચેરીને લેખિત માં અથવા XGN પર અથવા Email થી રજુ કરવા નોટીસ આપવામાં આવે છે.

સ્થળ તપાસ દરમ્યાન જોવા મળેલ સ્થળસ્થિતિ/ત્રુટીઓ/ક્ષતિઓ/ખામીઓ:

(1) Your Unit is visited with reference to complain regarding seepage of ~~waste~~ waste water from your Unit to GIDC storm water drain

(2) You are directed to stop the seepage of waste from your Unit to GIDC storm water drain and collect all the effluent back into ETP

(3) During inspection only two seals are on electric box and one other on one reactor. Other seals on other reactor are not observed at site. Please clarify.

(4) @ 150 drums having unknown material kept near ETP area. Please clarify regarding the content and disposal scheme.

(પાછળ)

સરનામુ: પ્લોટ નં: ૫૦૦૯/૪,જી.આઈ.ડી.સી.અંકલેશ્વર - ૩૯૩ ૦૦૨,જી.ભરૂચ
ફોન:(૦૨૬૪૬)૨૨૨૯૩૩,Website http://gpcbxgn.gujarat.gov.in
Email ID (Regional officer) - ro-gpcb-ankl@gujarat.gov.in, (Unit head) uh-gpcb- ankl@gujarat.gov.in

(5) Submit letter from DEVCL regarding your disconnection status.

મુ.પ્ર.નિ.બોર્ડના નામે અને વતી, (અધિકારીઓના નામ,હોદ્દો,સહી):	N. H. Parmar J.O
મુલાકાત લેવામાં આવેલ હોય તે એકમના પ્રતિનિધીની રજુઆત: (જે લાગુ પડે તેની સામે જ સહી કરવી)	
મુલાકાત દરમ્યાન અધિકારીશ્રીઓએ.....5.....મુદ્દાઓ માટે સ્થળસ્થિતિ/સુચનાઓ/સુધારાત્મક પગલાં ભરવા જણાવેલ છે જેમા,	
(૧) આ સ્થળસ્થિતિ/સુચનાઓ સાથે હુ. નીચે સહી કરનાર સંપૂર્ણ સહમત છું.	✓)
(૨) જેમા દર્શાવેલ સ્થળસ્થિતિ/સુચનાઓમાંથી મુદ્દા નં.....-.....સાથે હું નીચે સહી કરનાર અસહમત છું. જેના માટે મારી નીચે પ્રમાણેની રજુઆત છે.	
એકમના પ્રતિનિધી/આ નોંધ મેળવનાર નું નામ,હોદ્દો અને સહી:	D V Desai (1.1.2) Devesh. V. Desai
તા.:	Acct & Finance Incharge

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPL420

Sample ID:389159 - Analysis Completion:23/06/2023

Pharmaceuticals / LAB Inward : 51190

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

TEST REPORT

Test Report No. : 51190 **Date: 26/06/2023**

1. Name of the Customer : **Shchem Corporation - 26937**
2. Address : **4001/A-2,GIDC ANKLESWAR,-,-**
ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : **REP-Representative/Grab, (Insp Type : COM-On Complaint)**
4. Sample Collected By : **N H PARMAR,SSA**
5. Quantity of Sample Received : **5 lit**
6. Code No. of the Sample : **389159**
7. Date & Time of Collection & Inwarding : **10/06/2023 , (1815 to 1815) & 12/06/2023**
8. Date of Start & Completion of Analysis : **12/06/2023 & 23/06/2023**
9. Sampling Point : **w/w sample collected from leakage point of effluent collection storage**
10. Flow Details (Remarks) **tank. ~**
11. Mode of Disposal : **Yes**
12. Ultimate Receiving Body : **On land for percolation**
13. Temperature on Collection : **No generation of industrial wastewater**
14. Carboys Nos for : **45 & pH Range on pH Strip :9-10 on pH strip**
: **Barcode & Color & Appearance :Milky**
15. Water Consumption & W.W.G (KLPD) : **Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000**

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	45
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	8.10
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	30
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	101550
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	632
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	314.72
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	ence at end pc
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	ence - on addi
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	8813
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	4
11	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 – 50 mg/l	BDL
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	2115

Laboratory Remarks : Approved By:399-lab_399 Dt.: 26/06/2023

R.C.VASAVA,S.O

Note :
1. The results relate only to the items sampled and tested.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

***** END OF TEST REPORT *****

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPL 421

Sample ID:389154 - Analysis Completion:23/06/2023

Pharmaceuticals / LAB Inward : 51189

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

TEST REPORT

Test Report No. : 51189 **Date: 26/06/2023**

1. Name of the Customer	:	**Shchem Corporation - 26937**
2. Address	:	**4001/A-2,GIDC ANKLESWAR,-,-**
		ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample	:	**REP-Representative/Grab, (Insp Type : COM-On Complaint)**
4. Sample Collected By	:	**N H PARMAR,SSA**
5. Quantity of Sample Received	:	**5 lit**
6. Code No. of the Sample	:	**389154**
7. Date & Time of Collection & Inwarding	:	**10/06/2023 , (1805 to 1805) & 12/06/2023**
8. Date of Start & Completion of Analysis	:	**12/06/2023 & 23/06/2023**
9. Sampling Point	:	**w/w sample collected from ponding near boundary wall within premises**
10. Flow Details (Remarks)		~
11. Mode of Disposal	:	**No**
12. Ultimate Receiving Body	:	**On land for percolation**
13. Temperature on Collection	:	**No generation of industrial wastewater**
14. Carboys Nos for	:	**35 & pH Range on pH Strip :9-10 on pH strip**
	:	**Barcode & Color & Appearance :Brown**
15. Water Consumption & W.W.G (KLPD)	:	**Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000**

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	35
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	8.23
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	400
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	167990
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	540
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	455.28
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	ence at end pc
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	ence - on addi
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	11275
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	3
11	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 – 50 mg/l	BDL
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	2707

Laboratory Remarks : Approved By:399-lab_399 Dt.: 26/06/2023

R.C.VASAVA,S.O

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5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

***** END OF TEST REPORT *****

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPL 422

Sample ID:389133 - Analysis Completion:23/06/2023

Pharmaceuticals / LAB Inward : 51188

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

TEST REPORT

Test Report No. : 51188 **Date: 26/06/2023**

1. Name of the Customer : Shchem Corporation - 26937
2. Address : 4001/A-2,GIDC ANKLESWAR,-,-
   ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : REP-Representative/Grab, (Insp Type : COM-On Complaint)
4. Sample Collected By : N H PARMAR,SSA
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 389133
7. Date & Time of Collection & Inwarding : 10/06/2023 , (1755 to 1755) & 12/06/2023
8. Date of Start & Completion of Analysis : 12/06/2023 & 23/06/2023
9. Sampling Point : w/w sample collected from seepage from boundary wall of unit ~
10. Flow Details (Remarks) : yes
11. Mode of Disposal : into GIDC strom water drain
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 35 & pH Range on pH Strip :9-10 on pH strip
14. Carboys Nos for : barcode & Color & Appearance :brown
    : Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000
15. Water Consumption & W.W.G (KLPD) : 12 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	35
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	8.18
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	500
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	186300
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	2724
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	700
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	ence at end pc
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	ence - on addi
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	11513
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	2
11	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 – 50 mg/l	BDL
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	2762

Laboratory Remarks : Approved By:399-lab_399 Dt.: 26/06/2023

R.C.VASAVA,S.O

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6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

***** END OF TEST REPORT *****

Annexure-R18

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

GPCB

સ્મૃતિપત્ર-૧

નં:જીપીસીબી/એએનકે/સીસીએ-૯૭૭(૩)/આઇડી-૨૬૯૩૭/ તા.___/૦૭/૨૦૨૩

પ્રતિ,
ડેપ્યુટી ઈજનેર (ઓએન્ડએમ)
GIDC Sub-Division, DGVCL,
પ્લોટ નં U/4/2, જીઆઈડીસી પોલીસ સ્ટેશનની સામે,
જીઆઈડીસી અંકલેશ્વર, જિ: ભરૂચ.

વિષય: M/s Shchem Corporation, પ્લોટ નંબરઃ ૪૦૦૧/એ-૨, જી.આઇ.ડી.સી. અંકલેશ્વર, જી.ભરૂચના તમામ વીજ પૂરવઠા કાપવા બાબત

સંદર્ભ: (૧) ગુ.પ્ર.નિ.બોર્ડનો તા. ૨૨/૦૮/૨૦૨૨ નો પત્ર
(૨) એકમને પાઠવેલ બંધ કરવાનો હુકમ, તા. ૧૦/૧૧/૨૦૨૦

સાહેબશ્રી,

ઉપર્યુકત વિષય અન્વયે સવિનય જણાવવાનું કે, મેસર્સ સ્કેમ કોર્પોરેશનને પાણી અધિનિયમ-૧૯૭૪ ની કલમ-૩૩(અ) હેઠળ તા.૧૦/૧૧/૨૦૨૦ના રોજ ઉદ્યોગને બંધ કરવાનો હુકમ પાઠવેલ છે. જેના સંદર્ભે એકમનો વીજ જોડાણ કપાયેલ છે,તેમ છતા તા. ૧૫/૦૪/૨૦૨૨ તેમજ તા. ૦૨/૦૭/૨૦૨૨ની મુલાકાત દરમ્યાન એકમ કાર્યરત જણાય છે તેમજ એકમ ઉદ્યોગને બંધ કરવાનો હુકમનુ પાલન ન કરતુ હોવાનુ જણાય છે. જેને ધ્યાને લેતા એકમના તમામ વીજ પૂરવઠા (Electricity Supply Including Single Phase)તાત્કાલિક અસરથી કાપવા તેમજ તે બાબતની જાણ અત્રેની કચેરીને કરવા આપશ્રીને સંદર્ભવાળા પત્ર (૧) મારફત જાણાવેલ. પરંતુ, તાજેતરની તા. ૦૬/૦૬/૨૦૨૩ તેમજ ૧૦/૦૬/૨૦૨૩ની મુલાકાત દરમ્યાન એકમ સીંગલ ફેઝ સપ્લાય પર ચાલુ જણાય છે જેને ધ્યાને લઈ આપશ્રીને એકમના તમામ વીજ પૂરવઠા (Electricity Supply Including Single Phase) તાત્કાલિક અસરથી કાપવા તેમજ તે બાબતની જાણ અત્રેની કચેરીને કરવા ફરી જણાવવામા આવે છે.

ઉપરોકત પત્ર સક્ષમ અધિકારીશ્રીની મંજુરી મેળવ્યા બાદ પાઠવવામાં આવે છે.

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડના નામે અને વતી,

19/07/2023

(અરૂણ જી. પટેલ)
પર્યાવરણ ઇજનેર

નકલ રવાના:-

- પ્રાદેશિક અધિકારીશ્રી, ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, પ્રાદેશિક કચેરી અંકલેશ્વર, પ્લોટ નં ૫૦૦૯/૪, જીઆઈડીસી અંકલેશ્વર-૩૯૩૦૦૨, જી. ભરૂચ..... ઉપરોકત બાબતે DGVCL ના અધિકારીઓ સાથે સંકલન કરી પત્રમા જણાવેલ સૂચનાઓનુ પાલન કરાવવા બાબત.

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GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN
Sector-10-A, **Gandhinagar**-382 010
Phone : (079) 23226295
Fax : (079) 23232156
Website : www.gpcb.gov.in

GPCB

28 JUL 2023

નં.ગુ.પ્ર.નિ.બોર્ડ/લીગલ-ઈપીએ-અંકલેશ્વર-૮૧૬/ 745173

કોર્ટમેટર/તાત્કાલિક

પ્રતિ,
પ્રાદેશિક અધિકારીશ્રી,
ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ,
પ્રાદેશિક કચેરી
અંકલેશ્વર.

વિષય: M/s. Shchem Coporation, પ્લોટ નં. ૪૦૦૧,એ-૨ જી.આઇ.ડી.સી., અંકલેશ્વર – ૩૯૩૦૦૨, તા. અંકલેશ્વર, જી. ભરૂચ, સામે E(P) Act 1986 હેઠળ ફરીયાદ દાખલ કરવા બાબત.

શ્રીમાન,

ઉપરોક્ત વિષય અન્વયે જણાવવાનું કે, M/s. Shchem Coporation, પ્લોટ નં. ૪૦૦૧,એ-૨ જી.આઇ.ડી.સી., અંકલેશ્વર–૩૯૩૦૦૨, તા. અંકલેશ્વર, જી. ભરૂચ,, તથા તેના જવાબદાર સંચાલકો/ભાગીદારો ધ્વારા E(P) Act 1986ની જોગવાઇઓનો ભંગ કરેલ હોય તેઓ સામે E(P) Act 1986ની કલમો હેઠળ ફરીયાદ દાખલ કરાવવા આપની કક્ષાએથી જરૂરી દસ્તાવેજો પેનલ એડવોકેટને મોકલી નામદાર કોર્ટમાં ફરીયાદ દાખલ કરી તેની નકલ ફરીયાદ નંબર સાથે અત્રેની વડી કચેરી, ગાંધીનગરને મોકલી આપવા વિનંતી.

આ પત્ર સક્ષમ કક્ષાએથી મંજુરી મેળવી પાઠવવામાં આવે છે.

આભાર સહ.

ગુ.પ્ર.નિ.બોર્ડના નામે અને વતી

(આર.બી. ત્રિવેદી)
I/C કાયદા અધિકારી

નકલ રવાના:- યુનિટ હેડ,(અંકલેશ્વર) વડી કચેરી ગાંધીનગર.

31/07/2023

Clean Gujarat Green Gujarat

ISO - 9001 - 2008 & ISO - 14001 - 2004 Certified Organisation

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 **Industry Details** **shchem corporation**

Outward No: 41399-05/09/2023

Email : shchem@yahoo.com

Telephone : 00000000000

PLOT NO:4001/A-2,GIDC ANKLESWAR,
-, -,
ANKLESHWAR - 393002
DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Ankleshwar

Inspection Id : 747122 (On Complaint) **Ro Name : Ankleshwar**

2 **Type / Scale / Sector / Status :** RED / SMALL / Pharmaceuticals / In Operation

3 **Inspection Dt & Time :** 02/08/2023 17:10 / Water **Person Contacted :** Mr. Vijay R. Sheth - Partner

4 **Env Audit Detail : Sch : N.A , , Year : , On Dt :**

Commissioned Dt : 25/01/1985 **Production Start Dt :** 25/01/1985 **Applicability of CRZ Rules :** No

5 **Water Consumption in Kilo Lts Per Day** Ind : 5.000 Dom : 1.000 **Borewells:** 0

6 **Waste Water generation / Discharge (klpd) :** Ind : 5.000 Dom : 1.000 **Tubewells:** 0

7 **Consumer No.(Electric Meter):** **Source of Water Supply:** Tankers

8 **Disposal Mode of Industrial / Domestic :** Zero Discharge / Irrigation

9 **Discharge Pt / Final Receiving Body (Ultimate):** CETP (ETL) Member / No generation of industrial wastewater

10 **Status of water consent Under the Water Act,1974:** AWH-95266-02/06/2023 Last Inward:280690-15/05/2023[ONL]

11 **Effluent Treatement plant (ETP) : Units, if provided and status :**
ETP Details : P-Collection Cum Equalization,P-Collection Tank

12 **Whether Industry is a member of CETP ?** No

13 **Boilers=1 , DG Sets=0 , Flue Gas =1, Process =1 , ETP Cap = 10 , Capacity of All =**

APCM Details : Scrubber
Fuel Used : Natural Gas
Stack Attached to : Boiler

14 **TSDF Name :** B.E.I.L, Ankleshwar [14983]

15 **Lab Charges Pending : Rs. 36480.00** **Water Cess Charges Pending : NIL**

16 **Last Env. Form V : 2022-2023** **Water Cess Return : 2017-2018** **HW Monthly Return : 2023-99**

17 **Last 3 Legal Action :**

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
14/10/2020	DIR	10/11/2020	33A,O15,	581437	DIR	REV	572954
25/05/2018	REV	21/06/2018	PER,	481903	REV	DIR	458957
28/02/2018	DIR	20/04/2018	33A,IMM,	470815	DIR	ROU	452487

Monthly Patrak Data : Last Return : 202304 **HAZD Waste Disposal : 0.000 (0 Trucks)**

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 1358, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 0	Meter Reading - 0, Kilo Litre - 0

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

General Observation				
a	-	Is the Industry in Operation ??	Yes	
a	-	R.O File No	ID:26937	
b	-	**Industry Operating without CCA**	No.	
c	-	**Has Production exceeded (last 3 MTHs) than CCA-Qty**	No.	
d	-	**Any products-NOT in CCA, manufactured-Last 3 MTHs**	No.	
e	-	**Foul Odour/Fugitive Emission/Bye Pass in Premises ??**	No.	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	**Has Regn with CETP or TSDF expired ??**	No.	
h	-	Seperate Energy Meter for A.P.C.M ?	No.	
h	-	Provision of any STAND-BY Pump ??	No.	
Water Parameter				
b	-	Source of Water Supply	Tankers	
c	-	**W.W.G is EXCEEDING the CCA Limits**	No.	
d	-	**W.W Disposal as per the Consent Conditions ?**	No.	
e	-	Was the ETP in operation ?	No	
f	-	Treatment System ADEQUATE to handle existing effluent	Repair/Main Reqd	
g	-	**Did u observe ANY ILLEGAL Discharge ??**	Yes	
h	-	Nos of Samples collected	03	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection , PCB-ID: (26937)

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Inspection Crux:

General Observation:

This unit is visited with reference to telephonic complaint received to this office from anonymous person (mob no. 6354813935) who provided google location regarding wastewater discharge in to GIDC Storm water drain (SWD). We have visited the above said shared location where complainant was present and said that this unit is discharging wastewater and found that alkaline wastewater is flowing (pH @ 9-10 on pH strip) in to GIDC SWD besides this unit. During visit, it is observed that on the right side of the material gate of this unit contaminated water was flowing from the unit which directly open to GIDC SWD through boundary wall hole and on checking found alkaline wastewater (pH @ 9 -10 on pH strip). We have collected sample from this stream for analysis purpose. On right side of material gate, brownish colored wastewater small puddle observed near boundary wall which was coming through seepage and going in to GIDC SWD. We have collected sample from this seepage puddle for analysis purpose which is located on right side of the material gate. In the unit premises RCC flooring work was under progress. After entering plant, it is observed that, previously stamped seal by the authority was not seen on the 0.7 KL SS Reactor and 6 KL SS Reactor. Also, the surface of the 0.7 KL reactor was found hot on touch in and in-process material was also found inside the reactor. Nitrogen cylinder is seen connected with 6 KL reactor. MB-III Batch Sheet in the plant, lot no. MB-III/082, dt. 01/08/2023, batch size 685 Kg log sheet found in the plant area. Visible smoke was seen on the surface of the Electric Hot Oil unit and its surface felt hot on the touch in, which is connected with reactor – 0.7 KL. Hence it came to know that unit is in operation and manufacturing process is started illegally. In addition to that, AOD Pump was found with the Separator Vessel of the unit, the suction was inside the separator and a flexible pipeline was provided at the discharge point which is going to the collection cum neutralization tank of ETP. Water is seen coming out near the end point at ETP by lifting the pipe from the backside which proves that unit was transferring material by AOD pump. Unit is asked to clarify the same. Huge quantity of drums filled with wastewater / intermediate / RM / product / waste material were found haphazardly stored openly in ETP area, near material gate and plant area. Brownish color w/w seepage was found from the drums lying near material gate and going outside the premises through seepage. During the inspection, Collection cum neutralization tank & treated w/w collection tank was filled with w/w & sample from treated w/w collection tank is taken for analysis purpose. Unit has not furnished any details regarding production, raw material purchase, fuel consumption and water consumption etc. during visit. Looking at all the above details, it is found that unit is not following the closure order/ direction given by the Board and have started illegal production activity and wastewater discharging outside the unit premises. DGVCL was instructed to disconnect the power supply of unit including single phase vide letter dated - 19.07.2023, however during the inspection, single phase power connection is observed in the unit. Written instructions are given in 3-day notice to clarify all this matter. Photographs taken during inspection and 3-day notice are attached here with. [677]-03/08/2023

~ RO Comments/Reply :Strict action may be taken. -05/09/2023

Water Observation:

Air Observation:

Hazard Observation:

I recommend : g. Recommend Strict Action

W.C Notings: ---------[677-DEE]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

Gujarat Pollution Control Board

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

PCB Id: 26937

6. મુલાકાત સમયે કોઈપણ પ્રકારના Raw material પરચેઝ, પ્રોડક્શન, Fuel consumption, water consumption વગેરે ની વિગતો રજુ કરેલ નથી.

4. એકમના Separator Vessel સાથે AOD Pump જોવા મળેલ જેનું સકશન સેપરેટર ની અંદર હતું અને ડીસ્ચાર્જ માં flexible pipeline લગાવી ETP નાં collection cum neutralization tank સુધી પાઈપ જતી હતી સદર પાઈપને પાછળનાં ભાગથી ઉંચી કરતા End Point પાસે પાણી નીકળતું જોવા મળેલ જે દર્શાવે છે કે આપના દ્વારા AOD પમ્પ ચલાવી મટીરીયલ ટ્રાન્સફર કરવામાં આવે છે જે બાબતે ખુલાસો કરવો.

5. ઉપરોક્ત બધીજ વિગતો જોતા માલૂમ પડેલ છે કે આપ દ્વારા બોર્ડ દ્વારા આપાયેલ closure order/ direction નું પાલન કરવામાં આવતું નથી અને અનઅધિકૃત રીતે પ્રોડક્શન અને w/w discharge પ્રીમાઈસીસની બહાર કરવામાં આવે છે. જે બાબતે ખુલાસો કરવો.

3. ETP એરિયામાં, પ્લાન્ટ એરિયામાં તથા મટીરીયલ ગેટની આસપાસ મોટી માત્રામાં drums કે જેમાં w/w / intermediate / RM / product / waste material ભરેલ જોવા મળેલ. મટીરીયલ ગેટ પાસેના drumsમાં brownish કલરનું w/w સીપેજ થઈને પ્રીમાઈસીસની બહાર જતું માલુમ પડેલ જેનો ખુલાસો કરવો.
આપના એકમની મુલાકાત અત્રેની કચેરીને મળેલ ટેલીફોનીક ફરિયાદ, આપના એકમમાંથી GIDCની Strom Water Drain (SWD) માં ગંદા પાણીનો નિકાલ કરતા હોવાની બાબતે કરવામાં આવેલ.

1. મુલાકાત સમયે એકમના મટીરીયલ ગેટની બાજુમાં આલ્કલાઈન વેસ્ટ વોટર (pH @ 9-10 on pH strip) તથા ગેટની બાજુની boundary wall ની પાસે સીપેજ થઈને જીઆઈડીસીની SWDમાં જતું માલુમ પડેલ જે તાત્કાલિક બંધ કરવું.

2. મુલાકાત સમયે એકમના 0.7 KLના SS Reactor તથા 6 KLના SS Reactor પર અગાઉ ઓથોરીટી દ્વારા મારેલ સીલ જોવા મળેલ નથી તેમજ 0.7 KLના રીએક્ટરની સરફેસ ટચ કરતા ગરમ જોવા મળેલ તથા સદર રીએક્ટરની અંદર in-process material પણ જોવા મળેલ. વધુમાં Electric Hot Oil યુનિટના સરફેસ પર visible ધુમાડા જોવા મળેલ તથા તેની સરફેસ ટચ કરતા પણ ગરમ માલુમ પડેલ. 6 KLના રીએક્ટર સાથે Nitrogen cylinder connected જોવા મળેલ. પ્લાન્ટમાં MB-III Batch Sheet, lot no. MB-III/082, તા. 01/08/2023, batch size 685 Kgની લોગશીટ ભરેલી જોવા મળેલ. આથી જણાય છે કે આપ દ્વારા ઉત્પાદન પ્રક્રિયા કરવામાં આવે છે જેનો ખુલાસો કરવો.

Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
4. @150 drums having unknown material are kept near ETP area. please clarify regarding the content and disposal scheme.	740512(10/06/23)	Still Pending
3. During inspection only two seals, one on electric box and another on one reactor, other seals on other reactor are not observed at site. please clarify.	740512(10/06/23)	Still Pending
5. Submit letter from DGVCL regarding your disconnection status.	740512(10/06/23)	Still Pending
1. Your unit is visited with refernce to complain regarding seepage of waste water from your unit to GIDC strom water drain.	740512(10/06/23)	Still Pending
2. You are directed to stop seepage of w/w from your unit to GIDC strom water drain and collect all the effluent back in ETP.	740512(10/06/23)	Still Pending
5. સદર સ્ટોરેજ ટેન્કના બોટમ વાલ્વ માંથી મોટર પમ્પ દ્વારા, ઔદ્યોગિક ગંદુ પાણી ત્રીજા નમ્બર ની સ્ટોરેજ ટેંક (૧૦ KL) માં ટ્રાન્સફર થતું જોવા મળેલ.	739930(06/06/23)	Still Pending

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

4. ઔદ્યોગિક ઉત્પાદનો દરમ્યાન જનરેટ થતા ઔદ્યોગિક ગંદા પાણીની ટ્રીટમેન્ટ માટે બનાવેલ પ્રાઈમરી ETP એકમોમાંથી ઔદ્યોગિક ગંદુ પાણી સિમ્પલી પાસ કરીને એકમની પાછળના ભાગમાં રાખેલ સ્ટોરેજ ટેન્કો (૨ નંગ ૧૦ KL ક્ષમતા વાળી) માં એકત્ર કરવામાં આવતું જોવા મળેલ.	739930(06/06/23)	Still Pending
3. મુલાકાત સમયે એકમમાં ઔદ્યોગિક ઉત્પાદનને લગતી કામગીરીઓ થતી જોવા મળેલ.	739930(06/06/23)	Still Pending
8. મુલાકાત દરમ્યાન ETP કલેક્શન ટેન્કરમાંથી આલ્કલાઇન (@૯ થી ૧૦ PH માત્રા PH strip) ઔદ્યોગિક ગંદા પાણીનો નમુનો એકત્ર કરેલ છે.	739930(06/06/23)	Still Pending
7. આમ ઉપયુક્ત તમામ બાબતો જોતા જણાય છે કે એકમમાં ઔદ્યોગિક ઉત્પાદન દરમ્યાન જનરેટ થતું ઔદ્યોગિક ગંદુ પાણી કોયપણ જાતની ટ્રીટમેન્ટ કર્યા વગર એકમની બહાર જીઆઇડીસી ની વરસાદી પાણીની ડ્રેઈન માં રાત્રી દરમ્યાન કરવામાં આવે છે. આમ બિન અધિકૃત કામગીરી કરવી નહિ અને ઔદ્યોગિક ગંદા પાણીનો નિકાલ નિયમોનુસાર કરવો.	739930(06/06/23)	Still Pending
6. સદર ત્રીજા નંબરની સ્ટોરેજ ટેન્કની બોટમ માં આવેલ વાલ્વ સાથે આશરે ૫૦ થી ૬૦ મીટર જેટલી ફ્લેક્ષિબલ પાઈપ લગાવીને એકમની આગળના દરવાજાની બાજુમાં આવેલ બાથરૂમ સુધી લંબાવીને સદર ટેન્કમાંથી ઔદ્યોગિક ગંદા પાણીનો નિકાલ બાથરૂમમાં લગાવેલ પાઈપ મારફતે એકમની બહાર થતો જોવા મળેલ.	739930(06/06/23)	Still Pending
1. આજરોજ નાઈટ મોનિટરીંગ દરમ્યાન આપના એકમની મુલાકાતની બાજુએ આવેલા ભાથરૂમ માંથી પાણીના નિકાલ કરવાની પાઈપ લાઈન માંથી આલ્કલાઇન (@૯ થી ૧૦ PH માત્રા PH strip પર) વાસવાળા ઔદ્યોગિક ગંદા પાણીનો નિકાલ એકમની બાજુમાંથી પાસ થતી જીઆઈડીસી ની વરસાદી પાણીની ડ્રેઈન માં થતો જોવા મળેલ જે ગંદા પાણીનો એક નમુનો એકત્ર કરેલ છે.	739930(06/06/23)	Still Pending
2. ઉપરોક્ત મુદ્દા અન્વયે આપના એકમની મુલાકાત લેતા નીચે જણાવ્યા મુજબના અવલોકનો ધ્યાને આવેલ.	739930(06/06/23)	Still Pending
1. મુલાકાત સમયે એકમની મુખ્ય ઈલેક્ટ્રીક પેનલ તથા Reaction vessels (6 nos.) સીલ થયેલ ધ્યાને આવેલ. સદર સીલ ની જાળવણી કરવી.	692833(07/11/22)	Still Pending
2. આપના એકમને પાઠવવામાં આવેલ closure direction Dated 10/11/2020 ની તમામ શરતોનું ચુસ્તપણે પાલન કરવું.	692833(07/11/22)	Still Pending

Gujarat Pollution Control Board

PCB Id: 26937

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (26937)

A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	W-12	@ 9-10 on ph strip / 30	1720-1720	REP	etp final treated w/w holding tank ~	Tinge Yellow
2	W-12	@ 8-9 on ph strip / 30	1715-1715	REP	w/w discharge in gidc swd from left side of material gate through seepage ~	Brown
3	W-12	@ 9-10 on ph strip / 30	1710-1710	REP	w/w discharge in gidc swd from left side of material gate ~	Tinge yellow

B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	Chloro-Sulphonation	11	reactor m-2	SCR	SO2-40,HCL-15,CHI-9,

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Boiler	10	NON IBR BABY BOILER CAP. 0.4 TPH	NO	N.A	Natural Gas	100 SCM/DAY	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Spent Catalyst	I -28.2	0.024-M.T	COL,DSS,STO,TRA,DST
2	Spent Solvents	I -28.6	66.000-M.T	COL,REU,STO
3	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	12.000-M.T	COL,DCO,DSS,REU,STO,TRA
4	Chemical sludge from waste water treatment	I -35.3	1.200-M.T	COL,DSS,STO,TRA,DST

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	3,4 di amino benzophenone	2.000	2.000 - M.T	0.000	
2	medendazole IP/BP/USP	2.000	2.000 - M.T	0.000	

F Raw material :

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 6.000	WWG : 6.000	Water Source	Remark
1	Boiler Feed	0.500	0.100	Tankers	
2	Cooling Water	1.000	0.000	Tankers	
3	Domestic Purpose	1.000	1.000	Tankers	
4	Mnfg Process	3.000	4.400	Tankers	
5	Others	0.500	0.500	Tankers	for APCM

H Solid Waste

Inspection Team : Bhumika A. Bhuva, AEE - Acharya Ravikumar j, AEE

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(Bhumika A. Bhuva, AEE)

Photographs taken during visit

26937 - Shchem Corporation

Date of Inspection: 02/08/2023

Contaminated alkaline wastewater going outside through boundary hole near material gate

Brownish colored wastewater small puddle near boundary wall coming through seepage from drums stored

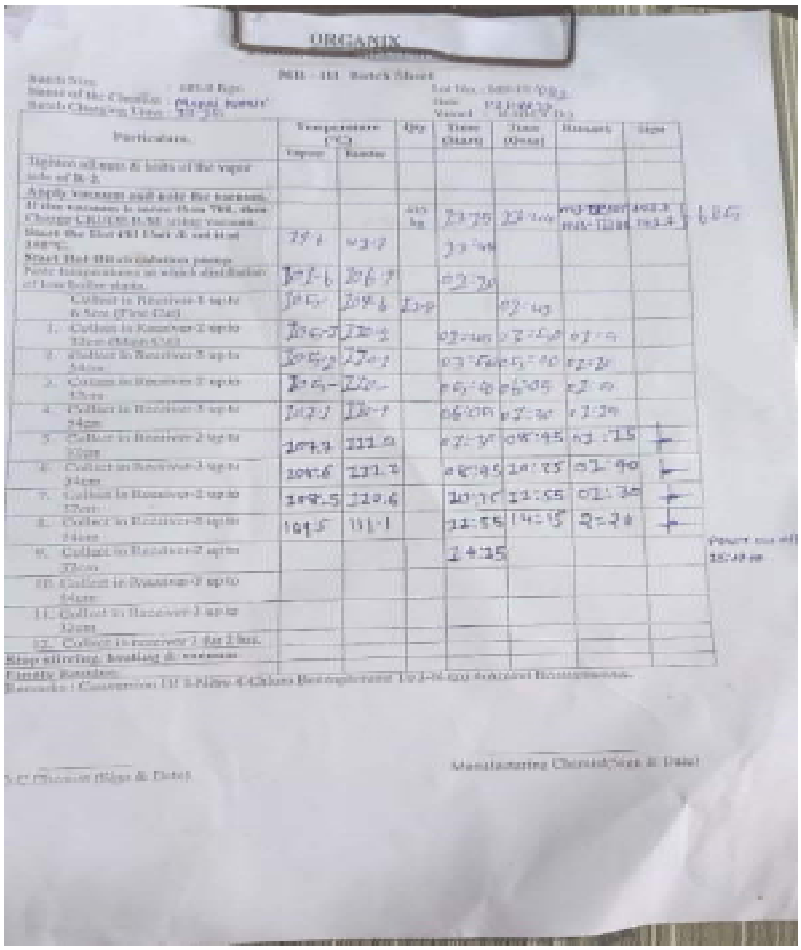
0.7 kl SS reactor, 6 KL reactor connected with nitrogen cylinder and electric hot oil unit

Material was transferred by AOD Pump connected with Separator Vessel and a flexible pipeline open at ETP

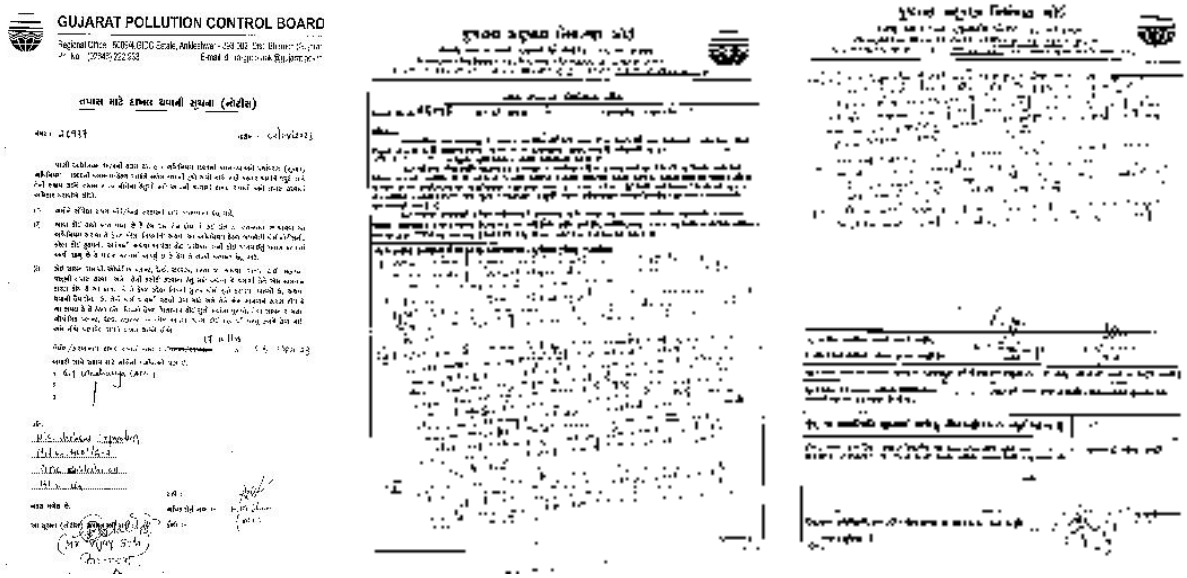
RCC flooring was under progress

Openly stored drums filled with various materials near ETP area and in plant area

Batch sheet record



3-day notice



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPL 435

Sample ID:392965 - Analysis Completion:25/08/2023

Pharmaceuticals / LAB Inward : 51832

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

TEST REPORT

Test Report No. : 51832 **Date: 25/08/2023**

1. Name of the Customer : **Shchem Corporation - 26937**
2. Address : **4001/A-2,GIDC ANKLESWAR,-,-**
ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : **REP-Representative/Grab, (Insp Type : COM-On Complaint)**
4. Sample Collected By : **Bhumika A. Bhuva, AEE**
5. Quantity of Sample Received : **5 lit**
6. Code No. of the Sample : **392965**
7. Date & Time of Collection & Inwarding : **02/08/2023 , (1720 to 1720) & 03/08/2023**
8. Date of Start & Completion of Analysis : **04/08/2023 & 25/08/2023**
9. Sampling Point : **ETP final treated w/w holding tank ~**
10. Flow Details (Remarks) : **No**
11. Mode of Disposal : **Presently stored**
12. Ultimate Receiving Body : **No generation of industrial wastewater**
13. Temperature on Collection : **30 & pH Range on pH Strip :@ 9-10 on pH strip**
14. Carboys Nos for : **Barcode & Color & Appearance :Tinge Yellow**
: **Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000**
15. Water Consumption & W.W.G (KLPD) : **12 ,Cap No & Weight :**

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	9.49
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	20
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	158976
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	318
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	912.8
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	me interferen
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	1670
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	9919
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
11	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 – 50 mg/l	BDL
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	2277

Laboratory Remarks : Approved By:399-lab_399 Dt.: 25/08/2023

R.C.VASAVA,S.O

Note :
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2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. The report shall not be reproduced except in full or part without approval of the laboratory.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

***** END OF TEST REPORT *****

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPL 436

Sample ID:392964 - Analysis Completion:25/08/2023

Pharmaceuticals / LAB Inward : 51831

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

TEST REPORT

Test Report No. : 51831 **Date: 25/08/2023**

1. Name of the Customer : Shchem Corporation - 26937
2. Address : 4001/A-2,GIDC ANKLESWAR,-,-
   ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : REP-Representative/Grab, (Insp Type : COM-On Complaint)
4. Sample Collected By : Bhumika A. Bhuva, AEE
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 392964
7. Date & Time of Collection & Inwarding : 02/08/2023 , (1715 to 1715) & 03/08/2023
8. Date of Start & Completion of Analysis : 04/08/2023 & 25/08/2023
9. Sampling Point : w/w discharge in GIDC SWD from left side of material gate through
10. Flow Details (Remarks) seepage ~
11. Mode of Disposal : Yes
12. Ultimate Receiving Body : GIDC storm water drain
13. Temperature on Collection : No generation of industrial wastewater
14. Carboys Nos for : 30 & pH Range on pH Strip :@ 8-9 on pH strip
    : Barcode & Color & Appearance :Brown
15. Water Consumption & W.W.G (KLPD) : Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	8.22
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	150
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	15160
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	68
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	369.6
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	4975
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	3780
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	1531
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
11	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 – 50 mg/l	BDL
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	350

Laboratory Remarks : Approved By:399-lab_399 Dt.: 25/08/2023

R.C.VASAVA,S.O

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6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

***** END OF TEST REPORT *****

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPL 437

Sample ID:392963 - Analysis Completion:25/08/2023

Pharmaceuticals / LAB Inward : 51830

Gujarat Pollution Control Board
Bharuch
C-1/119/3, GIDC Phase-2
Narmadanagar
Bharuch-392015
Tele:(0264)2246333

TEST REPORT

Test Report No. : 51830 **Date: 25/08/2023**

1. Name of the Customer : **Shchem Corporation - 26937**
2. Address : **4001/A-2,GIDC ANKLESWAR,-,-**
ANKLESHWAR-393002, Taluka : Ankleshwar, District : Ankleshwar,
3. Nature of Sample : **REP-Representative/Grab, (Insp Type : COM-On Complaint)**
4. Sample Collected By : **Bhumika A. Bhuva, AEE**
5. Quantity of Sample Received : **5 lit**
6. Code No. of the Sample : **392963**
7. Date & Time of Collection & Inwarding : **02/08/2023 , (1710 to 1710) & 03/08/2023**
8. Date of Start & Completion of Analysis : **04/08/2023 & 25/08/2023**
9. Sampling Point : **w/w discharge in GIDC SWD from left side of material gate ~**
10. Flow Details (Remarks) : **Yes**
11. Mode of Disposal : **GIDC storm water drain**
12. Ultimate Receiving Body : **No generation of industrial wastewater**
13. Temperature on Collection : **30 & pH Range on pH Strip :@ 9-10 on pH strip**
14. Carboys Nos for : **Barcode & Color & Appearance :Tinge yellow**
: **Ind :5.000 , Dom :1.000 & Ind :5.000 , Dom :1.000**
15. Water Consumption & W.W.G (KLPD) : **12 ,Cap No & Weight :**

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	9.48
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	10
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	4870
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	174
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	75.6
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	1275
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	826
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	609
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
11	Phenolic Compounds	mg/l	4 Amino Antipyrene method without Chloroform Extra	0.1 – 50 mg/l	BDL
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	139

Laboratory Remarks : Approved By:399-lab_399 Dt.: 25/08/2023

R.C.VASAVA,S.O

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8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

***** END OF TEST REPORT *****

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

GPCB

BY R.P.A.D.

DIRECTION UNDER SECTION 33-A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT-1974 [HEREINAFTER REFERRED TO AS THE WATER ACT] AS AMENDED FROM TIME TO TIME

WHEREAS, you **M/s. SHCHEM CORPORATION** is having an industrial plant at **Plot No: 4001/A-2, GIDC ESTATE ANKLESHWAR, DIST.BHARUCH.**

AND WHEREAS, Gujarat Pollution Control Board had issued consent under the provisions of Water Act-1974 by its Consent Order No. AWH –95266, which was valid up to 02/06/2023 for operation of the industrial plant with various conditions mentioned therein and whereas, you have applied for the renewal of the same which is under consideration.

AND WHEREAS, you have committed various non-compliances in the past, which is a matter of records and in particular, due to no compliances observed during inspection on 14/10/2020, this Board had issued closure direction with 15th day effect vides order no. GPCB/ANK-CCA-977/ID: 26937/572954 on date: 10/11/2020.

AND WHEREAS, as stated above, on various instances during inspection of your unit on 27/11/2020, 12/02/2021, 17/03/2021, 31/03/2021, 15/04/2022, 02/07/2022, 06/06/2023, 10/06/2023 and 02/08/2023, unit was found non-complying with closure direction and discharging contaminated effluent into Storm Water Drain of GIDC causing damage to the environment. Various telephonic complaints were also received against your unit regarding illegal effluent discharge in Storm Water Drain of GIDC Ankleshwar and for which, detailed scrutiny and inspection has been carried out by GPCB.

AND WHEREAS, you are found in operation in spite of Board's closure order dated 10/11/2020, which also on the face of it is a blatant violation committed by you. Under such circumstances, the Board had to issue Directions to District Collector, Bharuch to seal your unit vide letter dated 07/04/2021 and 22/08/2022 and accordingly, District Collector sealed your unit on 11/10/2022

AND WHEREAS, this Board has filed Criminal case on 20/12/2023 vide case no. CC/5570/2023 in civil court of Ankleshwar against your unit for violation as stated above.

AND WHEREAS, the non-compliance found during the inspection seems severe and also deliberate, as can be very clearly seen from your past records and has potential to cause damage to the Environment severely.

AND WHEREAS Hon. NGT has directed for levying Environment Damage Compensation (EDC) in the matter of O.A. no. 593 of 2017 and O.A. 95 of 2018 and in various other matters.

AND WHEREAS in line with Hon'ble NGT Orders in the matter of OA no. 593 of 2017 and others, Central Pollution Control Board (CPCB) has framed methodology for levying of Environment Compensation (EC). Your case is liable for levying EDC under the criteria ***(a) of the said methodology i.e. Discharges in violation of consent conditions, mainly prescribed standards / consent limits.***

AND WHEREAS you have applied for Revocation to this Board to start operating your plant along with required documents i.e. Assurance in the form of Bank Guarantee of Rs. 1, 50,000/-which was valid upto 31/12/2023 and undertaking dated 31/10/2022 to comply with CC&A conditions and closure direction. This Board has considered your revocation application along with assessment of EDC as per standard procedure.

AND WHEREAS looking to non-compliance observed over period of 2020 to 2023 during various inspections on 27/11/2020, 12/02/2021, 17/03/2021, 31/03/2021, 15/04/2022, 02/07/2022, 06/06/2023, 10/06/2023 and 02/08/2023, this Board has assessed EDC based on number of days and unit is liable to pay total EDC amount of Rs. 53,15,000/-, which was communicated to you through SMS by the Board's official portal XGN by generating payment link on 28/02/2024, after payment of EDC only Trial Revocation for 03 months can be issued for restoring electricity supply and water supply by Board. In furtherance to the same, the captioned order is being issued.

UNDER THE CIRCUMSTANCES, as directed, I Arun G. Patel, Environment Engineer, Gujarat Pollution Control Board issue the direction under Section 33(A) of the Water Act – 1974 to pay Rs. 53,15,000/- as interim Environment Damage Compensation (EDC).

If you are aggrieved by the aforesaid direction, you may file appeal under section 33-B of the Water (Prevention and Control of Pollution) Act, 1974 before National Green Tribunal within thirty days from the date of this order.

This is issued with the approval of the competent authority.

For and on behalf of
Gujarat Pollution Control Board

20.05.2024

(Arun G. Patel)
ENVIRONMENT ENGINEER

GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

NO: GPCB/ANK/CCA-977(3)/ID-26937/ Dated: /05/2024

Issued to:
M/s. SHCHEM CORPORATION,
PLOT NO: 4001/A-2,
GIDC ESTATE ANKLESHWAR,
DIST: BHARUCH, GUJARAT.

COPY TO:

1. **Regional Officer**
   Gujarat pollution Control Board,
   Regional Office,
   Ankleshwar..... For your information.

For and on behalf of
Gujarat Pollution Control Board

20-05-2024
(Arun G. Patel)
ENVIRONMENT ENGINEER

SHCHEM CORPORATION

FACTORY:
A-2/4001,G.I.D.C.Estate,
Ankleshwar – 393 002.
District:Bharuch,Gujarat.
Phone : (02646) 220653
Email : shchem@yahoo.com

REGISTERED OFFICE:
72,Shamaldas Gandhi Marg,
Room No. 33,3rd Floor,
Mumbai – 400 002.
Phone : (022) 22032841
Fax : (022) 22032940.

Ref.No.: 001.

COURIER / HAND DELIVERED

Gujarat Pollution Control Board
RECEIVED ON
01 JUN 2024
19189

May 30, 2024.

Gujarat Pollution Control Board
Paryavaran Bhavan
Sector 10-A
Gandhinagarar - 382010.

ID : 26937.
Subject : Revocation Of Our Closure Order - With Regards To Our Appeal No.32/2024(WZ), I.A. No.86/2024(WZ) & I.A.87/2024(WZ).

Dear Sir,

The Hon. Mr. Justice Dinesh Kumar Singh, Judicial Member and Hon. Dr. Vijay Kulkarni, Expert Member of The National Green Tribunal, Western Zone Bench, Pune have sympathetically considered our Appeal against your order No. GPCB/ANK/CCA-977(3)/ID-26937/811745 dated 20.05.2024, to Stay the payment of Rs.53,15,000/- by way of EDC, for grant of Trial Revocation for 03 months.

We have enclosed the said order, dated 28-05-2024 and uploaded on the NGT site on May 30, 2024. We also acknowledge receipt of your Order No. GPCB/ANK/CCA-977(3)/ID-26937/811745 dated 20.05.2024, received by us today, 30.05.2024.

We take this opportunity to highlight that we have strictly followed the closure directions issued to us under Section 33-A of The Water (Prevention And Control Of Pollution) Act-1974 vide letter No. GPCB/ANK/CCA-977/ID-26937/572954 dated 10.11.2020. Our power and water supply has been disconnected since November 25, 2020. **Sir, we have not committed any such crime that can justify CLOSURE for such a long period (3 Years & 6 Months).**

Sir, any further delay in revocation of our closure order will make us terminally sick (financially). **We earnestly request you to issue to us the Revocation Order at the earliest and oblige.**
Assuring you of our best co-operation at all times, We Remain, Dear Sir,

Truly Yours,
FOR SHCHEM CORPORATION

Vijay Sheth (Partner).
Encls. : As above.
C.C. : Regional Officer, G.P.C.B., Ankleshwar.

04/06

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Item No.10

(Pune Bench)

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE

THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)

I.A. No.86/2024(WZ)
In
Appeal No.32/2024(WZ)
I.A. No.87/2024(WZ)

M/s. SHCHEM Corporation

.....Appellant

Versus

Gujarat Pollution Control Board

....Respondent

Date of hearing: 28.05.2024

CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. VIJAY KULKARNI, EXPERT MEMBER

Appellant	:	Mr. Saurabh Kulkarni, Advocate
Respondent	:	Mr. N.R. Mehta, Advocate

ORDER

I.A. No.86/2024(WZ)

1. This I.A. has been filed by the appellant seeking condonation of delay of 29 days in filing the present appeal, alleging therein that the partner of applicant- Mr. Vijay Sheth had fallen critically ill, therefore, he was unable to follow the process at that time.

2. The said I.A. is being opposed by the learned counsel for Respondent- GPCB by filing reply dated 27.05.2024 stating therein that not a single documentary evidence is submitted from the side of appellant in support of the partner being sick. Therefore, it is prayed that the delay condonation application may be rejected.

3. We are of the view that the reason given by the appellant in this I.A. appears to be genuine and the delay in filing the present appeal is

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only 29 days, which is within our discretionary period. Therefore, we deem it appropriate to exercise our discretionary power in favour of the appellant and accordingly, we allow this I.A.

I.A. No.86/2024(WZ) stands disposed of accordingly.

Appeal No.32/2024(WZ)

4. We admit this appeal and direct the Respondent- GPCB to file full-fledged reply affidavit within a period of four weeks and a copy of the same shall also be served upon the appellant, who may file rejoinder affidavit against the same, if any, within two weeks thereafter.

5. The learned counsel for Respondent- GPCB submits that a formal order has also been passed in the present matter on 20.05.2024. But the learned counsel for appellant is denying to have received a copy of any such order. Therefore, we direct the Respondent- GPCB to serve a copy of the same through e-mail upon the applicant and as well as to this Tribunal through e-mail.

6. We expect that till the next date of hearing, realization of the amount of Rs.53,15,000/- by way of EDC would not be done by the Respondent-GPCB, as the matter is ripe for final hearing.

Put up this matter for final hearing on 30.07.2024

Dinesh Kumar Singh, JM

Dr. Vijay Kulkarni, EM

May 28, 2024
I.A. No.86/2024(WZ) In
Appeal No.32/2024(WZ)
I.A. No.87/2024(WZ)
P.Kr

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

GPCB

By R.P.A.D

GPCB/LGL-NGT-ANK-355(2)/ID: 26937/ Date:

To,
M/s. Shchem Corporation
Plot No. 4001/A-2, GIDC ANKLESWAR,
ANKLESHWAR - 393002, Dist- Bharuch

Sub:- Hearing of M/s. Shchem Corporation located at Plot No. 4001/A-2,GIDC Ankleshwar, Dist- Bharuch-393002

Ref:- Order dated 30/07/2024 passed by the Hon'ble National Green Tribunal in the Appeal No. 32/2024 (WZ) filed by M/s. Shchem Corporation.

Sir,

In connection to aforementioned subject and reference, proceedings/ minutes of personal hearing of M/s. Shchem Corporation held on 6th August, 2024 at Head Office, Gujarat Pollution Board, Gandhinagar is enclosed herewith.

This is for your information.

FOR AND ON BEHALF OF
GUJARAT POLLUTION CONTROL BOARD

02.09.2024

(ARUN G. PATEL)
ENVIRONMENT ENGINEER

Copy to:

1) **The Law Officer, Legal Branch, GPCB.**

PROCEEDING / MINUTES OF PERSONAL HEARING

Subject: Hearing of M/s Shchem Corporation, Plot no. 4001/A-2, GIDC Ankleshwar, Ta: Ankleshwar, Dist: Bharuch.

Ref.: Order dated: 30.07.2024 passed by the Hon'ble National Green Tribunal in the appeal No. 32/2024 (WZ) filed by M/s Shchem Corporation.

Read:

I. Hon'ble National Green Tribunal order dated: 30.07.2024 in Appeal no. 32/2024 (WZ)
II. This office email dated 05/08/2024 inviting personal hearing to the appellant.
III. Written submission received dated 06/08/2024.

1) The Hon'ble National Green Tribunal in Appeal No. 32/2024 (WZ) filed by M/s Shchem Corporation has directed to Gujarat Pollution Control Board (GPCB) vide order dated 30.07.2024 in para 3 &4 as under:

> *"3. We would like to keep this matter under abeyance before arriving at a conclusion on merits and would like to direct appellant to approach and remain present before the respondent – GPCB for hearing on 06.08.2024 as has been suggested by the learned counsel for the respondent-GPCB.*
>
> *4. After giving hearing to the appellant on the aforesaid date and if required, its subsequent hearing may be continued and within a month, a report shall be submitted by the respondent-GPCB with regard to outcome of the hearing / passing of an appropriate order before the next date."*

2) Considering the Hon'ble National Green Tribunal order dated 30.07.2024, e-mail was sent to the Appellant inviting personal hearing and personal hearing was scheduled on 06th August 2024. Mr.Vijay RameshchandraSheth, Partner of M/s Shchem Corporation confirmed to remain present through Email on 05.08.2024 and remained present on 06.08.2024.Mr. Arun G. Patel-Environment Engineer & Unit Head-Ankleshwar, Mr. R. R. Panchal- Legal Executive of legal branch, Mr.BhupendraNayee– Assistant Environment Engineer, Legal Branch along with concerned officers of the Board were present.

3) On behalf of M/s Shchem Corporation (hereafter referred to as the "Appellant" for the sake of convenience), the aforesaid person has presented verbally as well as submitted a written representation. The main arguments/representation summary are as under:

A. Starting from 14.10.2020, the Appellant unit was visited fourteen times for inspection.
B. Out of these fourteen visits, on five occasions the Respondent Board's officials responded to complaints received from Narmada Clean Tech's (NCT's) team. Four visits were Compliance visits. On two occasions, the Respondent Board's officials responded to private citizens' complaints and only on two occasions the officers of the Respondent Board visited without being called by any complainant. One visit was

to seal the respondent unit in presence of the Officer, Circle Office, Ankleshwar, district Bharuch.

C. During the inspection visits with the NCT team, the emphasis was to prove that untreated waste water was being discharged directly in to the Storm Water Drain by the Appellant Unit. On all the five occasions, detailed inspection of the unit was carried out by the officers of the Respondent Board as well as the NCT Team but nothing illegal was found. On one occasion, men from the drainage department of the Notified Area were tasked to check the entire length of the storm water drain adjoining to our unit. No illegal/ghost connection was found. All Inspection Reports state that the "Unit was not found in operation."

D. The Managing Partner, 66 years old, was away from Ankleshwar from April 2021 till about June 2022 due to COVID and its RELAPSE. Surprisingly, after the inspection visit on 31.03.2021, the first reported inspection visit was on 15.04.2022. The Managing Partner was fit and mobile only after July 2022.

E. During the Inspection visits after July 2022, the emphasis was to prove that the Appellant unit was in Production, despite the Closure Directions. Water Supply and Three Phase Power supply to the Appellant Unit was disconnected in November, 2020 and continues to remain so. DGVCL had disconnected three phase power supply from the Main Transformer, located outside the factory premises and hence nothing could be tampered with. Single Phase power supply was disconnected on August 23, 2023. Later, the Respondent Board's Officers started reporting that the Plant was being run illegally on Single Phase power supply. Since all the equipments of the Appellant unit are fitted with three phase motors, it is impossible to run the plant on Single Phase power supply.

F. The Appellant Unit has not filed GST Returns since December 2020. The GST Registration number stands cancelled. This is a major proof of there being no manufacturing/commercial activity.

G. The Appellant Unit has been submitting the list of Raw Materials, Semi Finished Goods and Mother Liquor along with the Reply filed with the Respondent Board. There are no changes in the list of Raw materials which again goes to prove no manufacturing activity.

H. The open Plot Area of the Appellant Unit was having loose mud and used to be about 2 to 2.5 feet below the Plot Area of the adjoining units on the East and the South directions. During the monsoons, excess rain water from the adjoining plots would flood the entire factory of the Appellant Unit. Excess water flowing in the storm water drain, along the West Side, would enter the open plot from the West side. After the rains, this water would seep from under the compound wall into the Storm Water Drain. Despite the obvious, the Officers of the Respondent Board would treat this as discharge in to the Storm Water Drain and penalise us.

I. There was an accidental leakage from welding of the Bottom Nozzle of 2 x 10000 litres Treated Effluent Holding Tanks on 06.06.2023. Entire contents flowed in to the open plot area. This water caused pooling and ponding. This led to seepage of this water from under the compound wall in to the Storm Water Drain. This was the reason for the visits undertaken by the officials of the Respondent Board on 06.06.2023 and 10.06.2023.

J. April 2023 onwards, the Appellant unit started increasing the height of the open plot by land filling and subsequently concretising the entire open plot area. Even the space between the compound wall and the storm water drain was concretised. It took about six months and almost 100 lacs of rupees to complete the entire job. Proper secured internal drains along with "Contaminated run-off pits" have been provided. The run-off pits have been provided with valves to hold the contaminated water in case of accidental leakage.

K. After heavy rains on 31st July and 1st August 2023, a lot of water got collected on the South and the South West side of the open Plot. It was this water that was seeping out from our factory plot into the Storm Water Drain. A lot of water collected below the Separator (equipment). This led to the visit of the officials of the Respondent Board on 02.08.2023.

L. We do not have a D.G. Set in our factory. After our three phase power supply was disconnected on 26-11-2020, at no instance has the three-phase connection been found tampered with. On 11-10-2022, the main 3-phase power switch and the power panel board was sealed. Also, each of the six reaction vessels was also sealed. All this sealing was done by the Board officials in presence of Ms. Krupaben M. Patel, Circle Office, Ankleshwar. The seals are intact till date. This is another solid evidence to prove that no illegal production activity was being carried out. After the visit of the Board official on 10-06-2023, the Unit Head, Gandhinagar, issued a letter to the DGVCL asking them to disconnect our single phase power supply as well vide his letter no. GPCB/ANK/CCA-977(3)/ID-26937/748285 dated 19-07-2023. DGVCL duly disconnected our single phase power supply on 23-08-2023. Enclosed please find letter, bearing no. DGVCLSDANK/0175/08/2023 dated 25-08-2023, issued by DGVCL, certifying the disconnection of the single phase power supply. We are therefore suffering with no power connection, not even single phase power connection.

M. Finally, a compliance visit was carried out on 14-10-2023. Thereafter, we have been following up for revocation of the Closure Directions. On February 28, 2024, we were asked to deposit Rs.53.15 lacs as Interim Environmental Compensation as a pre-condition for grant of Revocation. The SMS was followed by an Order from the Board on May 20, 2024.

4) On behalf of Gujarat Pollution Control Board, authorised officersof this Board have represented facts based on record verification as under:

a) The Closure direction order issued by the Board is based on merit for which opportunity of being heard has been given from time to time by means of written instructions/remarks by the regional officer during inspection of unit. Reply submitted by unit with reference to written instructions/remarks of regional officer of GPCB were taken in account while taken decision of legal action against unit and appropriate decisions have been made with the approval of competent authority of the Board i.e Closure direction order issued No. GPCB/ANK/CCA-977/ID-26937/572954 dated: 10/11/2020.

b) Appellant here is challenging the inspection and closure order dated: 10/11/2020 which was passes by Board 4 years back which cannot be challenged by appellant before appropriate authority within the time limit.

c) Regarding inspection of 14/10/2020 based on which Closure direction is issued it is seen on records that Notice of Entry and Inspection was issued to the owner during inspection with violation remarks to comply within 3 days time hence opportunity of being heard was given before issuance of Closure direction as per principle of natural justice. "ROJKAM"was also done by officials of Board along with NCT officials in presence of Mr. Vijaybhai Sheth (Appellant). Furthermore, the Closure direction was issued with 15th day effect thus giving appellant plenty of time to submit compliance report against observed violation before closure can come into effect. Hence, enough time was given to appellant.

d) Appellant has continuously violated Environmental Laws and severely damaged the Environment. Appellant has continued functioning of plant even after Closure direction of Board which can be seen from various inspection report, photographs and records taken during inspection by Board officials summarized as below:

- Looking to Inspection report of 12/02/2021, unit has sent hazardous waste Sodium bromide solution to Meet Chemo Pharma (trader) through invoice however as per Hazardous and other wastes (Management and Transboundary Movement) Rules, 2016 as per clause 19 any waste shall be sent through Manifest system (Movement Document). As per CC&A condition unit has not shown any hazardous waste i.e Sodium Bromide solution. Thus unit was engaged in non-consented activity and also not complying with HOWMR-2016 and sending this hazardous waste to unauthorized user i.e Trader firm which was violation of HOWMR-2016. Thus unit was engaged in unauthorized/illegal activity even after Closure direction.
- During inspection on 17/03/2021 acidic waste water found in GIDC storm water drain near the M/s. Shchem Corporation and blackish brown coloured acidic waste water into GIDC storm water at back side near the boundary wall of the unit is observed. During Inspection, one Tanker No. GJ-16-X-8412 is observed within the unit premises and the acidic liquid material filled in tanker is being filling into drums from the same tanker. Thus again found engaged in illegal activity in the name of trading activity.
- During inspection on 31/03/2021 again acidic waste water found in GIDC storm water drain near the M/s. Shchem Corporation and blackish coloured acidic waste water into GIDC storm water at back side near the boundary wall of the unit is observed. During inspection acidic waste water stock is found stored @ 2 KL in reaction vessel in plant shed, @ 1 KL in Collection tank of ETP and @ 5 KL in final treated waste water holding cum CTEP disposal tank. During Inspection, 43 nos. of drums filled with HCl are found stored within factory premises in open land however some of the drums are found open hence acidic fuming is observed from the open drums. Thus Unit is continuously found engaged in suspicious and illegal activity even though it was under closure direction.

- During inspection on 15/04/2022 appellant's industry was visited with reference to telephonic message from Mr. Rajesh Patel, NCT monitoring team regarding unauthorized industrial effluent discharge through provided underground illegal drainage pipe line under RCC flooring at gate no.-2 of the unit. It is also mentioned in report that Board official have seen two workers/persons within the plant shed but as they entered the premises the persons/workers jumped off the wall behind the industry. Due to the night hour monitoring and no any person available at premises Notice of Entry and inspection could not be served. The sampling memo of NCT monitoring team (Analysed by NCT team shows COD of 36400 mg/l) and photographs of site situation showing ETP tanks full with waste water and chemical/waste powder is observed dumped on open land within premises in haphazard manner is attached with inspection report dated: 15/04/2022 and it is also observed that water supply valve is sealed by competent authority however water supply is continue and water pump provided on water supply connection is also found in operation. Looking to the conditions of the provided reaction vessels, weighing scale and cooling tower it seems that unit is operates in odd hours.
- During inspection on 20/07/2022 production plant is found in operation and manufacturing process for the production of mebendazole crude in provided SSR & GLR reactors are going on. During visit provided natural gas fired boiler and cooling tower is also found in operation and thus unit has not complied with the above mentioned closer order. Power supply and water supply is also found continue. Provided scrubber system attached with process vent of reaction vessels are found corroded and not in operational condition. Huge nos. of drums (200 litter of each) are found filled with various unknown materials without any identification/marking in open land within premises as well as in plant shed. Huge quantity of white coloured loose Haz. Waste (process waste) heaps as well as packed in bags are found stored on open kuchcha land and alkaline (@ 10 pH on pH strip) containing waste water is being leach out from the stock of Haz. Waste and hence one ponding of alkaline waste water is created on kuchcha land within premises. They have provided one electric motor pump with flexible pipe line up to the open land at backside of the unit as disposal facility for untreated waste water disposal at the backside of unit which is ultimately goes outside of the unit premises through provided hole in boundary wall. Pondings of alkaline waste water is observed outside of the unit premises near boundary wall as well as within the unit premises which is finally goes in to GIDC storm water drain leading to Amlakhadi. Open mouth 20 nos. of drums (200 litter each) are found filled with alkaline waste water and is found spilled on the ground due to the overflows from the drums which is finally goes outside of the unit premises as runoff water hence they are instructed to store the drums in a covered area. During visit 220 nos. of bags (25 kg each) of Thiourea, 180 nos. of bags (50 kg each) of soda ash and 20 nos. of drum (200 litter each) of benzyl chloride is found stored within premises.

- During inspection on 07/11/2022 various drums filled with raw materials & intermediate ML is stored within unit premises.
- During inspection on 06/06/2023 in night hours alkaline and highly odor containing waste water flow is observed in GIDC storm water drain near CETP-ETL. Back tracing of this type of waste water flow in this drain it is observed that alkaline and highly odor containing waste water discharge is going on from the outlet of discharge pipe line provided in the Bathroom of M/s. Shchem Corporation. Detailed inspection report along with photographs can be seen on record. Unit is found operating despite closure direction seal done by collector office.
- During inspection on 10/06/2023 alkaline waste water from boundary wall of unit is going in to GIDC storm water drain and huge waste water ponding is observed within premises leading to GIDC storm water drain. No measures were taken to control the flow of effluent from storage tank. Temperature of waste water from effluent storage tank was @ 45 degrees centigrade. Looking to the plant condition, ETP operation and temperature of raw effluent it seems that unit has started production activity illegally during odd hours.
- During inspection 02/08/2023 found that alkaline wastewater is flowing (pH @ 9-10 on pH strip) in to GIDC SWD besides this unit. During visit, it is observed that on the right side of the material gate of this unit contaminated water was flowing from the unit which directly opens to GIDC SWD through boundary wall hole and on checking found characteristic of alkaline wastewater (pH @ 9 -10 on pH strip). Visible smoke was seen on the surface of the Electric Hot Oil unit and its surface felt hot on the touch in, which is connected with reactor – 0.7 KL. Thus unit started manufacturing activity illegally despite closure direction and seal order.

e) The summary of Environment Damage Compensation (EDC) assessed by Board is as below:

EDC Calculation:

EDC is calculated using the Formula: EC= PI × N × R × S × LF as per GPCB EDC policy based on CPCB's 'Report of the methodology for assessing Environmental Compensation and Action Plan to utilize the fund.

Here,PI = 80 (Red category industry), N= No of days, S= scale of industry, LF=location factor

Calculation:EC= PI × N × R × S

Part-1

Closure issued on 10/11/2020 with 15th day effect under section 33-A of water act-1974 based on inspection report dated: 14/10/2020. Afterwards Unit applied for revocation.

Hence 1st part of EDC calculation is from 14/10/2020 to power supply disconnection date: 26/11/2020. (Number of days = 44, PI=80, LF=1,R=250, S=0.5)

EC1= 80 × 44 × 250 × 0.5 × 1 = Rs. 4,40,000/-

Unit was asked to pay interim EDC vide Email dated: 20/02/2021 however unit did not paid the same hence revocation was not issued.

Part-2

Afterwards from 12/02/2021, unit was found in violation on various instances on 12/02/2021, 17/03/2021, 31/03/2021, 15/04/2022, 02/07/2022, 06/06/2023, 10/06/2023, 10/06/2023 and 02/08/2023 till date: 14/10/2023 i.e compliance verification in which single phase power supply is disconnected.

Hence Number of days calculated from 12/02/2021 to 14/10/2023= 975, PI=80, LF=1,R=100 i.e considering micro scale, S=0.5)

As per clause 2.2 of EDC policy maximum of calculated EC, minimum EC and BG amount is to be considered while levying EDC. Here, calculated EC = 3900000, minimum EC = 4875000, BG amount = 150000 hence maximum of these three is minimum EC i.e. Rs. 48,75,000/- hence it is considered.

EC2= Rs. 48,75,000/-

Total EC= EC1 + EC2 = 440000+4875000= Rs. 53,15,000/-

Looking to above already period between 26/11/2020 to 12/02/2021 is excluded.

f) Unit was issued closure direction vide order dated: 10/11/2020 with 15th day effect hence it was required by unit to safely remove all material in process as well stored within premises of shift to environmentally safe manner. Appellant's claim to clean all the equipment after power supply disconnection does not stand here as he was given enough time i.e 15 days to do so above activity. Appellant was required to fully shut down industry and close the operation of their plant on 15th day (from the date of closure direction). In order to comply with the same appellant was required to safely dispose all waste water and wastes, in environmentally sound manner with these 15 days, same has not been done by appellant which can be seen from Inspection report dated: 27/11/2020 and reply of the appellant is not acceptable here as it is showing vague excuses. Appellant has clearly violated the closure directions issued by the Board and contaminated GIDC storm water drain.

g) The appellant himself applied for revocation of Closure direction and submitted notarised undertaking dated: 18/12/2020 stating they shall comply with environmental norms and CC&A conditions. However, appellant did not paid EDC ofRs 4.40 Lakhs assessed by Board based on number of days as per Part-I of EDC mentioned above. Hence, Revocation was not issued. Even after several months the appellant did not paid EDC amount. The appellant has enough time to challenge the impugned Closer direction issued on 10.11.2020

h) Appellant has again applied for revocation on 01/11/2022 and unit was found in compliance of closure direction on 14/10/2023 hence EDC of total Rs 53.15 Lakhs assessed by Board (including part-I & II) as summarised above.Appellant has challenged EDC of Rs. 53.15 Lakhsbefore Hon'ble NGT.

i) It is to be noted all analysis reports are available on XGN website (online Portal of this Board) and appellant can see all test results anytime on this Portal. SMS alert is

also sent automatically to registered mobile number (93775-10780) at the time of collection of sample through XGN system.

j) Regarding Inspection report dated: 12/02/2021 as per submission made and verbal representation for the activity Unit's claim regd. Usage of other raw material for increased conversion rate shows generation of hazardous waste not mentioned in Consent, it is violation of consent condition no. 6.3 " The person authorised shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorisation" and condition no. 6.4"any unauthorised change in personnel, equipment or working conditions as mentioned in the application by the person authorised shall constitute a breach of his authorisation".

k) Submission of appellant to do trading activity for stored raw material and to construct tank farm or to operate motor to treat effluent is not acceptable here as appellant was required to safely store or dispose all raw material/wastes and waste water within 15 days from the date of issue of closure direction.

l) Furthermore, unit was required to send all effluent to M/s ETL as per CC&A condition which has not been done by unit and neither submitted any records of the same.

m) As the appellant was found violating Closure direction and CC&A conditions, this Board has requested to Ld. Collector to seal this industry to stop illegal activities being carried out in the name of trading on 07/04/2021 and again reminded on 22/08/2022. Notified Area Authority was also asked to cut all water supply on 23/08/2022 looking inspection report dated: 15/04/2022 and 02/07/2022.

n) Even though Seal letter and water disconnection letter, Unit was found in operation,and not complying with Closure direction.

o) Appellant himself here admits that He operated 0.5 HP motor pump using single phase for rinsing activity which is contradiction asafter sealing by Ld. Collector unit was not supposed to do any activity on this plot however manufacturing activity as well as waste water discharge was being done by unit and being replied against it in the name of washing activity of vessel every time when appellant is caught violating closure directions. Besides, as already mentioned in above points unit was required to dispose all waste water/wastes in environmentally sound manner before any mishap happens hence claim of the unit is not acceptable and unit is bluntly violating all environmental laws.

p) It is to be noted that various times various complaints have been received against appellant and surprisingly complaints are found true.Looking to repeated violation by industry and noncompliance of Closure direction, Board had to file legal case as per provisions of Water Act-1974 on 20.12.2023 in Civil Court, Ankleshwar.

q) Appellant has continuously violated Environmental Laws and severely damaged the Environment. Appellant has continued functioning of plant even after Closure direction of Board which can be seen from various inspection reports, photographs and records taken during inspection by Board officials. Thus appellant is habitual defaulter. Appellant had applied to Board for revocation of Closure direction, which was considered by this Board and appellant was asked to pay EDC amount of Rs. 53.15 Lakhs which was challenged by appellant before Hon NGT.

r) It is to be noted that formal order for EDC was passed by the Board and same has been uploaded on XGN system of Board (online portal) and alsosendto appellant thorough E-mail on 06.06.2024. Furthermore, the order was sent through R.P.A.D, which has not been returned to this Board meaning appellant has received it

The Board has imposed EDC in this case following the "PolluterPay Principle" and has legitimate ground and basis for its amount.

In view of hearing dated: 06/08/2024, the documents and verbal submission made by M/s Scheme Corporation as well as verbal representation of Board's officers and various facts of this caseare taken on record. It is pertinent to mentioned here that Environment Damage Compensation (EDC) imposed by the Board is the effect of a cause i.e Closure direction order and subsequent violation observed and non-compliance of Closure direction order. The EnvironmentDamage has been caused by the appellant for which EDC is required to be paid by the unit as per various orders of Hon'ble NGT and GPCB's policy.

I, Arun G. Patel, Environment Engineer & Unit Head- Ankleshwar, Gujarat Pollution Control Board issuing this order:

ORDER

EDC amount imposed by the Board of Rs. 53.15 Lakhs is re-examined. It is seen EDC amount is already calculated excluding the period of 77 days sympathetically.(From26/11/2020 to 12/02/2021).

Detailed reportsof Board Officials with observations and photographical evidence which were placed on record by this Boardvide submission dated: 15.06.2024showing that appellant's argument stating that they have complied with Closure direction is completely false.

EDCimposed by the Board is just and proper inline of prevailing policy of GPCB (Annexure-A) which is based on CPCB's 'Report of the methodology for assessing Environmental Compensation and Action Plan to utilize the fund'and based on order of Hon'ble National Green Tribunal. The decision taken by the Board is without any prejudice and is based on merit.

Place: Gandhinagar

FOR AND ON BEHALF OF
GUJARAT POLLTUION CONTROL BOARD

(ARUN G. PATEL)
UNIT HEAD- ANKLESHWAR

Encl: Annexure-A (GPCB EDC Policy)

GPCB Environmental Compensation Guidelines

Hon'ble National Green Tribunal (NGT) has issued the direction in several cases to impose the penalty on the non-complying polluting units to GPCB and also directed Central Pollution Control Board (CPCB) to take penal action for failure and recover the compensation for damage to the environment.

Following the directions, CPCB, New Delhi has issued "Report of the Methodology for Assessing Environmental Compensation and Action Plan to Utilize the Fund" (CPCB Methodology).

Further for the Bio-Medical Waste Management Rules, 2016, the CPCB has published Guidelines for "Imposition of Environmental Compensation Charges against Healthcare Facilities and Common Biomedical Waste Treatment Facilities".

Gujarat Pollution Control Board's Environmental Compensation Guidelines to be followed in the Gujarat State are as under:

1. **Cases to be considered for levying Environmental Compensation (EC):**

a) Discharges in violation of consent conditions, mainly prescribed standards/ consent limits.

b) Not complying with the directions issued, such as direction for closure due to non-installation of OCEMS, non-adherence to the action plans submitted etc.

c) Intentional avoidance of data submission or data manipulation by tampering the Online Continuous Emission / Effluent Monitoring systems.

d) Accidental discharges lasting for short durations resulting into damage to the environment.

e) Intentional discharges to the environment -- land, water and air resulting into acute injury or damage to the environment. (Here, it also includes discharge of spent acid, hazardous wastes or untreated effluent through tanker or other media into water body, dumping of hazardous wastes etc.)

c) Injection of treated/partially treated/ untreated effluents to ground water. (here, it also includes illegal discharge of effluent or hazardous wastes into underground water strata i.e. through wells, bore-well, reverse boring etc) excluding permitted activity.

2. **Assessment for levying EC for cases mentioned at point no. 1(a) to 1(c):**

2.1 For the cases mentioned at point number a) to c) of point no.1, assessment of Environmental Compensation shall be calculated as per formula as mentioned in Para number 1.3 of CPCB Methodology, which is as under:

EC = PI x N x R x S x LF

Where,

EC is Environmental Compensation in Rs.

PI = Pollution Index of industrial sector

N = Number of days of violation took place

(here, factor "N" = Number of Days

Starting from the date of inspection based on which direction issued or the due date of directions.

Ending to the date of inspection of compliance verification or date of power disconnection, whichever is earlier)

R = A factor in Rupees (Rs.) for EC

S = Factor for scale of operation

LF = Location *factor (Here, Regional officer shall mention Location factor (LF) in their inspection report of revocation.)*

2.2 Assessment of EC as per formula at 2.1 and amount of applicable BG as per the BG scheme, out of these **whichever is higher, shall be considered** for deciding final EC amount.

3. **Assessment for levying EC for cases mentioned at point no. 1(d) to 1(f):**

For the cases mentioned at point number d) to f) of cases mentioned at point no. 1, assessment of Environmental Compensation shall be calculated as under in two parts:

3.1 Interim Environmental Compensation:

Interim Environmental Compensation shall be levied as suggested by Hon'ble NGT in its order No.95 of 2018 dated 11.01.2019 as under:

1. Rs. 1 Crore for large scale industry,
2. Rs. 50 Lakh for medium scale industry.
3. Rs. 25 Lakh for small scale industry.

3.2 Additional Environmental Compensation:

Additional Environmental Compensation shall be levied as per the para 1.3.2. of CPCB Methodology. i.e. Based on detailed investigations from expert institutions/organizations based on which environmental compensation will be decided.

4. **Assessment for levying EC in case of industrial accident:**

In case of industrial emission due to industrial accident, Environmental Compensation shall be levied as per status of Air Quality:

State/status of Air Quality	Environmental Compensation		
	Large scale	Medium Scale	Small scale
Severe +/ Emergency	Rs. 1.0 Cr	Rs. 50 Lakh	Rs. 25 Lakh
Severe	Rs. 50 Lakh	Rs. 25 Lakh	Rs. 10 Lakh
Very Poor	Rs. 25 Lakh	Rs. 10 Lakh	
Moderate to Poor	Rs. 10 Lakh		

Here.

1. State/status of air quality shall be defined and reported by the Regional Office based on the situation of the site and analytical results/photographs.

2. In case of accident having causality, it shall be considered as severe/emergency.

5. **Assessment for levying EC from transporter in case of illegal discharge/transportation through vehicle:**

The case of illegal discharge/transportation through vehicle i.e. tankers/ trucks/tractor, Environmental Compensation of Rs. 25 Lakh shall be levied.

6. **Assessment for levying EC for non-compliances under Biomedical Waste Rules:**

For levying Environmental Compensation if non-compliance observed under the Bio-Medical Waste Management Rules, 2016 and amendment thereof, the CPCB Guidelines for "Imposition of Environmental Compensation Charges against Healthcare Facilities and Common Biomedical Waste Treatment Facilities" shall be followed.

6.1 Applicable EC shall not be less than applicable BG as per prevailing BG policy.

7. **Assessment for levying EC for non-compliances under Plastic Waste Rules:**

In case closure direction issued for following non-compliances under the Plastic Waste Management Rules, 2016:

1. Manufacturing of plastic bags, sheets or like of thickness less than 50 micron.
2. Non submission of EPR Action plan for Back collection of post consumer plastic waste.
3. Operating without registration,

Environmental Compensation shall be levied as under:

Sr. No.	Type of Industry	Environmental Compensation (Rs. in Lakh)
A	Small Scale	0.50
B	Medium Scale	0.75
C	Large Scale	1.00

8. **Assessment for levying EC under Solid Waste Rules:**

In case of open burning of solid waste on land, including at landfill sites, for each such incident or default, violators including the project proponent, concessionaire, ULB, any person or body responsible for such burning, shall be liable to pay environmental compensation as under as per Para 20 of Point No. 8 of Hon'ble NGT order dated 26/03/2019 in the matter of O.A. No. 606/2018:

- Simple burning - Rs. 5,000/-
- Bulk waste burning- Rs. 25,000 /-

9. **Assessment for levying EC for illegal activities not mentioned herein above:**

In cases where industry/ activity which cannot be permitted/not mentioned herein above points like illegal activities. Environmental Compensation of Rs. 25 Lakh shall be levied at the time of issuing closure direction.

10. **Repeated violation:**

In case of repetition of similar violation within a year from the date of the first violation, the amount of EC shall be doubled in amount.

11. **Applicability of Scheme:**

i. The EC scheme is applicable to all cases to which closure direction or trial run or revocation order is issued on and after 01/01/2020.

ii. In cases where trial run is issued before 31.12.2019 and EC had already been levied, this scheme shall not be applicable.

iii. In cases where trial run is issued before 31.12.2019 and EC had not been levied, in such cases, this scheme shall be applicable and EC shall be levied at time of further extension of trial run or permanent revocation.

iv. In cases where Specific directions issued regarding EC by Hon. NGT /Supreme Court/ High Court , in such cases this scheme is not applicable.

v This scheme is subject to amendment/ changes if any new guidelines provided by CPCB or any directions from Hon'ble Courts.

vi. EC amount to be levied from Industry/person shall be decided at the time of closure direction, except for cases covered under point no. 2 above (EC shall be decided at the time of revocation).

vii. Revocation order shall be issued only on receipt of EC amount by the Board.

12. Decision of the Hon'ble Chairman shall be considered as final.

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